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<u>Monday, July 23, 2001</u> Sravana 01, 1923 (Saka)

# LOK SABHA DEBATES

**Seventh Session** 



LOK SABHA SECRETARIAT New Delhi

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## ALPHABETICAL LIST OF MEMBERS OF THIRTEENTH LOK SABHA

#### A

A. Narendra, Shri (Medak) Abdullah, Shri Omar (Srinagar) Abdullakutty, Shri A.P. (Cannanore) Acharia, Shri Basu Deb (Bankura) Acharya, Shri Prasanna (Sambalpur) Adhi Sankar, Shri (Cuddalore) Aditya Nath, Yogi (Gorakhpur) Adsul, Shri Anandrao Vithoba (Buldana) Advani, Shri L.K. (Gandhi Nagar) Ahamed, Shri E. (Manjerl) Ahmad, Shri Daud (Shahabad) Aiyar, Shri Mani Shankar (Mayiladutural) Ajaya Kumar, Shri S. (Ottapalam) Alva, Shrimati Margaret (Canara) Alvi, Shri Rashid (Amroha) Ambareesha, Shri (Mandya) Ambedkar, Shri Prakash Yashwant (Akola) Amir Alam, Shri (Kairana) Ananth Kumar, Shri (Bangalore South) Angle, Shri Ramakant (Marmagao) Argal, Shri Ashok (Murena) Arya, Dr. (Shrimati) Anita (Karol Bagh) Athawale, Shri Ramdas (Pandharpur) Atkinson, Shri Denzil B. (Nominated) Azad, Shri Kirti Jha (Darbhanga)

## В

Baalu, Shri T.R. (Madras South) Babban Rajbhar, Shri (Salempur) Babbar, Shri Raj (Agra)

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Bishnoi, Shri Jaswant Singh (Jodhpur)

Biswas, Shri Ananda Mohan (Nabadwip) Bose, Shrimati Krishna (Jadavpur) Botcha, Shri Satyanarayana (Bobbili) Brahmanaiah, Shri A. (Machilipatnam) Brar, Shri J.S. (Faridkot) Bundela, Shri Sujan Singh (Jhansi) Bwiswmuthiary, Shri Sansuma Khunggur (Kokrajhar) С

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Choudhry, Shri Padam Sen (Bahraich) Choudhary, Shri A.B.A. Ghani Khan (Maida) Choudhury, Shri Samar (Tripura West) Chouhan, Shri Nihal Chand (Sriganganagar) Chouhan, Shri Shivraj Singh (Vidisha) Chowdhary, Shri Adhir (Berhampore, West Bengal) Chowdhary, Shrimati Santosh (Phillaur) Chowdhury, Shri Bikash (Asansol) Chowdhury, Shrimati Renuka (Khammam)

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D' Souza, Dr. (Shrimati) Beatrix (Nominated) Daggubati, Shri Ramanaidu (Bapatia) Dahal, Shri Bhim (Sikkim) Dalit Ezhilmalai, Shri (Tiruuchirappalli) Das, Shri Nepal Chandra (Karimganj) Dasmunsi, Shri Priya Ranjan (Raigani) Dattatreya, Shri Bandaru (Secunderabad) Deepak Kumar, Shri (Unnao) Delkar, Shri Mohan S. (Dadra and Nagar Haveli) Deo, Shri Bikram Keshari (Kalahandi) Dev, Shri Sontosh Mohan (Silchar) Devi, Shrimati Kallasho (Kurukshetra) Dhikale, Shri Uttamrao (Nasik) Dhinakaran, Shri T.T.V. (Periyakulam) Diler, Shri Kishan Lai (Hathras) Diwathe, Shri Namdeo Harbaji (Chimur) Dome, Dr. Ram Chandra (Birbhum) Dudi, Shri Rameshwar (Bikaner) Dullo, Shri Shamsher Singh (Ropar) Durai, Shri M. (Vandavasi)

#### Ε

Eden, Shri George (Ernakulam)

Elangovan, Shri P.D. (Dharmapuri)

#### F

Farook, Shri M.O.H. (Pondicherry) Fernandes, Shri George (Nalanda) G

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Joshi, Shri Manohar (Mumbai North Central)

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Kaliappan, Shri K.K. (Gobichettipalayam) Kamal Nath, Shri (Chhindwara) Kamble, Shri Shivaji Vithalrao (Osmanabad) Kannappan, Shri M. (Tiruchengode) Kanungo, Shri Trilochan (Jagatsinghpur) Karunakaran, Shri K. (Mukundapuram) Kashvap, Shri Bali Ram (Bastar) Kaswan, Shri Ram Singh (Churu) Katara, Shri Babubhai K. (Dohad) Kataria, Shri Rattan Lal (Ambala) Kathiria, Dr. Vallabhbhai (Rajkot) Katiyar, Shri Vinay (Faizabad) Kaur, Shrimati Preneet (Patiala) Kaushal, Shri Raghuvir Singh (Kota) Khabri, Shri Brijlal (Jalaun) Khaire, Shri Chandrakant (Aurangabad, Maharashtra) Khan, Shri Abul Hasnat (Jangipur) Khan, Shri Hassan (Ladakh) Khan, Shri Mansoor Ali (Saharanpur) Khan, Sri Sunil (Durgapur) Khandelwal, Shri Vijay Kumar (Betul) Khandoker, Shri, Akbor Ali (Serampore) Khanduri, Maj. Gen. (Retd.) Shri B.C. (Garhwal) Khanna, Shri Vinod (Gurdaspur) Khunte, Shri P.R. (Sarangarh) Khurana, Shri Madan Lai (Delhi Sadar) Kriplani, Shri Shrichand (Chittorgarh) Krishnadas, Shri N.N. (Palghat) Krishnamraju, Shri (Narsapur) Krishnamurthy, Shri K. Balarama (Ongole) Krishnamurthy, Shri K.E. (Kurnool)

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Ola, Shri Sis Ram (Jhunjhunu) Oram, Shri Jual (Sundargarh) Osmani, Shri A.F. Golam (Barpeta) Owalsi, Shri Sultan Salahuddin (Hyderabad)

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Sahu, Shri Tarachand (Durg)

Sai, Shri Vishnudeo (Raigarh) Saiduzzama, Shri (Muzaffarnagar) Samantray, Shri Prabhat (Kendrapara) Sanadi, Prof. I.G. (Dharwad South) Sanghani, Shri Dileep (Amreli) Sangma, Shri Purno A. (Tura) Sangtam, Shri K.A. (Nagaland) Sangwan, Shri Kishan Singh (Sonepat) Sankeshwar, Shri Vijay (Dharward North) Sankhwar, Shri Pyare Lal (Ghatampur) Sar, Shri Nikhilananda (Burdwan) Saradgi, Shri Igbal Ahmed (Gulbarga) Sarkar, Dr. Bikram (Panskura) Saroj, Shri Tufani (Saldpur) Saroj, Shrimati Sushila (Misrikh) Saroja, Dr. V. (Rasipuram) Sathi, Shri Harpal Singh (Haridwar) Sayeed, Shri P.M. (Lakshadweep) Sindia, Shri Madhavrao (Guna) Selvaganpathi, Shri T.M. (Salem) Sen, Shrimati Minati (Jalpaiguri) Sengupta, Dr. Nitish (Contai) Seth, Shri Lakshman (Tamluk) Sethi, Shri Arjun (Bhadrak) Shah, Shri Manabendra (Tehri Garhwal) Shahabuddin, Mohd. (Siwan) Shaheen, Shri Abdul Rashid (Baramulla) Shakya, Shri Raghuraj Singh (Etawah) Shandil, Col. (Retd.) Dr. Dhani Ram (Shimla) Shanmugam, Shri N.T. (Vellore) Shanta Kumar, Shri (Kangra)

Sharma, Capt. Satish (Raebarell)

Sharma, Vaidya Vishnu Datt (Jammu) Shashi Kumar, Shri (Chitradurga) Shervani, Shri Saleem I. (Badaun) Shinde, Shri Sushil Kumar (Solapur) Sikdar, Shri Tapan (Dumdum) Shukla, Shri Shyamacharan (Mahasamund) Singh Deo, Shri K.P. (Dhenkanal) Singh Deo, Shrimati Sangeeta Kumari (Bolangir) Singh, Capt. (Retd.) Inder (Rohtak) Singh, Ch. Tejveer (Mathura) Singh, Dr. Raghuvansh Prasad (Valshall) Singh, Dr. Ram Lakhan (Bhind) Singh, Kunwar Akhilesh (Maharajganj, U.P.) Singh, Kunwar Sarv Raj (Aonla) Singh, Rajkumari Ratna (Pratapgarh) Singh, Sardar Buta (Jalore) Singh, Shri Ajit (Baghpat) Singh, Shri Bahadur (Bayana) Singh, Shri Balbir (Jalandhar) Singh, Shri Brij Bhushan Sharan (Gonda) Singh, Shri C.N. (Machhlishahar) Singh, Shrl Chandra Bhushan (Farrukhabad) Singh, Shri Chandra Pratap (Sidhi) Singh, Shri Chandra Vijay (Moradabad) Singh, Shri Charanjit (Hoshiarpur) Singh, Shri Chhattrapal (Bulandshahar) Singh, Shri Digvijay (Banka) Singh, Shri Jai Bhadra (Sultanpur) Singh, Shri Khel Sai (Sarguja) Singh, Shri Lakshman (Rajgarh) Singh, Shri Maheshwar (Mandi) Singh, Shri Prabhunath (Maharajganj, Bihar) Singh, Shri Radha Mohan (Motihari) Singh, Shri Rajo (Begusarai) Singh, Shri Ram Prasad (Arrah) Singh, Shri Ramanand (Satna) Singh, Shri Ramjivan (Balia, Bihar)

Singh, Shri Rampal (Domariaganj) Singh, Shri Sahib (Outer Delhi) Singh, Shri Th. Chaoba (Inner Manipur) Singh, Shri Tilakdhari Prasad (Kodarma) Singh, Shri Vishvendra (Bharatpur) Singh, Shrimati Kanti (Bikramgani) Singh, Shrimati Shyama (Aurangabad, Bihar) Sinha, Shri Manoj (Gazipur) Sinha, Shri Yashwant (Hazaribagh) Sivakumar, Shri V.S. (Thiruvananthapuram) Solanki, Shri Bhupendrasinh (Godhra) Somalya, Shri Kirlt (Mumbai North East) Sorake, Shri Vinay Kumar (Udupi) Sreenivasan, Shri C. (Dindigul) Srikantappa, Shri D.C (Chickmangalore) Srinivasulu, Shri Kalava (Anantapur) Subba, Shri M. K. (Tezpur) Sudarsana Natchiappan, Shri E.M. (Sivaganga) Sudheeran, Shri V.M. (Alleppey) Suman, Shri Ramji Lal (Firozabad) Sunil Dutt, Shri (Mumbai North West) Suresh, Shri Kodikunnil (Adoor) Swain, Shri Kharabela (Balasore) Swami, Shri Chinmayanand (Jaunpur) Swami, Shri I.D. (Karnal)

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Uma Bharati, Kumari (Bhopal)

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Vajpayee, Shri Atal Bihari (Lucknow)

Varma, Shri Ratilal Kalidas (Dhandhuka)

Vasava, Shri Mansukhbhai D. (Bharuch)

Veerappa, Shri Ramchandra (Bidar)

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Venugopal, Shri D. (Tiruppattur)

Verma, Prof. Rita (Dhanbad)

Verma, Shri Beni Prasad (Kaisarganj)

Verma, Shri Rajesh (Sitapur)

Verma, Shri Ram Murti Singh (Shahjahanpur)

Verma, Shri Ravi Prakash (Kheri)

Vetriselvan, Shri V. (Krishnagiri)

Vijaya Kumari, Shrimati D.M. (Bhadrachalam)

Vijayan, Shri A.K. S. (Nagapattinam)

Virendra Kumar, Shri (Sagar) Vukkala, Dr. Rajeswaramma (Nellore) Vyas, Dr. Girija (Udaipur)

#### W

Wadiyar, Shri S.D.N.R. (Mysore) Wanaga, Shri Chintaman (Dahanu) Wangcha (Shri Rajkumar (Arunachal East)

#### Y

Yadav, Shri Akhilesh (Kannauj) Yadav, Dr. (Shrimati) Sudha (Mahendragarh) Yadav, Dr. Jaswant Singh (Alwar) Yadav, Shri Balram Singh (Mainpuri) Yadav, Shri Bhal Chandra (Khalilabad) Yadav, Shri Devendra Prasad (Jhanjharpur) Yadav, Shri Devendra Singh (Etah) Yadav, Shri Devendra Singh (Etah) Yadav, Shri Dinesh Chandra (Saharsa) Yadav, Shri Dinesh Chandra (Saharsa) Yadav, Shri Hukumdeo Narayan (Madhubani) Yadav, Shri Hukumdeo Narayan (Madhubani) Yadav, Shri Hukumdeo Narayan (Madhubani) Yadav, Shri Hukumdeo Narayan (Godda) Yadav, Shri Hukumdeo Singh (Sambhal) Yadav, Shri Mulayam Singh (Sambhal) Yadav, Shri Ramakant (Azamgarh) Yadav, Shri Sharad (Madhepura) Yerrannaidu, Shri K. (Srikakulam)

## Z

Zahedi, Shri Mahboob (Katwa) Zawma, Shri Vanlal (Mizoram)

## **OFFICERS OF THE LOK SABHA**

THE SPEAKER Shri G.M.C. Balayogi

THE DEPUTY SPEAKER Shri P.M. Sayeed

PANEL OF CHAIRMEN Shri Basu Deb Acharia Shrimati Margaret Alva Dr. Laxminarayan Pandeya Shri P. H. Pandiyan Shri Shriniwas Patil Dr. Raghuvansh Prasad Singh Shri Beni Prasad Verma Shri Devendra Prasad Yadav Shri K. Yerrannaidu

> SECRETARY GENERAL Shri G.C. Malhotra

| COUNCIL OF                  | MINISTERS  | Shri Pramod Mahajan         | The Minister of Parliament-<br>tary Affairs and Minister of          |
|-----------------------------|--|-----------------------------|--|
| CABINET N                   | IINISTERS  |                             | Information Technology   |
| Shri Atal Bihari Vajpayee   | The Prime Minister and<br>also incharge of the Minis-                                    | Shri Murasoli Maran         | The Minister of Commerce<br>and Industry                             |
|                             | tries/Departments not spe-<br>cifically allocated to the<br>charge of any Minister viz : | Shri M. Venkaiah Naidu      | The Minister of Rural<br>Development                                 |
|                             | (1) Personnel, Public<br>Grievances and  | Shri Ram Naik               | The Minister of Petroleum<br>and Natural Gas                         |
|                             | Pensions   | Shri Nitish Kumar           | The Minister of Railways   |
|                             | (2) Planning;  | Shri Jual Oram              | The Minister of Tribal<br>Affairs                                    |
|                             | (3) Statistics and<br>Programme<br>Implementation;                                       | Shri Ram Vilas Paswan       | The Minister of<br>Communications                                    |
|                             | (4) Atomic Energy  | Shri Sunder Lai Patwa       | The Minister of Mines  |
|                             | (5) Space  | Shri Suresh Prabhu          | The Minister of Power  |
| Shri L.K. Advani            | The Minister of Home<br>Affairs  | Shri Kashiram Rana          | The Minister of Textiles   |
| Shri Ananth Kumar           | The Minister of Tourism<br>and Minister of Culture                                       | Shri Shanta Kumar           | The Minister of Consumer<br>Affairs, Food and Public<br>Distribution |
| Shri T.R. Baalu             | The Minister of<br>Environment and Forests   | Shri Ajit Singh             | The Minister of Agriculture  |
| Kumari Uma Bharati          | The Minister of Youth<br>Affairs and Sports  | Shri Jaswant Singh          | The Minister of External<br>Affairs and Minister of<br>Defence       |
| Shri Sukh Dev Singh Dhindsa | The Minister of Chemicals<br>and Fertilizers   | Shri Yashwant Sinha         | The Minister of Finance  |
| Shri Jag Mohan              | The Minister of Urban<br>Development and Poverty   | Shrimati Sushma Swaraj      | The Minister of Information<br>and Broadcasting                      |
|                             | Alleviation  | Dr. C.P. Thakur             | The Minister of Health and<br>Family Welfare                         |
| Shri Arun Jaitley           | The Minister of Law,<br>Justice and Company<br>Affairs and Minister of<br>Shipping       | Shri Sharad Yadav           | The Minister of Civil<br>Aviation                                    |
| Dr. Satyanarayan Jatiya     | The Minister of Labour   | Shri Arjun Sethi            | The Minister of Water<br>Resources                                   |
| Shri Manohar Joshi          | The Minister of Heavy<br>Industries and Public   | MINISTERS OF STATE (        | Independent Charge)  |
|                             | Enterprises  | Shrimati Maneka Gandhi      | The Minister of State of the   |
| Dr. Murii Manohar Joshi     | The Minister of Human<br>Resource Development,   |                             | Ministry of Social Justice<br>and Empowerment                        |
|                             | Minister of Science and<br>Technology and Minister of<br>Ocean Development               | Shri Syed Shahnawaz Hussain | The Minister of State of the<br>Ministry of Coal                     |

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|                      | The Minister of State of<br>the Ministry of Non-Conven-<br>tional Energy Sources                           | Shri Bandaru Dattatreya       | The Minister of State in the Ministry of Urban Develop-                                   |
|----------------------|--|-------------------------------|---|
|                      |  |                               | ment and Poverty Allevia-   |
| Khanduri             | The Minister of State of the<br>Ministry of Road Transport<br>and Highways                                 | Shri Santosh Kumar Gangwar    | The Minister of State in the<br>Ministry of Petroleum and                                 |
|                      | The Minister of State of the<br>Ministry of Steel  |                               | Natural Gas and Minister<br>of State in the Ministry of<br>Parliamentary Affairs.         |
| <i>_</i>             | The Minister of State of the<br>Ministry of Small Scale<br>Industries, Agro and Rural                      | Shri Jaysingrao Gaikwad Patli | The Minister of State in the<br>Ministry of Mines   |
|                      | Industries, Minister of State<br>In the Department of<br>Personnel and Training,                           | Prof. Chaman Lal Gupta        | The Minister of State in the<br>Ministry of Civil Aviation                                |
|                      | Department of Pensions<br>and Pensioners Welfare of<br>the Ministry of Personnel,<br>Public Grievances and | Dr. Vallabhbhai Kathiria      | The Minister of State in<br>the Ministry of Heavy<br>Industries and Public<br>Enterprises |
|                      | Pensions and Minister of<br>State in the Departments<br>of Atomic Energy and                               | Shri Krishnamraju             | The Minister of State in the<br>Ministry of Defence                                       |
|                      | Space.<br>The Minister of State of the   | Shri Faggan Singh Kulaste .   | The Minister of State in the<br>Ministry of Tribal Affairs                                |
|                      | Department of Disinvest-<br>ment and the Minister of<br>State in the Ministry of                           | Shri V. Dhananjaya Kumar      | The Minister of State in the<br>Ministry of Textiles                                      |
|                      | Planning, Minister of State<br>in the Ministry of Statistics<br>and Programme Implemen-                    | Shrimati Sumitra Mahajan      | The Minister of State in the<br>Ministry of Human<br>Resource Development                 |
|                      | tation, Minister of State in<br>the Department of<br>Administrative reforms and                            | Shri Subhash Maharia          | The Minister of State in<br>the Ministry of Rural<br>Development                          |
|                      | Public Grievances of the<br>Ministry of Personnel,<br>Public Grievances and                                | Shrimati Jayawanti Mehta      | The Minister of State in the Ministry of Power  |
| MINISTERS O          | Pensions.  | Shri Satya Brata Mookherjee   | The Minister of State in the<br>Ministry of Chemicals and<br>Fertilizers                  |
| MINISTENSU           | JF STATE   | Shri Muni Lall                | The Minister of State in the  |
| Shri Ramesh Bals     | The Minister of State in the   |                               | Ministry of Labour  |
|                      | Ministry of Information and<br>Broadcasting  | Shri Shripad Yasso Naik       | The Minister of State in the Ministry of Agriculture                                      |
|                      | The Minister of State in the Ministry of Water   | Shri Omar Abdullah            | The Minister of State in the<br>Ministry of External Affairs                              |
| Shri Shriram Chauhan | Resources<br>The Minister of State in the  | Dr. Debendra Pradhan          | The Minister of State in the<br>Ministry of Agriculture                                   |
|                      | Ministry of Consumer<br>Affairs, Food and Public<br>Distribution   | Shri Pon Radhakrishnan        | The Minister of State in the<br>Ministry of Youth Affairs<br>and Sports                   |

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| Shri A. Raja                       | The Minister of State in<br>the Ministry of Health and<br>Family Welfare                | Shri Digvijay Singh         | The Minister of State in the<br>Ministry of Commerce and<br>Industry  |
|------------------------------------|---|-----------------------------|---|
| Shri O. Rajagopal                  | The Minister of State in the<br>Ministry of Parliamentary<br>Affairs                    | Shri Th. Chaoba Singh       | The Minister of State in the<br>Department of Food<br>Processing Industries of<br>the Ministry of Agriculture |
| Dr. Raman                          | The Minister of State in the<br>Ministry of Commerce and<br>Industry                    | Shri V. Sreenivasa Prasad   | the Ministry of Agriculture<br>The Minister of State in the<br>Ministry of Consumer                           |
| Shri Gingee N. Ramachandran        | The Minister of State in the<br>Ministry of Finance                                     |                             | Affairs, Food and Public<br>Distribution  |
| Shri Ch. Vidyasagar Rao            | The Minister of State in the<br>Ministry of Home Affairs                                | Shri I.D. Swami             | The Minister of State in the<br>Ministry of Home Affairs  |
| Shri Bachi Singh Rawat<br>'Bachda' | The Minister of State in the<br>Department of Science and<br>Technology of the Ministry | Prof. Rita Verma            | The Minister of State in the<br>Ministry of Rural Develop-<br>ment  |
|                                    | of Science and Tech-<br>nology  | Shri Balasaheb Vikhe Patil  | The Minister of State in the<br>Ministry of Finance   |
| Shri Tapan Sikdar                  | The Minister of State in<br>the Ministry of Communica-<br>tions                         | Shri Hukumdeo Narayan Yadav | The Minister of State in the<br>Ministry of Shipping  |

#### FIRST DAY OF THE SEVENTH SESSION OF

#### THIRTEENTH LOK SABHA, NO. 1

## LOK SABHA

Monday, July 23, 2001/Sravana 01, 1923 (Saka)

The Lok Sabha met at Eleven of the Clock

(MR. SPEAKER in the Chair)

[English]

NATIONAL ANTHEM

The National Anthem was played.

#### MEMBERS SWORN

11.03 hrs.

#### [English]

MR. SPEAKER : The names of the newly elected Members in recent by-elections will now be called by the Secretary-General for the purpose of taking oath or making and subscribing the affirmation.

| Shri Dalit Ezhilmalai      | (Tiruchirapalli) |
|----------------------------|------------------|
| Shri Ram Murti Singh Verma | (Shahjahanpur)   |
| Shri Prabodh Panda         | (Midnapore)      |
|                            |                  |

11.07 hrs.

#### Introduction of Minister

#### [Translation]

THE PRIME MINISTER (SHRI ATAL BIHARI VAJPAYEE): Mr. Speaker Sir, I would like to introduce to the House Shri Ajit Singh, newly inducted Member of the Cabinet.

Shri Ajit Singh - The Minister of Agriculture.

11.08 hrs.

[English]

#### **OBITUARY REFERENCES**

MR. SPEAKER : Hon. Members, as we meet today after an interval of about two and a half months, it is my sad duty to inform the House of the passing away of His Majesty King Birendra Bir Bikram Shah Dev of Nepal, Shri Shyam Lai Bansiwal, a sitting Member and nine of our former colleagues namely, Sarvashri Z.M. Kahandole, Amrit Nahata, N. Tombi Singh, Sudhakar Rao Naik, G.Y. Krishanan, Ram Dhan, P. Ramchandran, Jagan Nath Kaushal and C.R. Pattabhi Raman.

This House wishes to place on record its deepest

condolences at the tragic and untimely demise of Their Majesties King Birendra Bir Bikram Shah Dev, Queen Alshwarya Rajya Laxmi Devi Shah and other members of the royal family of Nepal on 1 June, 2001.

King Birendra was a visionary who will be remembered by future generations for ushering in peaceful political and multi-party democracy in Nepal. This House recalls with deep appreciation the invaluable role played by him in strengthening relations with India and in building regional co-operation.

The people and leadership of this country will cherish the memory of his friendship. This House do convey our heartfelt sympathy to the people of Nepal, His Majesty's Government of Nepal and to all members of the royal family of Nepal.

Shri Shyam Lal Bansiwal was a sitting Member of Lok Sabha representing Tonk Parliamentary constituency of Rajasthan. He was also a Member of Eleventh Lok Sabha during 1996-97.

A renowned political worker, Shri Bansiwal was an active parliamentarian. He was a Member of the Committee on food, Civil Supplies and Distribution and Committee on Petitions.

A keen social worker, Shri Bansiwal worked relentlessly for the uplift of poor, downtrodden and weaker sections of the society.

Shri Shyam Lal Bansiwal passed away on 22 May, 2001 at New Delhi at the age of 54 after a brief illness.

Shri Z.M. Kahandole was a member of Fourth, Fifth, Seventh, Tenth and Twelfth Lok Sabha, from 1967 to 1977, 1980 to 1984, 1991 to 1996 and 1998 to 1999 representing Malegaon Parliamentary constituency of Maharashtra.

An active parliamentarian, Shri Kahandole served as a member of various parliamentary and consultative Committees.

An agriculturist by profession, Shri Kahandole served as Chairman, Agriculture and Cooperative Committee, Zila Parishad, Nasik from 1962 to 1967.

A keen social and political worker, Shri Kahandol- was the founder of Jangal Kamgar Society. He worked relentlessly for the uplift of the tribals and also took Interest in awaking them.

Shri Z.M. Kahandole passed away on 19 April, 2001 at Mumbai, Maharashtra at the age of 71. Shri Amrit Nahata was a member of Fourth to Sixth Lok Sabha representing Barmer and Pali Parliamentary constituencies of Rajasthan from 1967 to 1979.

An able parliamentarian, he served as a member of Estimates Committee from 1977 to 1979.

An active social and political worker, Shri Nahata served his State in different capacities with distinction. He was Seceratary of Red Cross Society, Jodhpur during 1969-70 and All India Peace Council during 1969-71. He also participated in cooperative movement, family planning programme, urban community development programmes and worked for public hygiene and prohibition.

A man of letters, he edited an English weekly Aspect and translated many books from English into Hindi. He also contributed regularly to the editorial pages of leading newspapers in Rajasthan. He produced and directed three films.

Shri Amrit Nahata passed away on 26 April, 2001 at New Delhi at the age of 73.

Shri N. Tombi Singh was a member of Fifth and Sixth Lok Sabha from 1971 to 1979 and Eighth and Ninth Lok Sabha from 1984 to 1991 representing Inner Manipur parliamentary constituency of Manipur.

Earlier, Shri Singh was a member of Legislative Assembly, Manipur from 1967 to 1969. He served as a Cabinet Minister in the State Government.

An able parliamentarian, Shri Singh was a member of various parliamentary Committees including the Estimates Committee. He was also a member of consultative Committee, Ministry of Communications in 1990.

A teacher by profession, Shri Singh was an active social worker. He took keen interest in social reforms and made significant contribution in bringing about a change in the social outlook of Manipur. He also participated in the freedom struggle. He was associated with several social, cultural and sports organisations.

A trade unionist, Shri Singh was President of Government Press Employees Association during 1957-67 and Imphal Municipal Employees Association during 1965-67. A renowned journalist, Shri Singh had the distinction of being President of All India Small Newspapers, Editors' Conference in 1985. He was founder Editor, *Manipur Times*, an English weekly and *Manipur Mail*, an English daily. He also had a lot of publications to his credit. Shri N. Tombi Singh passed away on 6 May, 2001 at Imphal, Manipur at the age of 75, after a brief illness.

Shri Sudhakar Rao Naik was a member of Twelfth Lok Sabha during 1998-99 representing Washim parliamentary constituency of Maharashtra.

Earlier, Shri Naik was a member of Maharashtra Legislative Council during 1977-98 and Maharashtra Legislative Assembly from 1978-1993. An able administrator, Shri Naik served as a Minister in the State Government during 1977-78; 1985-86 and from 1988 to 1991 and held various important portfolios. He was Chief Minister of Maharashtra during 1991-93 and also adorned the Office of the Governor of Himachal Pradesh during 1994-95.

Shri Naik was again elected to Maharashtra Legislative Assembly, in October 1999. He was also a member of the Water Resources Committee of the State Government.

An active parliamentarian, he was also a member of the Committee on Agriculture during 1998-99.

A man of literary bent of mind, he was Editor of *Gram Swarajya* and *Sonali*, Marathi Weeklies.

An agriculturist by profession, Shri Naik was an active political and social worker. He actively participated in the Bhudan Movement launched by Acharya Vinoba Bhave.

Shri Sudhakar Rao Naik passed away on 10 May, 2001 at Mumbai at the age of 67.

Shri G.Y. Krishnan was a Member of Fourth to Seventh Lok Sabha from 1967 to 1984, representing Kolar Parliamentary Constituency of Karnataka.

Shri Krishnan was also a Member of Rajya Sabha from 1990 to 1996. An able administrator, he served as Minister of State in the Ministry of Civil Aviation and Tourism during 1995-96.

An active parliamentarian, Shri Krishna was a member of various Parliamentary and Consultative Committees.

Hailing from an agriculturist family, Shri Krishnan was an active social and political worker. He worked relentlessly for uplift of labourers and backward classes including Scheduled Castes and Scheduled Tribes.

A trade unionist, Shri Krishnan represented various trade unions.

An advocate by profession, Shri Krishnan was associated with various educational institutions.

A widely travelled person, Shri Krishnan was a member of Parliamentary Delegation to Russia in 1976. He was Vice-President of Society for "Indo-Romania Friendship" and Vicepresident and Treasurer of Society for International Friendship, New Delhi. Shri G.Y. Krishnan passed away on 20th May, 2001 at Bangalore, Karnataka at the age of 71 after a brief illness.

Shri Ram Dhan was a Member of Fourth to Sixth Lok Sabha from 1967 to 1979 and of Eighth and Ninth Lok Sabha from 1984 to 1991 representing Lalganj Parliamentary Constituency of Uttar Pradesh.

An active parliamentarian, Shri Ram Dhan was a member of various Parliamentary Committees. He was the Chairman of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes during 1977-79 and Committee on Government Assurances in 1979. He also served as the Chairman of the National Commission for Scheduled Castes and Scheduled Tribes from 1990 to 1995.

A veteran freedom fighter, Shri Ram Dhan took active part in freedom struggle from school days. He was detained under Defence of India Rules for two years for taking part in Quit India Movement.

An advocate and journalist by profession, Shri Ram Dhan also served as a correspondent of *Aaj* and *Sansar*, Hindi dalles of Varanasi; *Swatantra Bharat* of Lucknow and *Amrit Bazar Patrika* of Allahabad from 1948 to 1954.

A widely travelled person, Shri Ram Dhan was a member of Indian Delegation to United Nations General Assembly during 1977.

An active social worker, Shri Ram Dhan worked relentlessly for the welfare of Scheduled Castes and Scheduled Tribes and landless labourers. He also served on various developmental bodies. He took keen interest in rural development and in alleviation of problems faced by minority groups.

Shri Ram Dhan passed away on 23rd May, 2001 at New Delhi at the age of 80.

Shri P. Ramachandran was a Member of Sixth Lok Sabha from 1977 to 1979 representing Madras Central Parliamentary Constituency of Tamil Nadu.

Earlier, Shri Ramachandran was a member of erstwhile Madras State Legislative Assembly from 1957 to 1967.

An able administrator, Shri Ramachandran served as the Union Minister of Energy from 1977 to 1979. He also adorned the office of the Governor of Kerala from 1982 to 1988.

An agriculturist by profession, Shri Ramachandran was an active social and political worker.

Shri P. Ramachandran passed away on 23rd May, 2001 at Chennai, Tamil Nadu at the age of 80 after a brief illness.

Shri Jagan Nath Kaushal was a Member of Seventh and Eighth Lok Sabha from 1980 to 1989 representing Chandigarh Parliamentary Constituency of Union Territory of Chandigarh.

An able administrator, Shri Kaushai was Union Minister of Law, Justice and Company Affairs from 1982 to 1984.

An active parliamentarian, he was a member of various Parliamentary Committees. He served as the Chairman, Committee of Privileges from 1987 to 1989. He was also a member of Joint Committee to enquire into Bofors Contract during 1987-88.

Earlier, Shri Kaushal was a member of Rajya Sabha from 1952 to 1964. He served as the Chairman, House Committee, Rajya Sabha from 1962 to 1964.

Shri Jagan Nath Kaushal adorned the office of the Governor of Bihar from 1976 to 1979.

A lawyer by profession, Shri Kaushal also served as Advocate-General for Punjab during 1965 to 1967 and for Haryana from 1969 to 1976.

A widely travelled person, Shri Kaushal was leader of Indian Delegation to United Nations Conference on Sea and Inter-Parliamentary Union Conference held at Finland. He was also a member of Indian Parliamentary Delegation to erstwhile USSR and Mongolia during 1962.

Shri Jagan Nath Kaushal passed away on 31 May, 2001 at Chandigarh at the age of 86 after a brief illness.

Shri C.R. Pattabhi Raman was a member of Second and Third Lok Sabha from 1957 to 1967, representing erstwhile Kumbakonam Parliamentary constituency of Tamil Nadu.

An able administrator, Shri Raman served as Union Deputy Minister from 1962 to 1966 holding important portfolios and Minister of State in the Ministry of Law during 1966-67.

An active Parliamentarian, he also served as the Chairman and Member of various Parliamentary and Joint Committees including Public Accounts Committee.

A veteran freedom fighter, Shri Raman participated in the boycott of Simon Commission during 1927 and in the activities of India League in England from 1929 to 1932.

An advocate by profession, Shri Raman was associated with various educational and legal institutions. A widely travelled peson, Shri Raman was a member of the Indian delegation to the Inter-Parliamentary Conference, Warsaw, Poland during 1959 and was also an Indian delegate to the Sixteenth session of the United Nations General Assembly during 1961.

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Written Answers

A well-known social and political worker, Shri Raman worked relentlessly for the uplift of backward classes. A man of letters, Shri Raman authored several books.

Shri C.R. Pattabhi Raman passed away on 19 June, 2001 at Chennai, Tamil Nadu at the age of 95 after a brief illness.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may now stand in silence for a short while as a mark of respect to the memory of the departed souls.

11.22 hrs.

(The Members then stood in silence for a short while.)

#### WRITTEN ANSWERS TO QUESTIONS

[English]

#### **Telecom Facilities**

\*1. SHRI ASHOK N. MOHOL :

SHRI RAMSHETH THAKUR :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there is any proposal to set up new telephone exchanges in the rural, tribal and remote areas of the country;

- (b) if so, the State-wise details thereof;
- (c) the expenditure to be incurred thereon;

(d) whether the Government propose to link all the telephone exchanges having 1000 or more lines with optical fibre cable (OFC) or microwave system in the country; and

(e) if so, the time by which all these exchanges are likely to be connected with OFC?

THE MINISTER OF COMMUNICATIONS (SHRI RAM VILAS PASWAN) : (a) to (e) During the current financial year 2001-2002, it is planned to set up 1616 new telephone exchanges in the rural and tribal areas of the country which include remote areas. Out of these, 1352 exchanges are planned for rural areas and 264 exchanges are planned for tribal areas. The overall expenditure to set up these exchanges is expected to be about Rs. 888.80 crores. State-wise information is given in the statement.

All the exchanges having 1000 or more lines are likely to be connected with reliable media like Optical fibre or Microwave by March, 2002.

#### Statement

State-wise details of New Telephone Exchanges proposed to be set up in the Rural and Tribal areas of the country during 2001-2002 and likely expenditure to be incurred thereon

| SI.No. | State             | No. of New Exchanges planned to be set up during 2001-2002 |             |       | Likely Expenditure in<br>Crores of Rupees |
|--------|-------------------|--|-------------|-------|---|
|        | _                 | Rural Area   | Tribal Area | Total |   |
| 1      | 2                 | 3  | 4           | 5     | 6   |
| 1      | Andhra Pradesh    | 150  | 10          | 160   | 88.00                                     |
| 2      | Andaman & Nikobar | 2  | 1           | 3     | 1.65                                      |
| 3      | Assam             | 24   | 6           | 30    | 16.50                                     |
| 4      | Bihar             | 110  | 0           | 110   | 60.50                                     |
| 5      | Jharkhand         | 0  | 90          | 90    | 52.80                                     |
| 6      | Gujarat >         | 107  | 20          | 127   | 69.85                                     |
| 7      | Haryana           | 30   | 0           | 30    | 16.50                                     |

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| 1       | 2                 | 3    | 4   | 5    | 6      |
|---------|-------------------|------|-----|------|--------|
| 8 Him   | achal Pradesh     | 50   | 10  | 60   | 33.00  |
| 9 Jan   | nmu & Kashmir     | 20   | 0   | 20   | 11.00  |
| 10 Kar  | nataka            | 105  | 20  | 125  | 68.75  |
| 11 Ker  | ala               | 36   | 4   | 40   | 22.00  |
| 12 Ma   | dhya Pradesh      | 21   | 2   | 23   | 12.65  |
| 13 Chl  | natisgarh         | 14   | 28  | 42   | 23.10  |
| 14 Ma   | harashtra         | 194  | 0   | 194  | 106.70 |
| 15 Goa  | a                 | 6    | 0   | 6    | 3.30   |
| 16 Me   | ghalaya           | 0    | 4   | 4    | 2.20   |
| 17 Miz  | oram              | 0    | 2   | 2    | 1.10   |
| 8 Trip  | oura              | 2    | 2   | 4    | 2.20   |
| 9 Aru   | nachal Pradesh    | 0    | 4   | 4    | 2.20   |
| 20 Mai  | nipur             | 2    | 1   | 3    | 1.65   |
| 21 Nag  | galand            | 0    | 3   | 3    | 1.65   |
| 22 Oris | ssa               | 25   | 25  | 50   | 27.50  |
| 23 Pur  | njab              | 68   | 0   | 68   | 37.40  |
| 24 Raj  | asthan            | 96   | 4   | 100  | 55.00  |
| 25 Tan  | nil Nadu          | 35   | 0   | 35   | 19.25  |
| 26 Utta | ar Pradesh (East) | 74   | 4   | 78   | 42.90  |
| 27 Utti | ar Pradesh (West) | 25   | 0   | 25   | 13.75  |
| 28 Utti | aranchai          | 17   | 3   | 20   | 11.00  |
| 29 We   | st Bengal         | 135  | 21  | 156  | 85.80  |
| 30 Sik  | kim               | 4    | 0   | 4    | 2.20   |
| Tot     | al                | 1352 | 264 | 1616 | 868.60 |

Termination of Services of M.D., Air India

\*2. SHRI SUNIL KHAN :

to state :

SHRI PRIYA RANJAN DASMUNSI :

whether the services of the Managing Director **(a)** of Air India have been terminated a few months back; and

if so, the reasons therefor? (b)

Will the Minister of CIVIL AVIATION be pleased

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) and (b) The services of the Managing Director of Air Indian have not been terminated but he stands suspended. A report was forwarded by the then acting Chief Vigilance Officer, Air Indian Ltd. on 8.10.2000 regarding misuse of official position by senior officers of Commercial Department, Air India including Shri M.P. Mascarenhas, Managing Director, Air India by showing undue favours to M/s. Welcome Travels ex-General Sales Agent (GSA), UK. The allegations were inquired into the Chief Vigilance Officer of the Ministry of Civil Aviation. This inquiry prima facie established that Shri M.P. Mascarenhas, Managing Director, Air India Limited (AIL), in concert with some officers of Air India Ltd. has committed misconduct by, inter-alia, misusing his official position for showing unwarranted favours of M/s. welcome Travels ex-GSA, UK by restructuring Productivity Linked Incentives (PLI) to the wrongful advantage of the ex-GSA and to the detriment of the interests of AIL for the period 1992-93 and 1997-98, which resulted in wrongful gain to M/s Welcome Travels and corresponding wrongful loss to AIL to the extent of more than Rs. 2.79 crores. Since it was apprehended that his continuance in office is likely to hamper a fair and impartial investigation and disciplinary proceedings, Shri Mascarenhas was placed under suspension by the competent authority by order dated 22.5.2001.

2. A detailed report was sent to Central Vigilance Commission (CVC) on 23.5.2001. The CVC have also been requested on 12.6.2001 for first stage advice.

3. A reference in this regard was made to Central Bureau of Investigation on 22.5.2001 who have registered a preliminary enquiry (PE) on 7th June, 2001.

4. Shri Mascarnehas has since then filed a writ petition on 13th June, 2001 in Mumbai High Court in this matter and, therefore, at present the matter is subjudice.

#### **Diversion of Excess Water of Rivers**

\*3. SHRI RAJ NARAIN PASSI :

SHRI P.D. ELANGOVAN :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Government have identified rivers in the country which flow into the Sea;

(b) if so, whether the Government have formulated any scheme to divert the excess water of these rivers to the rivers with less water for storage purpose;

(c) if so, whether the Government have discussed this issue with the Planning Commission; and

(d) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN SETHI) : (a) to (d) The average annual precipitation received in the country in the form of rainfall and snow is estimated to be of the order of 4000 cubic km. Of this, the average annual run off in the various river basins is of the order of 1869 cubic km. The utilisable quantum has been estimated as 690 cubic km for surface water and 432 cubic km. for ground water, making total utilisable as 1122 cubic km. Against this, the present utilisation is estimated at about 605 cubic km. Balance water could be assumed to be flowing unutilised to the sea mainly in Ganga, Brahmputra, Mahanadi, Godavari and Narmada. The Ministry of Irrigation (now Ministry of Water Resources) and the Central Water Commission formulated a National Perspective Plan for water resources development in 1980 which envisages inter-linkages among various peninsular rivers and the Himalayan rivers for transfer of water from water surplus basins to water deficit basins for optimum utilization of water resources. The plan envisages 17 water transfer linkages under the Peninsular River Development Component and 14 water transfer linkages under the Himalayan Rivers Development Component . To follow it up, the Government of India has established the National Water Development Agency (NWDA) and autonomous society in July 1982 to inter-alia carryout the water balance and feasibility studies of the National Perspective Plan. The names of all the proposed 31 inter basin transfer linkages from the presently assessed surplus basins to the deficit basins are given in the statement enclosed.

The NWDA have completed pre-feasibility of all the 31 linkages. The feasibility of 5 linkages under the Peninsular River Development Component have also been completed.

The progress made with regard to formulation of National Perspective Plan is discussed with the Planning Commission as a part of Annual Plan discussions for the finalisation of this Ministry's Annual Plan. Further, the progress in the work of NWDA is periodically discussed in its Governing Body in which Planning Commission is represented.

#### Statement

List of Proposed Water Transfer Links for which Prefeasibility Reports have been prepared by NWUA

#### Peninsular Rivers Development Component

- 1. Mahanadi (Manibhadra) Godavari (Dowlaiswaram) link.
- 2. Godavari (Polavaram) Krishna (Vijyawada) link.
- 3. Godavari (Inchampalli) Krishna (Pulichintala) link.

- 4. Par-Tapi link.
- 5. Ken-Betwa link.
- 6. Kalisindh-Chambal link.
- 7. Pamba-Achankovil-Vaigai link.
- Godavari (Inchampali) Krishna (Nagarjunasagar) link.
- 9. Godavarl (Inchampalli Low Dam) Musi & Krishna (Nagarjunasagar Tail pond) Links.
- 10. Damanganga-Tansa link.
- 11. Bedti-Varda link.
- 12. Netravati-Hemavati Link.
- 13. Krishna (Nagarjunasagar) Pennar (Somasila) link.
- 14. Krishna (Srisailam) Pennar (Podattur) Link.
- 15. Krishna (Almatti) Pennar link.
- 16. Pennar (Somasila) Cauvery (Grand Anicut) link.
- 17. Cauvery (Kattalai) Vaigai Gundar link.

#### Himalayan Rivers Development Component

- 1. Kosi-Mechi link
- 2. Kosi-Ghaghra link
- 3. Gandak-Ganga link
- 4. Ghaghra-Yamuna link
- 5. Sarda-Yamuna link
- 6. Yamuna-Rajasthan link
- 7. Rajasthan-Sabarmati link
- 8. Chunar-Sone Barrage link
- 9. Sone Dam-Southern Tributaries of Ganga link
- 10. Brahmaputra-Ganga link (Manas-Sankosh-Tista-Ganga)
- 11. Farakka-Sunderbans link
- 12. Ganga-Damodar-Sunernarekha link
- 13. Subernarekha-Mahanadi link
- 14. Jogighopu-Tista-Farakka link.

Note : Prefeasibility studies for all the above links have been completed.

#### **Hike in Postal Tariffs**

4. SHRI M.V. CHANDRASHEKHARA MURTHI :

SHRI SHIVAJI MANE :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government have recently hiked the postal tariffs;

(b) if so, the criteria adopted in revising the postal tariffs;

(c) whether the Union Government have declared 2001 a "Year of Book";

(d) if so, the impact of hike in postal tariff on the various schemes under "Year of Book";

(e) whether the Federation of Indian Publishers has made any request in this regard to the Government;

(f) if so, the details thereof; and

(g) the action taken or proposed to be taken by the Government in this regard;

THE MINISTER OF COMMUNICATIONS (SHRI RAM VILAS PASWAN) : (a) to (g) The Government have revised postal rates with effect from 1st June, 2001 in respect of some of the services. While fixing the rates of postal services the interest of common man, the cost of providing such services and the role of postal services in meeting the requirements of all customers in the society etc. are taken into account. Even with the increased rates most of these postal services will generate revenue far less than their respective cost of operation. The Union Government have declared the year 2001-2002 a "Year of Book". However, the impact of revision of postal tariff will not be felt as some of the postal rates have been revised marginally after a gap of 10 to 14 years. Besides, a concessional fee of Rs. 2.50 is payable for value payable book packet containing printed books, the value of which does not exceed Rs. 50/-.

The Federation of Indian Publishers requested to maintain the existing tariff and wanted no revision of rates for the next 10 years. The issue regarding increase in postal rates as raised by the Federation of Indian Publishers were considered and discussed in an inter Ministry level meeting on 9th April, 2001 in which the representatives of Indian Publishers were also present. In the meeting it was clarified that the revision of postal rates made offer a lapse of 10 years gap and that the increase was of marginal nature. Such periodic revisions could not be avoided.

#### [Translation]

#### Child Labour

\*5. SHRI THAWAR CHAND GEHLOT : Will the Minister of LABOUR be pleased to state :

(a) the number of child labour in the country as per the latest census State-wise;

(b) the details of action taken by the Government for banning the practice of child labour in 1998, 1999, and 2000; and

(c) the time by which a blanket ban on child labour is likely to take effect in the country along with the target set and action plan formulated in this regard?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) Authentic information on child labour in the country is generated by the decennial census. According to the 1991 census, the number of working children in India is 11.28 million. State-wise figures on child labour are given in the statement enclosed. The figures of the 2001 census have not been published.

(b) Under the Child Labour (Prohibition & Regulation) Act, 1986, no child below the age of 14 shall be employed or permitted to work in any of the occupation set forth in Part A of the Schedule or in any workshop wherein any of the processes set forth in Part B of the Schedule is carried on. Occupations and Processes are added to the Schedule on the advise of the Technical Advisory Committee. The Schedule had 5 Occupations and 11 Processes in 1986. There were 7 Occupations and 18 Processes in 1994. 6 Occupations and 33 Processes were added in 1999 and 6 Processes in 2000 bringing up the total number of Occupations and Processes to 13 and 57 respectively.

Government of India has been implementing two schemes for the welfare and rehabilitation of child labourers namely, the Scheme of National Child Labour Projects (NCLP) and the Scheme of Grants-in-aid to Voluntary Organisations. 24 new National Child Labour Projects have been sanctioned after 1998 bringing the total number of project districts to 100 in 13 child labour endemic states. Under the scheme of Grantsin-aid, projects to voluntary organisations have been sanctioned on the recommendation of the State Governments.

(c) Child Labourers is a complex socio-economic problem, which needs sustained efforts over a long period of

time. Considering the nature and magnitude of the problem, a gradual and sequential approach has been adopted for withdrawal from work and their rehabilitation. In the National Conference on the Child Labour held in New Delhi in January 2001, it was also resolved that all efforts be made for complete elimination of child labour. However, it would be the Government's endeavour to eliminate child labour in hazardous occupations by 2005.

#### Statement

State-wise Distribution of Working Children According to 1971, 1981 and 1991 Census

| SI.<br>No. | State/Union<br>Territories | 1971<br>Workers      | 1981<br>Workers | 1991<br>Workers |
|------------|----------------------------|----------------------|-----------------|-----------------|
| 1          | 2                          | 3                    | 4               | 5               |
| 1          | Andhra Pradesh             | 1,627,492            | 1,951,312       | 1,661,940       |
| 2          | Assam                      | 239,349*             | **              | 327,598         |
| 3          | Bihar                      | 1,059,359            | 1,101,764       | 942,245         |
| 4          | Gujarat                    | 518,061              | 616,913         | 523,585         |
| 5          | Haryana                    | 137,826              | 194,189         | 109,691         |
| 6          | Himachal Prades            | h 71,384             | 99,624          | 56,438          |
| 7          | Jammu & Kashm              | ir 70,489            | 258,437         | **              |
| 8          | Karnataka                  | 808,719              | 1,131,530       | 976,247         |
| 9          | Kerala                     | 111,801              | 92,854          | 34,800          |
| 10         | Madhya Pradesh             | 1,112,319            | 1,698,597       | 1,352,563       |
| 11         | Maharashtra                | 988,357              | 1,557,756       | 1,068,418       |
| 12         | Manipur                    | 16,380               | 20,217          | 16,493          |
| 13         | Meghalaya                  | 30,440               | 44,916          | 34,633          |
| 14         | Nagaland                   | 13,726               | 16,235          | 16,476          |
| 15         | Orissa                     | 492,477              | 702,293         | 452,394         |
| 16         | Punjab                     | 232,774              | 216,939         | 142,868         |
| 17         | Rajasthan                  | <sup>-</sup> 587,389 | 819,605         | 774,199         |
| 18         | Sikkim                     | 15,661               | 8,561           | 5,598           |

| 1  | 2                            | 3                  | 4                  | 5          |
|----|------------------------------|--------------------|--------------------|------------|
| 19 | Tamil Nadu                   | 713,305            | 975,055            | 578,889    |
| 20 | Tripura                      | 17,490             | 24,204             | 16,478     |
| 21 | Uttar Pradesh                | 1, <b>326,72</b> 6 | 1, <b>434</b> ,675 | 1,410,086  |
| 22 | West Bengal                  | 511,443            | 605,263            | 711,691    |
| 23 | Andaman &<br>Nikobar Islands | 572                | 1,309              | 1,265      |
| 24 | Arunachal Prade              | sh 17,925          | 17,950             | 12,395     |
| 25 | Chandigarh                   | 1,086              | 1,986              | 1,870      |
| 26 | Dadra & Nagar<br>Haveli      | 3,102              | 3,615              | 4,416      |
| 27 | Delhi                        | 17,120             | 25,717             | 27,351     |
| 28 | Daman & Diu                  | 7,391              | 9,378              | 941        |
| 29 | Goa                          |                    |                    | 4,656      |
| 30 | Lakshadweep                  | 97                 | 56                 | 34         |
| 31 | Mizoram                      | •••                | 6,314              | 16,411     |
| 32 | Pondicherry                  | 3,725              | 3,606              | 2,680      |
|    | Total                        | 10,753,985         | 13,640,870         | 11,285,349 |

 Includes figures of Mizo district also which then formed part of Assam.

\*\* Census could not be conducted.

\*\*\* Census figures of 1971 in respect of Mizoram included under Assam.

N.B. :Figures for 1991 relates to workers of age group 5-14 years.

#### [English]

#### **Telephone Services in Villages**

\*6. SHRI A.P. JITHENDER REDDY :

SHRI DANVE RAOSAHEB PATIL :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the village telephone service is not functioning properly in many parts of the country;

(b) if so, the facts thereof and the reason therefor, State-wise; and

(c) the steps taken by the Government to improve the situation?

THE MINISTER OF COMMUNICATIONS (SHRI RAM VILAS PASWAN) : (a) and (b) While every effort is made to provide satisfactory telephone services in villages, there are areas where due to reasons such as unsatisfactory power supply, inadequate road infrastructure and maintenance facilities, it has not been possible to ensure proper functioning of these services.

(c) The following steps are being taken to improve the services in rural areas : --

- (i) Provision of reliable transmission media to exchanges by end of March, 2002.
- (ii) Provisin of generator sets to take care of long duration power break downs.
- (iii) Replacement of Analogue exchanges by digital exchanges.
- (iv) Rehabilitation/up-gradation of external plant.
- (v) Provision of VPT on WLL in a phased manner.
- (vi) Daily testing of VPT's from telephone exchanges.
- (vii) Formation of Core group in each SSA prompt restoration of VPT's.

#### [Translation]

#### **New Irrigation Schemes**

\*7. SHRI RAM TAHAL CHAUDHARY : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Government propose to give a riew thrust to the implementation of new irrigation schemes for small and marginal farmers;

(b) if so, the details thereof;

(c) the funds allocated during each of the last two years for implementation of said schemes; and

(d) the names of the districts where the schemes have been implemented, State-wise?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN SETHI) : (a) to (d) There are schemes under implementation aimed at giving thrust on minor irrigation and benefiting small and marginal farmers. The Swarnjayanti Gram Swarozgar Yojana (SGSY) launched on 1.4.1999, among other things, provides for taking up minor irrigation schemes for the benefit of below poverty line farmers. Subsidy is limited to ? 30% in the case of individual farmers subject to a maximum of Rs. 7500/-, 50% in the case of SC/ST beneficiaries subject to a maximum of Rs. 10000/-, and 50% for group projects without any monetary ceiling. In the last two years i.e. 1999-2000 and 2000-2001 subsidy to the extent of Rs. 806.25 lakh and Rs. 1230.05 lakh respectively has been provided under the programme. The Schemes are taken up project-wise and Swarnjayanti Grma Swarozgar Yojana is implemented throughout the country.

The ongoing centrally sponsored command area development programme also provides for taking up ground water development and sprinkler and drip irrigation installation in the designated irrigation commands in the country benefiting small and marginal farmers. Subsidy on matching basis is provided to the states under the scheme as per the erstwhile Integrated Rural Development Programme (IRDP) pattern. During the last two years i.e. 1999-2000 and 2000-2001 subsidy to the extent of Rs. 304.89 lakh and Rs. 330.63 lakh respectively has been released under the programme.

Under the centrally sponsored scheme on Development of Horticulture through Plasticulture Interventions central assistance is provided for micro irrigation systems to small and marginal farmers also. The funds released under this scheme during 1999-2000 and 2000-2001, are Rs. 9510 lakh respectively.

Besides this, the expenditure in the State sector under the head of minor irrigation, which primarily provides benefits to small and margnial farmers, has been steeply increasing over the past few years.

[English]

#### **Unemployed Persons**

\*B. SHRI IQBAL AHMED SARADGI :

SHRI G.S. BASAVARAJ :

Will the Minister of LABOUR be pleased to state:

(a) whether the unemployment rate has gone up in the recent years comparing to 1993-94 figures;

(b) the total number of unemployed persons at present in the country;

(c) whether the unemployment rate is high in rural areas; and

(d) if so, the steps being taken by the Government

to bring down the unemployment rate both in rural and urban areas?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) to (d) The estimates of Employment and Unemployment are obtained through Labour Force Surveys conducted by the National Sample Survey Organisation (NSSO) on a quinquennial basis. The latest survey conducted by NSSO during 1999-2000 reveals that the unemployment rate has marginally gone up when 1999-2000 figures are compared to those of 1993-94 as per Usual Principal and Subsidiary Status (UPSS) Approach. As on 1st January, 2000, there were around 9 million unemployed persons in the country. Unemployment rate in rural areas was less compared to urban areas.

The planning for employment generation is a part of the five-year Plans. The Approach to the Ninth Plan envisages priority to productive employment which will be generated in the growth process itself by concentrating on sectors, subsectors and technologies which are labour intensive, in regions characterized by higher rates of unemployment and underemployment.

Government is also implementing special programmes for eradication of poverty and generation of employment. The major poverty alleviation programmes, which provide employment in the rural areas, are Swarna Jayanti Gram Swarozgar Yojana, Jawahar Gram Samriddhi Yojana and Employment Assurance Scheme. In the urban areas, Swarna Jayanti Shahari Rozgar Yojana (SJSRY) is in operation since 1.12.97, which also seeks to provide gainful employment to the poor. Prime Minister's Rozgar Yojana is being implemented as a central Plan Scheme to provide employment opportunities to educated unemployed youths in both rural and urban areas.

#### [Translation]

#### **Recharging of Water Level in Bihar**

\*9. SHRI RAJO SINGH : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Central Ground Water Board in collaboration with his Ministry propose to implement various schemes to recharge ground water level in various States in the country;

(b) if so, whether any concrete proposals have been worked out in this regard;

(c) if so, the details thereof, State-wise; and

(d) the time by which the said schemes are likely to be implemented?

16.

Nagaland

THE MINISTER OF WATER RESOURCES (SHRI ARJUN SETHI) : (a) and (b) Yes, Sir.

(c) and (d) The Central Ground Water Board under the Ministry of Water Resources have carried out ground water recharge experiments and rain water harvesting on pilot basis in various States of the country under its Central Sector

Scheme on "Studies on Artificial Recharge of Ground Water". The Government have earmarked funds amounting to Rs. 25.00 crore for the scheme during the IX Five Year Plan. Statewise details of the proposals approved under the scheme are given in enclosed statement. The approved proposals are expected to be implemented within 1-2 years.

#### Statement

|        | Ground Water Recharge Scheme |                  |                                |  |  |
|--------|------------------------------|------------------|--------------------------------|--|--|
| SI.No. | State                        | Scheme<br>(Nos.) | Approved Cost<br>(Rs. in lakh) | Status   |  |
| 1      | 2                            | 3                | 4                              | 5  |  |
| 1.     | Andhra Pradesh               | 10               | 54.55                          | Under implementation   |  |
| 2.     | Assam                        | 1                | 56.69                          | Under implementation   |  |
| З.     | Bihar                        | 4                | 18.69                          | Under implementation   |  |
| 4.     | Delhi                        | 14               | 86.43                          | Four schemes completed and rest are under implementation.                              |  |
| 5.     | Gujarat                      | 3                | 18.95                          | Under implementation   |  |
| 6.     | Haryana                      | 8                | 139.12                         | Three schemes are completed and rest are under implementation.                         |  |
| 7.     | Himachal Pradesh             | 6                | 81.65                          | Three schemes are completed and rest are under implementation.                         |  |
| 8.     | Jammu & kashmir              | 11               | 190.19                         | One scheme completed and rest are under implementation.                                |  |
| 9.     | Jharkhand                    | 6                | 28.04                          | Under implementation   |  |
| 10.    | Karnataka                    | 1                | 13.75                          | Under implementation   |  |
| 11.    | Kerala                       | 9                | 67.62                          | Five schemes are at final stage of<br>completion and rest are under<br>implementation. |  |
| 12.    | Madhya Pradesh               | 5                | 53.85                          | Four schemes completed and rest are under implementation.                              |  |
| 13.    | Maharashtra                  | 3                | 76.63                          | Under implementation   |  |
| 14.    | Meghalaya                    | 1                | 28.00                          | Under implementation   |  |
| 15.    | Mizoram                      | 1                | 28.00                          | Under implementation   |  |
|        |                              |                  |                                |  |  |

1

70.00

Under implementation

- N 🍹

## State-wise details of proposals approved concerning

23 Written Answers

| 1           | 2             | 3  | 4      | 5  |
|-------------|---------------|----|--------|--|
| 17.         | Orissa        | 2  | 437.40 | Under implementation                                       |
| 18.         | Punjab        | 15 | 251.49 | Six schemes completed and rest are under implementation.   |
| 19.         | Rajasthan     | 13 | 84.27  | One scheme is completed and rest are under implementation. |
| 20.         | Tamil Nadu    | В  | 198.98 | One scheme is completed and rest are under implementation. |
| 21.         | Uttar Pradesh | 5  | 37.21  | Under implementation                                       |
| <b>22</b> . | Uttaranchal   | 1  | 2.00   | Under implementation                                       |
| 23.         | West Bengal   | 8  | 167.82 | Under implementation                                       |

#### **Cellular Services**

\*10. SHRI MANIKRAO HODLYA GAVIT :

SHRI T. GOVINDAN :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government have equipped the Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL) with adequate resources to meet the challenges of private cellular operators/companies by making more attractive terms to its subscribers like reducing tariff charges, security deposit amount, rate of incoming call etc;

(b) if so, the details thereof;

(c) the number of subscribers likely to be increased as a result thereof;

(d) the steps taken by the Government to improve its cellular/mobile service;

(e) whether MTNL propose to make free incoming calls on mobile telephones; and

(f) If so, the details thereof and the time by which it is likely to be done?

THE MINISTER OF COMMUNICATIONS (SHRI RAM VILAS PASWAN) : (a) and (b) BSNL and MTNL are profitable companies having major market share in the telecom sector. They are competent to fix competitive tariff packages within the parameters prescribed by Telecom Regulatory Authority of India (TRAI). (c) MTNL has modified the tariff structure on 27th June, 2001 as indicated in the statement enclosed. Consequent to modifications, the registration for new cellular connections has picked up in MTNL. As against 4 to 5 registrations per day each in Delhi & Mumbai earlier, the number of registrations has increased to about 40 per day in Delhi and 55 per day in Mumbai.

BSNL has started its prepaid card service in April, 2001. Consequent to this the number of subscribers has increased from 300 to 4000.

(d) MTNL has initiated following steps to improve the cellular service :

- Network optimisation is being carried out to improve the coverage and also new Base Transmission Station (BTSs) are being commissioned in adjoining areas.
- (ii) Adequate number of franchisees are being engaged to market the service.
- (iii) Roaming facilities are being extended to all the places within the country.
- (iv) Prepaid service is proposed to be started soon.

BSNL has introduced cellular service in Patna, Hazipur, Ara, Bihar Shariff, Rajgir and Barh cities of Bihar so far. They have also taken measures to bring stability to the system.

(e) and (f) There is no proposal to make incoming calls free on GSM Cellular Network. However, in the case of WLL Limited Mobile Service, the incoming calls are free.

#### Statement

Modification in "Dolphin" Cellular Tariff by MTNL effective from 27th June, 2001

|                                     |      | Tariff before<br>27th June, 2001 | Tariff from<br>27th June, 2001 |
|-------------------------------------|------|----------------------------------|--------------------------------|
|                                     |      | Plan A                           | Plan B                         |
| Rental (Rs.)                        | 400  | 250                              | 375                            |
| Air time Outgoing/<br>30 sec. (Rs.) | 1.3  | 5 1.00                           | 0.70                           |
| Air time Incoming/<br>30 sec. (Rs.) | 0.75 | 5 0.75                           | 0.70                           |

Pulse rate : 30 sec.

[English]

#### ISD Rackets

\*11. SHRI N. JANARDHANA REDDY :

SHRI ADHIR CHOWDHARY :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government are aware of ISD rackets operating in various States;

(b) if so, whether the Government have been losing crores of rupees due to such rackets every year;

(c) if so, whether such a racket has also been exposed in the Bharat Sanchar Nigam Limited (BSNL);

(d) if so, the number of officials involved in the said racket and the extent of loss suffered by BSNL as a result thereof; and

(e) the details of steps taken by the Government against them and to check such tendencies in future?

THE MINISTER OF COMMUNICATIONS (SHRI RAM VILAS PASWAN): (a) to (e) 75 cases of misuse of ISD resulting in revenue loss to the BSNL have been detected during the last three years. In these cases, 136 officials/officers were found involved. The loss suffered by BSNL in 28 of these cases is estimated to be around Rs. 4.62 crores and in the remaining cases, the loss could not be assessed. The following steps have been taken to check such tendencies.

 Old technology exchanges have been mostly replaced by new Digital exchanges.

- Dedicated CBI Cells have been created in four metros exclusively for detecting and checking telecom related frauds.
- Stringent action is taken against the officials/ officers found involved.
- (iv) A close coordination between Service provider and investigation agencies is maintained to book the offenders.
- (v) Checks at telecom exchange levels have been intensified.

#### [Translation]

#### **Development of Sports in newly created States**

\*12. SHRI PUNNU LAL MOHALE :

SHRI P.R. KHUNTE :

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) the details of funds being spent by the Government on the Nehru Yuva Kendras for the development of youth and sports and result achieved every year, Statewise;

(b) whether the Government propose to launch any special programme for the development of sports in the newly created States particularly Chhattisgarh;

- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (KUMARI UMA BHARATI): (a) Grants for Nehru Yuva Kendras are released to Nehru Yuva Sangathan in lump-sum for conduct of their programmes and activities. They, in turn, release the grants to individual Kendras at the prevalent rate which, at present, is Rs. 1.5 lakh per Kendra per year. Statewise position of grants for these Kendras during the last three year is given in the statement, which shows the amount spent for Youth Development programames in each State.

(b) to (d) Like any other State, the newly created States, including Chhattisgarh, can avail of the assistance available, under the ongoing schemes for the development of sports of the Ministry of Youth Affairs & Sports, for which they may submit viable proposals. No special programme in this regard for the newly created States is envisaged at present.

|             |                    | Statemen        | t         |                   |
|-------------|--------------------|-----------------|-----------|-------------------|
| S.No.       | States             | Amount Spent    |           |                   |
|             |                    | 1998-99         | 1999-2000 | 2000-2001         |
| 1           | 2                  | 3               | 4         | 5                 |
| 1.          | Andhra Pradesh     | 11179276        | 10949755  | 8711153           |
| <b>2</b> .  | Assam              | 11328412        | 13979593  | 9637383           |
| <b>3</b> .  | Bihar              | 22117790        | 19821043  | 21338155          |
| 4.          | Gujarat            | 8084645         | 8739100   | 7388556           |
| 5.          | Haryana            | 8362348         | 8614958   | 7610633           |
| 6.          | Himachal Pradesh   | 5911867         | 7179770   | 5957961           |
| 7.          | Jammu & Kashmir    | <b>586</b> 7515 | 6492309   | 5944336           |
| 8.          | Karnataka          | 9669128         | 9553719   | 6849791           |
| 9.          | Nagaland           | 2235540         | 2868379   | 2176306           |
| 10.         | Kerala             | 7837403         | 11805284  | 5320687           |
| 11.         | Madhya Pradesh     | 22377380        | 22357200  | 21304705          |
| 12.         | Maharashtra        | 13213326        | 14232882  | 14583950          |
| 13.         | Manipur            | 4887696         | 5464148   | 4007109           |
| 14.         | Meghalaya          | 1559013         | 2264231   | 1 <b>984</b> 623  |
| 15.         | Orissa             | 8311700         | 10100067  | 7 <b>6568</b> 52  |
| 16.         | Punjab             | 6282386         | 7160464   | 6568087           |
| 17.         | Rajasthan          | 12479776        | 12605554  | 12634187          |
| 18.         | Sikkim             | 2465059         | 1552242   | 1291193           |
| 19.         | Tamil Nadu         | 13489016        | 14400293  | 102 <b>888</b> 15 |
| <b>20</b> . | Tripura            | 1720640         | 2297825   | 1363344           |
| 21.         | Uttar Pradesh      | 28898424        | 27041049  | 253 <b>8</b> 6434 |
| <b>22</b> . | West Bengal        | 12599059        | 13177998  | 12089218          |
| 23.         | Arunchal Pradesh   | 1199579         | 1384500   | 919480            |
| 24.         | A & N Islands      | 2177288         | 2569941   | 2511960           |
| 25.         | Ch <b>andigarh</b> | 353325          | 356652    | 449705            |

| 1           | 2            | 3       | 4       | 5               |
|-------------|--------------|---------|---------|-----------------|
| 26.         | Delhi        | 1765038 | 2075464 | 2297870         |
| 27.         | Goa          | 1376200 | 630886  | 631 <b>94</b> 0 |
| <b>28</b> . | Mizoram      | 1155952 | 1592477 | 995143          |
| 29.         | D & N Haveli | 303969  | 269093  | 312991          |

#### Losses to AAI

\*13. SHRI SUNDER LAL TIWARI :

SHRI SATYAVRAT CHATURVEDI :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Airports Authority of India (AAI) has incurred heavy losses according to the latest report of Comptroller & Auditor General as reported in the 'Rashtriya Sahara' dated May 21, 2001;

(b) if so, the facts of the matter reported therein;

(c) the outstanding amount against the private airlines referred to in the above report; and

(d) the steps being taken by the Government to realise this amount from the said airlines?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) to (d) 'Rashtriya Sahara' dated May 21, 2001 has reported about two items (i) loss to Airports Authority of India (AAI) due to faulty procedure of inviting bids and (ii) loss to Indian Oil Corporation (IOC) due to faulty decision. As regards loss to IOC due to Faulty decision, the outstanding amount against the private airlines to IOC and the steps being taken by the Governent to realise the amount, information is being collected from the Ministry of Petroleum & Natural Gas. As regards loss to AAI, it is true that Comptroller and Auditor General, in its report has observed that the contracts for Duty Free Shops, could not be awarded to highest bidder due to Management's lapse in inviting bids for running the Duty Free Shops departmentally without having expertise for the same and obtaining financial bids in the erroneous manner from the existing parties for running the shops as a concessionaire in deviation from the terms of the original tender, and AAI had to forego a total revenue of Rs. 168.75 crores upto June, 2000. The facts of the matter in this regard are as under :

In June 1995, AAI had invited pre-qualification global

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tenders for selection of consultant/consolidators to assist the AAI to set up Duty Free Shopping Arcades in the additional areas identified at the five international airports of Delhi, Mumbai, Chennai, Kolkata and Thiruvananthapuram. In January, 1996 a Committee felt that AAI did not have sufficient experience in the running of duty free shops. Therefore, the committee decided to select a concessionaire for running duty free shops and shortlisted four parties from the blds received. Accordingly in August, 1996, AAI asked those shortlisted parties to submit financial bids. They were asked to submit bids for setting up duty free shops not only in the additional area identified in the beginning at the five international airports but also in new Terminal-2C at Mumbai, which was under construction. In June 1996, broad terms and conditions were finalised. In August 1996, financial bids were received. M/s Lion City Holding, Singapore bld highest for Terminal-2C while M/s Weitnaur Switzerland bid highest for additional area. All the bidders were asked to match with the highest offer in respect of the two segments. M/s Lion City Holding, who had been ranked higher in the technical presentation offered to hike their offer to match with M/s Weitnaur and were, therefore, asked to revalidate their Earnets Money Deposit (EMD). M/s Lion City did not revalidate their EMD and therefore their offer got invalidated. It was also decided to delink Terminal-2C at Mumbai as it was still under construction and also to consider the offer of M/s Weitnaur.

2. While negotiating the contract terms with M/s Weitnaur, AAI noticed some legal infirmity in tender procedure i.e. the pre-qualification for tenders invited in 1995 were for consultant/consolidators to assist AAI, whereas the final proposed award was for concessionaire. In May, 1998 AAI took a decision to reject the tender due to this legal infirmity. If the tenders had been awarded, it would have led to legal complication and court cases.

#### M.S. Ahluwalia Committee

\*14. MOHD. SHAHABUDDIN : Will the Minister of LABOUR be pleased to state :

(a) whether the Governent have received the recommendations of the Montek Singh Ahluwalia Committee for effective implementation of the scheme of providing employment to one crore people every year;

(b) if so, the details of the recommendations;

(c) whether the Government have identified certain areas for facilitating employment to the educated unemployed persons on the basis of information technology;

(d) if so, the names of those areas and the institutions set up by the Union Government for providing employment to the unemployed in these areas; and

(e) if not, the manner in which the Government are taking steps for facilitating employment in these areas?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) to (e)The report of the Task Force has been submitted to the Government on July, 1st 2001. The strategy for employment generation recommended by the Task Force is based on intervention in five major areas.

\* Accelerating the rate of growth of GDP, with a particular emphasis on sectors likely to ensure the spread of income to the low income segments of the labour force.

\* Pursuing appropriate sectoral policies in individual sectors which are particularly important for employment generation. These sector level policies must be broadly consistent with the overall objective of accelerating GDP growth.

\* Implementing focused special programmes for creating additional employment of enhancing income generation from existing activities almed at helping vulnerable groups that may not be sufficiently benefited by the more general growth promoting policies.

\* Pursuing suitable policies for education and skill development, which would upgrade the quality of the labour force and make it capable of supporting a growth process which generates high quality jobs.

\* Ensuring that the policy and legal environment governing the labour market encourages labour absorption, especially in the organized sector.

The Task Force has identified important sectors such as Agriculture and allied activities, Food processing, Small Scale industry, Services Sector, Travel & Tourism, Information Technology, Housing & Real Estate Development and Construction, Road Transport, Distributive trade, Education & Health services and New emerging services, where sufficient potential for quality employment could be tapped.

The report of the Task Force has been submitted recently to Government and further action would be initiated after acceptance of the report by the Government.

#### **Child Labour Abolition Act**

\*15. SHRI MAHESHWAR SINGH : Will the Minister of LABOUR be pleased to state :

(a) whether out of the total allocation of Rs. 78 crore and Rs. 50 crore made for abolition of child labour during 1997-98 and 1998-99 respectively, only Rs. 13 crore and Rs. 27 crore respectively have been utilised;

(b) if so, the reasons therefor;

(c) Its impact on the implementation of child labour programmes; and

(d) the steps taken/proposed to be taken by the Government to ensure full utilisation of allocated funds?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) to (d) It is true that the expenditure incurred on various child labour schemes during the year 1997-98 and 1998-99 was less than what was budgeted. The lower level of utilization of funds under the National Child Labour Project (NCLP) was because of the late approval for the continuation of the project in the Ninth Plan as a result of which the projects could be approved only in 1999 whereas the Plan period had officially begun from the financial year 1997-98. However, the level of utilization of funds has improved in the subsequent years. In the financial year 1999-2000, it was Rs. 37 crore and in 2000-2001, Rs. 38 crore against budget allocation of Rs. 34 crore and Rs. 36 crore respectively. Seeing the levels of utilization of the NCLPs, increased allocation for the schemes for the financial year 2001-2002 have been made whereby an amount of Rs. 67 crore has been allocated for the child labour projects for this financial year.

The availability of funds and the higher level of utilization in the last 2 years has enabled the Government to increase the number of NCLP districts from 76 in 1997-98 to 96 in 1999-2000 and to 100 in the present financial year.

#### [English]

#### **Empowerment of States for Clearance of Projects**

\*16. SHRI NARESH PUGLIA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether a large number of irrigation and other developmental projects under the Forest (Conservation) Act,

1980 are lying pending with the Union Government for clearance for the last three years;

(b) if so, the details thereof, State-wise;

(c) the number of projects cleared or returned to the State Governments on one pretext or the other during the above period;

(d) the time by which the remaining projects are likely to be cleared;

(e) whether the Government propose to empower the State Governments to clear irrigation and other developmental projects involving 5 hectares of forest land; and

(f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU) : (a) to (c) More than 3500 proposals for irrigation and developmental projects have been submitted by various State Governments during 1998 to June, 2001 under the Forest (Conservation) Act, 1980 for forestry clearance. A detailed list of all projects will be lengthy and cumbersome. A brief abstract of this information indicating their present status, State-wise is given in the statement enclosed.

(d) About 4.4% proposals are under process with the Ministry for final decision. The Ministry is committed to clear all such proposals, which are complete in all respects within 90 days. About 14.8% proposals are incomplete and no decision could be taken on these proposals as wanting details have been sought from the State Governments. As such no time limit can be fixed for clearance of these projects.

(e) and (f) In view of a public interest litigation WP(C) No. 202/95 which is going on in the Supreme Court in which implementation of the Forest (Conservation) Act, 1980 by the State Governments is one of the main issues under review, it would not be advisable to amend the Act for the time being.

| S.No. | State             | No. of<br>Proposals<br>Received | Sanctioned | Rejected | Rejected<br>for want<br>of information | Returned/<br>Withdrawn<br>by States | Under<br>Consideration<br>of Ministry | Wanting<br>Details<br>sought<br>from the<br>States |
|-------|-------------------|---------------------------------|------------|----------|--|-------------------------------------|---------------------------------------|--|
| 1     | 2                 | 3                               | 4          | 5        | 6                                      | 7.                                  | 8                                     | 9  |
| 1.    | Assam             | 52                              | 19         | 24       | 0                                      | 3                                   | 6                                     | 0  |
| 2.    | Arunachal Pradesh | 24                              | 17         | 0        | 0                                      | 0                                   | 4                                     | 3  |

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| 1           | 2              | 3    | 4'   | 5   | 6   | 7   | 8   | 9   |
|-------------|----------------|------|------|-----|-----|-----|-----|-----|
| 3.          | Andhra Pradesh | 88   | 46   | 24  | 5   | 1   | 2   | 10  |
| 4.          | A N Islands    | 18   | 12   | 0   | 0   | 0   | 0   | 6   |
| 5.          | Bihar          | 14   | 7    | 1   | 0   | 2   | 1   | 3   |
| 6.          | DNH            | 78   | 55   | 0   | 0   | 1   | 1   | 21  |
| 7.          | Gujrat         | 314  | 224  | 4   | 4   | 7   | 9   | 66  |
| 3.          | Haryana        | 172  | 132  | 4   | 9   | 0   | 4   | 23  |
| Э.          | HP             | 222  | 99   | 9   | 40  | 6   | 6   | 62  |
| 10.         | Manipur        | 3    | 2    | 0   | 0   | 1   | 0   | 0   |
| 11.         | Meghalaya      | 15   | 14   | 0   | 0   | 1   | 0   | 0   |
| 12.         | Mizoram        | 8    | 4    | 0   | 0   | 0   | 2   | 2   |
| 13.         | Chandigarh     | 11   | 7    | 0   | 0   | 0   | 1   | 3   |
| 14.         | Delhi          | 7    | 1    | 0   | 0   | 1   | 0   | 5   |
| 5.          | Goa            | 11   | 5    | 1   | 0   | 0   | 2   | 3   |
| 6.          | Punjab         | 489  | 323  | 6   | 28  | 5   | 11  | 116 |
| 7.          | Orissa         | 99   | 54   | 4   | 4   | 5   | 9   | 23  |
| 8.          | М.Р.           | 142  | 69   | 38  | 6   | 8   | 6   | 15  |
| 19.         | Maharashtra    | 372  | 211  | 40  | 7   | 6   | 47  | 61  |
| 20.         | Rajasthan      | 137  | 78   | 7   | 8   | 15  | 16  | 13  |
| 21.         | Kamataka       | 117  | 52   | 19  | 13  | 3   | 7   | 23  |
| 22.         | Kerala         | 33   | 23   | 1   | 2   | 1   | 1   | 5   |
| 23.         | Tamil Nadu     | 63   | 51   | 3   | З   | 0   | 1   | 5   |
| 24.         | Tripura        | 83   | 74   | 3   | 0   | З   | 1   | 2   |
| 25.         | Sikkim         | 14   | 13   | 0   | 0   | 0   | 1   | 0   |
| 26.         | West Bengal    | 10   | 5    | 2   | 0   | 0   | 1   | 2   |
| 27.         | Uttar Pradesh  | 120  | 86   | 2   | З   | 12  | 3   | 14  |
| 28.         | Uttaranchal    | 762  | 654  | 23  | 19  | 29  | 7   | 30  |
| 29.         | Chhattisgarh   | 25   | 21   | 1   | 0   | 0   | 1   | 2   |
| <b>30</b> . | Jharkhand      | 35   | 14   | 1   | 8   | 1   | 6   | 5   |
|             | Total          | 3538 | 2372 | 217 | 159 | 111 | 156 | 523 |

#### [Translation]

#### Expansion and Upgradation of Airports

\*17. SHRI RAJESH RANJAN ALIAS PAPPU YADAV : Will the Minister of CIVIL AVIATION be pleased to state :

(a) the details of the airports where upgradation and expansion works have been carried out during each of the last three years;

(b) the amount spent thereon, airport-wise;

 (c) whether the Government are contemplating to carry out such works at some other airports also during 2001-2002;

(d) if so, the details thereof;

(e) whether the Government are contemplating to upgrade the status of some airports to bring them at par with the international airport; and

(f) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) to (d) Upgradation and expansion works have been carried out in 1998-99 in Bhubaneshwar, Goa, Mumbai, New Delhi, Kolkata and Thiruvananthapuram Airports. Major Communication Navigation & Surveillance (CNS) /Air Traffic Management (ATM) projects have been completed at Kolkata, Chennai, Tezpur, Allahabad, Cochin, Mumbai, Delhi, Agra, Srinagar, Ahmedabad, Guwahati, Patna, Silchar and Leh. In 1999-2000 upgradation and expansion works were carried out and completed at Patna, Indore, Jabalpur, Rajkot, Bangalore, Tirupati, Vijayawada, Silchar, Mumbal, Delhi, Chennai and Thiruvananthapuram. Major CNS/ATM projects were completed during 1999-2000 at Nagpur, Mumbai, Calcutta, Delhi, Chennai, Allahabad. Thiruvananthapuram, Ahemdabad, Varanasi, Mangalore, Guwahati, Udaipur, Bhopal, Indore, Aurangabad, Calicut, Cochin, Tura, Lengpui, Kargil, Jaipur, Chandigarh, Agra, Gwallor, Bhuj, Jam Nagar and Pune. In 2000-2001, upgradation and expansion works have been carried out at Baroda, Ahmedabad, Port Blair, Imphal, Trichy, Calicut, Hyderabad, Bagdogra, Guwahati, Mumbai, Delhi, Kolkata and Thiruvanthapuram. Major CNS/ ATM projects have been completed during the year at Ahemdabad, Aurangabad, Bhopal, Mangalore, Jammu and Imphal. The expenditure on the above works have been Rs. 319.87 crores in 1998-99, Rs. 360.63 crores in 1999-2000 and Rs. 348.68 crores in 2000-2001. The amount spent on major airports of Mumbal, Kolkata, New Delhi, Chennai and Thiruvanantha-puram are Rs. 117.72, Rs. 42.98, Rs. 144.66, Rs. 82.26 and Rs. 13.99 crores respectively.

Airport upgradation and expansion works are being undertaken during the current year at Kangra, Jaipur, Jammu, Leh, Lucknow, Pathankot, Varanasi, Bhubaneshwar, Gaya, Bhuj, Jabalpur, Porbandar, Rajamundry, Agartala, Dimapur, Guwahati, Tezpur, Lilabari and Imphal.

(e) and (f) There is no plan at present to declare more airports as international.

#### [English]

#### Amount due from State Governments to I.A.

\*18. SHRI T.M. SELVAGANPATHI : Will the Minister of CIVIL AVIATION be pleased to state :

(a) the total amount due to the Indian Airlines and its subsidiary airlines from the various State Governments against tickets issued on credit basis, through the agents as well, as on May 20, 2001;

(b) whether the Indian Airlines and its subsidiary airlines have stopped issuing tickets to State Governments on credit basis recently;

(c) if so the details thereof; and

(d) the steps taken by the Indian Airlines to realise the outstanding amount from the respective State Governments?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) As on 20th May, 2001 a sum of Rs. 2.28 crores is due to Indian Airlines from various State Governments as per details given in the Statement. Sale of tickets against credit facility is made directly and not through the agents.

(b) to (d) The sales effected against the credit facility are constantly monitored. The cases of delay in payment are immediately followed up with the parties concerned for realization of dues. In case of huge outstandings and undue delays in payment, the credit facility is withdrawn or temporarily suspended or the party is allowed restricted sale of tickets against credit facility till the dues are settled. The Government Departments whose credit facility was withdrawn/suspended or which were put on restricted credit sales category during the last one year include organizations like Doordarshan Kolkata, Director of Supplies and Disposals, Kolkata, Chief Secretary to Government of Kerala and Tamil Nadu State, Public Works Department.

## Statement

## List of State Government departments owing ticket dues

| State Government | Department                                      | Amount Outstanding as<br>on 20.05.2001 (Rs. Lakhs) |
|------------------|---|--|
| West Bengal      | Secy. To Governor of West Bengal                | 0.16   |
|                  | DG & IGP West Bengal                            | 0.63   |
|                  | West Bengal State Electricity Board             | 0.51   |
| Sihar            | ADC to Governor of Bihar                        | 0.73   |
|                  | Chief Secy. To Governor of Bihar                | 0.91   |
| Tripura          | Secy. To Governor of Tripura                    | 0.52   |
| Orissa           | Special Officer cum Secretary to Chief Minister | 0.10   |
| Goa              | Governor of Goa                                 | 0.04   |
| Gujarat          | Chief Minister, Gujarat                         | 0.92   |
|                  | GAD Govt. of Gujarat                            | 1.68   |
| Maharashtra      | Maharashtra Rajya Police                        | 0.32   |
|                  | Governor of Maharashtra                         | 1.40   |
|                  | Home Deptt. Govt. of Maharashtra                | 1.92   |
|                  | Maharashtra Legislature Secretriat              | 0.37   |
|                  | Desk Officer, Tribal Dev. Maharashtra           | 0.15   |
| U.P.             | U.P. Govt. Secretariat, Lucknow                 | 2.19   |
| Tamil Nadu       | Agriculture Department                          | 27.26  |
|                  | Secretary to the Govt.                          | 2.69   |
|                  | Finance Department                              | 52.22  |
|                  | Hon'ble Governor                                | 3.53   |
|                  | State PWD                                       | 65.92  |
|                  | Public Deptt.                                   | 6.14   |
|                  | State Assembly                                  | 2.03   |
|                  | Director General of Police                      | 26.40  |
| Andhra Pradesh   | Secy. to the Govt.                              | 1.83   |
|                  | Hon'ble Governor                                | 11.60  |
| Kerala           | Secretary to the Govt.                          | 15.86  |
|                  | Hon'ble Governor                                | 2,71   |
|                  | Board of Revenue                                | 0.66   |
|                  | Total   | 227.94   |

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#### Bilateral agreements between Air India and other Airlines

\*19. SHRI RAM PRASAD SINGH :

DR. RAGHUVANSH PRASAD SINGH :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) / the details of bilateral agreements between Air India and various airlines prior to 1999;

(b) the details of such agreements entered into during the last two years;

(c) the details of seat adjustments utilized by Air India and other Airlines during the above period;

(d) whether Air India has lost a large number of seats to other Airlines as a result thereof; and

(e) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) Bilateral Air Services Agreements are entered into by Governments and not airlines. Prior to 1999, about 31.8 million seats per annum both ways were available under bilateral Air Services Agreement with different countries.

(b) Since 1999 about 5.7 million additional seats per annum both ways have been added under bilateral air services agreements with 22 countries.

(c) Utilisation of seats by Indian and Foreign carriers since 1999 as a percentage of their respective entitlements is as under :-

| •                       | 1999   | 2000   | 2001   |
|-------------------------|--------|--------|--------|
|                         | Summer | Summer | Summer |
| Indian Carriers         |        |        |        |
| Air India               | 27%    | 26%    | 27%    |
| <b>india</b> n Airlines | 12%    | 12%    | 12%    |
| Total                   | 39%    | 38%    | 39%    |
| Foreign Carriers        | 65%    | 64%    | 65%    |

(d) and (e) Air India has not lost any seats to foreign airlines on account of bilateral agreements since the capacity entitlements are exchanged on reciprocal basis. The seat factor of Air India has also been all time high. [Translation]

#### **EPF-ESI Dues**

\*20. SHRI ABDUL RASHID SHAHEEN : Will the Minister of LABOUR be pleased to state :

(a) the total outstanding dues in regard to Employees State Insurance and Employees Provident Fund to be recovered from the defaulting undertakings as on February 28, 2001;

(b) whether the dues against the defaulting undertakings have been registered with the Board for Industrial and Financial Reconstruction (BIFR); and

(c) If so, the action taken to recover the outstanding dues?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) to (c) As on 31st March, 2001, the outstanding dues from the defaulting undertakings in respect of Employees State Insurance scheme and Employees Provident Fund was Rs. 649.80 crore and Rs. 1184.00 crore respectively.

The dues to the extent of Rs. 188.98 crore and Rs. 553.27 crore in respect of Employees' State Insurance and Employees' Provident Fund respectively relate to companies registered with the Board for Industrial and Financial Reconstruction (BIFR).

Recovery of dues from companies registered with BIFR are stayed under section 22 of Sick Industrial Companies (Special Provisions) Act (SICA), 1985. Necessary legal and penal action as provided under the Employees' Provident Fund & Miscellaneous Provisions Act, 1952 and the Employees' State Insurance Act, 1948 is taken to recover the dues in all cases where no stay is in operation.

#### [English]

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#### Installation of Multi-Purpose Counter Machines

1. DR. JASWANT SINGH YADAV :

SHRI SURESH RAMRAO JADHAV :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of multipurpose counter machines installed in post offices in Rajasthan and Maharashtra, location-wise; and

(b) the steps proposed to be taken by the

Government to install more such machines during the current year in the States?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) A total of 106 Multipurpose Counter Machines (MPCMs) have been installed in Rajasthan and 317 MPCMs have been installed in Maharashtra. The location-wise details of the number of MPCMs installed in Rajasthan and Maharashtra are given in statement-I & II respectively.

(b) Installation of MPCMs has been undertaken as a plan activity since the beginning of the 8th Five Year Plan. The Department of Posts has a comprehensive plan to install MPCMs in important Head Post Offices in Rajasthan and Maharashtra in the current financial year. These machines will be installed in a Local Area Network environment using computers and a central server. This will facilitate both front and back office functions in the Post Offices.

The Department proposes to install MPCMs at the following Head Post Offices in the current financial year in Rajasthan and Maharashtra :

#### Rajasthan

Ma

|    | Ajmer                     |
|----|---------------------------|
|    | Banswara                  |
|    | Bharatpur                 |
|    | Dausa                     |
|    | Hanumangarh               |
|    | Jaipur GPO                |
|    | Jawahar Nagar (Jaipur)    |
|    | Jhunjhunu                 |
|    | Shastri Nagar H.O. Jaipur |
|    | Udaipur                   |
| ıh | arashtra                  |
|    | Ichalkaranji              |
|    | Kalyan City               |
|    | Nagpur City               |
|    | Nasik Road                |
|    |                           |

Shivaji Nagar

## Statement-I

#### Location-wise list of MPCMs installed in Rajasthan

| SI.No. | Location                  | No. of MPCMs |
|--------|---------------------------|--------------|
| 1      | 2                         | 3            |
| 1      | Ajmer HO                  | 4            |
| 2      | Alwar HO                  | 2            |
| 3      | AP Sanganer, Jaipur       | 1            |
| 4      | Barmer HO                 | 2            |
| 5      | Bharatpur HO              | , 2          |
| 6      | Bhilwara HO               | 2            |
| 7      | Bhopalgarh, Udaipur       | 1            |
| 8      | Bikaner HO                | 4            |
| 9      | Bilara, Jodhpur           | 1            |
| 10     | Chittorgarh HO            | • 2          |
| 11     | Chopasni Rd. Jodhpur      | 1            |
| 12     | Churu                     | 3            |
| 13     | Collectorate, Jaipur      | 1            |
| 14     | Dausa HO                  | 2            |
| 15     | Dholpur HO                | 1            |
| 16     | Gandhi Nagar, Jaipur      | 3            |
| 17     | Haldiyon Ka Rasta, Jaipur | 1            |
| 18     | High Court, Jaipur        | 2            |
| 19     | Jaipur City               | 5            |
| 20     | Jaipur GPO                | 7            |
| 21     | Jaipur RS                 | 2            |
| 22     | Jaisalmer HO              | 3            |
| 23     | Jawahar Nagar, Jaipur     | 2            |
| 24     | Jodhpur HO                | 4            |
| 25     | Jodhpur Kutchery          | 2            |

.
| 1  | 2                         | 3   |        |
|----|---------------------------|-----|--------|
| 26 | Johri Bazar, Jaipur       | 1   | Loca   |
| 27 | Kankroli HO               | 1   | SI.No. |
| 28 | Kota City SO              | 3   | 1      |
| 29 | Kota HO                   | 2   | 1      |
| 30 | Luni, Jalore              | 1   | 2      |
| 31 | M.D. Alwar HO             | 1   | 3      |
| 32 | M.I Road, Jaipur          | 1   | 4      |
| 33 | Malviya Nagar, Jaipur     | 1   | 5      |
| 34 | Mt. Abu SO                | 1   | 6      |
| 35 | NG Mandi Kota HO          | 2   | 7      |
| 36 | Oslan, Jodhpur            | 1   | 8      |
| 37 | Phalodi, Jodhpur          | 1   | 9      |
| 38 | Pushkar SO                | 1   | 10     |
| 39 | Raj. Sectt. Jaipur        | 2   | 11     |
| 40 | Raj. University, Jaipur   | 2   | 12     |
| 41 | Sanganer Bazar, Jaipur    | 1   | 13     |
| 42 | Sawai Madhopur HO         | 1   | 14     |
| 43 | Shastri Circle, Udaipur   | 3   | 15     |
| 44 | Shahpura HO, Jaipur       | 2   | 16     |
| 45 | Shastri Nagar HO, Jaipur  | 2   |        |
| 46 | Shastri Nagar, Jodhpur HO | 2   | 17     |
| 47 | Sikar HO                  | 2   | 18     |
| 48 | Sirohi HO 2               |     | 19     |
| 49 | Sriganganagar HO          | 3   | 20     |
| 50 | Surajpole Udalpur         | 1   | 21     |
| 51 | Tripolia Bazar, Jaipur    | 2   | 22     |
| 52 | Udaipur City 1            |     | 23     |
| 53 | Udaipur HO                | 3   | 24     |
|    | Total                     | 106 | 25     |
|    |                           |     |        |

# Statement -II

## Location-wise list of MPCMs installed in Maharashtra

| SI.No. | Location                       | No. of MPCMs |
|--------|--------------------------------|--------------|
| 1      | 2                              | 3            |
| 1      | Anandi Bazar, Ahmednagar       | 1            |
| 2      | Ahmednagar HO                  | 1            |
| 3      | Airport PO, Mumbai             | 1            |
| 4      | Akola HO                       | 2            |
| 5      | Akurdi, Pune                   | 2            |
| 6      | Akluj, Sholapur                | 1            |
| 7      | Alibag                         | 2            |
| 8      | Ambad IE, Nasik                | 1            |
| 9      | Amravati Camp                  | 2            |
| 10     | Amravati HO                    | 2            |
| 11     | Andheri HO, Mumbai             | 1            |
| 12     | Andheri RS, Mumbai             | 3            |
| 13     | Aurangabad HO                  | 3            |
| 14     | Azad Nagar, Mumbai             | 2            |
| 15     | Badnera, Amravati              | 1            |
| 16     | Bajirao Road, Pune             | 1            |
| 17     | Bhandara                       | 2            |
| 18     | Bandra, Mumbai                 | 3            |
| 19     | Bhusaval HO                    | 1            |
| 20     | Borivili HO, Mumbai            | 2            |
| 21     | Borivili West, Mumbai          | 2            |
| 22     | Buldana                        | 2            |
| 23     | Collector Complex, Oros, Sindh | udurg 1      |
| 24     | Chakala MIDC, Mumbai           | 2            |
| 25     | Chalisgaon                     | 1            |

Sravana 01, 1923 (Saka)

| 1  | 2                             | 3 | 1  | 2              |
|----|-------------------------------|---|----|----------------|
| 26 | Chandrapur City HO            | 1 | 54 | Jalana HO      |
| 27 | Chandrapur HO                 | 2 | 55 | Jamkhed (Ahr   |
| 28 | Chembur, Mumbai               | 2 | 56 | Juhu, Mumbai   |
| 29 | Chinchwad East, Pune          | 3 | 57 | Kalbadevi HO   |
| 30 | Chipiun HO (Ratnagiri)        | 2 | 58 | Kalyan HO      |
| 31 | Church Gate, Mumbal           | 4 | 59 | Kandivli East, |
| 32 | CIA Aurangabad                | 1 | 60 | Kandivli West  |
| 33 | CIDCO Colony, Aurangabad      | 1 | 61 | Kankavli (Sine |
| 34 | Colaba South, Mumbai          | 2 | 62 | Karad HO       |
| 35 | Dadar, Mumbai                 | 4 | 63 | Karjat (Ahmed  |
| 36 | Dahanu Road, Mumbai           | 1 | 64 | Karmala (Sho   |
| 37 | Dahisar, Mumbai               | 2 | 65 | Khadki, Pune   |
| 38 | Dapoli (Ratnagiri)            | 1 | 66 | Kolhapur HO    |
| 39 | Daund                         | 1 | 67 | Kolhapur RS    |
| 10 | Dehu Road Cant. (Pune)        | 1 | 68 | Konkan Bhav    |
| 11 | Dhule                         | 2 | 69 | Kopargaon (A   |
| 42 | Decoan Gymkhana, Pune         | 3 | 70 | Koregaon (Sa   |
| 43 | Ex Servicemen Colony, Pune    | 1 | 71 | Kothrud, Pune  |
| 44 | FCI, Mumbai                   | 2 | 72 | Kudal (Sindhu  |
| 45 | Ghatkopar West, Mumbai        | 4 | 73 | Kurla, Mumba   |
| 46 | Girgaon HO, Mumbai            | 2 | 74 | Kurla Speed F  |
| 47 | Gole Colony, Mumbai           | 1 | 75 | Latur          |
| 48 | Gondia                        | 2 | 76 | Laxmipurl Koll |
| 49 | Goregaon, East Mumbai         | 1 | 77 | Lokmanya Na    |
| 50 | Hadapsar, Pune                | 1 | 78 | Loni BK (Ahm   |
| 51 | Ichalkaranji                  | 2 | 79 | Mahabaleshw    |
| 52 | International Airport, Mumbai | 2 | 80 | Mahim, Mumb    |
| 53 | Jaisinghpur (Kohlapur)        | 1 | 81 | Malad East, M  |

| 1  | 2                          | 3 |
|----|----------------------------|---|
| 54 | Jalana HO                  | 1 |
| 55 | Jamkhed (Ahmednagar)       | 1 |
| 56 | Juhu, Mumbai               | 1 |
| 57 | Kalbadevi HO, Mumbai       | 5 |
| 58 | Kalyan HO                  | 2 |
| 59 | Kandivli East, Mumbai      | 1 |
| 60 | Kandivli West, Mumbai      | 1 |
| 61 | Kankavli (Sindhudurg)      | 1 |
| 62 | Karad HO                   | 2 |
| 63 | Karjat (Ahmednagar)        | 1 |
| 64 | Karmala (Sholapur)         | 1 |
| 65 | Khadki, Pune               | 1 |
| 66 | Kolhapur HO                | 2 |
| 67 | Kolhapur RS                | 1 |
| 68 | Konkan Bhavan, Navi Mumbai | 2 |
| 69 | Kopargaon (Ahmednagar)     | 1 |
| 70 | Koregaon (Satara)          | 1 |
| 71 | Kothrud, Pune              | 1 |
| 72 | Kudal (Sindhudurg)         | 1 |
| 73 | Kurla, Mumbai              | 4 |
| 74 | Kurla Speed Post Bureau    | 1 |
| 75 | Latur                      | 1 |
| 76 | Laxmipurl Kolhapur         | 1 |
| 77 | Lokmanya Nagar, Pune       | 1 |
| 78 | Loni BK (Ahmednagar)       | 1 |
| 79 | Mahabaleshwar              | 1 |
| 30 | Mahim, Mumbai              | 3 |
| 81 | Malad East, Mumbai         | 1 |

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| 1   | 2                           | 3   | 1   |
|-----|-----------------------------|-----|-----|
| 82  | Malad ND, Mumbai            | 1   | 110 |
| 83  | Malegaon HO                 | 1   |     |
| 84  | Malwan HO                   | 1   | 111 |
| 85  | Mandvi HO                   | 1   | 112 |
| 86  | Mantralaya, Mumbai          | 2   | 113 |
| 87  | Market Yard, Pune           | 1   | 114 |
| 88  | Matunga, Mumbai             | 3   | 115 |
| 89  | Miraj Station Road (Sangli) | 1   | 116 |
| 90  | Miraj HO                    | 1   | 117 |
| 91  | Model Colony, Pune          | 1   | 118 |
| 92  | Motilal Nagar, Mumbai       | 2   | 119 |
| 93  | Mulund (West), Mumbai       | 2   | 120 |
| 94  | Mumbai Central, Mumbai      | 2   | 121 |
| 95  | Mumbai GPO                  | 21  | 122 |
| 96  | Nagpur City                 | 26  | 123 |
| 97  | Narayangaon, Pune           | 1   | 124 |
| 98  | Nariman Point               | 4   | 125 |
| 99  | Nashik HO                   | 5   | 126 |
| 100 | Nashik IE                   | 1   | 127 |
| 101 | Nashik Road HO              | 2   | 128 |
| 102 | Naupada, Mumbai             | 2   | 129 |
| 103 | Navipeth, Pandharpur        | - 1 | 130 |
| 104 | Nevasa (Ahmednagar)         | 1   | 131 |
| 105 | Ogalewadi (Pune)            | 1   | 132 |
| 106 | Parmer (Ahmednagar)         | 1   | 133 |
| 107 | Pandharpur HO               | 1   | 134 |
| 108 | Panvel City PO              | 1   | 135 |
| 109 | Parwati, Pune               | 1   | 136 |
|     |                             | ·   | 137 |

| 2   | 3 |
|---|---|
|   |   |
| 10 Pimpri Chinchwada New Tn. Dev.<br>(Pune) | 1 |
| 11 Phaitan, Mumbai                          | 1 |
| 12 Pimpri Colony                            | 1 |
| 13 Pimpri PF, Pune                          | 2 |
| 14 Pune Cantt.                              | 1 |
| 15 Pune City HO                             | 3 |
| 16 Pune HO                                  | 4 |
| 17 Rahuri (Ahmednagar)                      | 1 |
| 18 Rahuri MPKB (Ahmednagar)                 | 1 |
| 119 Rajgurunagar (Pune)                     | 1 |
| 120 Rajur (Ahmednagar)                      | 1 |
| 121 Ratnagiri HO                            | 2 |
| RMS F Division, Nagpur                      | 2 |
| 123 Sachapir (Pune)                         | 1 |
| 24 Sadashivpeth, Pune                       | 1 |
| 125 Sahupure (Kolhapur)                     | 1 |
| 126 Saki Naka, Mumbai                       | 5 |
| 27 Sangamner                                | 1 |
| 28 Sangli HO                                | 3 |
| 29 Sangola (Sholapur)                       | 1 |
| 130 Sanivarpet Kolhapur                     | 1 |
| 131 Santacruz (E) Mumbai                    | 1 |
| 132 Santacruz (W), Mumbai                   | 2 |
| 133 Satara City                             | 2 |
| 134 Satara HO                               | 2 |
| 135 Sawantwadi, Mumbai                      | 1 |
| 136 Shevgaon                                | 1 |
| 137 Shirdi                                  | 1 |

| 1   | 2                              | 3 |
|-----|--------------------------------|---|
| 138 | Shivaji Nagar HO, Pune         | 2 |
| 139 | Shrirampur HO                  | 1 |
| 140 | Slon, Mumbai                   | 3 |
| 141 | Solapur City                   | 1 |
| 142 | Solapur Dajipeth               | 1 |
| 143 | Solapur HO                     | 2 |
| 144 | Solapur Market                 | 1 |
| 145 | SP College, Pune               | 2 |
| 146 | Speed Post Bureau (Vile Parle) | 1 |
| 147 | Stock Exchange, Mumbai         | 4 |
| 148 | Stock Holding, Mumbai          | 2 |
| 149 | Tajnapet Akola                 | 2 |
| 150 | Thane HO                       | 2 |
| 151 | Thane RS                       | 1 |
| 152 | Town Hall, Mumbai              | 3 |
| 153 | Umrej (Satara)                 | 1 |
| 154 | Vashi, Navi Mumbai             | 2 |
| 155 | Vassai Road                    | 1 |
| 156 | Vengurla                       | 1 |
| 157 | Vile Parle, Mumbai             | 1 |
| 158 | Virar PO, Mumbai               | 1 |
| 159 | Vile Parle RS, Mumbai          | 2 |
| 160 | vwtc                           | 1 |
| 161 | World Trade Centre, Mumbai     | 2 |
| 162 | Wai, Satara                    | 1 |
| 163 | Wardha HO                      | 2 |
| 164 | Worli Naka, Mumbai             | 2 |
| 165 | Worli Naka Passport, Mumbai    | 1 |

| 1   | 2       | 3   |
|-----|---------|-----|
| 166 | Yeotmal | 1.  |
| 167 | Yerwada | 1   |
| 168 | Washim  | 1   |
|     | Total   | 317 |

#### Work on National Highway-161

2. SHRI SURESH RAMRAO JADHAV : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) the present status of work on National Highway-161 portion in Maharashtra which was started in 1999;

(b) the reasons for delay in completion of the work; and

(c) the fresh steps taken for expeditious completion of the project?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRI B.C. KHANDURI) : (a) There is no National Highway No. 161 in Maharashtra. NH referred in the Question is apparently National Highway No. 16. Out of the 57 Km length of NH-16 in Maharashtra, work has been taken up by BRO in 24 Km in Jan. 2000 and progress of formation, surfacing and structure is 45%, 11% and 52% respectively.

(b) and (c) The work is under progress as per target.

#### Increase in Revenue of Air India

3. SHRI BASU DEB ACHARIA :

SHRI SAMAR CHOUDHURY :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the non-operating revenue of Air-India has increased from about Rs. 144 crores to Rs. 288 crores during the period April, 2000 to February 2001; and

(b) if so, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) and (b) Yes, Sir. The main reasons for increase in the non-operating revenues are (i) increase in interest earning; (ii) increase in Unclaimed Traffic Credit during the current year; and (iii) Write-back in 2000-01 of provision made In earlier years on account of price dispute with Oll Companies in India and refund of parking charges from Airports Authority of India.

#### Amount of PF saved in Nationalised Banks

4. SHRI BALI RAM KASHYAP :

SHRIASHOK ARGAL :

Will the Minister of LABOUR be pleased to state:

(a) the extent of money saved in Nationalised Banks of India as the P.F. of Labour in the year 1998 indicating the names of banks; and

(b) the amount of interest accrued on fix deposit in the current year?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL) : (a) As per the provisions of the three schemes framed under EPF & MPAct, 1952 the Statutory contributions are deposited in the State Bank of India. Total cash balance in Saving Banks Accounts of the State Bank of India under the above Schemes was as under for the year 1998 to 2000 :

As on 31st March Balance (in Rs.) 1998 389,96,58,023.98 1999 371,18,83,280.97 2000 461,53,53,398.68 (b) No investment is made in fixed deposits.

#### Pending Irrigation Projects

5. SHRI TRILOCHAN KANUNGO : Will the Minister of WATER RESOURCES be pleased to state :

(a) the names of major and medium irrigation projects not completed as yet, State-wise;

(b) the time since when these projects were taken up, initial cost of each project alongwith target date of completion;

(c) the present estimate of each of the projects with the likely time of completion; and

(d) the present status of both financial and physical of Indra, Ong, Upper Kolab and Upper Sukhtal irrigation projects of Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) to (c) The details of ongoing major and medium irrigation projects State-wise are given in the enclosed statement-I.

The completion of any project depends on various factors such as its size acquisition of land, obtaining clearance from various Central Agencies by the State Governments, implementation of rehabilitation measures for project affected families pari-passu with the construction, geological conditions etc. Equally important are funds allotted by the State Governments to individual projects.

(d) The details are given in the enclosed statement-

#### Statement-I

H.

Financial & Physical details of ongoing Major & Medium Projects

#### Andhra Pradesh

(Amount in Rs. Crore)

|                                |                           | Financ         | cial Details |
|--------------------------------|---------------------------|----------------|--------------|
| S.No. Project Name             | Started in Plan           | Estimated cost |              |
|                                |                           | Original       | Latest       |
| 2                              | 3                         | 4              | 5            |
| lajor Projects (spilled over t | rom VIII Plan to IX Plan) |                |              |
| Nagarjuna Sagar                | 11                        | 91.12          | 1025.00      |
| 2 Sriram Sagar Stage-I         | 111                       | 40.10          | 2425.00      |

|           | 2                                   | 3            | 4      | 5        |
|-----------|-------------------------------------|--------------|--------|----------|
| Vam       | sadhara Stage-I                     | IV           | 8.78   | 109.00   |
| Pullv     | endula Branch Canal                 | IV           | 2.98   | 110.14   |
| Som       | aslia                               | V            | 17.28  | 467.00   |
| Sing      | ur                                  | v            | 29.75  | 180.00   |
|           | ru Raservoir (water<br>iy scheme)   | VI           | 107.35 | 335.34   |
| Srisa     | illam Right Branch Canal            | VI           | 220.22 | 1600.00  |
| Srisa     | ilam Left Br. Canal                 | VI           |        | 1260.00  |
| ) Telgu   | u Ganga                             | VI           |        | 2347.00  |
| Jura      | a (Priyadarshini)                   | VI           |        | 545.82   |
| Vam       | sadhara Stage-II (Niradi Barrage)   | VI           |        | 749.83   |
| Total     |                                     |              |        | 11154.13 |
| edium Pro | bjects (spilled over from VIII Plar | n to IX Plan | )      |          |
| Thar      | ndava Res.                          | HI           | 1.99   | 17.28    |
| Kanu      | ipur Canal                          | 111          | 0.70   | 20.30    |
| Venç      | jalaraya Sangaram                   | v            | 8.65   | 27.48    |
| Votti     | vagu                                | v            | 5.40   | 38.06    |
| Made      | du Valasa                           | v            | 8.45   | 49.47    |
| Chey      | /yeru                               | v            | 6.04   | 33.50    |
| Talip     | eru                                 | v            | 9.06   | 38.37    |
| Gund      | dalavagu                            | v            | 1.16   | 7.22     |
| Satn      | alia                                | v            | 3.21   | 25.75    |
| Jhan      | jhavati                             | v            |        | 48.50    |
| Yerra     | ikalva Res.                         | v            | 10.40  | 43.24    |
| Made      | digedda                             | v            | 1.55   | 4.69     |
| Thar      | nmileru                             | V            |        | 9.83     |
| Vara      | daraja Swamy Gudy                   | v            | 13.97  | 18.21    |
| Andt      | nra Res.                            | VII          | 5.40   | 16.89    |
| Bugg      | javanka                             | VII          | 4.86   | 23.43    |

| 1  | 2                 | 3    | 4     | 5      |
|----|-------------------|------|-------|--------|
| 17 | Upper Kaulasanala | VII  | 20.48 | 22.26  |
| 18 | Chaimala Vagu     | VII  | 3.66  | 22.14  |
| 19 | Maddileru         | VIII | 17.00 | 38.66  |
|    | Total             |      |       | 505.18 |

# Financial & Physical details of ongoing Major & Medium Projects

### Assam

# Major Projects (spilled over from VIII Plan to IX Plan)

|   | Total         |    |       | 433.38   |
|---|---------------|----|-------|----------|
| 4 | Champamati    | VI | 15.32 | 80.00    |
| 3 | Intd. Kollong | v  | 4.57  | 80.55    |
| 2 | Bordikerai    | v  | 3.56  | 48.03    |
| 1 | Dhansiri      | v  | 15.83 | • 224.80 |

# Medium Projects (spilled over from VIII Plan to IX Plan)

| <u></u> | Total         |          |      | 137.47 |
|---------|---------------|----------|------|--------|
| 5       | Hawaipur Lift | VI       | 1.99 | 14.93  |
|         | Rupahi        | AP 78-80 | 1.83 | 8.19   |
| 4       | Pahumara      | AP 78-80 | 5.00 | 32.20  |
| 3       | Borolia       | AP 78-80 | 6.77 | 54.57  |
| 2       | Burldehing    | AP 78-80 | 1.14 | 22.20  |
| 1       | Kollonga      | V        | 0.51 | 5.38   |
|         |               |          |      |        |

# Financial & Physical details of ongoing Major & Medium Projects

# Bihar

# Major Projects (spilled over from VIII Plan to 1X Plan)

| 1 | Western Kosi Canal | 111 | 13.49                       | 693.88 |  |
|---|--------------------|-----|-----------------------------|--------|--|
| 2 | Ajoy Barrage       | v   | 115.24                      | 206.89 |  |
| 3 | Auranga            | v   | 125.40                      | 699.36 |  |
| 4 | Bagmati            | v   | 5.78                        | 154.73 |  |
|   | Bansagar           | v   | <b>91.</b> 3 <sub>1</sub> 1 | 234.00 |  |
|   |                    |     |                             |        |  |

| 1     | 2  | 3                   | 4       | 5              |
|-------|--|---------------------|---------|----------------|
| 5     | Bateshwarsthan Pump Ph.I                       | V                   | 13.88   | 175.85         |
| ;     | Durgawati                                      | v                   | 26.30   | 266.97         |
| ,     | Konar  | v                   |         | 373.00         |
| 1     | North Koel                                     | v V                 | 439.00  | 814.74         |
| )     | Subernarekha                                   | v                   | 1428.00 | 2376.15        |
| 0     | Tilaiya  | v                   |         | 301. <b>79</b> |
| 1     | Upper Kiul Project (under<br>residual payment) | V                   | 8.07    | 109.93         |
| 2     | Bamar  | VII                 | 8.03    | 230.43         |
| 3     | Eastern Kosi Canal Ph.II                       | VII                 |         | 166.32         |
| 4     | Gandak Ph.II                                   | VII                 |         | 578.27         |
| 5     | Punasi   | VII                 |         | 219.05         |
|       | Total  |                     |         | 7591.36        |
| leđiu | m Projects (spilled over from                  | VIII Plan to IX Pla | in)     |                |
|       | Batane   | v                   | 4.01    | 39.95          |
|       | Bateshwarsthan Pump Canal                      | Ph.II V             | 2.97    | 37.87          |
|       | Gumani   | v                   | 3.84    | 83.72          |
|       | Jharjhara                                      | v                   | 4.47    | 39.42          |
|       | Kansjore                                       | v                   | 8.66    | 48.55          |
|       | Sakrigali                                      | v                   | 0.61    | 9.82           |
|       | Torai  | v                   | 2.75    | 62.67          |
|       | Bilasi   | AP 78-80            | 1.46    | 19.61          |
|       | Dakrenalla Pump Ph.I                           | AP 78-80            | 8.43    | 56.87          |
| 0     | Sindhwani                                      | VI                  | 4.45    | 34.10          |
| 1     | Sonua  | VI                  | 8.92    | 59.57          |
| 2     | Suru   | VI                  | 3.12    | 21.42          |
| 3     | Upper Sankh                                    | Vi                  | 9.18    | 73.92          |
| 4     | Bhairwa  | VII                 | 20.19   | 40.92          |
| 5     | Dakranalia Pump Ph.il                          | VII                 | 4.76    | 11.48 •        |

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| 1          | 2.            | 3    | 4     |      | 5     |
|------------|---------------|------|-------|------|-------|
| 16         | Dhansinghtoli | VII  |       |      | 23.59 |
| 17         | Kans          | VII  | 1.37  |      | 44.18 |
| 18         | Katri         | VII  |       |      | 37.90 |
| 19         | Keso          | VII  | 16.14 | ιči, | 19.75 |
| 20         | Latratu       | VII  | 10.98 | Ŵ.   | 42.17 |
| 21         | Malai         | VII  |       |      | 9.98  |
| 22         | Nakati        | VII  | 0.71  |      | 32.43 |
| 23         | Omi           | VII  | 2.96  |      | 43.55 |
| 24         | Panch Kero    | VII  | 9.55  |      | 31.28 |
| 25         | Ram Rekha     | VII  |       |      | 29.09 |
| 26         | Surangi       | VII  | 2.15  |      | 24.91 |
| 27         | Basuki        | VIII |       |      | 27.04 |
| 28         | Salalya       | VIII |       |      | 22.71 |
| 29         | Satpotka      | VIII |       |      | 26.71 |
| <b>T</b> 1 |               |      |       |      | •     |

# Tapkara Reservoir (earlier reported by the state as completed project)

| Total | 1055.18 |
|-------|---------|
| Total | 1055.18 |

# Financial & Physical details of ongoing Major & Medium Projects

Jharkhand

# Major Projects (spilled over from VIII Plan to IX Plan)

|   | Total .      |     | 2473.24 | 4167.52 |
|---|--------------|-----|---------|---------|
| 8 | Gumani       | V   | 3.84    | 83.72   |
| 7 | Tilaiya      | v   | 46.74   | 301.79  |
| 6 | Punasi       | VII | 221.65  | 185.82  |
| 5 | North Koel   | v   | 439.00  | 814.72  |
| 4 | Konar        | v   | 93.61   | 313.00  |
| 3 | Auranga      | VII | 125.40  | 699.36  |
| 2 | Subernarekha | v   | 1428.00 | 1502.22 |
| 1 | Ajay Barrage | v   | 116.00  | 206.89  |

| 1 2                          | 3                          | 4      | 5      |
|------------------------------|----------------------------|--------|--------|
| Medium Projects (spilled ove | er from VIII Plan to IX Pl | an)    |        |
| 1 Batane                     | v                          | 4.01   | 40.06  |
| 2 Bhairwa                    | VII                        | 20.19  | 40.92  |
| 3 Basuki                     | VIII                       |        | 27.04  |
| Dhansinghtall                | VII                        |        | 21.83  |
| 5 Jharjhara                  | v                          | 4.47   | 39.42  |
| 6 Katri                      | VII                        |        | 45.65  |
| Kansjore                     | VII                        | 8.66   | 37.41  |
| kans                         | v                          | 1.37   | 44.18  |
| ) Keso                       | VII                        | 16.14  | 19.75  |
| 0 Latrati                    | VII                        | 10.98  | 45.72  |
| 1 Nakti                      | VII                        | 0.71   | 32.43  |
| 2 Panchkhera                 | VII                        | 9.64   | 31.28  |
| 3 Ramrekha                   | VII                        |        | 29.09  |
| 4 Sakrigali                  | v                          | 0.61   | 11.88  |
| 5 Surangi                    | VII                        | 2.15   | 26.00  |
| 6 Sonu <b>a</b>              | VI                         | 8.92   | 59.27  |
| 7 Suru                       | VI                         | 3.12   | 21.42  |
| 8 Salalya                    | VIII                       |        | 22.71  |
| 9 Satpotka                   | VIII                       |        | 26.71  |
| 0 Torai                      | v                          | 2.96   | 62.57  |
| 1 Upper Shankh               | VII                        | 9.19   | 73.92  |
| Total                        |                            | 103.02 | 759.26 |

# Financial & Physical details of ongoing Major & Medium Projects

# Goa

# Major Projects (spilled over from VIII Plan to IX Plan)

| 1 | Salauli      | IV | 9.61   | 153.00 |
|---|--------------|----|--------|--------|
|   | Tillari (IS) | v  | 141.22 | 320.63 |
|   | Total        |    |        | 473.63 |

| 63   | Written Answers              | 2                        | 3 July, 2001 | To Questions |
|------|------------------------------|--------------------------|--------------|--------------|
| 1    | 2                            | 3                        | 4            | 5            |
| Med  | ium Projects (spilled over f | rom VIII Plan to IX Pla  | n)           |              |
| 1    | Mandovi                      | v                        | 13.11        | 40.00        |
|      | Totai                        |                          |              | 40.00        |
| Fina | ncial & Physical details of  | ongoing Major & Medi     | um Projects  |              |
| Guja | rat                          |                          |              |              |
| Majo | r Projects (spilled over fro | m VIII Plan to IX Plan)  |              |              |
| 1    | Damanganga(IS)               | IV                       | 24.40        | 235.06       |
| 2    | Panam                        | IV                       | 10.66        | 106.79       |
| 3    | Sabarmati                    | IV                       | 17.59        | 123.57       |
| 4    | Karjan                       | V                        | 37.20        | 280.98       |
| 5    | Sukhi                        | V                        | 23.11        | 121.36       |
| 6    | Sipu                         | AP-78-80                 | 18.80        | 102.44       |
| 7    | Watrak                       | AP-78-80                 | 43.71        | 63.77        |
| 8    | Sardar Sarovar(IS)           | VI                       | 6406.04      | 22176.95     |
| 9    | Zankhari                     | VI                       | 18.70        | 90.00        |
|      | Total                        |                          |              | 23300.92     |
| Med  | ium Projects (spilled over   | from VIII Plan to IX Pla | in)          |              |
| 1    | Hiran(S)-II                  | IV                       | 3.05         | 11.10        |
| 2    | Ver-II                       | v                        | 2.28         | 28.26        |
| з    | Deo                          | v                        | 3.88         | 56.98        |
| 4    | Kelia                        | VI                       | 2.84         | 31.10        |
| 5    | Hamav-II                     | VI                       | 3.49         | 9.01         |
| 6    | Jhuj                         | VI                       | 5.36         | 51.71        |
| 7    | Mukteshwar                   | VI                       | 19.37        | 40.44        |
| 8    | Und-li                       | VII                      |              | 61.34        |
| 9    | Goma                         | VIII                     | 47.59        | 47.59        |
| 10   | Kollyari                     | VIII                     |              | 8.41         |
| 11   | Ozat II                      | VIII                     |              | 81.08        |

Sravana 01, 1923 (Saka)

To Questions 66

| 1  | 2   | 3   | 4  | 5                       |
|--|---|---|--|-------------------------|
| 2  | Vartu-II  | VIII  |  | 46.38                   |
| 3  | Libdi Bhogavo-II  | VIII  |  | 43.85                   |
|  | Total   |   |  | 517.25                  |
| inan   | cial & Physical details of ongoin   | ng Major & Med  | dium Projects  |                         |
| larya  | na  |   |  |                         |
| <b>la</b> jor  | Projects (spilled over from VIII  | Plan to IX Plan   | )  |                         |
| 1  | Gurgaon Canal   |   | 2.88   | 65.00                   |
| 2  | Loharu Lift   | IV  | 4.13   | 81.46                   |
| 3  | J.L.N. Lift Irrigation  | v   | 40.00  | 245.75                  |
| 4  | S.Y.L Project (Punjab Portion)  | v   | 59.70  | 601.00                  |
| 5  | Rewari Lift St.II   | VIII  |  | 39.60                   |
|  | Total   |   |  | 1032.81                 |
| di l   | im Projects (spilled over from VI<br>cial & Physical details of ongoin  |   |  |                         |
| Nil<br>F <b>inan</b>   |   |   |  |                         |
| Nil<br>Finan<br>Himad  | cial & Physical details of ongoin   | ng Major & Mec  | lium Projects  |                         |
| Nil<br>Finan<br>Himad<br>Major   | cial & Physical details of ongoin   | ng Major & Mec  | lium Projects  | 150.78                  |
| Nil<br>Finan<br>Himad<br>Major<br>1  | cial & Physical details of ongoin<br>thal Pradesh<br>Projects (spilled over from VIII F   | ng Major & Med<br>Plan to IX Plan<br>VIII   | lium Projects<br>143.32  | 150.78                  |
| Nil<br>Finan<br>Himad<br>Major<br>1<br>Mediu                               | cial & Physical details of ongoin<br>chal Pradesh<br>Projects (spilled over from VIII F<br>Shahnahar Irrigation Project   | ng Major & Med<br>Plan to IX Plan<br>VIII   | lium Projects<br>143.32  | 150.78<br>12.02         |
| Nil<br>Finan<br>Himad<br>Major<br>I<br>Mediu                               | cial & Physical details of ongoin<br>chal Pradesh<br>Projects (spilled over from VIII F<br>Shahnahar Irrigation Project<br>Im Projects (spilled over from VI  | ng Major & Med<br>Plan to IX Plan<br>VIII<br>Il Plan to IX Pla  | lium Projects<br>143.32<br>an)   |                         |
| Nil<br>Finan<br>Himad<br>Major<br>1<br>Mediu<br>1                          | cial & Physical details of ongoin<br>chal Pradesh<br>Projects (spilled over from VIII F<br>Shahnahar Irrigation Project<br>I <b>m Projects (spilled over from VI</b><br>Balh Valley   | ng Major & Med<br>Plan to IX Plan<br>VIII<br>Il Plan to IX Pla<br>VI                                      | lium Projects<br>143.32<br>an)<br>3.03                                   | 12.02                   |
| Nil<br>Finan<br>Himad<br>Major<br>1<br>Mediu<br>1<br>2                     | cial & Physical details of ongoin<br>chal Pradesh<br>Projects (spilled over from VIII f<br>Shahnahar Irrigation Project<br>I <b>m Projects (spilled over from VI</b><br>Balh Valley<br>Bhabour Sahib Lift Ph.II   | ng Major & Med<br>Plan to IX Plan<br>VIII<br>Il Plan to IX Pla<br>VI<br>VI                                | lium Projects<br>143.32<br>an)<br>3.03<br>4.26                           | 12.02<br>11.42          |
| Nil<br>Finan<br>Himad<br>Major<br>1<br>Mediu<br>1<br>2<br>                 | cial & Physical details of ongoin<br>chal Pradesh<br>Projects (spilled over from VIII f<br>Shahnahar Irrigation Project<br>Im Projects (spilled over from VI<br>Balh Valley<br>Bhabour Sahib Lift Ph.II<br>Total  | ng Major & Med<br>Plan to IX Plan<br>VIII<br>Il Plan to IX Pla<br>VI<br>VI                                | lium Projects<br>143.32<br>an)<br>3.03<br>4.26                           | 12.02<br>11.42          |
| Nii<br>Finan<br>Major<br>1<br>Mediu<br>1<br>2<br>Finan                     | cial & Physical details of ongoin<br>chal Pradesh<br>Projects (spilled over from VIII F<br>Shahnahar Irrigation Project<br>Im Projects (spilled over from VI<br>Balh Valley<br>Bhabour Sahib Lift Ph.II<br>Total<br>cial & Physical details of ongoin   | ng Major & Med<br>Plan to IX Plan<br>VIII<br>Il Plan to IX Pla<br>VI<br>VI<br>VI                          | lium Projects<br>143.32<br>an)<br>3.03<br>4.26<br>lium Projects          | 12.02<br>11.42          |
| Nii<br>Finan<br>Major<br>1<br>Mediu<br>1<br>2<br>Finan                     | cial & Physical details of ongoin<br>chal Pradesh<br>Projects (spilled over from VIII F<br>Shahnahar Irrigation Project<br>Im Projects (spilled over from VI<br>Balh Valley<br>Bhabour Sahib Lift Ph.II<br>Total<br>cial & Physical details of ongoin<br>au & Kashmir                                       | ng Major & Med<br>Plan to IX Plan<br>VIII<br>Il Plan to IX Pla<br>VI<br>VI<br>VI                          | lium Projects<br>143.32<br>an)<br>3.03<br>4.26<br>lium Projects          | 12.02<br>11.42          |
| Nii<br>Finan<br>Himad<br>Major<br>Mediu<br>Finan<br>Finan<br>Jamm<br>Major | cial & Physical details of ongoin<br>chal Pradesh<br>Projects (spilled over from VIII F<br>Shahnahar Irrigation Project<br>Im Projects (spilled over from VI<br>Balh Valley<br>Bhabour Sahib Lift Ph.II<br>Total<br>cial & Physical details of ongoin<br>ou & Kashmir<br>Projects (spilled over from VIII F | ng Major & Med<br>Plan to IX Plan<br>VIII<br>Il Plan to IX Plan<br>VI<br>VI<br>VI<br>VI<br>VI<br>VI<br>VI | lium Projects<br>143.32<br>an)<br>3.03<br>4.26<br>lium Projects<br>29.84 | 12.02<br>11.42<br>23.44 |

| 1 | 2                  | 3        | 4    | 5      |
|---|--------------------|----------|------|--------|
| 2 | Lethpora Lift      | IV       | 0.95 | 7.32   |
| 3 | Niu Karewa Storage | IV       | 0.94 | 4.50   |
| 4 | Koil Lift          | v        | 2.38 | 15.65  |
| 5 | Rajpora Lift       | AP 79-80 | 2.13 | 11.00  |
| 5 | Tral Lift          | AP 79-80 | 6.13 | 69.21  |
| 7 | Rafiabad High Lift | VII      | -    | 35.48  |
| 3 | Dadi Canal         | VII      | -    | 10.91  |
|   | Total              |          |      | 178.09 |
|   |                    |          |      |        |

# Financial & Physical details of ongoing Major & Medium Projects

# Karnataka

# Major Projects (spilled over from VIII Plan to IX Plan)

| Manchanabele                   | IV  | 0.77  | 62.40  |
|--------------------------------|---|---|--|
| um Projects (spilled over fror | n VIII Plan to IX P   | an)   |  |
| Total                          |   |   | 10363.13   |
| Yagachi**                      | VIII  |   | 239.70   |
| Upper Tunga                    | VIII  |   | 877.75   |
| Varahi                         | VII   |   | 122.50   |
| Dudhganga(IS)                  | VI  |   | 110.00   |
| Hippargi Barrage               | v   | 418.77  | 524.21   |
| •<br>Bennithore                | v   | 73.25   | 153.00   |
| Keranja                        | v   | 98.00   | 340.00   |
| Upper Krishna St.I             | v   | 58.20   | 3785.46  |
| Hemavathi**                    | Ap 66-69  |   | 2100.00  |
| Harangi**                      | 111   |   | 373.00   |
| Malaprabha                     | 111   | 19.91   | 703.71   |
| Kabini**                       | 11  |   | 480.00   |
| Tungabhadra HLC(IS)            | 11  | 2.57  | 79.48  |
| Tungabhadra Dam & LBC          | I   | 33.41   | 319.09   |
| Bhadra                         | I   | 31.93   | 155.23   |
|                                | Tungabhadra Dam & LBC<br>Tungabhadra HLC(IS)<br>Kabini**<br>Malaprabha<br>Harangi**<br>Hemavathi**<br>Upper Krishna St.I<br>Keranja<br>Bennithore<br>Hippargi Barrage<br>Dudhganga(IS)<br>Varahi<br>Upper Tunga<br>Yagachi**<br>Total<br>um Projects (spilled over from | Tungabhadra Dam & LBCITungabhadra HLC(IS)IIKabini**IIMalaprabhaIIIHarangi**IIIHemavathi**Ap 66-69Upper Krishna St.IVKeranjaVBennithoreVHippargi BarrageVDudhganga(IS)VIVarahiVIIUpper TungaVIIITotalV | Tungabhadra Dam & LBCI33.41Tungabhadra HLC(IS)II2.57Kabini**II19.91MalaprabhaIII19.91Harangi**III19.91Hemavathi**Ap 66-691000Upper Krishna St.IV58.20KeranjaV98.00BennithoreV73.25Hippargi BarrageV418.77Dudhganga(IS)VI1000VarahiVII1000Upper TungaVIIIYagachi**VIIITotal1000um Projects (spilled over from VIII Plan to IX Plan) |

,

| 2                          | 3    | 4    | 5       |
|----------------------------|------|------|---------|
| lggalur**                  | IV   |      | 70.00   |
| Votehole                   | v    | 2.05 | 47.50   |
| Amarja                     | v    | 5.70 | 82.00   |
| Lower Mullamari            | v    | 8.37 | 100.00  |
| Maskinal <b>a</b>          | v    | 3.11 | 29.95   |
| Feeder Channel to Ranikere | v    |      | 9.49    |
| Chulkinala                 | V    | 3.80 | 53.50   |
| Arkavathi**                | v    | 0.65 | 106.50  |
| Chickilhole**              | v    |      | 17.35   |
| Uduthorehalla**            | v    |      | 144.10  |
| 2 Hirehalla                | VI   | 6.35 | 120.81  |
| 8 Gandorin <b>ala</b>      | VIII | 7.71 | 153.00  |
| Hutchanakoplu**            | VIII |      | 22.50   |
| 5 Kamasamudra**            | VIII |      | 18.00   |
| Total                      |      |      | 1037.10 |

\*\* Projects not covered under Plan Funds being in Cauvery Basin

# Financial & Physical details of ongoing Major & Medium Projects

## Kerala

# Major Projects (spilled over from VIII Plan to IX Plan)

|   | Total                   |      |       | 2282.00 |
|---|-------------------------|------|-------|---------|
| 7 | Kuriarkutty Karappara   | VIII |       | 140.00  |
| 6 | Beyporepuzha (Chaliyar) | VIII |       | 645.00  |
| 5 | Idamalayar              | VI   | 17.85 | 107.00  |
| ŀ | Muvattupuzha            | V    | 48.08 | 455.00  |
| 3 | Pazhassi                | 111  | 4.42  | 137.00  |
| 2 | Kanhirapuzha            | 111  | 3.65  | 100.00  |
| I | Kallada                 | 111  | 13.28 | 698.00  |
|   |                         |      |       |         |

# Medium Projects (spilled over from Vill Plan to IX Plan)

| 1 Attapady V 120.00 | 1 | Attapady | v |  | 120.00 |
|---------------------|---|----------|---|--|--------|
|---------------------|---|----------|---|--|--------|

| 2             | 3    | 4     | 5      |
|---------------|------|-------|--------|
| Karapuzha     | v    | 7.60  | 225.00 |
| Banasurasagar | VIII |       | 36.14  |
| Meenaohil     | VIII |       | 128.00 |
| Vamanapuram   | VIII | 36.40 | 260.00 |
| Total         |      |       | 769.14 |

# Financial & Physical details of ongoing Major & Medium Projects

## Madhya Pradesh

# Major Projects (spilled over from VIII Plan to IX Plan)

| 1  | Bhander Canal                          | i  | 2.04   | 27.79   |  |
|----|--|----|--------|---------|--|
| 2  | Bama                                   | н  | 6.55   | 34.26   |  |
| 3  | Jonk Diversion                         | IV | 4.13   | 49.99   |  |
| 4  | Kolar                                  | IV | 139.14 | 195.00  |  |
| 5  | Mahanadi Reservoir                     | IV | 15.34  | 1223.45 |  |
| 6  | Pairi                                  | IV | 4.97   | 40.00   |  |
| 7  | Sindh Ph.I                             | IV | 4.95   | 56.43   |  |
| 8  | Bansagar(IS) Unit-I                    | v  | 91.31  | 936.00  |  |
|    | Bansagar(IS) Unit-II                   | v  | 344.66 | 344.66  |  |
| 9  | Bariarpur LBC                          | v  | 18.40  | 204.43  |  |
| 10 | Kodar                                  | v  | 2.94   | 49.83   |  |
|    | Rajghat (IS) Unit-I                    | v  | 61.61  | 150.30  |  |
|    | Rajghat(IS) Unit-II                    | v  | 309.21 | 523.41  |  |
| 11 | Rani Avanti Bai Sagar(Bargi)<br>(NVDA) | v  | 566.34 | 769.00  |  |
| 12 | Upper Wainganga                        | v  | 50.60  | 249.72  |  |
| 13 | Urmil (IS)                             | v  | 6.41   | 22.01   |  |
|    | Bawanthadi (IS) Unit-I                 | VI | 74.06  | 95.28   |  |
|    | Bawanthadi (IS) Unit-II                | VI | 52.75  | 52.75   |  |
| 14 | Indira Sagar (NVDA)                    | VI | 752.16 | 1574.00 |  |
| 15 | Jobat (NVDA)                           | VI | 30.75  | 67.23   |  |

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| 1  | 2                          | 3                      | 4          | 5        |
|----|----------------------------|------------------------|------------|----------|
| 16 | Mahan                      | VI                     | 39.00      | 155.10   |
| 7  | Mahi                       | VI                     | 61.52      | 192.85   |
| 8  | Man (NVDA)                 | VI                     | 44.10      | 96.13    |
| 9  | Sindh Ph.II                | VI                     | 510.94     | 607.67   |
| 20 | Hasdeo Bango               | AP-78-80               | 115.30     | 958.31   |
| 21 | Thanwar                    | AP 78-80               | 24.38      | 27.22    |
| 22 | Bargi Div. (NVDA)          | VIII                   | 1101.23    | 1554.50  |
| з  | Omkareshwar (NVDA)         | VIII                   | 350.00     | 755.00   |
| 24 | Panch Diversion            | VIII                   | 91.60      | 184.04   |
|    | Total                      |                        |            | 11086.36 |
|    | Medium Projects (spilled o | over from VIII Plan to | ) IX Plan) |          |
|    | Balar                      | V                      | 2.67       | 14.64    |
| 2  | Banjar                     | V                      | 2.09       | 11.72    |
| 5  | Bilaspur Div.              | V                      | 0.96       | 12.58    |
| ŀ  | Ghunghatta                 | V                      | 19.10      | 60.00    |
| 5  | Makroda                    | V                      | 1.81       | 18,00    |
| i  | Mand Div.                  | v                      | 2.89       | 70.00    |
| ,  | Matiyari                   | V                      | 4.89       | 71.83    |
|    | Shivnath Div.              | v                      | 0.42       | 22.00    |
| )  | Bah                        | VI                     | 19.38      | 54.30    |
| 0  | Bandia Nalla               | VI                     | 1.80       | 20.00    |
| 1  | Barnai                     | Vi                     | 4.26       | 23.02    |
| 2  | Chhirpani                  | VI                     | 8.75       | 43.70    |
| 3  | Dejia-Dewada               | VI                     | 16.43      | 60.00    |
| 4  | Gej                        | Vi                     |            | 53.00    |
| 5  | Koserteda                  | VI                     | 6.01       | 53.01    |
| 6  | Kunwari Lift               | VI                     | 1.03       | 5.31     |
| 7  | Lakhundar                  | VI                     | 4.27       | 50.00    |

| 1  | 2           | 3          | 4     | 5       |
|----|-------------|------------|-------|---------|
| 18 | Mahuar      | VI         |       | 47.32   |
| 19 | Sagar       | VI         | 10.68 | 31.99   |
| 20 | Budhna      | AP-78-80   | 2.00  | 32.54   |
| 21 | Bundala     | AP-78-80   | 2.18  | 19.83   |
| 22 | Chandora    | AP-78-80   | 2.92  | 19.93   |
| 23 | Choral      | AP-78-80   | 3.96  | 44.00   |
| 24 | Dholawad    | · AP-78-80 | 4.64  | 26.60   |
| 25 | Dudhi       | AP-78-80   | 2.86  | 31.00   |
| 26 | Gomukh      | AP-78-80   | 3.51  | 45.50   |
| 27 | Kallasote   | AP-78-80   | 7.84  | 69.52   |
| 28 | Rampur Kurd | AP-78-80   | 1.51  | 27.00   |
| 29 | Tiller      | AP-78-80   | 5.77  | 46.11   |
| 30 | Gopad Lift  | VII        |       | 17.24   |
| 31 | Barchhar    | VIII       |       | 20.87   |
|    | Total       | ****       |       | 1122.56 |

# Financial & Physical details of ongoing Major & Medium Projects

# Chhattisgarh

# Major Projects (spilled over from VIII Plan to IX Plan)

| Total    |              |          |        | 2221.58 |
|----------|--------------|----------|--------|---------|
| i Hasdec | Bango        | AP-78-80 | 115.30 | 858.31  |
| Kodar    |              | v        | 2.94   | 49.83   |
| Pairi    |              | IV       | 4.97   | 40.00   |
| Mahano   | li Reservoir | IV       | 15.34  | 1223.45 |
| Jonk Di  | version      | IV       | 4.13   | 49.99   |

# Medium Projects (spilled over from VIII Plan to IX Plan)

| 1 | Balar         | ν | 2.67  | 14.64 |
|---|---------------|---|-------|-------|
| 2 | Bilaspur Div. | v | 0.96  | 12.58 |
| 3 | Ghunghatt     | v | 19.10 | 60.00 |

Sravana 01, 1923 (Saka)

| 1 | 2             | 3  | 4    | 5      |
|---|---------------|----|------|--------|
| 4 | Mand Div.     | v  | 2.89 | 70.00  |
| 5 | Shivnath Div. | v  | 0.42 | 22.00  |
| 6 | Barnai        | VI | 4.26 | 23.02  |
| 7 | Chhirpani     | VI | 8.75 | 43.70  |
| 8 | Gaj           | VI |      | 53.00  |
| 9 | Koserteda     | VI | 6.01 | 53.01  |
|   | Total         |    |      | 351.95 |
|   |               |    |      |        |

# Financial & Physical details of ongoing Major, Medium and ERM Projects

# Maharashtra

# Major Projects (spilled over from VIII Plan to IX Plan)

| 1  | Khadakwasla            | 11       | 11.62  | 343.86   |
|----|------------------------|----------|--------|----------|
| 2  | Bhima                  | HI       | 42.58  | 918.56   |
| 3  | Krishna                | 111      | 27.66  | 659.07   |
| 4  | Kukadi                 | AP 66-69 | 17.90  | 1044.93  |
| 5  | Upper Godavari         | AP 66-69 | 14.20  | 133.23   |
| 6  | Warna                  | AP 66-69 | 31.08  | 992.82   |
| 7  | Upper Tapi             | IV       | 12.09  | 172.12   |
| 8  | Upper Wardha           | V        | 39.88  | 661.86   |
| 9  | Bhatsa                 | V        | 164.11 | 322.49   |
| 10 | Cheskman               | V        | 22.48  | 357.77   |
| 11 | Dudhganga (IS)         | V        | 204.58 | 798.65   |
| 12 | Jayakwadi St. I & II   | v        | 127.36 | 796.87   |
| 13 | Nandur Madhmeshwar (A) | v        |        | 284.26   |
| 14 | Nandur Madhmeshwar (N) | V        | 72.66  | 294.11   |
| 15 | Upper Penganga         | V        | 84.46  | 1050.00  |
| 16 | Upper Pravara          | v        | 15.87  | . 287.14 |
| 17 | Waghur                 | v        | 12.28  | 189.32   |
| 18 | Urmodi                 | VI       | 18.85  | 361.19   |
|    |                        |          |        |          |

|   | 2                    | 3        | 4      | 5        |
|---|----------------------|----------|--------|----------|
| 9 | Arunavati            | VI       | 66.48  | 202.73   |
| 0 | Gosikkurd            | VI       | 461.19 | 2091.00  |
| 1 | Human                | VI       |        | 370.04   |
| 2 | Karwa                | VI       | 27.00  | 48.96    |
| 3 | Koyna Krishna L.I.S. | Vi       | 259.10 | 1083.00  |
| 3 | Lendi (IS)           | VI       |        | 204.50   |
| 4 | Lower Tirna (Flow)   | VI       | 37.65  | 129.67   |
| 4 | Lower Tirna (Lift)   | VI       |        | 53.71    |
| 5 | Lower Wardha         | VI       |        | 540.14   |
| 6 | Lower Wunna          | VI       | 87.55  | 261.33   |
| 7 | Punad                | VI       | 29.92  | 115.62   |
| l | Talamba              | VI       | 289.09 | 388.19   |
| ) | Tultuli              | VI       |        | 169.40   |
| ) | Wan                  | VI       | 46.85  | 228.40   |
|   | Bawanthadi (IS)      | AP 78-80 | 34.77  | 124.17   |
| 2 | Surya                | AP 78-80 | 19.35  | 175.14   |
| ı | Tillari (IS)         | AP 78-80 | 76.00  | 167.70   |
| ļ | Vishnupuri           | AP 78-80 | 78.93  | 196.60   |
|   | Bembla               | VIII     |        | 307.82   |
| 6 | Bhama Askheda        | VIII     |        | 393.29   |
| 7 | Gunjawani            | VIII     |        | 285.31   |
| B | Janai Shirsal        | VIII     |        | 133.24   |
| 9 | Khadakpurna          | VIII     |        | 177.65   |
| ) | Neera Deoghar        | VIII     |        | 510.84   |
|   | Sina Kolegaon        | VIII     |        | 228.00   |
|   | Sina Madha LIS       | VIII     |        | 73.00    |
| 3 | Lower Dudhna         | VIII     | 53.21  | 347.83   |
| 4 | Lower Penganga       | VIII     |        | 1402.83  |
|   | Total                |          |        | 20078.36 |

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| 1   | 2                          | 3                       | 4     | 5             |
|-----|----------------------------|-------------------------|-------|---------------|
| Med | ium Projects (spilled over | from VIII Plan to IX Pl | en)   |               |
| l   | Anjana Palsi               | V                       | 3.19  | 30.24         |
| 2   | Aran (Pimpari)             | v                       | 2.89  | 71.28         |
| 3   | Bahula                     | v                       | 5.92  | 36,19         |
| \$  | Chenna Nadi                | v                       |       | 13.25         |
| 5   | Chikotra                   | v                       | 4.28  | 80. <b>89</b> |
| 6   | Erdha                      | v                       |       | 16.05         |
| 7   | Hivra                      | v                       | 3.44  | 13.35         |
| 3   | Jangamhatti                | v                       | 11.28 | 24.25         |
| 9   | Jawalgaon                  | V                       | 2.38  | 22.11         |
| 10  | Kadvi                      | V                       | 3.47  | 69.74         |
| 11  | Kasari                     | v                       | 6.15  | 28.99         |
| 12  | Kumbhi                     | v                       | 5.16  | 48.63         |
| 13  | Mangrul Pur                | v                       |       | 15.59         |
| 14  | Mor                        | v                       | 0.91  | 36.18         |
| 15  | Pendhari Nalla             | v                       | 0.83  | 9.34          |
| 16  | Puma Neupur                | v                       | 1.89  | 12.71         |
| 17  | Talani                     | v                       |       | 7.00          |
| 8   | Tembhapuri                 | v                       | 18.09 | 20.42         |
| 19  | Amravati                   | VI                      | 4.63  | 38.64         |
| 20  | Bordahegaon                | VI                      | 16.27 | 18.19         |
| 21  | Bori (S)                   | VI                      |       | 44.58         |
| 22  | Dehali                     | VI                      | 6.48  | 39.66         |
| 23  | Deogad                     | VI                      | 24.64 | 168.32        |
| 24  | Dongergaon (C)             | VI                      | 2.15  | 16.05         |
| 25  | Hatwane                    | VI                      | 19.55 | 203.82        |
| 26  | Jam                        | VI                      | 42.63 | 52.12         |
| 27  | Karwappa Nalla             | VI                      | 4.70  | 24.13         |

|      | 2                  | 3        | 4     | 5                 |
|------|--------------------|----------|-------|-------------------|
| B Ka | asarsal            | VI       | 2.70  | 31.99             |
| 9 M  | asalga             | VI       | 10.51 | 17.47             |
| D M  | un                 | VI       | 5.35  | 55.26             |
| 1 N: | agyasakya (Panzan) | VI       | 2.50  | 19.59             |
| 2 Pa | akadigudam         | VI       | 1.64  | 20.23             |
| 8 Pa | atgaon             | VI       | 7.39  | 78.88             |
| 4 Sa | akol               | Vi       | 10.88 | 12.37             |
| 5 Sa | ankh               | VI       | 3.53  | 41.66             |
| S SI | hivna Takli        | VI       | 34.76 | 46.31             |
| 7 So | onwad              | VI       | 3.14  | 25.93             |
| 8 Ta | ijnapur Lift Irr.  | VI       |       | 18.19             |
| e U  | oper Manar         | VI       | 26.18 | 108.65            |
| ) Ui | marzari            | AP 78-80 |       | 11.52             |
| W    | adiwale            | AP 78-80 | 3.30  | 29.86             |
| 2 Ar | ndhali             | VII      |       | 17.94             |
| B M  | adan Tank          | VII      | 3.08  | 20.58             |
| l Ja | umbre              | VIII     |       | 50.03             |
| 5 Ka | atangi LIS         | VIII     |       | 10.5 <del>9</del> |
| 6 Lo | wer Chulband       | VIII     |       | 50.33             |
| 7 M  | ohamadwadi         | VIII     |       | 189.90            |
| B So | ondya Tole LIS     | VIII     |       | 13.33             |
| 9 Ui | tavali             | VIII     | 35.78 | 43.25             |
| D AI | kkalpada           | VIII     |       | 84.74             |
| i Ai | njani              | VIII     | 4.91  | 41.90             |
| 2 C  | handrabhaga        | VIII     | 35.30 | 112.51            |
| 3 C  | hapdoh             | VIII     | 6.08  | 10.00             |
| ¢ C  | hitri              | VIII     |       | 73.50             |
| 5 D  | ara                | VIII     |       | 23.23             |

| 1  | 2                | 3    | 4     | 5      |
|----|------------------|------|-------|--------|
| 56 | Gadnadi          | VIII |       | 122.79 |
| 57 | Godavari Nadi    | VIII |       | 25.22  |
| 58 | Gul              | VIII |       | 34.60  |
| 59 | Jamkhedi         | VIII |       | 26.31  |
| 60 | Kajala           | VIII |       | 11.21  |
| 61 | Kalpathri        | VIII |       | 9.66   |
| 62 | Kar              | VIII | 44.71 | 44.71  |
| 63 | Karajheda (LIS)  | VIII |       | 22.64  |
| 64 | Kashyapi         | VIII |       | 27.58  |
| 65 | Koradinalla      | VIII |       | 21.25  |
| 66 | Lai Nalla        | VIII |       | 23.66  |
| 67 | Morna Gureghar   | VIII | 9.42  | 101.50 |
| 68 | Nagan            | VIII |       | 58.75  |
| 69 | Nagewadi         | VIII |       | 48.21  |
| 70 | Narangi Sarangi  | VIII |       | 18.85  |
| 71 | Nawargaon        | VIII | 5.26  | 44.95  |
| 72 | Pen Takli        | VIII | 31.41 | 129.83 |
| 73 | Prakash Bandhara | VIII |       | 99.56  |
| 74 | Puma             | VIII |       | 132.33 |
| 75 | Renapur          | VIII | 7.36  | 16.62  |
| 76 | Sakat            | VIII |       | 16.46  |
| 77 | Sonapur Tomta    | VIII |       | 5.30   |
| 78 | Sulwade Bandhara | VIII |       | 104.94 |
| 79 | Syaki            | VIII |       | 17.29  |
| 80 | Toma             | VIII |       | 14.94  |
| 81 | Upper Manjra     | VIII |       | 37.42  |
| 82 | Virohek          | VIII |       | 22.86  |
| 83 | Wadi Shewadi     | VIII |       | 30.33  |

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|   | 2   | 3   | 4  | 5        |
|---|---|---|--|----------|
| 34  | Wagholi Buti  | VIII  |  | 10.99    |
| 35  | Wakod   | VIII  |  | 11.42    |
|   | Total   |   |  | 3713.62  |
| ina   | ncial & Physical details o  | f ongoing Major & Mediu   | m Projects                               |          |
| lani  | pur   |   |  |          |
| Majo  | r Projects (spilled over fr   | om VIII Plan to IX Plan)  |  |          |
| 1   | Thoubal   | AP 78-80  | 47.25                                    | 390.00   |
| 2   | Khuga   | VI  | 15.00                                    | 150.29   |
|   | Total   |   |  | 540.29   |
| Med   | um Projects (spilled over   | r from VIII Plan to IX Plan   | )  |          |
| 1   | Singda  | v   | 7.93                                     | 57.00    |
| 2   | Dolaithabi  | VIII  | 18.86                                    | 45.00    |
|   | Total   |   |  | 102.00   |
| Meg   | halaya<br>r Projects (spilled over fr   | f ongoing Major & Mediu<br>om VIII Plan to IX Plan)   |  |          |
| Meg<br>Majc<br>Nil  | halaya<br>r Projects (spilled over fr   | om VIII Plan to IX Plan)  |  |          |
| Veg<br>Vajo<br>Nil<br>Ved   | halaya<br>r Projects (spilled over fr<br>um Projects (spilled over  | om VIII Plan to IX Plan)<br>r from VIII Plan to IX Plar   | )  |          |
| Vleg<br>Vlajc<br>Vil<br>Vled  | halaya<br>r Projects (spilled over fr<br>ium Projects (spilled over<br>Rangal Valley  | om VIII Plan to IX Plan)<br>from VIII Plan to IX Plan<br>VIII   | )<br>16.30                               | 30.00    |
| Meg<br>Majo<br>Nil<br>Med<br>1<br>Fina  | halaya<br>n Projects (spilled over fr<br>ium Projects (spilled over<br>Rangai Valley<br>ncial & Physical details o  | om VIII Plan to IX Plan)<br>from VIII Plan to IX Plan<br>VIII   | )<br>16.30                               | 30.00    |
| Meg<br>Majo<br>Nil<br>Med<br>1<br>Fina<br>Naga  | halaya<br>n Projects (spilled over fr<br>ium Projects (spilled over<br>Rangai Valley<br>ncial & Physical details o<br>aland   | om VIII Plan to IX Plan)<br>from VIII Plan to IX Plan<br>VIII<br>f ongoing Major & Mediu  | )<br>16.30                               | 30.00    |
| Meg<br>Majo<br>Nil<br>Med<br>1<br>Fina<br>Naga<br>Majo                                      | halaya<br>r Projects (spilled over fr<br>ium Projects (spilled over<br>Rangai Valley<br>ncial & Physical details o  | om VIII Plan to IX Plan)<br>from VIII Plan to IX Plan<br>VIII<br>f ongoing Major & Mediu  | )<br>16.30                               | 30.00    |
| Meg<br>Majo<br>Nil<br>Med<br>1<br>Fina<br>Naga<br>Majo<br>Nil                               | halaya<br>n Projects (spilled over fr<br>hum Projects (spilled over<br>Rangai Valley<br>Inclai & Physical details o<br>aland<br>or Projects (spilled over fr  | om VIII Plan to IX Plan)<br>from VIII Plan to IX Plan<br>VIII<br>f ongoing Major & Mediu<br>om VIII Plan to IX Plan)  | 16.30<br>Im Projects                     | 30.00    |
| Meg<br>Majo<br>Nil<br>Med<br>1<br>Fina<br>Naga<br>Majo<br>Nil                               | halaya<br>n Projects (spilled over fr<br>ium Projects (spilled over<br>Rangai Valley<br>ncial & Physical details o<br>aland   | om VIII Plan to IX Plan)<br>from VIII Plan to IX Plan<br>VIII<br>f ongoing Major & Mediu<br>om VIII Plan to IX Plan)  | 16.30<br>Im Projects                     |          |
| Meg<br>Majo<br>Nil<br>Med<br>1<br>Fina<br>Naga<br>Majo<br>Nil                               | halaya<br>n Projects (spilled over fr<br>hum Projects (spilled over<br>Rangai Valley<br>Inclai & Physical details o<br>aland<br>or Projects (spilled over fr  | om VIII Plan to IX Plan)<br>from VIII Plan to IX Plan<br>VIII<br>f ongoing Major & Mediu<br>om VIII Plan to IX Plan)  | 16.30<br>Im Projects                     | 30.00    |
| Meg<br>Majo<br>Nil<br>Med<br>1<br>Fina<br>Naga<br>Majo<br>Nil<br>Med                        | halaya<br>n Projects (spilled over fr<br>hum Projects (spilled over<br>Rangai Valley<br>Inclai & Physical details o<br>aland<br>or Projects (spilled over fr  | om VIII Plan to IX Plan)<br>r from VIII Plan to IX Plan<br>VIII<br>f ongoing Major & Mediu<br>om VIII Plan to IX Plan)<br>r from VIII Plan to IX Plan                       | i)<br>16.30<br>I <b>m Projects</b>       |          |
| Meg<br>Majo<br>Nil<br>Med<br>1<br>Fina<br>Naga<br>Majo<br>Nil<br>Med                        | halaya<br>n Projects (spilled over fr<br>hum Projects (spilled over<br>Rangai Valley<br>Incial & Physical details o<br>aland<br>or Projects (spilled over fr<br>hum Projects (spilled over<br>ncial & Physical details o              | om VIII Plan to IX Plan)<br>r from VIII Plan to IX Plan<br>VIII<br>f ongoing Major & Mediu<br>om VIII Plan to IX Plan)<br>r from VIII Plan to IX Plan                       | i)<br>16.30<br>I <b>m Projects</b>       | 30.00    |
| Meg<br>Majo<br>Nil<br>Med<br>1<br>Fina<br>Naga<br>Majo<br>Nil<br>Med<br>Nil<br>Fina<br>Oris | halaya<br>n Projects (spilled over fr<br>hum Projects (spilled over<br>Rangai Valley<br>Incial & Physical details o<br>aland<br>or Projects (spilled over fr<br>hum Projects (spilled over<br>ncial & Physical details o              | om VIII Plan to IX Plan)<br>from VIII Plan to IX Plan<br>VIII<br>f ongoing Major & Mediu<br>om VIII Plan to IX Plan)<br>from VIII Plan to IX Plan                           | i)<br>16.30<br>I <b>m Projects</b>       | 30.00    |
| Meg<br>Majo<br>Nil<br>Med<br>1<br>Fina<br>Naga<br>Majo<br>Nil<br>Med<br>Nil<br>Fina<br>Oris | halaya<br>n Projects (spilled over fr<br>hum Projects (spilled over<br>Rangai Valley<br>Incial & Physical details o<br>aland<br>or Projects (spilled over fr<br>hum Projects (spilled over<br>ncial & Physical details o<br>sa        | om VIII Plan to IX Plan)<br>from VIII Plan to IX Plan<br>VIII<br>f ongoing Major & Mediu<br>om VIII Plan to IX Plan)<br>from VIII Plan to IX Plan                           | i)<br>16.30<br>I <b>m Projects</b>       | . 148.07 |
| Meg<br>Majo<br>Nil<br>Med<br>I<br>Fina<br>Nag:<br>Majo<br>Nil<br>Med<br>Oris<br>Majo        | halaya<br>Ir Projects (spilled over fr<br>Rangai Valley<br>Incial & Physical details o<br>aland<br>Ir Projects (spilled over fr<br>Ium Projects (spilled over fr<br>Incial & Physical details o<br>sa<br>Ir Projects (spilled over fr | om VIII Plan to IX Plan)<br>from VIII Plan to IX Plan<br>VIII<br>f ongoing Major & Mediu<br>om VIII Plan to IX Plan)<br>f ongoing Major & Mediu<br>for VIII Plan to IX Plan | ))<br>16.30<br>I <b>m Projects</b><br>I) |          |

| 1    | 2                               | 3                     | 4           | 5       |
|------|---------------------------------|-----------------------|-------------|---------|
| 4    | Upper Kolab Dam                 | v                     | 7.58        | 48.81   |
| 5    | Upper Kolab Irrigation          | V                     | 16.47       | 304.00  |
| 6    | Upper Indravati Dam             | V                     | 34.92       | 176.16  |
| 7    | Upper Indravati Irrigation      | AP 78-80              | 42.74       | 718.70  |
|      | Subernarekha (IS)               | VII                   | 1013.62     | 1270.75 |
| 8    | Mahanadi Chitropala             | VII                   | 39.93       | 150.00  |
| 9    | Kanupur Irrigation              | VIII                  | 268.85      | 330.89  |
|      | Total                           |                       |             | 5504.67 |
| Medi | um Projects (spilled over fro   | m VIII Plan to IX Pla | n)          |         |
| 1    | Hariharjore                     | AP 78-80              | 7.26        | 90.46   |
| 2    | Harabhangi                      | AP 78-80              | 9.10        | 156.56  |
| 3    | Upper Jonk                      | AP 78-80              | 12.78       | 141.22  |
| 4    | Baghua St. II                   | AP 78-80              | 3.28        | 79.20   |
| 5    | Badanala                        | VI                    | 11.39       | 144.88  |
| 6    | Deo                             | VI                    | 52.23       | 123.55  |
| 7    | Baghalati                       | VI                    | 45.44       | 82.05   |
| 8    | Sapuabadajore                   | VI                    | 14.57       | 88.48   |
| 9    | Birupa Gangali Island Irr.      | VII                   | 4.63        | 16.44   |
| 10   | Darjang Stage-II                | VIII                  | 7.20        | 7.20    |
| 11   | Titlagarh Stage-I               | VIII                  | 21.13       | 54.37   |
| 12   | Manjori                         | VIII                  | 43.23       | 81.22   |
|      | Total                           |                       |             | 1065.63 |
| Fina | ncial & Physical details of ong | joing Major & Medi    | um Projects |         |
| Punj | <b>n</b> b                      | A                     |             |         |

| a) Main Canal (IS)      | Vi | 176.00 | 601.25 |
|-------------------------|----|--------|--------|
| b) Providing Irrigation | VI | -      | 152.29 |
| Facilities to Punjab    |    |        |        |

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| 1    | 2                                   | 3                   | 4           | 5       |
|------|-------------------------------------|---------------------|-------------|---------|
|      | Ranjit Sagar Dam                    | Vi                  | 263.16      | 2625.99 |
|      | Total                               |                     |             | 3379.53 |
| Med  | ium Projects (spilled over from V   | 'III Plan to IX Pla | n)          |         |
| 1    | Irrigation to H.P. Below Talwara    | VIII                | 88.49       | 88.49   |
| Fina | ncial & Physical details of ongoi   | ng Major & Medi     | um Projects |         |
| Raja | isthan                              |                     |             |         |
| Majo | or Projects (spilled over from VIII | Pian to IX Pian)    |             |         |
| 1    | Jakham                              | 111                 | 2.33        | 104.00  |
|      | Gurgaon Canal (IS)                  | ш                   | 2.88        | 35.40   |
| 2    | Mahi Bajaj Sagar (IS)               | IV                  | 31.36       | 1016.98 |
| 3    | Som Kamla Amba                      | V                   | 4.48        | 183.92  |
| 4    | I.G.N. P. Stage-II                  | V                   | 89.12       | 2267.44 |
|      | Narmada (SSP) (IS)                  | VI                  | 467.53      | 548.00  |
| 5    | Bisalpur Irrigation                 | VII                 | 173.03      | 228.30  |
| 6    | Sidhmukh Nohar                      | AP 90-92            | 143.59      | 308.77  |
|      | Total                               |                     |             | 4692.81 |
| Ned  | ium Projects (spilled over from V   | lli Plan to IX Pla  | n)          |         |
| 1    | Panchana                            | V                   | 1.03        | 52.00   |
| 2    | Chhapi                              | VI                  | 5.91        | 66.00   |
| 3    | Sawanbhadon                         | VI                  | 4.19        | 32.00   |
| 4    | Parwan Lift                         | VI                  | 3.79        | 29.00   |
| 5    | Chauli                              | VIII                | 28.87       | 45.00   |
| 6    | Bethali                             | VIII                | 13.07       | 16.24   |
|      | Total                               |                     |             | 240.24  |

Financial & Physical details of ongoing Major & Medium Projects

Tamil Nadu

Major Projects (spilled over from VIII Plan to IX Plan)

Nil

| !   | 2                         | 3                            | 4 | 5     |
|-----|---------------------------|------------------------------|---|-------|
| Med | ium Projects (spilled ove | r from VIII Plan to IX Plan) |   |       |
| 1   | Irukkangudi               | VIII                         |   | 28.70 |
| 2   | Nanganjiar                | VI                           |   | 37.36 |
|     | Total                     |                              |   | 66.06 |

# Tripura

# Major Projects (spilled over from VIII Plan to IX Plan)

Nil

# Medium Projects (spilled over from VIII Plan to IX Plan)

| 1       | Gumti | v  | 5.88 | 50.00  |
|---------|-------|----|------|--------|
| 2       | Kowai | VI | 7.10 | 59.75  |
| 3       | Manu  | VI | 8.19 | 44.25  |
| <u></u> | Total |    |      | 154.00 |

# Financial & Physical details of ongoing Major, Medium and ERM Projects

### Uttar Pradesh

# Major Projects (spilled over from VIII Plan to IX Plan)

|   | -  |                               |     |          |         |
|---|----|-------------------------------|-----|----------|---------|
|   | 1  | Bewar Feeder                  | 111 | 27.91    | 59.90   |
|   | 2  | Sarda Sahayak                 | DI  | 64.84    | 1290.00 |
|   | 3  | Maudha Dam                    | v   | 66.82    | 127.90  |
|   | 4  | Chitaurgarh Reservoir         | v   | 34.06    | 36.70   |
|   | 5  | Madhya Ganga Canal            | V   | 66.01    | 615.00  |
|   | 6  | Saryu Nahar                   | v   | 78.68    | 2810.00 |
|   | 7  | Eastern Ganga Canal           | v   | 48.46    | 579.00  |
|   | 8  | Sone Pump Canal               | v   | 5.64     | 72.55   |
|   | 9  | Gyanpur Pump Canal            | v   | 110.51 • | 159.88  |
| • | 10 | Rajghat Dam (UP Share) (IS)   | v   | 123.22   | 150.30  |
|   | 10 | Rajghat Dam (UP)              | v   | 126.43   | 230.95  |
|   |    | Bansagar Dam (UP Share)(IS)   | v   | 91.31    | 234.00  |
|   |    | Bansagar Canal (UP)           | v   | 169.52   | 268.00  |
|   |    | Bansagar Canal (MP)(UP share) | v   | 27.92    | 27.92   |
|   |    |                               |     |          |         |

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| 1   | 2   | 3  | 4   | 5   |
|---|---|--|---|---|
| 11  | Kanhar Irrigation   | V  | -   | 240.00  |
| 12  | Chambal Lift  | 78-79  |   | 91.00   |
| 13  | Tehri Dam (UP Share)  | 79-80  | 197.92  | 711.14  |
| 14  | Providing Khariff Channels<br>in Hindon Krishni Doab  | 79-80  | 15.53   | 56.00   |
| 15  | Jerauli P.C.  | 90-91  | 47.92   | 48.22   |
|   |   | Total  |   | 7808.46   |
| Med   | ium Projects (spilled over from   | n VIII Plan to IX Plan   | ۱)  |   |
| 1   | Guntanala Dam   | VI   | 1.85  | 24.00   |
| 2   | Pathrai Dam   | VII  | 12.54   | 48.33   |
|   | Total   |  |   | 72.33   |
| Fina  | ncial & Physical details of ong   | joing Major & Medi   | um Projects   |   |
| Uttra   | anchai  |  |   |   |
| •   |   |  |   |   |
|   | or Projects (spilled over from V  | /III Plan to IX Plan)  |   |   |
| Majo  | o <mark>r Projects (spilled over from V</mark><br>Lakhwar Vyasi   | /III Plan to IX Plan)<br>V   | 140.97  | 578.40  |
| <b>Majo</b><br>1  |   |  | 140.97<br>61.25   | 578.40<br>433.00  |
|   | Lakhwar Vyasi   | v  |   |   |
| <b>Maj</b> o<br>1<br>2  | Lakhwar Vyasi<br>Jamrani Dam  | v<br>v   | 61.25   | 433.00  |
| <b>Maj</b> o<br>1<br>2<br><b>Med</b>                          | Lakhwar Vyasi<br>Jamrani Dam<br>Total   | v<br>v   | 61.25   | 433.00  |
| Majo<br>1<br>2<br>Med<br>Nil                                  | Lakhwar Vyasi<br>Jamrani Dam<br>Total   | V<br>V<br>N VIII Plan to IX Plan   | 61.25<br>n)   | 433.00  |
| Majo<br>1<br>2<br>Med<br>Nil<br>Fina                          | Lakhwar Vyasi<br>Jamrani Dam<br>Total<br>ium Projects (spilled over from  | V<br>V<br>N VIII Plan to IX Plan   | 61.25<br>n)   | 433.00  |
| Majo<br>1<br>2<br>Med<br>Nii<br>Fina<br>Wes                   | Lakhwar Vyasi<br>Jamrani Dam<br>Total<br>ium Projects (spilled over from<br>incial & Physical details of ong  | V<br>V<br>n VIII Plan to IX Plan<br>Joing Major & Medi   | 61.25<br>n)<br>um Projects                                  | 433.00  |
| Majo<br>1<br>2<br>Med<br>Nii<br>Fina<br>Wes                   | Lakhwar Vyasi<br>Jamrani Dam<br>Total<br>ium Projects (spilled over from<br>incial & Physical details of ong  | V<br>V<br>n VIII Plan to IX Plan<br>Joing Major & Medi   | 61.25<br>n)<br>um Projects                                  | 433.00  |
| Majo<br>1<br>2<br>Med<br>Nil<br>Fina<br>Wes<br>Majo           | Lakhwar Vyasi<br>Jamrani Dam<br>Total<br>ium Projects (spilled over from<br>incial & Physical details of ong<br>it Bengal<br>or Projects (spilled over from V   | V<br>V<br>n VIII Plan to IX Plan<br>Joing Major & Media<br>/III Plan to IX Plan)                             | 61.25<br>n)<br>um Projects                                  | 433.00  |
| Majo<br>1<br>2<br>Med<br>Nil<br>Fina<br>Wes<br>Majo<br>1<br>2 | Lakhwar Vyasi<br>Jamrani Dam<br>Total<br>ium Projects (spilled over from<br>incial & Physical details of ong<br>it Bengal<br>or Projects (spilled over from V<br>Barrage Irrigation DVC   | V<br>V<br>n VIII Plan to IX Plan<br>Joing Major & Media<br>/III Plan to IX Plan)<br>I                        | 61.25<br>n)<br>um Projects<br>A                             | 433.00<br>1011.40<br>60.00                                |
| Majo<br>1<br>2<br>Med<br>Nil<br>Fina<br>Wes<br>Majo<br>1<br>2 | Lakhwar Vyasi<br>Jamrani Dam<br>Total<br>ium Projects (spilled over from<br>incial & Physical details of ong<br>it Bengal<br>or Projects (spilled over from V<br>Barrage Irrigation DVC<br>Kangsabati   | V<br>V<br>n VIII Plan to IX Plan<br>Joing Major & Media<br>VIII Plan to IX Plan)<br>I                        | 61.25<br>n)<br>um Projects<br>A<br>25.26                    | 433.00<br>1011.40<br>60.00<br>280.00                      |
| Majo<br>1<br>2<br>Med<br>Nil<br>Fina<br>Wes                   | Lakhwar Vyasi<br>Jamrani Dam<br>Total<br>ium Projects (spilled over from<br>incial & Physical details of ong<br>it Bengal<br>or Projects (spilled over from V<br>Barrage Irrigation DVC<br>Kangsabati<br>Teesta Barrage St.I Ph.I                       | V<br>V<br>n VIII Plan to IX Plan<br>Joing Major & Media<br>VIII Plan to IX Plan)<br>I<br>I<br>II             | 61.25<br>n)<br>um Projects<br>A<br>25.26<br>69.72           | 433.00<br>1011.40<br>60.00<br>280.00<br>1177.00           |
| Majo<br>1<br>2<br>Med<br>Nil<br>Fina<br>Majo<br>1<br>2<br>3   | Lakhwar Vyasi<br>Jamrani Dam<br>Total<br>ium Projects (spilled over from<br>ancial & Physical details of ong<br>at Bengal<br>or Projects (spilled over from V<br>Barrage Irrigation DVC<br>Kangsabati<br>Teesta Barrage St.I Ph.I<br>Subernmarekha (IS) | V<br>V<br>N VIII Plan to IX Plan<br>Joing Major & Media<br>VIII Plan to IX Plan)<br>I<br>II<br>V<br>AP 90-92 | 61.25<br>n)<br>um Projects<br>A<br>25.26<br>69.72<br>228.82 | 433.00<br>1011.40<br>60.00<br>280.00<br>1177.00<br>595.00 |

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| 1 | 2                          | 3   | 4    | 5     |
|---|----------------------------|-----|------|-------|
| 2 | Barabhum                   | V   | 0.73 | 2.90  |
| 3 | Beko                       | V   | 0.64 | 4.69  |
| 4 | Golamarjore                | V   | 0.52 | 2.46  |
| 5 | Lipaniajore                | V   | 0.73 | 3.45  |
| 5 | Mouterjore                 | V   | 0.40 | 1.90  |
| 7 | Parga                      | v   | 0.42 | 2.50  |
| 3 | Patiol                     | v   | 0.90 | 6.00  |
| ) | Sali Diversion             | V   | 0.75 | 3.75  |
| 0 | Sali Irrigation            | v   | 0.31 | 2.25  |
| 1 | Tatko                      | V   | 0.98 | 9.60  |
| 2 | Futiari                    | VII |      | 13.08 |
| 3 | Hunumanata                 | VII | 0.83 | 6.39  |
| 4 | Karrior                    | VII |      | 3.06  |
| 5 | Khaira Bera                | VII |      | 2.98  |
| 6 | Ramchanderpur              | VII | 0.62 | 6.00  |
| 7 | Ranichak Pump Irr Drainage | VII |      | 4.91  |
|   | Total                      |     |      | 90.42 |

| Statement-II |                 |                    |                             |                                    |                          |  |  |
|--------------|-----------------|--------------------|-----------------------------|------------------------------------|--------------------------|--|--|
| SI.No.       | Name of Project | Started<br>in Plan | Latest<br>estimated<br>Cost | Expenditure<br>to end of<br>3/2000 | Ultimate in<br>Potential | Potential<br>created to<br>end of 3/2000 |  |
| 1.           | Upper Kolab     | v                  | 304.00                      | 266.92                             | 88.76                    | 62.83                                    |  |
| 2.           | Lower Indra     | IX                 | 211.70                      | 8.71                               | 38.87                    | Nil                                      |  |
| 3.           | Upper Suktel*   | AP 1978-80         | 7.88                        | 7.88                               | 1.86                     | 1.86                                     |  |
| 4.           | Ong             | IX                 | 228.30                      | -                                  | 34.50                    | Nil                                      |  |

\* Project completed in 1990-92

# **Pricing Mechanism for Flights**

6. SHRI DALPAT SINGH PARASTE : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether International airlines including the national carrier Air-India are upset over the recent move to free the pricing mechanism for international flights;

(b) if so, the details thereof; and

(c) the suggestions that are made by the International airlines in this regard?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) to (c) There is a proposal regarding change in pricing mechanism for international flights. No final decision has been taken.

#### Waiting List for Telephone Connections

7. SHRI KODIKUNNIL SURESH : Will the Minister of COMMUNICATIONS be pleased to state :

.

(a) the number of persons on the waiting list for telephone connections in Kerala at present, district-wise;

(b) the reasons for delay in clearing the pending telephone connections;

(c) the time by which these connections are liekly to be provided; and

(d) the details of the new technology equipments provided in the State for telecommunication expansion plan?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) As on 30.6.2001, there are 838638 applicants in the waiting list and the district wise split up is given below :

| Name of District/<br>Union Territory | No. of applicants<br>in waiting list |
|--------------------------------------|--------------------------------------|
| Kasanagod                            | 39384                                |
| Connanore                            | 74501                                |
| Calicut                              | 83455                                |
| Wynad                                | 26392                                |
| Malappuram                           | 109523                               |
| Palghat                              | 50713                                |
| Trichur                              | 71344                                |
| Ernakulam                            | 57941                                |
| ldukki                               | 33414                                |
| Kottayam                             | 48125                                |
| Alleppey                             | 70723                                |
| Pathnamthitta                        | 23580                                |
| Quilon                               | 88381                                |
| Trivandrum                           | 58862                                |
| Total for Kerala State               | 836338                               |
| U/T of Lakshdweep                    | 143                                  |
| U/T of Pondicherry (Mahe)            | 2157                                 |
| Total for Kerala Circle              | 838638                               |
|                                      |                                      |

its unique geographical features, climate conditions, dwelling habits of the people etc. Prolonged rainy seasons extending from May till December end reduces considerably the working days available for carrying out developmental works. The dwelling habits of the people in Kerala is such that the telephone demand is more or less uniformly spread over the service area of the telephone exchanges. To overcome this, department is constantly making efforts to have higher targets for Kerala Circle. In the last three financial years, the growth in providing DELs have been almost 30%. The DELs provided in 1998-99, 1999-2000 and 2000-2001 were 271065, 350055 and 456444 respectively. This year target for Kerala Circle is kept as 7.18 lakh lines, one of the highest target. The same trend will continue till we are able to make the Kerala Circle current.

(c) The present registered connections are likely to be provided in the year 2002-2003.

(d) The details of the new technology equipments already provided in the State for telecommunication expansion plan is as under :

| OCB  | 676076 Lines  |               |  |  |  |  |  |
|--|---|---------------|--|--|--|--|--|
| AXF  | 201566 Lines  |               |  |  |  |  |  |
| 5 ESS  | 116956 Lines  |               |  |  |  |  |  |
| and the  | plan for the year 2001-2002 is  | given below : |  |  |  |  |  |
| OCB  | 272500 Lines  |               |  |  |  |  |  |
| AXE  | 39900 Lines   |               |  |  |  |  |  |
| 5 ESS  | 324500 Lines  |               |  |  |  |  |  |
|  | Appointment of Environmen<br>Authority in Maharashtra                                   | tai           |  |  |  |  |  |
| 8.<br>of ENVIRON   | SHRI CHINTAMAN WANAGA<br>MENT AND FORESTS be plea                                       |               |  |  |  |  |  |
| (a)<br>Environmenta  | (a) whether the Government have appointed any Environmental Authorities in Maharashtra; |               |  |  |  |  |  |
| (b) if so, the details thereof indicating the names of places alongwith object of appointment of such authorities;                     |   |               |  |  |  |  |  |
| (c) whether the terms of some authorities has been<br>expired since long back and the same is being extended from<br>time to time; and |   |               |  |  |  |  |  |
| <i>.</i>   |   |               |  |  |  |  |  |

(d) If so, the details thereof and the reasons therefore?

(b)

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THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU) : (a) Yes, Sir.

### (b) to (d) Dahanu Taluka Environment Protection Authority (DTEPA) :

The DTEPA was constituted vide S.O. 884(E) dated 19th December, 1996 to protect the ecologically fragile areas of Dahanu Taluka and to control pollution in this area and to ensure the implementation of Dahanu and Coastal Regulation Zone Notifications issued by the Government of India. The authority was constituted initially for a period of two years and the tenure was extended from time to time to enable completion of the tasks assigned to the Authority. The tenure of the Authority expires on 18.12,2001.

# Maharashtra Coastal Zone Management Authority (MCZMA) :

The MCZMA was constituted vide S.O. 1003(E) dated 26th November, 1998 to take measures for protecting the quality of the coastal environment and preventing, abating and controlling environmental pollution in coastal areas of the States of Maharashtra. Originally, the Authority was constituted for a period of two years and it was again reconstituted on 13th March, 2001 with a tenure of six months keeping in view the tasks assigned to the Authority.

[Translation]

#### **Dues of Air India**

9. SHRIMATI SUSHILA SAROJ : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether huge amount is due from VIPs/VVIPs to the Indian Airlines;

(b) if so, the details thereof; and

(c) the steps taken by the Indian Airlines to recover this outstanding amount from them?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) to (c) The facility of issuance of tickets on credit is not given to individual passengers. Sometime, in situations of extreme exigency, cheque is being accepted in lieu of cash for payment of fare on tickets. There are few cases of cheques being dishonoured for which an amount of Rs. 2.95 lakhs is outstanding. Necessary follow up action is in progress to realize the dues.

#### [English]

#### Construction of Gulbarga Airport

10. SHRI G. MALLIKARJUNAPPA :

SHRI G.S. BASAVARAJ :

SHRI IQBAL AHMED SARDGI :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government propose to construct an airport at Gulbarga in Karnataka;

(b) if so, whether land for construction of said airport has been acquired by the State Government;

(c) If so, the details thereof; and

(d) the time by which work on the said airport is likely to be started?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) to (d) The airstrip at Gulbarga belongs to the State Government of Karnataka. Airports Authority of India has no plan to construct an airport at Gulbarga.

#### Welfare Schemes for Beedl Workers

11. SHRI SULTAN SALAHUDDIN OWAISI : Will the Minister of LABOUR be pleased to state :

(a) the total fund allocated by the Government in regard to housing, education and recreation activities for the Beedi workers during the last three years;

(b) whether the Government have launched any scheme for educational needs of children of Beedi workers; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL) : (a) The allocation of fund under housing, education and recreation activities for the welfare of Beedi workers during the last three years are given :

|    |            |         | (Rs.      | . In thousands) |
|----|------------|---------|-----------|-----------------|
|    | Sub-head   | 1998-99 | 1999-2000 | 2000-2001       |
| 1. | Housing    | 33323   | 46776     | 85868           |
| 2. | Education  | 106923  | 128229    | 198214          |
| 3. | Recreation | 1730    | 1822      | 2662            |
|    | Total      | 141976  | 176827    | 286744          |

(b) and (c) The Government is implementing the following schemes for educational needs of children of Beedi Workers :

- 1. Award for Scholarship (including Gharkhata Beedi Workers)
- 2. Composite Scheme for Financial Assistance to the School going children for supply of one set of dress, slates, note books and text books.
- 3. Payment of incentives on passing final University/ Board examinations from High School onwards.
- 4. Scheme to provide incentive/financial assistance to female children of beedi workers on the basis of attendance in schools.

#### Tournament for World Junior Men's Volleyball

12. SHRI VILAS MUTTEMWAR : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) whether Asian Qualification Tournament for the World Junior Men's Volleyball Championship was held in Islamabad in May, 2001;

(b) if so, the names of the countries participated in this tournament;

(c) whether the proposal for India's participation in this tournament was cleared by the Government; and

(d) if so, the reasons for denying the Indian cricket team to play with Pakistan?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PON. RADHA-KRISHNAN) : (a) Yes, Sir.

(b) The names of the countries which participated in this tournament are Korea, Saudi Arabia, Japan, Iran, Pakistan, India, Chinese Talpei, Australia and Kazakhstan.

(c) Yes, Sir.

(d) After taking all the factors relevant into consideration the Government has come to the view that the circumstances at present are not yet fully conducive for the Indian Cricket team to participate in any bilateral series between the two countries.

#### [Translation]

#### **Recharging of Water Level in Gujarat**

13. SHRI MANSUKHBHAI D. VASAVA : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether any project to recharge the water level in Gujarat has been submitted to the Union Government;

- (b) if so, the present status of the project;
- (c) the main objectives of the project;

(d) whether the project is proposed to be implemented in other States;

(e) if so, whether the Government have mobilised any additional financial resources for the implementation of the project; and

(f) if so, the time by which the project is likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) to (c) Government of Gujarat have submitted following two projects having ground water recharge component for financial assistance :-

- (i) "Augmentation of Surface Water Recharge in Over-exploited Aquifers (Gujarat)" at an estimated cost of Rs. 305.64 crore. The Project envisages construction of minor irrigation works like check dams, percolation tanks, underground check dams, spreading channel, feeding village tanks, recharge wells, injection wells in rivers, deepening of villages tanks, conjuctive use of ground water in Dharoi Canal Command Area, afforestation and soil water conservation works. The proposal has been sent to the Royal Netherlands Embassy through the Department of Economic Affairs on 05.02.2001 for financial assistance. Reactions of the Government of Netherlands are awaited.
- (ii) "Gujarat Salinity Prevention Project" at an estimated cost of Rs. 1160.00 crore. The project aims to tackle the problem of salinity ingress by taking three fold measures i.e. improving management, increasing recharge and controlling the salinity. The project was sent to the World Bank through the Department of Economic Affairs on 14.06.2000 for financial assistance. Reaction of the World Bank are awaited.

(d) to (f) The Central Ground Water Board under the Ministry of Water Resources have carried out ground water recharge experiments and rain water harvesting on pilot basis in various States of the Country under its Central Sector Scheme on "Studies on Artificial Recharge of Ground Water". The Government have earmarked funds amounting to Rs. 25.00 crore for the scheme during the IX Five Year Plan. Statewise details of the proposals approved under the scheme are given in the enclosed statement. The approved proposals are expected to be implemented within 1-2 years.

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# Statement

# State-wise details of proposals approved concerning Ground Water Recharge Schemes

| SI.No. | State            | Schemes<br>(Nos.) | Approved Cost<br>(Rs. in lakh) | Status   |
|--------|------------------|-------------------|--------------------------------|--|
| 1.     | Andhra Pradesh   | 10                | 54.55                          | Under implementation   |
| 2.     | Assam            | 1                 | 56.69                          | Under implementation   |
| 3.     | Bihar            | 4                 | 18.69                          | Under Implementation   |
| 4.     | Delhi            | 14                | 86.43                          | Four Schemes completed and rest<br>are under implementation.                           |
| 5.     | Gujarat          | 3                 | 18.95                          | Under implementation   |
| 6.     | Haryana          | 8                 | 139.12                         | Three schemes are completed and rest are under implementation.                         |
| 7.     | Himachal Pradesh | 6                 | 81.65                          | Three schemes are completed<br>and rest are under implementation.                      |
| 8.     | Jammu & Kashmir  | 11                | 190.19                         | One scheme completed and rest are<br>under implementation.                             |
| 9.     | Jharkhand        | 6                 | 28.04                          | Under implementation   |
| 10.    | Karnataka        | 1                 | 13.75                          | Under implementation   |
| 11.    | Kerala           | 9                 | 67.6 <b>2</b>                  | Five schemes are at final stage of<br>completion and rest are under<br>implementation. |
| 12.    | Madhya Pradesh   | 5                 | 53.85                          | Four schemes completed and rest an under implementation.                               |
| 13.    | Maharashtra      | 3                 | 76.63                          | Under implementation   |
| 14.    | Meghalaya        | 1                 | 28.00                          | Under implementation   |
| 15.    | Mizoram          | 1                 | 28.00                          | Under Consideration  |
| 16.    | Nagaland         | 1                 | 70.00                          | Under implementation   |
| 17.    | Orissa           | 2                 | 437.40                         | Under implementation   |
| 18.    | Punjab           | 15                | 251.49                         | Six schemes completed and rest are under implementation.                               |
| 19.    | Rajasthan        | 13                | 84.27                          | One scheme is completed and rest ar<br>under implementation.                           |
| 20.    | Tamil Nadu       | 8                 | 198.98                         | One scheme is completed and rest ar under implementation.                              |
| 21.    | Uttar Pradesh    | 5                 | 37.21                          | Under implementation   |
| 22.    | Uttranchal       | 1                 | 2.00                           | Under implementation   |
| 23.    | West Bengal      | 8                 | 167.82                         | Under implementation   |

# Participation of Cricket Team in Asian Test Championship

14. SHRI JAI PRAKASH : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) whether the Government have given permission to the Cricket Team to participate in the Asian Test Championship to be held in September this year; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PON RADHA-KRISHNAN): (a) and (b) The proposal for participation in Asian Test Championship has not been received, so far from the Board of Control for Cricket in India (BCCI). On receipt of proposal the participation of the Indian team in the tournament will be considered.

#### Irrigation Projects of Uttar Pradesh

15. RAJKUMARI RATNA SINGH : Will the Minister of WATER RESOURCES be pleased to state :

(a) the names of Irrigation Projects of Uttar Pradesh that have been provided foreign assistance during the last two years project-wise;

(b) the works undertaken so far on these projects during the said period; and

(c) the time by which the projects are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) to (c) Bundelkhand Integrated Water Resources Management Project with Dutch assistance envisaging development of two watersheds on pilot basis, one each in Lalitpur and Banda districts of Uttar Pradesh with main objectives of bringing sustainable improvement in the livelihood of the rural population with attention to the needs of the disadvantaged groups has recently been concluded on 31.05.2001 with disbursement of NLG 1.352 Million (Rs. 2.54 crores). The works undertaken in the project comprises of activities like desiltation of tanks, construction of check dams, drinking water wells, irrigation channel and other soil conservation measures.

[English]

#### **Bonded Labour**

16. SHRI PRABHUNATH SINGH : Will the Minister of LABOUR be pleased to state :

(a) whether a number of State Governments have not yet set up vigilance committees to identify the bonded labours and to get them released; (b) if so, the details thereof and the reasons therefor;

(c) whether the Union Government have sent any direction to the State Governments in this regard; and

(d) if so, the time by which these such committees are likely to be formed by the remaining States?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL) : (a) No, Sir.

(b) to (d) As per the reports received from the State Governments/UT's, Vigilance Committees, as required under Sec. 13 of the Bonded Labour System (Abolition) Act, 1976 have been constituted both at District and Sub-Divisional levels for identification, release and rehabilitation of bonded labourers.

[Translation]

#### Modernisation of Telegraph Services

17. SHRI HARIBHAI CHAUDHARY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government have taken any initiatives for the modernisation of telegraph services in Gujarat;

(b) if so, the details thereof, district-wise;

(c) whether any budget allocation has been made for the purpose during the current financial year;

(d) if so, the details thereof; and

(e) the time by which the said work is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) Yes, Sir.

(b) Telegraph services have been modernised in Gujarat. Microprocessor based electronic message switches, like Store and Forward Message Switching (SFMS) Systems, Formatted Terminal Concentrators (FTC), Electronic Key Board Concentrators (EKBC) and Phonogram Concentrators (PC) have been provided to link and network telegraph offices for quick transmission of telegrams. The district-wise details are given in the statement.

(c) and (d) No separate budget allocations have been made. However, the demands for such programmes are met in the developmental funds allotted for Telex and Telegraph works in the year.

(e) Modernisation is an ongoing process and it is being done on need basis.

#### Statement

District-wise Details of ports provided from modernised telegraph equipments for telegraph facilities

| Si.No.      | District        | SFMSS Port |    |    |    | EKB | C Port |    |    | FTC PC | ort |    | PC Port |     |
|-------------|-----------------|------------|----|----|----|-----|--------|----|----|--------|-----|----|---------|-----|
|             |                 | сто        | то | тс | со | сто | то     | тс | со | сто    | то  | тс | со      | сто |
| ۱.          | Ahmedabad       | 21         | 11 | 3  | 3  | 2   | 7      |    | 2  |        |     |    |         | 8   |
| 2.          | Gandhinagar     |            | 2  |    |    |     | 1      |    | 2  |        |     |    |         |     |
| <b>3</b> .  | Amreli          |            | 1  |    | 2  |     | 1      |    |    |        |     |    |         |     |
| <b>I</b> .  | Palanpur        |            | 1  |    | 1  |     | 1      |    |    |        |     |    |         |     |
| <b>5</b> .  | Baharuch        |            | 1  |    |    |     | 1      | 2  | 1  |        |     |    | •       |     |
| <b>5</b> .  | Narmada         |            |    |    |    |     |        | 1  | 3  |        |     |    |         |     |
| <b>7</b> .  | Bhavnagar       |            | 1  |    |    |     | 1      |    | 3  |        | 1   |    |         |     |
| <b>B</b> .  | Bhuj-K          |            | 2  |    | 4  |     | 2      |    |    |        |     |    | 3       |     |
| €.          | Jamnagar        | 2          | 1  |    | 4  | 1   |        |    | 11 |        |     |    | 1       |     |
| 0.          | Junagadh        |            | 2  |    | 3  |     | 2      |    |    |        |     |    |         |     |
| 1.          | Porbandar       |            | 1  |    |    |     | 1      |    |    |        |     |    |         |     |
| <b>2</b> .  | Nadiad          |            | 1  |    |    |     |        | 1  | 1  |        |     |    |         |     |
| 3.          | Anand           |            | 2  |    |    |     | 1      |    | 4  |        |     |    |         |     |
| 4.          | Mehsana         |            | 2  |    | 3  |     | 1      |    | 4  |        |     |    |         |     |
| <b>5</b> .  | Patan           |            |    |    | 1  |     |        |    | 3  |        |     |    |         |     |
| 6.          | Godhra          |            | 1  |    |    |     | 1      | 1  | 4  |        |     |    |         |     |
| 7.          | Dahod           |            | 1  |    |    |     | 1      |    |    |        |     |    |         |     |
| 8.          | Rajkot          | 2          | 1  |    | 7  | 3   | 1      |    | 5  | 4      |     |    | 5       |     |
| 9.          | Himatnagar      |            | 1  |    |    |     |        |    | 4  |        |     |    |         |     |
| 20.         | Surendranagar   |            | 1  |    |    |     | 1      |    | 4  |        |     |    |         |     |
| 21.         | Surat           | 1          |    |    |    | 3   | 1      |    | 5  | 2      | 1.  |    | 3       |     |
| 22.         | Vadodara        | 1          | 3  |    |    | 1   | 3      |    | 8  | 1      |     |    |         |     |
| 23.         | Valsad          |            |    |    |    |     | 2      | 1  |    |        |     |    | 2       |     |
| 24.         | Navsari         |            |    |    |    |     | 2      |    | 2  |        | 2   |    |         |     |
| 25.         | Dang            |            |    |    |    |     |        |    |    |        |     |    | 1       |     |
| <b>26</b> . | Union Territory |            |    |    |    |     |        |    | 2  |        |     |    |         |     |

Legend :

SFMSS : Store and Forward Message Systems

EKBC : Electronic Key Board Concentrators

FTC : Formatted Terminal Concentrators

PC : Phonogram Concentrators

CTO : Central Telegraph Office

TO : Telegraph Office

CO : Combined Offices

TC : Telecom Centres

[English]

#### **Flood Control**

18. SHRI M.K. SUBBA : Will the Minister of WATER RESOURCES be pleased to state :

 (a) whether attention of the Government has been drawn to the news-item captioned "Rs.55 crore flood funds lying idle with centre" appearing in, 'Assam Tribune' dated June 8, 2001;

(b) If so, the reasons for not taking timely flood control measures whereas the funds remained unutilized; and

(c) the details of works undertaken with these funds so far?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) to (c) The Ministry of Water Resources has formulated a Centrally Sponsored Scheme titled "Flood Control Schemes in Brahmaputra and Barak Basin" with an estimated cost of Rs. 55.56 crore with the funding pattern 90% Central share : 10% State share during 9th Plan period. The scheme envisages implementation of flood management schemes in Brahmaputra and Barak basin in the North-Eastern States including West Bengal (North-Bengal). Before this scheme is implemented, the scheme needs to be approved by the full Planning Commission and Cabinet Committee of Economic Affairs. Since, the scheme, as of now, is yet to be approved, there is no question of funds lying idle.

#### [Translation]

#### **Unemployment Due to Construction of Dams**

19. SHRIMATI JAS KAUR MEENA : Will the Minister of WATER RESOURCES be pleased to state :

(a) the total number of persons rendered unemployed due to construction of dams during the last five years, State-wise;

(b) the efforts made by the Government to provide employment to such persons;

(c) the schemes formulated for the purpose and the amount released, year-wise; and

(d) the number of persons provided employment during the last five years, year-wise and State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) to (d) Irrigation being a State subject, irrigation projects are planned, funded and implemented by the State Governments themselves, including the required rehabilitation measures for project affected families as per the Rehabilitation and Resettlement (R&R) packages adopted by the State. Providing employment to some of the project affected persons is usually a component of most R & R Packages. The Central Government monitors the progress of the projects in respect of expenditure and irrigation potential creation.

[English]

#### Expansion/Improvement of NH-7

20. SHRI RAJAIAH MALYALA : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) whether there is any proposal for expansion and improvement of National Highway-7 between Hyderabad and Vijayawada, particularly between "Hayat Nagar and Chadarghat Bridge" in Hyderabad;

- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN (RETD.) SHRI B.C. KHANDURI) : (a) to (c) It is presumed that the Hon'ble MP wants to know the details about National Highway No.9 (and not 7) between Hyderabad and Vijayawada. Out of the total length of 266 km. of NH No. 9 between Hyderabad and Vijayawada, 10 km. length from Hyderabad and 13 km. length from Vijayawada side is already four-lane. This includes 4.60 km. length between Chadarghat Bridge and Hayat Nagar out of total length of 13.60 km. The remaining length will be widened in stages based on traffic volume, inter-se-priority and availability of funds.

#### **Declaration of National Highway-213**

21. SHRI N.N. KRISHNADAS : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) whether the Government have declared the Palakkad-Calicut State Highway as National Highway-213; and

(b) if so, the details of the allocation made and the development work going on for the development of National Highway-213?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRI B.C. KHANDURI) : (a) Yes, Sir. (b) The allocation of funds for National Highway works are made State-wise and not on National Highway basis. The following improvement works have been sanctioned for National Highway-213 during the current financial year:-

| SI.No. | Name of Works   | Estimated Cost  |
|--------|---|-----------------|
| (i)    | Improvement of riding<br>quality from km. 15/656<br>to 30/00. | Rs. 280.45 lakh |
| (ii)   | Improvement of riding<br>quality from Km. 99/00<br>to 112/00. | Rs. 253.64 lakh |

#### **Assured Career Progression Scheme**

22. SHRI AMAR ROY PRADHAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Department of Telecom Services (DTS) has accepted the Assured Career Progression (ACP) scheme as recommended by the Fifth Pay Commission with certain modifications;

(b) if so, the instructions of the Department of Personnel & Training in respect of ACP and the modifications made by DTS; and

(c) the extent to which these modifications are to be considered as legal?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) The department has not implemented the ACP scheme with modifications. The ACP scheme based on the recommendations of 5th Pay Commission as accepted by Government and circulated by Department of Personnel & Training vide O.M. No. 35034/1/97-Estt(D) dated 9.8.99 & further clarified/ modified by DoP&T vide O.M. No. 35034/1/97-Estt(D) dated 10.02.2000 has been implemented by this department.

- (b) Not applicable in view of (a) above.
- (c) Not applicable in view of above.

#### **Development of Nedumbassary Airport**

23. SHRI GEORGE EDEN : Will the Minister of CIVIL AVIATION be pleased to state :

 (a) whether Government of Kerala has sent any proposal for the Development of the Nedumbassary airport;

- (b) if so, the details thereof; and
- (c) the action taken by the Government thereon?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) No, Sir.

(b) and (c) Do not arise.

#### **Development of Vijayawada Airport**

24. PROF. UMMAREDDY VENKATESWARLU : Will the Minister of CIVIL AVIATION be pleased to state :

 (a) whether the Airport Authority of India (AAI) has conducted any study of creating a hub in coastal areas of Andhra Pradesh;

(b) if so, the details thereof;

(c) whether any plan has been formulated for the development of coastal airports for landing of medium sized passenger planes there;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) and (b) No, Sir.

(c) and (d) At Vijayawada airport the existing runway has been strengthened and a new apron constructed with linked taxiway and the existing terminal building renovated for handling 100 passengers. The work was completed by July 1999. Airports Authority of India, jointly with Ministry of Defence and Government of Andhra Pradesh has taken up a development project at Visakhapatnam airport. The details are as under :- Construction of a new runway of length 10,000 ft. capable of operation by Medium Capacity Long Rang (MCLR) aircraft. – Construction of new apron, link taxiway, part parallel taxiway and strengthening of existing apron and taxiways. - Installation of Navigational Aids and Ground lighting facilities for all weather operation. - Construction of new integrated terminal building to handle domestic as well as International passengers, car park etc.

(e) Does not arise.

#### **Pension for Agricultural Workers**

25. SHRI A. BRAHMANAIAH : Will the Minister of LABOUR be pleased to state :

(a) whether the National Labour Institute has conducted any survey on pensions and insurance for agricultural workers;
(b) if so, whether the said Institute has recommended the inclusion of small farmers in the recently announced pension/insurance scheme;

(c) if so, the reaction of the Government thereto; and

(d) if not, the reasons for exclusion of small farmers from the pension/insurance scheme?

THE MINISTER. OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL) : (a) No, Sir.

(b) to (d) Does not arise.

#### Setting up of New Internatinal Airports

26. SHRI S.D.N.R. WADIYAR : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government have a proposal to set up new international airports at Bangalore, Hyderabad and Goa with major private sector participation;

(b) if so, the details of the proposal of the Government in this regard; and

(c) the steps taken thereon?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) to (c) Yes, Sir. Government of India has accorded 'in principle' approval for construction of greenfield international airports with private sector participation at Bangalore, Hyderabad and Goa.

As per the Memorandum of Understanding, AAI will hold 13% equity or Rs. 50 crores whichever is less in both Bangalore and hyderabad airport projects.

The State Government of Karnataka and Andhra Pradesh are selecting Joint Venture private sector partners for the respective projects. Airports Authority of India (AAI) will be rendered requisite technical support including the Air Traffic Management Services to these projects.

A high level committee has been constituted by the Goa Government for the new Goa airport project.

[Translation]

#### **Development of Bhagalpur Airport**

27. SHRI SUBODH ROY : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether Bhagalpur airport is proposed to be developed and linked with other cities through air services;

(b) if so, the time by which it is likely to be developed; and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) to (c) Bhagalpur Airport belongs to State Government of Bihar. No airlines operator has requested Airport Authority of India (AAI) to start its flight from Bhagalpur airport. AAI has no plan to develop this airport.

[English]

to state :

#### **Closure of Industrial Units**

28. SHRI T.T.V. DHINAKARAN :Will the Minister of LABOUR be pleased to state :

(a) the number of industrial units closed in Tamil Nadu during the last three years;

(b) the number of workers affected as a result thereof;

(c) the number of units closed due to labour unrest; and

(d) the steps taken by the Government to revive those units in the above States?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL) : (a) to (d) The information is being collected and will be laid on the Table of the House.

#### Land for Trivandrum Airport

29. SHRI V.S. SIVAKUMAR :

SHRI VARKALA RADHAKRISHNAN :

Will the Minister of CIVIL AVIATION be pleased

(a) whether Airport Authority of India has taken in its possession the required land for constructing a terminal at Trivandrum Airport;

(b) if so, the details thereof;

(c) whether the work for the construction of the new terminal has been started;

(d) if not, the reasons therefor; and

(e) the time by which work on the said airport is likely to be started?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) to (e) State Government of Kerala through Thiruvananthapuram Airport Development Society (TRIADS) propose to take up the project for construction of new international Terminal on Chakkai Canal side of the Trivandrum International Airport and has acquired around 27 acres of land for the purpose. No final decision has been taken so far and as such no time frame can be given at this stage.

# [Translation]

## Pending Cases in Labour Courts in Gujarat

30. SHRI MANSINH PATEL : Will the Minister of LABOUR be pleased to state :

(a) the number of cases pending in Labour Courts and High Courts in Gujarat as on date, district-wise;

(b) whether there has been a constant increase in the number of pending cases during the last one decade;

(c) whether a number of posts of judges are vacant in the State; and

(d) if so, the steps taken by the Government to fill up the vacant posts of judges for disposal of the pending cases?

THE MINISTER OF STATE IN THE MINISTRY OF

LABOUR (SHRI MUNI LALL) : (a) to (d) Information is being collected from the State Government of Gujarat and will be laid on the Table of the House.

# [English]

## **Telephone Facilities in Gram Panchayats of Gujarat**

31. SHRI SAVSHIBHAI MAKWANA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of Gram Panchayats in Gujarat where telephone facilities have been provided, district-wise;

(b) the number of Gram Panchayats proposed to be provided with such facilities during 2001-2002, district-wise; and

(c) the time by which the said facilities are likely to be provided in the remaining Gram Panchayats?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) Requisite information is enclosed in the statement attached.

(b) and (c) M/s. Reliance Telecom Ltd. the private Basic Telephone Service Licensee has proposed to meet its obligations in respect of Village Public Telephones (VPTs) as per the revised terms & conditions of basic service licence by 31st December, 2002.

### Statement

SI.No. Name of District Total number Number of Villages Number of villages of Villages with telephone facility without telephone facility 3 5 1 2 4 1 Ahmedabad 719 666 53 575 2 Amreli 613 38 678 106 784 Bhavnagar З Bharuch 812 304 1116 4 884 588 296 5 Bhui 1086 1888 802 6 Godhra 985 1363 378 7 Himatnagar 594 100 694 8 Jamnagar

District-wise information about telephone facility in Villages of Gujarat

| 1  | 2             | 3     | 4     | 5    |
|----|---------------|-------|-------|------|
| 9  | Junagadh      | 1103  | 943   | 160  |
| 10 | Mehsana       | 1091  | 987   | 104  |
| 11 | Nadiad        | 965   | 944   | 21   |
| 12 | Palanpur      | 1368  | 993   | 375  |
| 13 | Rajkot        | 841   | 816   | 25   |
| 14 | Surat         | 1185  | 864   | 321  |
| 15 | Surendranagar | 648   | 645   | 03   |
| 16 | Vadodara      | 1639  | 951   | 688  |
| 17 | Valsad        | 1224  | 796   | 428  |
|    | Total         | 18125 | 13923 | 4202 |

## World Bank Loan for Community Forest Management Programme

32. SHRI K. YERRANNAIDU :

SHRI K.E. KRISHNAMURTHY :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the World Bank has extended any loan to the Government of Andhra Pradesh under the "Community Forest Management Programme;

(b) if so, the details thereof and the area to be covered thereunder, district-wise; and

(c) the target fixed for the completion of the said work?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU) : (a) No, Sir.

(b) and (c) Do not airse.

#### **Telephone Exchanges in Kerala and Bihar**

33. SHRI K. MURALEEDHARAN :

SHRI DINESH CHANDRA YADAV :

SHRI KODIKUNNIL SURESH :

SHRI RAJO SINGH :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of telephone exchanges alongwith their respective capacity functioning at present in Kerala and Bihar, district-wise;

(b) whether the Government propose to set up new telephone exchanges and expand the capacity of existing exchanges in those States during 2001-2002;

(c) if so, the details thereof, location-wise;

(d) the expenditure likely to be involved therein; and

(e) the places where telephone exchange buildings have been constructed and being used at present in those States?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRITAPAN SIKDAR): (a) 978 number of telephone exchanges in Kerala Circle and 912 exchanges in Bihar Circle are functioning at present. District-wise details with their capacity are given in statement-I and II.

- (b) Yes, Sir.
- (c) Details are given in the statement-III and IV.

(d) The expenditure likely to be incurred for setting up of telephone exchanges and expansions of the existing telephone exchanges during 2001 and 2002 in Kerala and Bihar is given as under :- Sravana 01, 1923 (Saka)

| State  | Amount in crores  |
|--------|-------------------|
| Kerala | 1151.81 (Approx.) |
| Bihar  | 265.79 (Approx.)  |

(e) In Kerala Circle 367 exchanges and in Bihar 124 exchanges are functioning in departmental buildings. Details are given in statement-V and VI

# Statement-I

# The District-wise Split up of Telephone Exchanges in Kerala State

| Name of District/<br>Union Territory | No. of<br>Exchanges | Equipped<br>Capacity |
|--------------------------------------|---------------------|----------------------|
| 1                                    | 2                   | 3                    |
| Kasaragod                            | 50                  | 84676                |
| Cannanore                            | 85                  | 184206               |
| Wynad                                | 27                  | 31976                |
| Calicut                              | 75                  | 205572               |
| Malappuram                           | 66                  | 156793               |
| Palghat                              | 85                  | 142118               |
| Trichur                              | 70                  | 280528               |
| Ernakulam                            | 99                  | 368448               |
| ldukki                               | 77                  | 82406                |
| Kottayam                             | 76                  | 216351               |
| Alleppey                             | 50                  | 152416               |
| Pathanamthitta                       | 65                  | 163150               |
| Quilon                               | 73                  | 20 <b>3783</b>       |
| Trivandrum                           | 80                  | 321580               |
| Total for Kerala State               | 978                 | 2594013              |

Statement-II

Bihar

## **District-wise Status**

| SI.<br>No |         | No. of Exchange | Capacity |
|-----------|---------|-----------------|----------|
| 1         | 2       | 3               | 4        |
| 1         | Bhojpur | 26              | 18264    |
| 2         | Buxar   | 17              | 9744     |

| 1  | 2           |    |       |
|----|-------------|----|-------|
|    |             | 3  | 4     |
| 3  | Bhagalpur   | 35 | 34040 |
| 4  | Banka       | 22 | 9424  |
| 5  | Saran       | 31 | 21872 |
| 6  | Gopalganj   | 17 | 8320  |
| 7  | Siwan       | 22 | 14328 |
| 8  | Darbhanga   | 49 | 32744 |
| 9  | Madhuban    | 39 | 18632 |
| 10 | Sarnastipu  | 40 | 19040 |
| 11 | Gaya        | 28 | 28240 |
| 12 | Aurangabad  | 22 | 9992  |
| 13 | Jahanabad   | 16 | 7512  |
| 14 | Nawada      | 18 | 10660 |
| 15 | Vaishali    | 40 | 30688 |
| 16 | Begusarai   | 28 | 22280 |
| 17 | Khagaria    | 19 | 10664 |
| 18 | Arana       | 13 | 8052  |
| 19 | Katihar     | 20 | 15392 |
| 20 | Kishanganj  | 13 | 8372  |
| 21 | Purnea      | 20 | 19156 |
| 22 | E. Champa   | 42 | 33284 |
| 23 | W. Champa   | 29 | 18280 |
| 24 | Munger      | 14 | 16272 |
| 25 | Lakhisarai  | 14 | 6952  |
| 26 | Shekhpura   | 9  | 4365  |
| 27 | Jomui       | 16 | 6704  |
| 28 | Muzaffarpur | 37 | 43882 |
| 29 | Sitamarhi   | 23 | 12468 |
| 30 | Sheohar     | 5  | 1856  |

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| 1  | 2         | 3   | 4      |
|----|-----------|-----|--------|
| 31 | Patna     | 51  | 183440 |
| 32 | Nalanda   | 34  | 21412  |
| 33 | Bhabhua   | 16  | 11560  |
| 34 | Rohtas    | 27  | 26058  |
| 35 | Saharsa   | 23  | 14880  |
| 36 | Madhepura | 17  | 9704   |
| 37 | Supaul    | 20  | 9696   |
|    |           | 912 |        |

### Statement-III

List of Telephone Exchange Commissioning/Expansion for the year 2001-2002 in Kerala

| Ex. Name         | Dist    | Cap.         | Net 02       |
|------------------|---------|--------------|--------------|
| 1                | 2       | 3            | 4            |
| ALP-Kaichoondy   | Alleppy | 3000         | 1000         |
| ALP-Kalarcode    | Alleppy | 2500         | 500          |
| Aroor            | Alleppy | 4500         | 1000         |
| Champakulam      | Alleppy | 1768         | 232          |
| Chengannoor      | Alleppy | 9000         | 1000         |
| Chennithala      | Alleppy | 2500         | 1000         |
| Cheriyanad       | Alleppy | 0            | 1500         |
| Chettikulangara  | Alleppy | 0            | 2000         |
| Edathua          | Alleppy | 4000         | 1000         |
| Ezhupunna        | Alleppy | 0            | 1000         |
| Kainakary        | Alleppy | 1000         | 1000         |
| Kainchikulangara | Alleppy | 0            | 2000         |
| Karthikapally    | Alleppy | 0            | 2000         |
| Karuvatta        | Alleppy | 16 <b>56</b> | 850          |
| Kattanam         | Alleppy | 2500         | <b>20</b> 00 |
| Krishnapuram     | Alleppy | 0            | 2000         |

| 1                   | 2        | 3     | 4     |
|---------------------|----------|-------|-------|
| Kuthiathode         | Alleppy  | 3000  | 2500  |
| MVK-Mavelikkara Uli | Alleppy  | 1000  | 1000  |
| Mankankuzhy         | Alleppy  | 2000  | 1000  |
| Mannancherry        | Alleppy  | 0     | 1500  |
| Mulakkuzha          | Alleppy  | 0     | 2000  |
| Muttar              | Alleppy  | 0     | 1000  |
| Neelamperur         | Alleppy  | 0     | 1000  |
| Nooranadu           | Alleppy  | 3500  | 1500  |
| Pallipuram Alpy     | Alleppy  | 1000  | 400   |
| Pathirappally       | Alleppy  | 2744  | 1256  |
| Pathiyoor           | Alleppy  | 0     | 2000  |
| Pattanakkad         | Alleppy  | 1500  | 1500  |
| Punnapra            | Alleppy  | 1500  | 1000  |
| Shertallai          | Alleppy  | 6000  | 2500  |
| Thamarakulam        | Alleppy  | Ċ     | 1400  |
| Thekkekara          | Alleppy  | o     | 2000  |
| Vallikunnam         | Alleppy  | 1896  | 1104  |
| Vandanam            | Alleppy  | 0     | 1500  |
| Veeyapuram          | Alleppy  | 1000  | 400   |
| Venmoni             | Alleppy  | 0     | 1500  |
| Sub Total           |          | 57564 | 48142 |
| Arur (CLT)          | Calicut  | 344   | 1656  |
| Atholi              | Calicut  | 968   | 2532  |
| Avala               | Calicut  | 328   | 1172  |
| Bhoomivathukkal     | Calicut  | 1000  | 1000  |
| Chathamangalam RE   | CCalicut | 1500  | 500   |
| Cheekilode          | Calicut  | 160   | 840   |
| Chempanode          | Calicut  | 512   | 688   |

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| 1               | 2             | 3     | 4     |                   | 1         | 1 2                 | 1 2 3                   |
|-----------------|---------------|-------|-------|-------------------|-----------|---------------------|-------------------------|
| herupa          | Calicut       | 1000  | 1000  |                   | Chorkkala | Chorkkala Cannanore | Chorkkala Cannanore 0   |
| neruvady        | Calicut       | 488   | 1012  |                   | Eachur    | Eachur Cannanore    | Eachur Cannanore 0      |
| dacherry        | Calicut       | 2000  | 3000  |                   | Edat      | Edat Cannanore      | Edat Cannanore 0        |
| Estatemukku     | Calicut       | 0     | 2000  |                   | Edoor     | Edoor Cannanore     | Edoor Cannanore 0       |
| Kakkayam        | Calicut       | 344   | 184   |                   | Eranholi  | Eranholi Cannanore  | Eranholi Cannanore 0    |
| Kappad          | Calicut       | 1400  | 1600  |                   | Kadiroor  | Kadiroor Cannanore  | Kadiroor Cannanore 2400 |
| Koduvally       | Calicut       | 2000  | 4000  |                   | Kadvathur | Kadvathur Cannanore | Kadvathur Cannanore 0   |
| (oottalida      | Calicut       | 368   | 1632  |                   | Kakkara   | Kakkara Cannanore   | Kakkara Cannanore 0     |
| unnamangalam    | Calicut       | 3000  | 2000  | Kari              | veilloor  | velloor Cannanore   | veliloor Cannanore 2000 |
| Kunnathupalam   | Calicut       | 0     | 2000  | Kololam           |           | Cannanore           | Cannanore 1400          |
| Meppayur        | Calicut       | 1384  | 3116  | Koothuparamba     | a         | a Cannanore         | a Cannanore 4500        |
| Mokeri          | Calicut       | 2000  | 3000  | Kottila           |           | Cannanore           | Cannanore 0             |
| Mokkam          | Calicut       | 2000  | 1500  | Manakkadavu       |           | Cannanore           | Cannanore 1000          |
| Nanminda        | Calicut       | 1000  | 400   | Mangattuparamba   |           | Cannanore           | Cannanore 4000          |
| Narikuni        | Calicut       | 664   | 2336  | Mathamangalam     |           | Cannanore           | Cannanore 1500          |
| Thottilpalam    | Calicut       | 1528  | 1476  | Mathil            |           | Cannanore           | Cannanore 1000          |
| Valayam         | Calicut       | 0     | 1000  | Mattannur         |           | Cannanore           | Cannanore 3000          |
| Vengari         | Calicut       | 0     | 1500  | Munderi           |           | Cannanore           | Cannanore 1100          |
| Vilangad        | Calicut       | 336   | 664   | Palakode          | (         | Cannanore           | Cannanore 352           |
| Sub Total       |               | 24324 | 41808 | Pallikkunnu (CNN) | С         | annanore            | annanore 2800           |
| Allacode        | Cannanore     | 1400  | 1000  | Pattuvam          | Cai       | nnanore             | nnanore 520             |
| Alavil          | Cannanore     | 2250  | 500   | Peringome         | Cann      | anore               | anore 520               |
| Anjarakandy     | Cannanore     | 3000  | 2000  | Perlassery        | Cannar    | <b>910</b>          | no <b>re</b> 0          |
| Azhikode        | Cannanore     | 0     | 2000  | Pilathara         | Cannanc   | 919                 | ore 2000                |
| CNN-Cannanore C | ity Cannanore | 3250  | 1000  | Poolakutty        | Cannanoi  | •                   | re 0                    |
| Cherukunnu      | Cannanore     | 3000  | 2000  | Poovam            | Cannanore | •                   | • 0                     |
| Cherupuzha      | Cannanore     | 1400  | 1600  | Thadikadavu       | Cannanore |                     | 0                       |
| Chokii          | Cannanore     | 0     | 2000  | Thottada          | Cannanore |                     | 0                       |

| 4 | ~~ |
|---|----|
| 1 | 28 |

| 1                 | 2         | 3     | 4     | 1                | 2         | 3     | 4     |
|-------------------|-----------|-------|-------|------------------|-----------|-------|-------|
| Tirumeni          | Cannanore | 336   | 664   | Kuttampuzha      | Ernakulam | 336   | 664   |
| Udumbanathala     | Cannanore | 0     | 1500  | Malayattur       | Ernakulam | 1000  | 400   |
| Uliyal            | Cannanore | 0     | 1000  | Manjummal        | Ernakulam | 0     | 2000  |
| Vellad            | Cannanore | 0     | 552   | Marampilly       | Ernakulam | 2048  | 1000  |
| Vellur            | Cannanore | 0     | 1500  | Moothakunnam     | Ernakulam | 1500  | 1000  |
| Sub Total         |           | 42728 | 50584 | Moozhikulam      | Ernakulam | 2500  | 1000  |
| <br>Alwaye        | Ernakulam | 12500 | 1000  | Mulavukadu       | Ernakulam | 0     | 1000  |
| Angamaly          | Ernakulam | 7500  | 1000  | Nedumbasserry    | Ernakulam | 360   | 2000  |
| • •               | Ernakulam | 336   | 664   | Neriyamangalam   | Ernakulam | 352   | 648   |
| Ayyampuzha        |           |       |       | Odakkali         | Ernakulam | 2024  | 1000  |
| Azad Road         | Ernakulam | 0     | 3000  | Oonnukal         | Ernakulam | 1128  | 400   |
| Cherai            | Ernakulam | 3200  | 2000  | Oramana          | Ernakulam | 0     | 1000  |
| Choondy           | Ernakulam | 0     | 3000  | PRU-Parur UII    | Ernakulam | 8000  | 1500  |
| Chottanikkara     | Ernakulam | 2016  | 984   | Pattimattom      | Ernakulam | 0     | 2000  |
| Cochin University | Ernakulam | 0     | 2000  | Perumattom       | Ernakulam | 0     | 1000  |
| DTAX RSU          | Ernakulam | 0     | 3500  | Piravam          | Ernakulam | 3250  | 1000  |
| Eda Kochi         | Ernakulam | 0     | 2000  | Pooyamkutty      | Ernakulam | 0     | 336   |
| Edapalli          | Ernakulam | 0     | 2000  | Puthencruz       | Ernakulam | 3032  | 968   |
| Edavanakkad       | Ernakulam | 1500  | 1000  | Puthenvelikara   | Ernakulam | 1500  | 1000  |
| Eloor             | Ernakulam | 2048  | 1000  | Sreemoolanagaram | Ernakulam | 2500  | 500   |
| Gandhinagar       | Ernakulam | 0     | 4000  | Thiruvamkulam    | Ernakulam | 0     | 2000  |
| Kalady            | Ernakulam | 7000  | 1500  | Thrikkakara      | Ernakulam | 7032  | 1500  |
| Karikutty         | Ernakulam | 0     | 1500  | Thuravoor        | Ernakulam | 0     | 2000  |
| Keechery          | Ernakulam | 1500  | 500   | Vaduthala        | Ernakulam | 0     | 2500  |
|                   |           |       |       | Vallarpadam      | Ernakulam | 0     | 2000  |
| Keezhillam        | Ernakulam | 1500  | 1000  | Varapetty        | Ernakulam | 0     | 1000  |
| Kizhakkambalam    | Ernakulam | 5040  | 2000  | Vengoor          | Ernakulam | 1500  | 1000  |
| Kolencherry       | Emakulam  | 4000  | 1500  | Vennala          | Ernakulam | 0     | 2000  |
| Kozhipally        | Ernakulam | 0     | 3000  | Vypin            | Ernakulam | 1384  | 616   |
| Kunnukara         | Ernakulam | 1400  | 1600  | Sub Total        | -         | 88986 | 74780 |

| 1              | 2      | 3    | 4             | 1            | 2         | 3     |
|----------------|--------|------|---------------|--------------|-----------|-------|
| nakkara        | ldukki | 1000 | 400           | Paloorkavu   | idukki    | 184   |
| navilasam      | ldukki | 336  | 664           | Parathode    | ldukki    | 1000  |
| rakulam        | ldukki | 2024 | 476           | Poomala      | ldukki    | 360   |
| odimettu       | ldukki | 0    | 336           | Rajakkad     | ldukki    | 1000  |
| hemmannar      | ldukki | 336  | 664           | Rajakumari   | ldukki    | 1000  |
| neruvallikulam | ldukki | 0    | 336           | Santhanpara  | ldukki    | 336   |
| hithirapuram   | ldukki | 1000 | 400           | Senapathy    | ldukki    | 336   |
| mbummettu      | ldukki | 360  | 640           | Swaraj       | ldukki    | 1000  |
| amdesam        | ldukki | 1500 | 500           | Thankamony   | ldukki    | 1000  |
| ppara          | ldukki | 344  | 656           | Thopramkudy  | ldukki    | 1000  |
| nallur         | ldukki | 520  | 480           | Udumbannoor  | ldukki    | 1000  |
| mpupalam       | ldukki | 336  | 664           | Upputhara    | ldukki    | 1000  |
| ar             | ldukki | 1000 | 1000          | Vadattupara  | ldukki    | 336   |
| oor            | ldukki | 1000 | 1000          | Vandanmedu   | ldukki    | 1360  |
| likuzhy        | ldukki | 0    | 336           | Vandiperiyar | ldukki    | 1400  |
| icode          | ldukki | 0    | 2000          | Vannappuram  | ldukki    | 1400  |
| mannur         | ldukki | 1400 | 1 <b>60</b> 0 | Vattayar     | ldukki    | 336   |
| mban           | ldukki | 336  | 664           | Vazhathope   | ldukki    | 1000  |
| mkunnam        | ldukki | 1400 | 600           | Vazhavara    | ldukki    | 336   |
| hippara        | ldukki | 336  | 664           | Vengallur    | ldukki    | 0     |
| hera           | ldukki | 0    | 336           | Sub Total    |           | 33302 |
| lani           | ldukki | 0    | 2000          | Attenganam   | Kasaragod | 704   |
| nnathur        | ldukki | 1250 | 500           | Balal        | Kasaragod | 552   |
| ayur           | ldukki | 336  | 664           | Bandadka     | Kasaragod | 520   |
| mala           | ldukki | 336  | 664           | Bedadka      | Kasaragod | 520   |
| llaringad      | ldukki | 368  | 632           | CPCRI        | Kasaragod | 0     |
| rickassery     | ldukki | 1000 | 500           | Kalanad      | Kasaragod | 1640  |
| ttom           | ldukki | 1400 | 600           | Kanhangad    | Kasaragod | 7000  |

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| 1                      | 2                    | 3        | 4           | 1               | 2        | 3     | 4   |
|------------------------|----------------------|----------|-------------|-----------------|----------|-------|-----|
| yala                   | Kasaragod            | 336      | 184         | Kaduthuruthy    | Kottayam | 3500  | 5   |
| tathadka               | Kasaragod            | 1000     | 400         | Kidangoor       | Kottayam | 3000  | 10  |
| lippady                | Kasaragod            | 368      | 184         | Koorapada       | Kottayam | 0     | 10  |
| aloth                  | Kasaragod            | 704      | 696         | Koruthode       | Kottayam | 488   | 5   |
| adne                   | Kasaragod            | 0        | 1000        | Kudavechoor     | Kottayam | 1600  | 4   |
| aivalika               | Kasaragod            | 1000     | 500         | Kumaranallur    | Kottayam | 0     | 15  |
| arappa                 | Kasaragod            | 520      | 1480        | Kunnonny        | Kottayam | 368   | 6   |
| eriya                  | Kasaragod            | 1400     | 1100        | Kurisumoodu     | Kottayam | 0     | 15  |
| erumpatta              | Kasaragod            | 488      | 1400        | Manimala        | Kottayam | 2000  | 5   |
| lajapuram              | Kasaragod            | 1400     | 600         | Meenadam        | Kottayam | 0     | 20  |
| haikadapuram           | Kasaragod            | 0        | 1500        | Mooledam        | Kottayam | 0     | 25  |
| Irdoor                 | Kasaragod            | 1000     | 400         | Moonilavu       | Kottayam | 1100  | 4   |
| <b>aliapar</b> amba    | Kasaragod            | 640      | 880         | Mundakayam      | Kottayam | 2400  | 11  |
| aninagar               | Kasaragod            | 336      | 184         | Nedumkunnam     | Kottayam | 0     | 15  |
| /idyanagar             | Kasaragod            | 0        | 1500        | PLI-Palai UII   | Kottayam | 2000  | 13  |
| orkady                 | Kasaragod            | 1000     | 400         | Panamattom      | Kottayam | 0     | 10  |
| <b>ethadka</b>         | Kasaragod            | 336      | 184         | Pathampuzha     | Kottayam | 368   | 6   |
| ub Total               | _                    | 21464    | 24140       | T V Puram       | Kottayam | 0     | 20  |
| thirampuzha            | Kottayam             | 0        | 1500        | Thekkethukavala | Kottayam | 0     | 10  |
| Bramamangalam          | Kottayam             | 0        | 1500        | Thellakom       | Kottayam | 0     | 15  |
| CHC-Changanache        | erry Kottayam        | 1000     | 2000        | Thiruvanchur    | Kottayam | 0     | 15  |
| )II                    | Kottaur              | 1000     | 700         | Thiruvarpu      | Kottayam | 0     | 15  |
| Chempu                 | Kottayam             | 1262     | 738         | Thuruthy        | Kottayam | 0     | 30  |
| Chennad<br>Cherupungal | Kottayam<br>Kottayam | 528<br>0 | 632<br>1500 | Uzhavoor        | Kottayam | 2000  | 10  |
| Chirakadavu            | Kottayam             | 0        | 2000        | Veliyannur      | Kottayam | 0     | 20  |
| ETR-Ettumanoor U       | -                    | 2250     | 1000        | Vellor          | Kottayam | 0     | 15  |
| Erattupetta            | Kottayam             | 5000     | 500         | Yendayar        | Kottayam | 0     | 10  |
| Gandhinagar            | Kottayam             | 8000     | 1000        | Sub Total       |          | 36864 | 464 |

| 1              | 2          | 3    | 4    | 1                    | 2          | 3     |   |
|----------------|------------|------|------|----------------------|------------|-------|---|
| appanangadi    | Malappuram | 1000 | 1000 | Thazhecode           | Malappuram | 1000  |   |
| əlari          | Malappuram | 4250 | 2000 | Thottumukkom         | Malappuram | 352   |   |
| hungathara     | Malappuram | 0    | 1000 | Uppada               | Malappuram | 512   |   |
| davanna        | Malappuram | 1000 | 3500 | <b>Valluvam</b> bram | Malappuram | 3000  |   |
| davannapara    | Malappuram | 1000 | 2500 | Vayalathur           | Malappuram | 0     |   |
| amkulam        | Malappuram | 352  | 1148 | Velimukku            | Malappuram | 0     |   |
| rumamunda      | Malappuram | 512  | 488  | Vettam               | Malappuram | 0     |   |
| adampuzha      | Malappuram | 1144 | 1356 | Vettathur            | Malappuram | 544   |   |
| upakancherry   | Malappuram | 3500 | 3000 | Wandoor              | Malappuram | 1500  |   |
| aringappara    | Malappuram | 2000 | 2000 | Sub Total            |            | 63754 | 7 |
| lakkuthu       | Malappuram | 0    | 2000 | Adiperanda           | Paighat    | 352   |   |
| blathur        | Malappuram | 1000 | 500  | Agali                | Paighat    | 336   |   |
| Innumpuram     | Malappuram | 2250 | 2500 | Alanallore           | Paighat    | 1384  |   |
| alappuram      | Malappuram | 7250 | 3000 | Alathur              | Palghat    | 3000  |   |
| ampad          | Malappuram | 0    | 1000 | Ambalapara           | Palghat    | 1000  |   |
| angalam        | Malappuram | 2500 | 3000 | CTR-Chittur          | Palghat    | 3000  |   |
| anjeri         | Malappuram | 7000 | 3000 | CTR-Tattamangalam    | Palghat    | 1128  |   |
| ankada         | Malappuram | 1128 | 1871 | Chalissery           | Palghat    | 1000  |   |
| arutha         | Malappuram | 368  | 632  | Chathanur (PGT)      | Palghat    | 1000  |   |
| oorkanad (CLT) | Malappuram | 160  | 184  | Cherplassery         | Paighat    | 4000  |   |
| adkkavu        | Malappuram | 0    | 2000 | Chethallur           | Paighat    | 336   |   |
| ilambur        | Malappuram | 4000 | 3500 | Coyaimanna           | Paighat    | 2000  |   |
| erinthalmanna  | Malappuram | 5000 | 5000 | Elambulassery        | Palghat    | 336   |   |
| ulamanthole    | Malappuram | 1000 | 1000 | Elavencherry         | Paighat    | 352   |   |
| andathani      | Malappuram | 1304 | 1696 | Jellipara            | Paighat    | 0     |   |
| IR-Tirur UI    | Malappuram | 7000 | 3000 | Kadambazhipuram      | Paighat    | 1000  |   |
| analur         | Malappuram | 1128 | 1872 | Kalkandy             | Palghat    | 304   |   |
| avanur         | Malappuram | 1000 | 1500 | Karkidamkunnu        | Paighat    | 336   |   |

| 1                    | 2         | 3    | 4    | 1                    | 2             |    |
|----------------------|-----------|------|------|----------------------|---------------|----|
| luvayur              | Palghat   | 2000 | 2000 | Pulapetta            | Paighat       |    |
| llengode             | Paighat   | 2000 | 1000 | Pulassery            | Palghat       |    |
| oranchira            | Paighat   | 368  | 632  | Puthur               | Palghat       |    |
| dallur               | Palghat   | 1000 | 500  | Shoranur             | Palghat       |    |
| aramputhur           | Palghat   | 1000 | 500  | Thachampara          | Palghat       |    |
| nissery              | Palghat   | 1400 | 100  | Thrithala            | Paighat       |    |
| kidi                 | Palghat   | 0    | 1000 | Vadakkanchery MB     | Paighat       |    |
| galam Dam            | Palghat   | 1000 | 400  | Velanthavalam        | Paighat       |    |
| nnarghat             | Palghat   | 3250 | 1000 | Sub Total            |               |    |
| nakshipuram          | Palghat   | 344  | 656  | Aranmula P           | athanamthitta |    |
| rcahankundu          | Palghat   | 0    | 336  | Ayiroor P            | athanamthitta |    |
| dakotukurisi         | Palghat   | 368  | 632  | Chengarur P          | athanamthitta |    |
| ukal                 | Palghat   | 1000 | 500  | Chungappara P        | athanamthitta |    |
| mara                 | Paighat   | 2000 | 1000 | Elamannur P          | athanamthitta |    |
| gallur               | Palghat   | 1400 | 600  | Elanthur P           | athanamthitta |    |
| apalam               | Palghat   | 4500 | 1500 | Elavinthitta P       | athanamthitta |    |
| -Kalpathy            | Palghat   | 2500 | 500  | Ezhamkulam P         | athanamthitta |    |
| agiri                | Palghat   | 160  | 152  | Kadambanadu P        | athanamthitta |    |
| injarangadi          | Palghat   | 1400 | 1100 | Kalpattoor P         | athanamthitta |    |
| akayam               | Palghat   | 184  | 816  | Kalanjoor P          | athanamthitta | l  |
| lakuzhy              | Palghat   | 184  | 184  | Kidanganoor P        | athanamthitta |    |
| lassana              | Palghat   | 352  | 656  | Kozhencherry P       | athanamthitta | l  |
| lipuram (PGT)        | Palghat   | 1400 | 1100 | Kulanada P           | athanamthitte | L, |
| namanna              | Paighat   | 1000 | 500  | Kunnamthanam P       | athanamthitta | ۱  |
| ndalampadam          | Palghat   | 336  | 664  | Kuriyannur F         | athanamthitte | I  |
| rti                  | Palghat   | 2000 | 500  | Kuttoor P            | athanamthitta | I  |
| ttambi               | Palghat ( | 3000 | 1000 | Laha P               | athanamthitta | l  |
| zhambalaco <b>de</b> | Palghat   | 1000 | 400  | MAY-Mallapally UII F | athanamthitts | 4  |

| 1                | 2              | 3     | 4            | 1                       | 2                | 3        |          |
|------------------|----------------|-------|--------------|-------------------------|------------------|----------|----------|
| nnjakal          | Pathanamthitta | 1700  | 800          | Kummil                  | Quilon           | 184      |          |
| ranganam         | Pathanamthitta | 0     | 2000         | Kunnicode               | Quilon           | 2024     | 1        |
| iranam           | Pathanamthitta | 4000  | 500          | Madathara               | Quilon           | 1200     |          |
| andalam          | Pathanamthitta | 6000  | 500          | Manalil                 | Quilon           | ·368     | (        |
| eringanad        | Pathanamthitta | 1500  | 500          | Manappally              | Quilon           | 2000     | 1!       |
| anni             | Pathanamthitta | 6500  | 1000         | Mayyanad                | Quilon           | 2000     | 10       |
| eethathode       | Pathanamthitta | 900   | 1250         | Mukhathala              | Quilon           | 0        | 20       |
| LA-Tiruvalla Ull | Pathanamthitta | 2500  | 3000         | Mukkada                 | Quilon           | 0        | 30       |
| hannithode       | Pathanamthitta | 750   | 250          | Mundakkal               | Quilon           | 0        | 30       |
| hekkuthode       | Pathanamthitta | 550   | 650          | Munroe-Island           | Quilon           | 336      | e        |
| heodical         | Pathanamthitta | 2500  | 1000         | Mynagapally             | Quilon           | 1400     | 16       |
| hiruvalla        | Pathanamthitta | 0     | 3000         | Nedumpana               | Quilon           | 4000     | 20       |
| adasserikkara    | Pathanamthitta | 2000  | 1500         | Paravoor                | Quilon           | 3000     | 30       |
| ub Total         |                | 71600 | 36684        | -<br>Paripally          | Quilon           | 3000     | 20       |
| chancoil         | Quilon         | 160   | 184          | Pattazhi                | Quilon           | 1512     | 4        |
| lappad           | Quilon         | 520   | 480          | Pooyapally              | Quilon           | 3000     | 1!       |
| ryankavu         | Quilon         | 368   | <b>63</b> ି  | Pulamon                 | Quilon           | 0        | 25       |
| harathipuram     | Quilon         | 368   | 1142         | QLN-Kavanad             | Quilon           | 3000     | 10       |
| havara           | Quilon         | 5000  | 3000         | QLN-Pallimukku          | Quilon           | 5000     | 20       |
| havara-South     | Quilon         | 528   | 980          | QLN-Vellayittambalam    | Quilon           | 1750     | 5        |
| hunda            | Quilon         | 368   | 11 <b>32</b> | UII                     | 0.41             | 4000     | 20       |
| ast Kallada      | Quilon         | 1000  | 1000         | Sasthamkotta            | Quilon           | 4000     |          |
| damon-Punalur    | Quilon         | 1000  | 400          | Sooranadu               | Quilon           | 1400     | 16<br>10 |
| likattoor        | Quilon         | 1000  | 400          | Saryikkad               | Quilon<br>Quilon | 0<br>368 | 11       |
| CD-Karicode Ull  | Quilon         | 4000  | 3000         | Thadikkadu<br>Thalavoor | Quilon           | 1000     | 5        |
| aravallur        | Quilon         | 0     | 2000         | Thankasserry            | Quilon           | 000      | 20       |
| arunagapally     | Quilon         | 10000 | 2000         | Thenmala                | Quilon           | 344      | 6        |
| ottiyam          | Quilon         | 4000  | 2000         | Thevalakkara            | Quilon           | 2000     | 30       |

| 1               | 2       | 3     | 4     | 1                 | 2          | 3      |    |
|-----------------|---------|-------|-------|-------------------|------------|--------|----|
| hodlyur         | Quilon  | 3500  | 1500  | Mulamkunnathukavu | Trichur    | 4000   | 1  |
| hudayannur      | Quilon  | 0     | 1500  | Nedupuzha         | Trichur    | 0      | 3  |
| Jliakkoll       | Quilon  | 0     | 2000  | Ollur             | Trichur    | 6000   | 1  |
| Vallikkavu      | Quilon  | 2000  | 1500  | Palapety          | Trichur    | 0      | 4  |
| Sub Total       |         | 76698 | 67848 | Parappur          | Trichur    | 2250   | 1  |
| Alagappanagar   | Trichur | 5000  | 2000  | Pariyaram         | Trichur    | 1684   | 1( |
| Amalanagar      | Trichur | 0     | 4000  | Pazhayannur       | Trichur    | 1128   | ł  |
| Athirappally    | Trichur | 0     | 184   | Peechi            | Trichur    | 0      | 10 |
| Chazhoor        | Trichur | 3500  | 1500  | Perumpilavu       | Trichur    | 3000   | 20 |
| Chelakkara      | Trichur | 2500  | 1500  | Punnaparambu      | Trichur    | 1000   | 1! |
| Cherpu          | Trichur | 5000  | 2000  | Sreenarayanapuram | Trichur    | 3000   | 20 |
| Chowghat        | Trichur | 6000  | 500   | TRC-Trichur UIII  | Trichur    | 2000   | 20 |
| Cranganore      | Trichur | 9000  | 4000  | Thottippal        | Trichur    | 0      | 15 |
| Edakkazhiyur    | Trichur | 1500  | 500   | Tiruvilwamala     | Trichur    | 1500   | !  |
| Elanad          | Trichur | 1000  | 400   | Vadakkanchery CN  | Trichur    | 4000   | 1  |
| Engandiyoor     | Trichur | 3000  | 1500  | Valappad          | Trichur    | 7000   | 8  |
| Eriyadu         | Trichur | 0     | 5000  | Vallathoinagar    | Trichur    | 1500   | 10 |
| Erumapetty      | Trichur | 1500  | 1500  | Varandarapilly    | Trichur    | 2032   | 1! |
| Guruvayur       | Trichur | 7000  | 2000  | Veilangallur      | Trichur    | 5600   | 20 |
| Inchakudu       | Trichur | 0     | 1500  | Vellikulangara    | Trichur    | 2200   | 10 |
| Kadappuram      | Trichur | 1500  | 1000  | Velur-Cochin      | Trichur    | 1500   | 1( |
| Kadukutty       | Trichur | 0     | 2000  | Venkitangu        | Trichur    | 3250   | 2  |
| Kannara         | Trichur | 2500  | 1000  | Vettilappara      | Trichur    | 452    |    |
| Kecheri         | Trichur | 2500  | 1000  | Sub Total         |            | 113096 | 80 |
| Kodakara        | Trichur | 4048  | 1500  | Alancode          | Trivandrum | 0      | 1  |
| Kondazhy        | Trichur | 352   | 648   | Aruvikkara        | Trivandrum | 1784   | :  |
| Mattom          | Trichur | 2000  | 2000  | Aruvippuram       | Trivandrum | 1400   | I  |
| Moorkanad (TCR) | Trichur | 2100  | 1000  | Attingal          | Trivandrum | 10000  | 1  |

Sravana 01, 1923 (Saka)

| 1                    | 2          | 3    | 4    | 1                | 2            | 3      |   |
|----------------------|------------|------|------|------------------|--------------|--------|---|
| Avan <b>amc</b> heri | Trivandrum | 0    | 2000 | Powdikkonam      | Trivandrum   | 0      |   |
| Ayiroor (TV)         | Trivandrum | 1768 | 1232 | Punnakulam       | Trivandrum   | 0      |   |
| Balarampuram         | Trivandrum | 4992 | 3000 | Puthukulangara   | Trivandrum   | 0      |   |
| Chullimanur          | Trivandrum | 0    | 2000 | TVM-Central      | Trivandrum   | 14000  |   |
| Edava                | Trivandrum | 1952 | 1548 | TVM-Kariavattom  | Trivandrum   | 7000   |   |
| Kadakkavur           | Trivandrum | 2000 | 1000 | TVM-Nemom        | Trivandrum   | 4000   |   |
| Kakkamoola           | Trivandrum | 0    | 2000 | TVM-Vellayambala | m Trivandrum | 10716  |   |
| Kallambalam          | Trivandrum | 4000 | 1000 | Thattathumala    | Trivandrum   | 0      | : |
| Kallikadu            | Trivandrum | 1000 | 1000 | Thennur          | Trivandrum   | 0      | 1 |
| Kaniyapuram          | Trivandrum | 4000 | 2000 | Varkala          | Trivandrum   | 9596   | 2 |
| Kanjiramkulam        | Trivandrum | 2640 | 2000 | Vellaikkadavu    | Trivandrum   | 0      | 2 |
| Kannammoola          | Trivandrum | 0    | 2000 | Vellarada        | Trivandrum   | 1400   | 2 |
| Karakonam            | Trivandrum | 1400 | 1000 | Vengode          | Trivandrum   | 1368   |   |
| Karakulam            | Trivandrum | 0    | 1000 | Vizhinjam        | Trivandrum   | 5632   | 1 |
| Kattakada            | Trivandrum | 4500 | 1500 | Sub Total        |              | 110764 | 6 |
| Killipalam           | Trivandrum | 0    | 4000 | Ambalavayai      | Wynad        | 384    |   |
| Kottur               | Trivandrum | 0    | 1000 | Cheeral          | Wynad        | 552    |   |
| Madanvila Pthura     | Trivandrum | 1000 | 500  | Cheriyankolly    | Wynad        | 0      |   |
| Mannoorkonam         | Trivandrum | 1000 | 1000 | Chooralmala      | Wynad        | 0      |   |
| Medical College      | Trivandrum | 0    | 1000 | Chulliode        | Wynad        | 552    |   |
| Meenamkulam          | Trivandrum | 0    | 1000 | Irulam           | Wynad        | 0      | 1 |
| Melvettoor           | Trivandrum | 0    | 1000 | Kallody          | Wynad        | 0      | 1 |
| Murukkumpuzha        | Trivandrum | 2048 | 1000 | Kalpetta         | Wynad        | 6032   |   |
| Neyyattinkara        | Trivandrum | 6000 | 1000 | Karakkamala      | Wynad        | 0      | 1 |
| Parassala            | Trivandrum | 2800 | 1700 | Kartikulam       | Wynad        | 376    | 1 |
| Pattom               | Trivandrum | 0    | 2000 | Meenangady       | Wynad        | 3000   |   |
| Pezhummoodu          | Trivandrum | 0    | 1000 | Meppadi          | Wynad        | 1900   |   |
| Poovar               | Trivandrum | 2768 | 732  | Noolpuzha        | Wynad        | 552    |   |

| 1                | 2     | 3    | 4     | 1          | 2     | 3      | 4      |
|------------------|-------|------|-------|------------|-------|--------|--------|
| Padichira        | Wynad | 272  | 12283 | Thariode   | Wynad | 360    | 1140   |
| Pallikunnu (CLT) | Wynad | 520  | 1480  | Tirunelli  | Wynad | 176    | 184    |
| Panamaram        | Wynad | 1128 | 1372  | Valad      | Wynad | 368    | 632    |
| Peria(CLT)       | Wynad | 368  | 632   | Varadoor   | Wynad | 354    | 646    |
| Pulpally         | Wynad | 1400 | 2600  | Vellamunda | Wynad | 1016   | 984    |
| Sultan's Battery | Wynad | 3250 | 4500  | Sub Total  |       | 22928  | 38425  |
| Thalapoya        | Wynad | 368  | 632   | Total      |       | 832404 | 724360 |

# Statement-IV

Existing Capacity and Expansion Plan 2001-2002 for Bihar

| SI.<br>No. | Exchange     | District | SSA       | Capacity | By<br>(Lines) |
|------------|--------------|----------|-----------|----------|---------------|
| 1          | 2            | 3        | 4         | 5        | 6             |
| 1          | Akhgaon      | Bhojpur  | Arrah     | 336      | 152           |
| 2          | Arrah        | Bhojpur  | Arrah     | 2880     | 120           |
| 3          | Gajrajganj   | Bhojpur  | Arrah     | 336      | 664           |
| 4          | Garhani      | Bhojpur  | Arrah     | 488      | 512           |
| 5          | Gidha        | Bhojpur  | Arrah     | 336      | 152           |
| 6          | Jagdishpur   | Bhojpur  | Arrah     | 336      | 664           |
| 7          | Koilwar      | Bhojpur  | Arrah     | 336      | 664           |
| 8          | Narhi Chandi | Bhojpur  | Arrah     | 336      | 152           |
| 9          | Piro         | Bhojpur  | Arrah     | 1000     | 406           |
| 10         | Sahpur       | Bhojpur  | Arrah     | 336      | 664           |
| 11         | Buxar        | Buxar    | Arrah     | 5000     | 1000          |
| 12         | Chausa       | Buxar    | Arrah     | 336      | 152           |
| 13         | Koransarai   | Buxar    | Arrah     | 184      | 816           |
| 14         | Pratap Sagar | Buxar    | Arrah     | 336      | 152           |
| 15         | Banka        | Banka    | Bhagalpur | 1400     | 600           |
| 16         | Bounsi       | Banka    | Bhagalpur | 760      | 520           |
| 17         | Katoria      | Banka    | Bhagalpur | 296      | 704           |

| 1  | 2              | 3           | 4         | 5     | 6                |
|----|----------------|-------------|-----------|-------|------------------|
| 18 | Bhagalpur      | Bhagalpur   | Bhagalpur | 16000 | 2000             |
| 19 | Mirjanhat      | Bhagalpur   | Bhagalpur | 0     | 2000             |
| 20 | Tilkamanjhi    | Bhagalpur   | Bhagalpur | 0     | 2000             |
| 21 | Ishipur        | Bhagalpur   | Bhagalpur | 336   | 664              |
| 22 | Kahalgaon      | Bhagalpur   | Bhagalpur | 2800  | 200              |
| 23 | Nathnagar      | Bhagalpur   | Bhagalpur | 2000  | 1000             |
| 24 | Barakagaon     | Gopalganj   | Chapra    | 336   | 208              |
| 25 | Bhore          | Gopaiganj   | Chapra    | 336   | 664              |
| 26 | Gopalganj      | Gopalganj   | Chapra    | 3000  | 1000             |
| 27 | Hathua         | Gopalganj   | Chapra    | 1400  | 1000             |
| 28 | Manjhagarh     | Gopalganj   | Chapra    | 184   | 304              |
| 29 | Sasamusa       | Gopalganj   | Chapra    | 384   | 704              |
| 30 | Bhagwanpur Hat | Maharajganj | Chapra    | 336   | 664              |
| 31 | Amnaur         | Saran       | Chapra    | 336   | 664              |
| 32 | Baniapur       | Saran       | Chapra    | 336   | 664              |
| 33 | Chapra         | Saran       | Chapra    | 8000  | 2000             |
| 34 | Dighwara       | Saran       | Chapra    | 528   | 6 <del>9</del> 6 |
| 35 | Garkha         | Saran       | Chapra    | 448   | 552              |
| 36 | Jalalpur       | Saran       | Chapra    | 368   | 176              |
| 37 | Кора           | Saran       | Chapra    | 488   | 512              |
| 38 | Manjhi         | Saran       | Chapra    | 184   | 176              |
| 39 | Nayagaon       | Saran       | Chapra    | 304   | 6 <b>96</b>      |
| 40 | Sonepur        | Saran       | Chapra    | 1000  | 400              |
| 41 | Taraiya        | Saran       | Chapra    | 336   | 664              |
| 42 | Andar          | Siwan       | Chapra    | 152   | 848              |
| 43 | Barharia       | Siwan       | Chapra    | 184   | 816              |
| 44 | Daraunda       | Siwan       | Chapra    | 336   | 664              |
| 45 | Gopalpur       | Siwan       | Chapra    | 232   | 256              |

| 1  | 2                      | 3         | 4         | 5            | 6    |
|----|------------------------|-----------|-----------|--------------|------|
| 46 | Goreya Kothi           | Siwan     | Chapra    | 152          | 848  |
| 47 | Hasanpura              | Siwan     | Chapra    | 232          | 768  |
| 48 | Jeeradei               | Siwan     | Chapra    | 152          | 848  |
| 49 | Pachrukhi              | Siwan     | Chapra    | 184          | 816  |
| 50 | Raghunthpur            | Siwan     | Chapra    | 152          | 336  |
| 51 | Siwan                  | Siwan     | Chapra    | 6000         | 2000 |
| 52 | Tarwara (Din Dayalpur) | Siwan     | Chapra    | 352          | 1000 |
| 53 | Baheri                 | Darbhanga | Darbhanga | 336          | 664  |
| 54 | Benipur                | Darbhanga | Darbhanga | 1000         | 400  |
| 55 | Darbhanga              | Darbhanga | Darbhanga | 12000        | 6000 |
| 56 | Ghanshyampur           | Darbhanga | Darbhanga | 336          | 664  |
| 57 | Laheriasarai           | Darbhanga | Darbhanga | 4000         | 0    |
| 58 | Majhaulia              | Darbhanga | Darbhanga | 336          | 664  |
| 59 | Tarsarai               | Darbhanga | Darbhanga | 376          | 624  |
| 60 | Babu Barhi             | Madhubani | Darbhanga | 184          | 304  |
| 61 | Basopatty              | Madhubani | Darbhanga | 368          | 632  |
| 62 | Benipatty              | Madhubani | Darbhanga | 1016         | 400  |
| 63 | Bisfi                  | Madhubani | Darbhanga | 376          | 624  |
| 64 | Jainagar               | Madhubani | Darbhanga | 1400         | 1000 |
| 65 | Jhanjharpur            | Madhubani | Darbhanga | 1400         | 1000 |
| 66 | Kaluahi                | Madhubani | Darbhanga | 336          | 664  |
| 67 | Khajauli               | Madhubani | Darbhanga | 184          | 184  |
| 68 | Kollakh                | Madhubani | Darbhanga | <b>336</b> / | 152  |
| 69 | Madhepur               | Madhubani | Darbhanga | 336          | 664  |
| 70 | Madhubani              | Madhubani | Darbhanga | 5000         | 1000 |
| 71 | Rahika                 | Madhubani | Darbhanga | 376          | 624  |
| 72 | Rajnagar               | Madhubani | Darbhanga | 376          | 624  |
| 73 | Sarisopahi             | Madhubani | Darbhanga | 336          | 664  |

|    | 2              | 3          | 4         | 5    | 6    |
|----|----------------|------------|-----------|------|------|
| 74 | Tulapatganj    | Madhubani  | Darbhanga | 368  | 632  |
| 5  | Bhirha         | Samastipur | Darbhanga | 320  | 168  |
| 6  | Bihan          | Samastipur | Darbhanga | 352  | 136  |
| 7  | Dalsingsarai   | Samastipur | Darbhanga | 1400 | 600  |
| '8 | Hasanpur       | Samastipur | Darbhanga | 504  | 496  |
| 9  | Kalyanpur      | Samastipur | Darbhanga | 304  | 184  |
| 0  | Karian         | Samastipur | Darbhanga | 184  | 316  |
| 1  | Khalispur      | Samastipur | Darbhanga | 176  | 184  |
| 2  | Mohiuddinagar  | Samastipur | Darbhanga | 184  | 176  |
| 3  | Morwa          | Samastipur | Darbhanga | 336  | 152  |
| 4  | Musarigharari  | Samastipur | Darbhanga | 152  | 336  |
| 5  | Pusa           | Samastipur | Darbhanga | 520  | 480  |
| 6  | Rosera         | Samastipur | Darbhanga | 1576 | 1424 |
| 7  | Samastipur     | Samastipur | Darbhanga | 4384 | 2616 |
| 8  | Sarairanjan    | Samastipur | Darbhanga | 184  | 816  |
| 9  | Singhia        | Samastipur | Darbhanga | 176  | 312  |
| 0  | Singhia Ghat   | Samastipur | Darbhanga | 320  | 168  |
| 1  | Sonsa          | Samastipur | Darbhanga | 1000 | 400  |
| 2  | Ujiarpur       | Samastipur | Darbhanga | 336  | 664  |
| 3  | Vidyapatinagar | Samastipur | Darbhanga | 336  | 664  |
| 4  | Waini          | Samastipur | Darbhanga | 184  | 304  |
| 5  | Nirmali        | Supaul     | Darbhanga | 368  | 152  |
| 6  | Aurangabad     | Aurangabad | Gaya      | 4000 | 1000 |
| 7  | Madanpur       | Aurangabad | Gaya      | 304  | 696  |
| 8  | Nabinagar      | Aurangabad | Gaya      | 304  | 56   |
| 9  | Rafiganj       | Aurangabad | Gaya      | 384  | 704  |
| 00 | Belaganj       | Gaya       | Gaya      | 768  | 704  |
| 01 | Bhadeya        | Gaya       | Gaya      | 304  | 696  |

|    | 2            | 3         | 4       | 5    | 6    |
|----|--------------|-----------|---------|------|------|
| 02 | Bodhgaya     | Gaya      | Gaya    | 1000 | 1000 |
| 03 | Chakand      | Gaya      | Gaya    | 456  | 664  |
| 04 | Fatehpur     | Gaya      | Gaya    | 304  | 696  |
| 05 | Gaya PRX     | Gaya      | Gaya    | 4000 | 2000 |
| 06 | Khizersarai  | Gaya      | Gaya    | 304  | 696  |
| 07 | Tekari       | Gaya      | Gaya    | 336  | 664  |
| 08 | Wazirganj    | Gaya      | Gaya    | 1000 | 400  |
| 09 | Arwal        | Jahanabad | Gaya    | 384  | 704  |
| 10 | Jehanabad    | Jahanabad | Gaya    | 4000 | 1000 |
| 11 | Kurtha       | Jahanabad | Gaya    | 184  | 816  |
| 12 | Mehandia     | Jahanabad | Gaya    | 304  | 696  |
| 13 | Tehta        | Jahanabad | Gaya    | 368  | 632  |
| 14 | Hasua        | Nawada    | Gaya    | 768  | 704  |
| 15 | Chaksikander | Valshali  | Hajipur | 336  | 664  |
| 16 | Chehrakala   | Vaishall  | Hajipur | 336  | 664  |
| 17 | Fulhara      | Vaishali  | Hajipur | 336  | 664  |
| 8  | Ghataro      | Vaishali  | Hajipur | 336  | 664  |
| 19 | Harpur Belwa | Valshali  | Hajipur | 336  | 848  |
| 20 | Kanchanpur   | Vaishali  | Hajipur | 336  | 664  |
| 21 | Kanhauli     | Vaishali  | Hajipur | 152  | 336  |
| 22 | Lalganj      | Vaishali  | Hajipur | 1000 | 1000 |
| 23 | Laxmanpur    | Vaishali  | Hajipur | 184  | 304  |
| 24 | Mahnar       | Valshali  | Hajipur | 1000 | 1000 |
| 25 | Mahua        | Vaishali  | Hajipur | 1000 | 1000 |
| 26 | Premraj      | Vaishali  | Hajipur | 336  | 152  |
| 27 | Raja Pakar   | Valshali  | Hajipur | 336  | 152  |
| 28 | Sahdei       | Vaishali  | Hajipur | 336  | 664  |
| 29 | Simarwara    | Vaishali  | Hajipur | 184  | 304  |

| 1   | 2                 | 3          | 4        | 5    | 6    |
|-----|-------------------|------------|----------|------|------|
| 130 | Forbesganj (U)    | Araria     | Katihar  | 2800 | 1200 |
| 131 | Narayanpur        | Bhagalpur  | Katihar  | 304  | 696  |
| 132 | Saidpur           | Bhagalpur  | Katihar  | 304  | 696  |
| 133 | Gurubazar         | Katihar    | Katihar  | 488  | 512  |
| 134 | Katihar (U)       | Katihar    | Katihar  | 9000 | 2000 |
| 135 | Kursela           | Katihar    | Katihar  | 304  | 696  |
| 136 | Manihari (U)      | Katihar    | Katihar  | 360  | 704  |
| 137 | Salmari           | Katihar    | Katihar  | 296  | 704  |
| 138 | Sonaili           | Katihar    | Katihar  | 368  | 632  |
| 139 | Kishanganj (U)    | Kishanganj | Katihar  | 3000 | 1000 |
| 140 | Balsi             | Purnea     | Katihar  | 304  | 696  |
| 141 | Barharakthi       | Purnea     | Katihar  | 360  | 640  |
| 142 | Bhawanipur        | Purnea     | Katihar  | 696  | 704  |
| 143 | Gulabbagh (U)     | Purnea     | Katihar  | 2900 | 100  |
| 144 | Harda             | Purnea     | Katihar  | 320  | 168  |
| 145 | Jalalgarh         | Purnea     | Katihar  | 336  | 152  |
| 146 | Pumea (U)         | Purnea     | Katihar  | 9000 | 1000 |
| 147 | Ranipatra         | Purnea     | Katihar  | 336  | 152  |
| 148 | Rauta             | Purnea     | Katihar  | 336  | 152  |
| 149 | Barauni           | Begusarai  | Khagaria | 1400 | 1600 |
| 150 | <b>Begu</b> sarai | Begusarai  | Khagaria | 8500 | 2000 |
| 151 | Bhagwanpur        | Begusarai  | Khagaria | 152  | 208  |
| 152 | Bihat             | Begusarai  | Khagaria | 1400 | 1600 |
| 153 | Garhpura          | Begusarai  | Khagaria | 336  | 664  |
| 154 | Khodabandpur      | Begusarai  | Khagaria | 336  | 848  |
| 155 | Lakhminia         | Begusarai  | Khagaria | 1400 | 600  |
| 156 | Majhaul           | Begusarai  | Khagaria | 184  | 816  |
| 57  | Matihani          | Begusarai  | Khagaria | 336  | 664  |

156

| 1   | 2              | 3            | 4        | 5    | 6           |
|-----|----------------|--------------|----------|------|-------------|
| 158 | Navkothi       | Begusarai    | Khagaria | 336  | 664         |
| 159 | Alauli         | Khagaria     | Khagaria | 336  | 664         |
| 160 | Bela Simri     | Khagaria     | Khagaria | 336  | 336         |
| 161 | Beldaur        | Khagaria     | Khagaria | 184  | 208         |
| 162 | Chautham       | Khagaria     | Khagaria | 336  | 152         |
| 163 | Haripur        | Khagaria     | Khagaria | 336  | 664         |
| 164 | Jalkaura       | Khagaria     | Khagaria | 336  | 308         |
| 165 | Khagaria       | Khagaria     | Khagaria | 4000 | 1000        |
| 166 | Mansi          | Khagaria     | Khagaria | 368  | 664         |
| 167 | Marar          | Khagaria     | Khagaria | 336  | 664         |
| 168 | Parbatta       | Khagaria     | Khagaria | 168  | 832         |
| 169 | Pasraha        | Khagaria     | Khagaria | 184  | 81 <b>6</b> |
| 170 | Lohianagar     |              | Khagaria | 0    | 2000        |
| 171 | Adapur         | E. Champaran | Motihari | 360  | 640         |
| 172 | Chhauradano    | E. Champaran | Motihari | 360  | 640         |
| 173 | Damodarpur     | E. Champaran | Motihari | 368  | 632         |
| 174 | Dariapur       | E. Champaran | Motihari | 384  | 616         |
| 175 | G. Madhuban    | E. Champaran | Motihari | 368  | 632         |
| 176 | Harsidhi       | E. Champaran | Motihari | 192  | 808         |
| 177 | Lakhaura       | E. Champaran | Motihari | 368  | 632         |
| 178 | Mehsi          | E. Champaran | Motihari | 368  | 632         |
| 179 | Motihari       | E. Champaran | Motihari | 9000 | 2000        |
| 180 | Raxaul         | E. Champaran | Motihari | 5000 | 1000        |
| 181 | Sugauli        | E. Champaran | Motihari | 384  | 616         |
| 182 | Turkaulia      | E. Champaran | Motihari | 384  | 616         |
| 183 | Alamganj Bazar | W. Champaran | Motihari | 336  | 664         |
| 184 | Bagaha         | W. Champaran | Motihari | 1400 | <b>60</b> 0 |
| 185 | Jogapatti      | W. Champaran | Motihari | 336  | 664         |

| 1   | 2            | 3            | 4        | 5     | 6    |
|-----|--------------|--------------|----------|-------|------|
| 86  | Lauria       | W. Champaran | Motihari | 368   | 848  |
| 87  | Jamui        | Jamui        | Munger   | 2400  | 1600 |
| 188 | Mallehpur    | Jamui        | Munger   | 336   | 664  |
| 189 | Sikandra     | Jamui        | Munger   | 336   | 152  |
| 190 | Kaithawa     | Lakhisarai   | Munger   | 152   | 184  |
| 191 | Lakhisarai   | Lakhisarai   | Munger   | 3000  | 1000 |
| 192 | Rampur       | Lakhisarai   | Munger   | 488   | 512  |
| 193 | Surajgarh    | Lakhisarai   | Munger   | 488   | 512  |
| 194 | Tetarhat     | Lakhisarai   | Munger   | 304   | 184  |
| 195 | Asarganj     | Munger       | Munger   | 336   | 664  |
| 196 | Bariarpur    | Munger       | Munger   | 456   | 696  |
| 197 | Dharhara     | Munger       | Munger   | 456   | 696  |
| 198 | Ghorghat     | Munger       | Munger   | 304   | 696  |
| 199 | Hemjapur     | Munger       | Munger   | 456   | 696  |
| 200 | Jamalpur     | Munger       | Munger   | 4000  | 2000 |
| 201 | Munger       | Munger       | Munger   | 7000  | 3000 |
| 202 | Sangrampur   | Munger       | Munger   | 336   | 664  |
| 203 | Aurai        | MUZ          | MUZ      | 336   | 664  |
| 204 | Benibad      | MZP          | MZP      | 384   | 704  |
| 205 | Dardha       | MZP          | MZP      | 336   | 664  |
| 206 | Dholi        | MZP          | MZP      | 1000  | 1000 |
| 207 | Goshala      | MZP          | MZP      | 2000  | 1000 |
| 208 | Kanti        | MZP          | MZP      | 1000  | 400  |
| 209 | Karnaul      | MZP          | MZP      | 240   | 120  |
| 210 | Motipur      | MZP          | MZP      | 790   | 704  |
| 211 | MZ-Mit       | MZP          | MZP      | 4000  | 2000 |
| 212 | Mzpmain E10B | MZP          | MZP      | 13000 | 0    |
| 213 | Pachdahi     | MZP          | MZP      | 336   | 664  |

| 1   | 2           | 3         | 4     | 5     | 6    |
|-----|-------------|-----------|-------|-------|------|
| 214 | Paroo       | MZP       | MZP   | 152   | 208  |
| 215 | Ratwara     | MZP       | MZP   | 4000  | 2000 |
| 216 | Saraiya     | MZP       | MZP   | 336   | 24   |
| 217 | Sheohar     | Sheohar   | MZP   | 1000  | 400  |
| 218 | Bairgania   | Sitamarhi | MZP   | 376   | 624  |
| 219 | Bajpatti    | Sitamarhi | MZP   | 336   | 664  |
| 220 | Parihar     | Sitamarhi | MZP   | 336   | 664  |
| 221 | Runisaidpur | Sltamarhi | MZP   | 336   | 664  |
| 222 | Sitamarhi   | Sitamarhi | MZP   | 5500  | 4600 |
| 223 | Sursand     | Sitamarhi | MZP   | 336   | 664  |
| 224 | Silao       | Nalanda   | Patna | 336   | 316  |
| 225 | Chandi      | Nalanda   | Patna | 336   | 664  |
| 226 | Devisarai   | Nalanda   | Patna | 304   | 696  |
| 227 | Harnaut     | Nalanda   | Patna | 336   | 664  |
| 228 | Hilsa       | Nalanda   | Patna | 1400  | 1600 |
| 229 | Islampur    | Nalanda   | Patna | 336   | 1000 |
| 230 | Nagarnausa  | Nalanda   | Patna | 304   | 184  |
| 231 | Nalanda     | Nalanda   | Patna | 336   | 152  |
| 232 | Rahui       | Nalanda   | Patna | 304   | 196  |
| 233 | Athmalgola  | Patna     | Patna | 336   | 664  |
| 234 | Bakhtiarpur | Patna     | Patna | 1000  | 1000 |
| 235 | Barh        | Patna     | Patna | 1400  | 1600 |
| 236 | Beldarichak | Patna     | Patna | 152   | 98   |
| 237 | Bihta       | Patna     | Patna | 1000  | 1000 |
| 238 | Danapur     | Patna     | Patna | 5000  | 2000 |
| 239 | Dayal Chak  | Patna     | Patna | 336   | 1000 |
| 240 | Fatwah      | Patna     | Patna | 1400  | 600  |
| 241 | Kankerbagh  | Patna     | Patna | 25000 | 2000 |

| 1   | 2             | 3         | 4       | 5     | 6           |
|-----|---------------|-----------|---------|-------|-------------|
| 242 | Khagaul       | Patna     | Patna   | 2000  | 2000        |
| 243 | Khusrupur     | Patna     | Patna   | 336   | 164         |
| 244 | Kidwaipuri    | Patna     | Patna   | 7500  | 2000        |
| 245 | Masaurhi      | Patna     | Patna   | 1400  | <b>60</b> 0 |
| 246 | Mokama        | Patna     | Patna   | 1008  | 1000        |
| 247 | Naubatpur     | Patna     | Patna   | 368   | 632         |
| 248 | Patelnagar    | Patna     | Patna   | 11000 | 0           |
| 249 | Patliputra    | Patna     | Patna   | 17000 | 3000        |
| 250 | Patna City    | Patna     | Patna   | 11000 | 3000        |
| 251 | Punpun        | Patna     | Patna   | 336   | 664         |
| 252 | Sampatchak    | Patna     | Patna   | 304   | 696         |
| 253 | Alamnagar     | Madhepura | Saharsa | 304   | 696         |
| 254 | Chausa        | Madhepura | Saharsa | 304   | 696         |
| 255 | Puraini       | Madhepura | Saharsa | 320   | 680         |
| 256 | Balua Hat     | Saharsa   | Ŝaharsa | 152   | 848         |
| 257 | Sonabarsa Raj | Saharsa   | Saharsa | 344   | 656         |
| 258 | Chhatapur     | Supaul    | Saharsa | 304   | 696         |
| 259 | Pipra         | Supaul    | Saharsa | 320   | 680         |
| 260 | Pratapganj    |           |         | 200   | 690         |
|     |               | Supaul    | Saharsa | 320   | 680         |
| 261 | Sukhpur       | Supaul    | Saharsa | 344   | 144         |
| 262 | Supaul        | Supaul    | Saharsa | 2000  | 1000        |
| 263 | Bhabua        | Bhabua    | Sasaram | 2400  | 600         |
| 264 | Mohania       | Bhabua    | Sasaram | 2400  | 600         |
| 265 | Dinara        | Sasaram   | Sasaram | 368   | 120         |
| 266 | Jamuhar       | Sasaram   | Sasaram | 336   | 664         |
| 267 | Karakat       | Sasaram   | Sasaram | 336   | 120         |
| 268 | Kargahar      | Sasaram   | Sasaram | 336   | 664         |
| 269 | Nasariganj    | Sasaram   | Sasaram | 336   | 664         |

| 1       | 2          | 3  | 4        | 5          | 6            |
|---------|------------|--|----------|------------|--------------|
| 70      | Sanjhauli  | Sasaram  | Sasaram  | 336        | 152          |
| 71      | Bikramganj | Sasaram  | Sasaram  | 1400       | 600          |
| 72      | Dawath     | Sasaram  | Sasaram  | 336        | 664          |
| 273     | Ramgarh    | Bhabhua  | Sasaram  | 1000       | 400          |
|         |            |  |          | 368918     | 205818       |
|         | 5          | Statement-V  | 1        | 2          |              |
|         |            | ere exchanges are working in<br>I Building - Kerala Circle | Alleppey | Shertallai |              |
|         | District   | Name of Places   | Alleppey | Thycattus  | sery         |
|         | 1          | 2  | Alleppey | Trikkunna  | ipuzha       |
|         | Alleppey   | ALP-Alleppey UII   | Alleppey | use-Allep  | pey UI       |
|         | Alleppey   | ALP-Alleppey UIII  | Calicut  | Atholi     |              |
|         | Alleppey   | Ambalapuzha  | Calicut  | BDA-Bad    | agara Ul     |
|         | Alleppey   | Aroor  | Calicut  | BDA-Bad    | lagara Ull   |
|         | Alleppey   | Chengannoor  | Calicut  | CLT-Che    | vayur        |
|         | Alleppey   | Edathua  | Calicut  | CLT-Mala   | iparamba Ul  |
|         | Alleppey   | Haripad  | Calicut  | CLT-Mala   | iparamba Ull |
|         | Alleppey   | Karakkad   | Calicut  | CLT-Man    | anchira      |
|         | Alleppey   | Karuvatta  | Calicut  | CLT-Pala   | yam UI       |
|         | Alleppey   | Kattanam   | Calicut  | CLT-Pala   | yam Ull      |
|         | Alleppey   | Kayamkulam   | Calicut  | CLT-Pan    | niyankara    |
|         | Alleppey   | Kollakadavu  | Calicut  | CLT-Vella  | ayil         |
|         | Alleppey   | Kuthlathode  | Calicut  | CLT-Wes    | t Hill Ul    |
|         | Alleppey   | MVK-Mavelikkara UI   | Calicut  | CLT-Wes    | t Hill Ull   |
|         | Alleppey   | MVK-Mavelikkara Ull  | Calicut  | Chakkitta  | ipara        |
|         | Alleppey   | Mannar   | Callcut  | Chatham    | angalam REC  |
|         | Alleppey   | Nooranadu  | Calicut  | Chombal    | a            |
|         | Alleppey   | Pattanakkad  | Calicut  | Elathur    |              |
|         | Alleppey   | Pulincunnu   | Calicut  | Feroke     |              |
| <b></b> | Alleppey   | S L Puram  |          | ⊢eroke     |              |

| 1         | 2                   | 1           | 2                   |
|-----------|---------------------|-------------|---------------------|
| Calicut   | Kadalundi           |             |                     |
|           |                     | Cannanore   | Mangattuparamba     |
| Calicut   | Kodencherry         | Cannanore   | Mathamangalam       |
| Calicut   | Koduvałly           | Cannanore   | Mathil              |
| Calicut   | Koorachundu         | Cannanore   | Mattannur           |
| Calicut   | Kunnamangalam       | Cannanore   | Panoor              |
| Calicut   | Mavoor              | Cannanore   | Payangadi           |
| Calicut   | Mokkam              | Cannanore   | Payyannur           |
| Calicut   | Nadapuram           | Connanore   | Payyavur            |
| Calicut   | Naduvannur          | Cannanore   | Peravoor            |
| Calicut   | Ponmeri             | Cannanore   | Sreekandapuram      |
| Calicut   | Puduppady           | Cannanore   | Taliparamba         |
| Calicut   | Quilandi            | Cannanore   | Tellicherry         |
| Calicut   | Tamarassery         | Cannanore   | Thoovakkunnu        |
| Calicut   | Tiruvambady         | Ernakulam   | Alwaye              |
| Cannanore | Alacode             | Ernakulam   | Angamaly            |
| Cannanore | Anjarakandy         | Ernakulam   | Chittoor            |
| Cannanore | Aralam              | Ernakulam _ | EKM-Cochin          |
| Cannanore | BPM-Baliapattom UI  | Ernakulam   | EKM-Ernakulam I     |
| Cannanore | BPM-Baliapattom UII | Ernakulam   | EKM-Ernakulam II    |
| Cannanore | CNN-Cannanore UI    | Ernakulam   | EKM-Palarivattom UI |
| Cannanore | CNN-Cannanore UII   | Ernakulam   | EKM-Palarivattom UI |
| Cannanore | Chemperi            | Ernakulam   | EKM-Palluruthy      |
| Cannanore | Cherukunnu          | Ernakulam   | EKM-Panampallinaga: |
| Cannanore | Cherupuzha          | Emakulam    | EKM-SRM Road        |
| Cannanore | Edakkad             | Ernakulam   | EKM-Service Line    |
| Cannanore | lrikkur             | Ernakulam   | EKM-W. Land         |
| Cannanore | Iritty              | Ernakulam   | KSY-Kalamassery UI  |
| Cannanore | Kelakom             | Ernakulam   | KSY-Kalamassery Ull |
| Cannanore | Koothuparamba       | Ernakulam   | Kadavoor            |
| Cannanore | Kudiyanmala         | Ernakularn  | Kalady              |

| 1         | 2                   | 1         | 2                    |
|-----------|---------------------|-----------|----------------------|
| Ernakulam | Kalloorkad          | ldukki    | Karimannur           |
| Ernakulam | Kolencherry         | ldukki    | Kattapana            |
| Emakulam  | Koothattukulam      | ldukki    | Kodikulam            |
| Ernakulam | Koovapady           | ldukki    | Munnar .             |
| Ernakulam | Kothamangalam       | idukki    | Muttom               |
| Ernakulam | Maneed              | ldukki    | Nedumgandom          |
| Ernakulam | Mulamthuruthy       | ldukki    | Peermade             |
| Ernakulam | Muvattupuzha        | ldukki    | Thodupuzha           |
| Ernakulam | Narakkal            | ldukki    | Udumbannoor          |
| Ernakulam | Neriyamangalam      | ldukki    | Vannappuram          |
| Ernakulam | Nettoor             | ldukki    | Vellathooval         |
| Ernakulam | PRU-Parur UI        | Kasaragod | Chengala             |
| Ernakulam | PRU-Parur UII       | Kasaragod | Cheruvathur          |
| Ernakulam | Pampakuda           | Kasaragod | Kanhangad            |
| Ernakulam | Pandapally          | Kasaragod | Kasaragod            |
| Ernakulam | Perumbavoor         | Kasaragod | Kuttikole            |
| Ernakulam | Peravam             | Kasaragod | Manjeshwar           |
| Ernakulam | Poothanicadu        | Kasaragod | Muliyar              |
| Ernakulam | TPN-Tripunithura UI | Kasaragod | Mulleria             |
| Ernakulam | Udayamperur         | Kasaragod | Nileswar             |
| Ernakulam | Varapuzha           | Kasaragod | Perdala              |
| Ernakulam | Vazhakulam          | Kasaragod | Perla                |
| ldukki    | Adimaly             | Kasaragod | Uduma                |
| Idukki    | Arakulam            | Kasaragod | Uppala               |
| ldukki    | Devicolam           | Kottayam  | Ayarkunnam           |
|           |                     | Kottayam  | Bharananganam        |
| ldukki    | ldukki              | Kottayam  | CHC-Changanacherry U |
| ldukki    | iruttukanam         | Kottayam  | CHC-Changanacherry U |
| ldukki    | Kallar              | Kottayam  | Chempu               |

| 1                    | 2                      | 1           | 2               |
|----------------------|------------------------|-------------|-----------------|
| Kottayam             | Chengalam              | Kottayam    | Ponkunnam       |
| Kottayam             | Chingavanam            | Kottayam    | Poovarani       |
| Kottayam             | ETR-Ettumanoor UI      | Kottayam    | Ramapuram       |
| Kottayam             | ETR-Ettumanoor UII     | Kottayam    | Sabarimala      |
| Kottayam             | Erattupetta            | Kottayam    | Talayolaparambu |
| Kottayam             | Erumeli                | Kottayam    | Vaikom          |
| Kottayam             | Gandhinagar            | Kottayam    | Vakathanam      |
| Kottayam             | KTM-Kottayam UI        | Kottayam    | Vazhoor         |
| Kottayam             | KTM-Kottayam Ull       | Lakshadweep | Amini           |
| Kottayam             | Kanjirapally           | Lakshadweep | Androth         |
| Kottayam             | Kidangoor              | Lakshadweep | Bitra           |
| Kottayam             | Kollapally             | Lakshadweep | Chetlat         |
| Kottayam             | Koottikkal             | Lakshadweep | Kadamath        |
| Kottayam             | Kozhuvanal             | Lakshadweep | Minicoy         |
| Kottayam             | Kudavechoor            | Malappuram  | Chelari         |
| Kottayam             | Kumarakom              | Malappuram  | Edapal          |
| Kottayam             | Kuruppanthara          | Malappuram  | Kalpakancherry  |
| Kottayam             | Kuruvilangad           | Maiappuram  | Kondotty        |
| Kottayam             | Manimala               | Malappuram  | Kottakkai       |
| Kottayam             | Marangattupally        | Malappuram  | Kuttippuram     |
| Kottayam             | Monipally              | Malappuram  | Malappuram      |
| Kottayam             | Moonilavu<br>Njeezhoor | Malappuram  | Manjeri         |
| Kottayam             | PLI-Palai UI           | Malappuram  | Nilambur        |
| Kottayam<br>Kottayam | PLI-Palai UII          | Malappuram  | Pandikkad       |
| Kottayam             | Pallikkathodu          | Malappuram  | Parappanangadi  |
| Kottayam             | Pampa                  | Malappuram  | Perinthalmanna  |
| Kottayam             | Pampady                | Malappuram  | Ponnani         |
| Kottayam             | Pinnakkanadu           | Malappuram  | TIR-Tirur UI    |

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| 1               | 2               | 1              | 2                     |
|-----------------|-----------------|----------------|-----------------------|
| Malappuram      | TIR-Tirur UII   | Palghat        | Vadakkanchery•MB      |
| Malappuram      | Valluvambram    | Pathanamthitta | Adoor                 |
| Malappuram      | Vengara         | Pathanamthitta | Elanthur              |
| Malappuram      | Wandoor         | Pathanamthitta | KNI-Konni UI          |
| Palghat         | Alathur         | Pathanamthitta | KNI-Konni Ull         |
| Palghat         | CTR-Chittur     | Pathanamthitta | Kadambanadu           |
| Palghat         | Chalissery      | Pathanamthitta | Kodumon               |
| Palghat         | Chandranagar    | Pathanamthitta | Kozhencherry          |
| Palghat         | Cherplassery    | Pathanamthitta | Kumbanad              |
| Palghat         | Coyalmanna      | Pathanamthitta | MAY-Mallapally UI     |
| Palghat         | Kadambazhipuram | Pathanamthitta | MAY-Mailapally UII    |
| Palghat         | Kalkandy        | Pathanamthitta | Malayalapuzha         |
| Palghat         | Kaladikode      | Pathanamthitta | PTA-Pathanamthitta UI |
| Palghat         | Kanjikode       | Pathanamthitta | PTA-Pathanamthitta UI |
| Palghat         | Koduvayur       | Pathanamthitta | Pandalam              |
| Palghat         | Kongad          | Pathanamthitta | Ranni                 |
| Palghat         | Kozhinjampara   | Pathanamthitta | TLA-Tiruvalla UI      |
| Palghat         | Kunissery       | Pathanamthitta | TLA-Tiruvalla Ull     |
| Palghat         | Mannarghat      | Pondicherry    | Mahe                  |
| Paighat         | Mundur          | Quilon         | Anchal                |
| Palghat         | Ottapalam       | Quilon         | Ayoor                 |
| Palghat         | PGT-Olavakkot   | Quilon         | Chadayamangalam       |
| <b>Palg</b> hat | PGT-Palghat UI  | Quilon         | Channapetta           |
| Palghat         | PGT-Palghat Ull | Quilon         | Chathanoor-QLN        |
| Palghat         | Parli           | Quilon         | Chavara               |
| Palghat         | Pathiripala     | Quilon         | Chepra                |
| Palghat         | Pattambi        | Quilon         | Irumbanangad          |
| Palghat         | Shoranur        |                | -                     |
| Paighat         | Thrithala       | Quilon         | KCD-Karicode UI       |

| 1      | 2                        | 1       | 2                 |
|--------|--------------------------|---------|-------------------|
| Quilon | KCD-Karicode UII         | Quilon  | Vettikkavala      |
| Quilon | Kadakkal                 | Trichur | Annamanada        |
| Quilon | Karunagapally            | Trichur | CKD-Chalakudy UI  |
| Quilon | Kokkad                   | Trichur | CKD-Chalakudy Ull |
| Quilon | Kottarakkara             | Trichur | Chazhoor          |
| Quilon | Kottiyam                 | Trichur | Cherpu            |
| Quilon | Kulathupuzha             | Trichur | Cranganore        |
| Quilon | Kundara                  | Trichur | Guruvayur         |
| Quilon | Kunnathur                | Trichur | irinjalakuda      |
| Quilon | Kunnicode                | Trichur | Kandassankadavu   |
| Quilon | Mayyanad                 | Trichur | Kannara           |
| Quilon | Nedumpana                | Trichur | Kattoor           |
| Quilon | Ochira                   | Trichur | Kodakara          |
| Quilon | Paravoor                 | Trichur | Koratty           |
| Quilon | Paripally                | Trichur | Kunnamkulam       |
| Quilon | Pathanapuram             | Trichur | Mala              |
| Quilon | Pattazhi                 | Trichur | Mulamkunnathukavu |
| Quilon | Perinad                  | Trichur | Mundur-Cochin     |
| Quilon | Pooyapally               | Trichur | Ollur             |
| Quilon | Punalur                  | Trichur | Perinnanam        |
| Quilon | Punnla                   | Trichur | Poovathur         |
| Quilon | Puthur                   | Trichur | Punnayurkulam     |
| Quilon | QLN-Chinnakkada          | Trichur | TRC-Poonkunnam    |
| Quilon | QLN-Quilon               | Trichur | TRC-Trichur UI    |
| Quilon | QLN-Vellayittambalam UI  | Trichur | TRC-Trichur UII   |
| Quilon | QLN-Vellayittambalam Ull | Trichur | TRC-Trichur UII   |
| Quilon | Sasthamkotta             | Trichur | Vadakkanchery CN  |
| Quilon | Thenmala                 | Trichur | Valappad          |
| Quilon | Velinallur               | Trichur | Varandarapilly    |

| 1                | 2                                     | 1          | 2  |
|------------------|---------------------------------------|------------|--|
| Trichur          | Vellangallur                          | Trivandrum | Vizhinjam  |
| Trichur          | Veliikulangara                        | Wynad      | Kalpetta   |
| Trivandrum       | Amboori                               | Wynad      | Kenichira  |
| Trivandrum       | Aryanad                               | Wynad      | Mananthody   |
| Trivandrum       | Attingal                              | Wynad      | Meenangady   |
| Trivandrum       | Kaniyapuram                           | Wynad      | Pallikunnu (CLT)   |
| Trivandrum       | Kanjiramkulam                         | Wynad      | Pulpally   |
| Trivandrum       | Kattakada                             | Wynad      | Sultan's Battery   |
| Trivandrum       | Kilimanoor                            | S          | tatement-VI  |
| Trivandrum       | Madavur Pallikal                      |            | ere Exchanges are working ir<br>al building—Bihar Circle |
| Trivandrum       | Malayinkil                            | District   | Name of Places   |
| Trivandrum       | Nedumangad                            | 1          | 2  |
| i iivati Gruffi  | Heddinaligad                          | Bhojpur    | Ara  |
| Trivandrum       | Nevyattinkara                         |            | Ara Kachahari  |
| Trives and a sum | Pacha-Palode                          | Buxer      | Buxer  |
| Trivandrum       | Pacha-Palode                          |            | Rajpur   |
| Trivandrum       | Parassala                             | Bhagalpur  | Bhagalpur  |
|                  |                                       |            | Ishipur  |
| Trivandrum       | Peringammala                          |            | Banmankhi  |
| Trivandrum       | TVM-Central                           |            | Naugachhia<br>Narayanpur                                 |
| Trivandrum       | TVM-Kaimanam                          | Banka      | Banka  |
| <b></b>          |                                       |            | Amarpur  |
| Trivandrum       | TVM-Kalthamukku UI                    | Saran      | Chapra   |
| Trivandrum       | TVM-Kaithamukku Ull                   |            | Bheldi   |
|                  |                                       |            | Garkha   |
| Trivandrum       | TVM-Kariavattom                       |            | Ekma   |
| Trivandrum       | TVM-Manacaud                          | Siwan      | Siwan  |
|                  |                                       | Gopalganj  | Gopalganj  |
| Trivandrum       | TVM-Medical College                   |            | Hathwa   |
| Trivandrum       | TVM-Paruthipara                       | Darbhanga  | Darbhanga  |
|                  | · · · · · · · · · · · · · · · · · · · |            | Biraul   |
| Trivandrum       | TVM-Vattiyoorkavu                     |            | Laheria Sarai  |
| Trivandrum       | TVM-Vellayambalam                     | Samastipur | Samastipur   |
|                  | I VIVI-VOILAVAIIIDAIAIII              |            | Dalsingsarai   |
| Trivandrum       | Varkala                               |            | Rosera   |
| <b>_</b>         |                                       | Madhubani  | Madhubani  |
| Trivandrum       | Vithura                               |            | Jainagar   |

| Jhanjharpur<br>Phulpara<br>Supaul<br>Nirmali<br>Murliganj<br>Jiaram Raghopur<br>Gaya, Bodh Gaya,<br>Belaganj | W. Champaran   | Raxaul<br>Bugauli<br>Bagha<br>Bettiah<br>Englishia   |
|--|--|--|
| Supaul<br>Nirmali<br>Murliganj<br>Jiaram Raghopur<br>Gaya, Bodh Gaya,<br>Belaganj                            | W. Champaran   | Bagha<br>Bettlah<br>Englishia  |
| Nirmali<br>Murliganj<br>Jiaram Raghopur<br>Gaya, Bodh Gaya,<br>Belaganj                                      | W. Champaran   | Bettlah<br>Englishia   |
| Murliganj<br>Jiaram Raghopur<br>Gaya, Bodh Gaya,<br>Belaganj   |  | Bettlah<br>Englishia   |
| Jiaram Raghopur<br>Gaya, Bodh Gaya,<br>Belaganj  |  | -  |
| Gaya, Bodh Gaya,<br>Belaganj   |  |  |
| Belaganj   |  | Harsidhi   |
|  |  | Balmikinagar   |
|  | Munger   | Munger   |
| Sherghati  |  | Jamalpur   |
| Wazirganj  | Lakhisarai   | Lakhisarai   |
| Nawada   |  | Rampur   |
| Aurangabad   | Shekhpura  | Shekhpura  |
| Daudnagar, Rafiganj  |  | Sikandra   |
| Jahanabad  | Jamui  | Jamul  |
| Arwal  |  | Jhajha   |
| Hajipur  | Muzaffarpur  | Muzaffarpur  |
| Bhagwanpur   |  | Ratwara  |
| Saraj  | Sitamarhi  | Sitamarhi  |
|  | Sheohar  | Sheohar  |
| Vaishali   | Patna  | Anisabad   |
| Patepur  |  | Bakhatlarpur   |
|  |  | Barli  |
|  |  | Bikram   |
|  |  | Danapur  |
|  |  | Fatuha   |
|  |  | Chandanibagh   |
|  |  | Patna Main   |
|  |  | Hathidah   |
|  |  | Kankarbag  |
|  |  | Khagaul  |
|  |  | Maner  |
|  |  | Mokamah  |
|  |  | Pateinagar   |
|  |  | Patliputra   |
| -  |  | Patna EWSD   |
|  |  | Patna City   |
|  |  | Rajendranagar  |
|  |  | Kidwaipuri   |
|  | Nalanda  | Biharsharif  |
|  |  | Rajgir   |
|  |  | Hilsa  |
| -  | Saharsa  | Saharsa  |
|  |  | Simari Bakhtiarpur<br>Balakhua   |
|  | Daudnagar, Rafiganj<br>Jahanabad<br>Arwal<br>Hajipur<br>Bhagwanpur<br>Saraj<br>Lalganj | Daudnagar, RafiganjJahanabadJamuiArwalMuzaffarpurHajipurMuzaffarpurBhagwanpurSitamarhiSarajSitamarhiLalganjSheoharVaishaliPatnaPatepurMahuaBirmalakhansenVaishaliKatiharBarsoiDhamdahaJamuiBahadurganjVaishanganjKishanganjYaishanganjArariaYaishanganjPurneaJumarMahuaYaishanganjBarsoiYaishanganjMakurganjYaishanganjHakurganjYaishanganjArariaYaishanganjPurneaYaishanganjMuhesbakhutYaishanganjMuhesbakhutYaishanganjBeldourYaishanganjMuhesbakhutNalandaParbattaJhakurichuk (Zeromile)BegusaralSaharsaMotihariYaishanganj |

| 1        | 2                     |  |
|----------|-----------------------|--|
| Madhepur | Madhepura             |  |
|          | Udakishanganj         |  |
| Rohtas   | Sasaram<br>Bikramganj |  |
|          | Dalmianagar           |  |
|          | Kochas                |  |
|          | Kudra                 |  |
| Bhabhua  | Bhabhua               |  |
|          | Mahania               |  |

#### Afro-Asian Games

34. SHRI SANAT KUMAR MANDAL :

SHRI ANANTA NAYAK :

SHRI RAMJIVAN SINGH :

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) whether the Government have decided to hold the Afro-Asian Games this year;

(b) if so, the details thereof;

(c) the total expenditure to be incurred on the participating contingent under different heads;

(d) whether the Government propose to hold the games in other metropolitan cities apart from New Delhi; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PON RADHA-KRISHNAN) : (a) Yes, Sir.

(b) The First Afro Asian Games are scheduled to be held at New Delhi from 3rd to 11th November 2001. These Games will be held in eight disciplines (Athletics, Football, boxing, shooting, swimming, tennis Hockey (M&W) and Weightlifting (M&W).

(c) The Government has made a provision of Rs. 30.00 crores for the upgradation of infrastructure and purchase of equipments and Rs. 20.00 crores for conduct of the Games.

(d) No, Sir.

(e) Does not arise.

[Translation]

#### **Recruitment Agencies**

35. SHRIMATI RENU KUMARI : Will the Minister of LABOUR be pleased to state :

(a) whether some people and institutes functioning in an illegal manner in various cities especially in Delhi on the pretext of providing jobs to unemployed youth in foreign countries;

(b) if so, the number of such persons/institutes that have come to the notice of the Government who are running such rackets during the last two years and till date;

(c) whether these persons/institutes are forcing the youth to work against their will by retaining their passports with them;

(d) if so, the steps being taken by the Government to help such youth working abroad on compulsion and to get rid of such a misery?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL) : (a) Yes, Madam.

(b) The number of complaints received during the years 1999, 2000 and till date during 2001 is as under :

| 1999 | 2000 | 2001 |  |
|------|------|------|--|
| 101  | 84   | 33   |  |

(c) and (d) Sporadic complaints are received relating to retention of passports of youths working abroad. As and when such complaints are received the Indian Missions/local agents are requested/directed to settle the matter with the help of concerned Governments/Sponsors. If the recruiting agent does not comply with the directions of the Government, action is taken to suspend/cancel the registration of recruiting agent. Foreign employers who violate the terms of employment are placed in the 'Prior Approval Category'. As and when the workers approach the Indian Mission, they are provided all possible help.

### [English]

#### National Highway Development Programme

36. SHRI CHANDRA BHUSHAN SINGH : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) whether the Government have received any

proposal to provide cement concrete pavement on the highway under the National Highway Development Programme (NHDP) and Golden Quadrilateral connecting North to South and East to West;

(b) if so, the details thereof and the action taken thereon;

(c) whether the life cycle cost for concrete roads is lowest than the initial cost; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN (RETD.) SHRI B.C. KHANDURI) : (a) and (b) Some suggestions have been made by various quarters to provide cement concrete roads on NHDP. Some projects on Golden Quadrilateral have been approved with cement concrete pavement.

(c) and (d) It has been observed that cement concrete roads may have lower life cycle cost in some cases even though their initial cost is high. The decision to provide cement concrete pavement, however, will depend on several factors like availability of concrete pavement equipment, experience of the contracting industry in executing sophisticated concrete pavement works, relative economy of cement and bitumen, funds for initial construction, etc.

### Procurement of C-DOT MAX-L Exchange

37. SHRI PAWAN KUMAR BANSAL : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government have received some adverse reports about the procurement of C-DOT MAX-L exchange some time back;

(b) if so, the details thereof;

(c) whether any investigation has been carried out in the matter;

(d) if so, the outcome thereof; and

(e) the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) Yes, Sir.

(b) The Government had received the information from Standing Committee on Information Technology (reviewing the working of C-DOT). The Committee had conveyed its concern for placing the purchase orders for Large (L) and Extra Large (XL) exchanges with Multi National Corporations that were reserved for C-DOT technology exchanges.

(c) Yes, Sir. The inquiry had been carried out by the Advisor (P) DOT, Ministry of Communications, in the matter.

(d) The Inquiry Officer has completed the enquiry and concluded that "No case of diversion of Purchase Order during 2000-01 for MAX-L/XL switches from C-DOT exchange manufacturers to new technology switches has been found".

(e) In view of 'd', No action is warranted.

## **Development of Vijaywada and Rajamundry Airports**

38. SHRIA. NARENDRA : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Airports Authority of India had sanctioned the works for strengthening of runway and construction of new apron and link taxiway at Vijayawada and Rajamundry Airports;

(b) If so, the details of the expenditure incurred out of the sanctioned amount so far; and

(c) the time by which these works are likely to be completed?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) Yes, Sir.

(b) For Vijayawada airport the entire sanctioned amount of Rs. 8.32 crores has been sent. For Rajamundry airport an amount of Rs. 8.66 crores had been sanctioned, out of wihch an expenditure of Rs. 1.60 crores has been incurred till May. 2001.

(c) The work at Vijayawada airport has been completed in July, 1999. The work at Rajamundry airport is likely to be completed by March, 2002.

#### **Over-Payment to Contractor**

39. SHRI SHEESH RAM SINGH RAVI : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) whether the National Highways Authority made payment to a contractor at higher rates over riding lanes from Km. 358/0 to km. 377/0 Vijayawada-Visakhapatnam section of NH-5 in June, 1993 resulting over payment of Rs. 1.5 crore;

(b) if so, whether the matter has been enquired into and the staff responsibility fixed for violating the terms of agreement/contract; (c) if so, the details thereof; and

(d) the steps initiated by the Government for recovery of over payment made in excess to the contractor?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRI B.C KHANDURI) : (a) No, Sir. The work was implemented by Andhra Pradesh PWD. Audit had made an observation that payment of Rs. 1.50 crore for excess quantity of work at higher rate was not as per contract conditions. Replies to the audit's observations have been sent.

(b) to (d) Do not arise.

## World Bank Assistance for Bihar and Maharashtra

40. SHRI NIKHIL KUMAR CHOUDHARY :

SHRI DANVE ROASAHEB PATIL :

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) whether the Government of Bihar and Maharashtra have sought the World Bank assistance for development of National Highways in the States;

(b) if so, the National and State Highways proposed to be developed in those States with the said assistance; and

(c) the steps being taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRI B.C KHANDURI) : (a) No, Sir.

(b) and (c) One project for four-laning of National Highway No.8 in Maharashtra was taken up under the Second National Highway Project loan of total US \$ 306 million. The project is substantially completed. In Bihar, certain sections of National Highway No.2 are covered into two World Bank Loans, viz. Third National Highway Project (on-going) for US \$ 516 million and Grand Trunk Road Improvement (recently approved by Bank) for US\$ 589 million.

### **illegal Trade of Shahtoosh Shawi**

41. SHRI RAM MOHAN GADDE :

SHRIMATI D.M. VIJAYA KUMARI :

SHRI B. VENKATESHWARLU :

DR. RAMESH CHAND TOMAR :

SHRIMATI SHYAMA SINGH :

SHRI M.V.V.S. MURTHY :

SHRI SHIVAJI MANE :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether despite the ban on shahtoosh, Shawl, illegal trade of the shwal in India and the fashion capitals of the world is thriving as per reports released by the Wildlife Trust of India and International Fund for Animal Welfare?

(b) if so, the details thereof;

(c) the action taken by the Government in this regard;

(d) the number of cases booked and persons arrested who were involved in this trade during the last three years;

(e) whether the Government propose to amend the Wildlife (Protection) Act, 1972 to check the illegal trade of Shatoosh shawl;

(f) if so, the details thereof; and

(g) the extent to which it is likely to check the said trade?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU) : (a) and (b) Wildlife Trust of India and International Fund for Animal Welfare have recently published a report on the poaching of Tibetan antelope (Pantholops hodgsonii) and illegal trade of its derivatives and products. The report gives substantial evidences of poaching of Tibetan Antelope in its natural habitat in Tibet autonomous region, Quinghai and Xinjiang autonomous region of China. The report also provides a comprehensive account of the nexus that exists between the poachers, traders and manufacturers of shawls in various countries including India. Details of seizure made in various countries particularly India, China, France, UK, Hong-Kong, Nepal etc. have been provided.

- (c) The steps taken by the Government are :
- (i) Tibetan Antelope has been included in Schedulel of the Wildlife (Protection) Act, 1972 and poaching and trade is prohibited in the country except in the State of Jammu & Kashmir that has its own Wildlife (Protection) Act, 1978.
- (ii) Tibetan Antelope is included in Appendix I of CITES (Convention on International Trade in Endangered Species of Wild Fauna and Flora) since 1979. Commercial trade in this species, its parts and derivatives including shahtoosh is prohibited by the Convention. India is one of the signatories to the CITES.
- (iii) The State of Jammu & Kashmir has been requested to amend its State Act so as to provide complete protection to the Tibetan Antelope and also to ban the manufacture and trade of shahtoosh shawls and other products.
- (iv) A nation wide campaign has been launched with the help of prominent NGOs to provide wide

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publicity against use of shahtoosh shawls and other products.

(d) During the last three years 14 cases of illegal trade of shahtoosh have been detected and complaints have been filed against 19 suspected offenders under the provisions of the Wildlife (Protection) Act, 1972.

(e) to (g) The existing provisions of Wildlife (Protection) Act, 1972 are adequate to take effective action against the offenders. However, the lucrative prices offered for wildlife products in general and shahtoosh shawl, in particular have led to involvement of organised mafias in clandestine trade of wildlife products. Several initiatives have been taken by Central Government to strengthen the implementation of the provisions of the Wildlife (Protection) Act, 1972.

#### Work-Force of Children

42. SHRIMATI RENUKA CHOWDHURY :

SHRI SUSHIL KUMAR SINHDE :

SHRI MADHAVRAO SCINDIA :

SHRI SWADESH CHAKRABORTY :

Will the Minister of LABOUR be pleased to

state:

(a) whether india has the largest work-force of children in the world;

(b) if so, the details of the children work-force comprising children below 10 years, between 10 to 14 years and between 14 to 18 years separately;

(c) the number and details of children work-force in begging sex-workers, criminal-gang of pick-pockets, smuggling etc. and in hazardous industries enumerated under the Constitution and the law, separately State-wise;

(d) the estimated number of such child workers under bondage;

(e) the number of those emancipated from bondage and hazardous jobs during 1999-2000, 2000-2001, and the current year and enrolled informal education system; and

(f) the steps taken by the Government to curb the present prevalent practices of child labours?

THE MINISTER OF STATE IN THE MINISTRY OF EMPLOYMENT (SHRI MUNI LALL) : (a) to (c) According to the 1991 census data, the number of working children in the country is 11.28 million. According to some estimates, India may have the largest number of child labour population in the world. The census figures relate to child workers in the age group 5-14 years. State-wise details are given in the statement. Data on children work-force in begging, sex-workers, criminalgang of pick-pockets, smuggling etc. and industries wise details are not maintained.

(d) and (e) The Bonded Labour System (Abolition) Act, 1976 does not make any difference between child and adult bonded. The Act also does not make any distinction amongst bonded labour on the basis of sex, caste, creed etc. As such, separate data on the number of children bonded is not reported by the State Governments. During the year 1999-2000 and 2000-2001 as many as 8195 and 5256 bonded labourers have been released and rehabilitated respectively. In the current financial year (2001-2002) up to 30th June 2001, as many as 3844 bonded labourers have been released and rehabilitated. The above figure includes all categories of bonded labours.

(f) Through the schemes of National Child Labour Projects and Grant-in-aid, attempts are being made to rehabilitate children withdrawn from work. Under the Child Labour (Prohibition & Regulation) Act, 1986, employment of children under the age of 14, is prohibited in 13 Occupations and 57 Processes listed in the Schedule to the Act. Additions to the Schedule are being made from time to time on the advise of the Technical Advisory Committee. Awareness Generation activities are also being taken up at the district level.

#### Statement

| State/Union Territories |                | 1971<br>Workers | 1981<br>Workers | 1991<br>Workers |
|-------------------------|----------------|-----------------|-----------------|-----------------|
| 1                       | 2              | 3               | 2 3 4           | 5               |
| 1                       | Andhra Pradesh | 1,627,492       | 1,951,312       | 1,661,940       |
|                         | Assam          | 239,349*        | ••              | 327,598         |
|                         | Bihar          | 1,059,359       | 1,101,764       | 942,245         |
|                         | Gujarat        | 518,061         | 616,913         | 523,585         |

State-wise Distrribution of Working Children According to 1971, 1981 and 1991 Census
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| 1  | 2                        | 3          | 4          | 5          |
|----|--------------------------|------------|------------|------------|
| 5  | Haryana                  | 137,826    | 194,189    | 109,691    |
| 6  | Himachal Pradesh         | 71,384     | 99,624     | 56,438     |
| 7  | Jammu & Kashmir          | 70,489     | 258,437    | ••         |
| В  | Karnataka                | 808,719    | 1,131,530  | 976,247    |
| €  | Kerala                   | 111,801    | 92,854     | 34,800     |
| 0  | Madhya Pradesh           | 1,112,319  | 1,698,597  | 1,352,563  |
| 1  | Maharashtra              | 988,357    | 1,557,756  | 1,068,418  |
| 2  | Manipur                  | 16,380     | 20,217     | 16,493     |
| 3  | Meghalaya                | 30,440     | 44,916     | 34,633     |
| 4  | Nagaland                 | 13,726     | 16,235     | 16,476     |
| 5  | Onssa                    | 492,477    | 702,293    | 452,394    |
| 6  | Punjab                   | 232,774    | 216,939    | 142,868    |
| 7  | Rajasthan                | 587,389    | 819,605    | 774,199    |
| 8  | Sikkim                   | 15,661     | 8,561      | 5,598      |
| 9  | Tamil Nadu               | 713,305    | 975,055    | 578,889    |
| 0  | Tripura                  | 17,490     | 24,204     | 16,478     |
| 1  | Uttar Pradesh            | 1,326,726  | 1,434,675  | 1,410,086  |
| 2  | West Bengal              | 511,443    | 605,263    | 711,691    |
| 3  | Andaman & Nikobar Island | 572        | 1,309      | 1,265      |
| 24 | Arunachal Pradesh        | 17,925     | 17,950     | 12,395     |
| 25 | Chandigarh               | 1,086      | 1,986      | 1,870      |
| 26 | Dadra & Nagar Haveli     | 3,102      | 3,615      | 4,416      |
| 27 | Delhi                    | 17,120     | 25,717     | 27,351     |
| 28 | Daman & Diu              | 7,391      | 9,378      | 941        |
| 9  | Goa                      |            |            | 4,656      |
| 0  | Lakshadweep              | 97         | 56         | 34         |
| 81 | Mizoram                  | ***        | 6,314      | 16,411     |
| 32 | Pondicherry              | 3,725      | 3,606      | 2,680      |
|    | Total                    | 10,753,985 | 13,640,870 | 11,285,349 |

Includes figures of Mizo district also which then formed part of Assam.

\*\* Census could not be conducted.

\*\*\* Census figures of 1971 in respect of Mizoram included under Assam.

N.B. Figures for 1991 relates to workers of age group 5-14 years.

# **Cleaning of Yamuna River**

43. DR. D.V.G SHANKAR RAO :

DR. RAGHUVANSH PRASAD SINGH :

SHRI SUKDEO PASWAN :

SHRI RAMDAS ATHAWALE :

SHRI PADAM SEN CHOUDHRY :

SHRI SHANKERSINH VAGHELA :

Will the Minister of ENVIORNMENT AND FORESTS be pleased to state :

(a) whether any studies have been undertaken by different agencies/departments/institutes in regard to cleaning of Yamuna river during the last five years as well as current year, till date;

(b) if so, the details and outcome thereof;

(c) the action taken by the Government on each of the reports submitted by them;

(d) the achievements made in cleaning up the Yamuna so far indicating the degree of purity of water alongwith the assistance provided and utilised during the last five years;

(e) the names of cities which have been benefited during the said period as a result thereof;

(f) whether the Government have recently formulated any comprehensive plan/scheme to clean up river Yamuna: (g) if so, the details thereof indicating the estimated cost of the project/scheme; and

(h) the time by which river Yamuna is likely to be pollution free?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU) : (a) to (h) The Government of National Capital Territory (NCT) of Delhi had commissioned a study to Water and Power Consultancy Services (WAPCOS) for preparation of a pre-feasibility report for construction of a parallel intercepting sewer along Yamuna in Delhi to prevent the discharge of untreated sewage into the river. A guick study report with an estimated cost of Rs. 800 crore was submitted by WAPCOS. The project was not found feasible as it envisaged to tackle only the point sources of pollution entering the river whereas an integrated action plan tackling all components responsible for pollution of Yamuna in Delhi is necessary for abatement of pollution in the river. Besides this, the Central Pollution Control Board (CPCB) has been carrying out monitoring studies of river Yamuna as per the directions of the Supreme Court. The monitoring, which is being carried out at 4 stations on Yamuna within Delhi, is done on a monthly basis. The CPCB is submitting the data to the Supreme Court on a quarterly basis.

Government launched the Yamuna Action Plan in April, 1993 for cleaning the river. The estimated cost of the Action Plan is Rs. 510 crore comprising Rs. 226 crore for Haryana, Rs. 250 crore for Uttar Pradesh and Rs. 20 crore for Delhi. In addition, under the extended phase of Yamuna Action Plan, a project at an estimated cost of Rs. 222 crore has been approved recently. The action plan covers 21 towns of which 12 are in Haryana and 8 in Uttar Pradesh besides Delhi. The financial assistance provided and utillsed under the Yamuna Action Plan during the last 5 years is as under :-

(Rs. in crore)

| Financial<br>assistance | 199              | 6-97             | 199              | 97-98       | 1998             | 8- <b>99</b>  | 1999-2           | 2000        | 2000-            | 01          |
|-------------------------|------------------|------------------|------------------|-------------|------------------|---------------|------------------|-------------|------------------|-------------|
|                         | Fund<br>Released | Expenditure<br>1 | Fund<br>Released | Expenditure | Fund<br>Released | Expenditure   | Fund<br>Released | Expenditure | Fund<br>Released | Expenditure |
| Haryana                 | 63.38            | 93.26            | 25.85            | 45.50       | 26.50            | 22.06         | 14.82            | 13.66       | 6.97             | 5.87        |
| Uttar Pradesh           | 16.50            | 25.07            | 50.55            | 43.08       | 47.00            | <b>76.8</b> 5 | 54.10            | 63.85       | 16.70            | 14.58       |
| Delhi                   | 4.625            | 6. <del>59</del> | 0.825            | 3.21        | 2.00             | 1.66          | 1.25             | 1.24        | 0.675            | 1.12        |

All these works are targeted to be completed by March, 2002.

In addition, the Government of NCT of Delhi is implementing projects for construction of additional sewage treatment plants, sewering of regularised unauthorised colonies and refurbishing of trunk sewerage system.

The water quality of river Yamuna upstream of Delhi upto Palla is within the prescribed standards. However, there has not been much implemente in the water quality in the river stretch along Delhi as the major works are still to be completed.

Under a public interest litigation, Government, through the Ministry of Urban Development in its affidavit dated 08.11.2000 filed in the Supreme Court, submitted an Integrated Action Plan for cleaning of river Yamuna which is to be implemented by the Government of NCT of Delhi. The Integrated Action Plan consists of the following major activities:

- (i) Increase in sewage treatment capacity
- (ii) Sewering of regularised unauthorized colonies
- (iii) Refurbishing of the trunk sewerage system
- (iv) Removal / relocation of jhuggles from the Yamuna river banks and the drains
- (v) Construction of 15 common effluent treatment plants.

The Supreme Court in its order dated 10.4.2001 has directed the Government of NCT of Delhi to indicate the steps to be taken in order to ensure attaining of the required water quality in the river Yamuna by 31.3.2003. In compliance to the above directions of the Court, the Government of NCT of Delhi has submitted the following schedule :-

(i) The Delhi Jal Board is to create a treatment capacity of 2326 mld by the year 2002. It has projected total treatment capacity requirement of 3298 mld in 2006 and 3661 mld in 2011. Accordingly, it plans to create these capacities by 2005 & 2010 respectively.

(ii) Desilting, rehabilitation of trunk sewers and laying of sewer lines in unauthorised/regularised colonies, resettlement colonies, urban villages subject to technical feasibility, replacement of undersized sewers are planned to be completed by 2005.

(iii) The number of jhuggles on the river banks and

drain has been revised by the Slum and Jhuggies Jhonpri Wing of Municipal Corporation of Delhi from 62000 to approximately 75000. The removal/relocation of these jhuggies will be dependent on the availability of land and resources.

(iv) All the proposed 15 common effluent treatment plants presently under construction will be completed by December, 2002.

(v) The Delhi Jal Board has also prepared an action plan for connecting storm water drainage into sewerage system to prevent flow of untreated waste water into river Yamuna.

#### ESI Scheme in Gujarat

44. SHRI DILEEP SANGHANI : Will the Minister of LABOUR be pleased to state :

(a) the number of workers covered by the Employees State Insurance Scheme in Gujarat;

 (b) the number of ESI hospitals and dispensaries functioning in Gujarat and also the number of workers being benefited;

(c) the number of hospitals and dispensaries proposed to be set up during the remaining period of Ninth Five Year Plan; and

(d) the number of dispensaries proposed to be modernised and upgraded during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL) : (a) and (b) There are 12 ESI Hospitals and 124 ESI Dispensaries in Gujarat covering 5,72,600 insured persons and their family members.

(c) The ESI Hospitals and Dispensaries are set up in consultation with State Governments on need basis and, therefore, not linked to Five Year Plans. During 2000-2001 the ESIC has sanctioned establishment of two dispensaries i.e. one each at Gandhinagar and Anand Vallabh-Vidyanagar. At present there is no proposal to set up any new hospital/ dispensary in Gujarat.

(d) Under an Action Plan, the ESIC has decided to provide necessary basic equipments to all ESI Dispensaries. Accordingly, the Corporation has sanctioned equipment worth Rs. 17,22,000/- so as to upgrade/modernise dispensaries in Gujarat during the last two years.

# [Translation]

# Water Availability Through Rains

45. DR. SUSHIL KUMAR INDORA : Will the Minister of WATER RESOURCES be pleased to state :

the quantum of water available through rains (a) in the country, State-wise;

the present requirement of water for agriculture (b) and other purposes in the country, State-wise;

(C) the percentage of available water being utilised and wasted in each State; and

(d) the steps proposed to be taken to store and utilise the water?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) to (d) India receives an averaga precipitation of 4000 Billion Cubic Metre (BCM) which also includes snow-melt. Out of this, 3000 BCM occurs during monsoon. Availability of water is assessed river basin-wise. As per the assessment of Central Water Commission in 1993, the average annual flow in the year-systems of the country is assessed at 1869 BCM, out of which 1122 BCM is utilisable comprising of about 690 BCM as surface water and 432 BCM as replenishable ground water. Upto 1995, a live storage capacity of 177 BCM has been created by construction of large dams in the country. Besides, projects to add an additional storage capacity of about 75

BCM are under construction and Projects with contemplated live storage of 132 BCM are under planning. Basin-wise average annual flow and live storage capacity created under construction and under consideration are given in statement attached. In addition, water has also been diverted into canals by constructing a large number of barrages/weirs,etc. for utilisation of river water for various purposes. The utilisation through surface and ground water in 1997 has been reported as 605 BCM. Against this, the utilisation for irrigation is 501BCM, domestic uses is 30 BCM, industries is 20 BCM, energy 20 BCM and other uses is 34 BCM.

Government of India has been extending financial assistance under Accelerated Irrigation Benefit Programme since 1996-97 to State Governments to help them complete the ongoing irrigation projects at the earliest. Government of India is also promoting rain water harvesting through Watershed Management Programme, artificial recharge of ground water and roof-top rain water harvesting under the sector reform project of Accelerated Rural Water Supply Programme under the Ministry of Rural Development, for which technical and financial assistance is provided to the State Governments and other implementing agencies. Central Ground Water board has also taken up pilot studies for artifical ground water recharge. Assistance is also extended to State Governments under Command Area Development Programme for bridging the gap between potential created and utilised. Besides Government of India has also formulated National Perspective Plan envisaging interlinking of rivers for transfer of water from surplus basins to water deficit basin/areas.

#### Statement

Basin - wise Storage in India (in billion cubic metre)

| /er Basin | Average        |           | Live Storage   | Capacity |  |
|-----------|----------------|-----------|----------------|----------|--|
|           | Annual<br>Flow | Completed | Projects under | Total    |  |

| SI.No. | Name of River Basin   | Average        |                       | Live Storage                | Capacity |                             |
|--------|-----------------------|----------------|-----------------------|-----------------------------|----------|-----------------------------|
|        |                       | Annual<br>Flow | Completed<br>Projects | Projects under construction | Total    | Projects under construction |
| 1      | 2                     | 3              | 4                     | 5                           | 6        | 7                           |
| 1      | Indus (Up to Border)  | 73.30          | 13.83                 | 2.45                        | 16.29    | 0.27                        |
| 2      | a) Ganga              | 525.02         | 36.84                 | 17.12                       | 53.96    | 29.56                       |
|        | b) Brahmputra & Barak | 585.60         | 1.09                  | 2.40                        | 3.49     | 63.35                       |
| 3      | Godavari              | 110.54         | 19.51                 | 10.65                       | 30.16    | 8.28                        |
| 4      | Krishna               | 78.12          | 34.48                 | 7.78                        | 42.25    | 0.13                        |
| 5      | Cauvery               | 21.36          | 7.43                  | 0.39                        | 7.82     | 0.34                        |

| 1  | 2   | 3       | 4      | 5     | 6      | 7      |
|----|---|---------|--------|-------|--------|--------|
| 6  | Pennar  | 6.32    | 0.38   | 2.13  | 2.51   |        |
| 7  | East Flowing rivers<br>between Mahanadi<br>to Godavari & Krishna<br>to Pennar | 22.52   | 1.63   | 1.45  | 3.08   | 0.86   |
| 8  | East flowing rivers<br>between Pennar<br>& Kanyakumari                        | 16.46   | 1.42   | 0.02  | 1.44   |        |
| 9  | Mahanadi  | 66.88   | 8.49   | 5.39  | 13.88  | 10.96  |
| 10 | Brahamani & Baitarni  | 28.48   | 4.76   | 0.24  | 5.00   | 8.72   |
| 11 | Subernarekha  | 12.37   | 0.66   | 1.65  | 2.31   | 1.59   |
| 12 | Sabarmati   | 3.81    | 1.35   | 0.12  | 1.47   | 0.09   |
| 13 | Mahi  | 11.02   | 4.75   | 0.36  | 5.11   | 0.02   |
| 14 | West flowing rivers<br>of Kutch, Saurashtra<br>including Luni                 | 16.10   | 4.31   | 0.58  | 4.89   | 3.15   |
| 15 | Narmada   | 45.64   | 6.60   | 16.72 | 23.32  | 0.47   |
| 16 | Тарі  | 14.88   | 8.53   | 1.01  | 9.54   | 1.99   |
| 17 | West flowing<br>rivers from Tapi to Tadri                                     | 87.41   | 7.10   | 2.66  | 9.76   | 0.84   |
| 18 | West flowing<br>rivers from Tadri<br>to Kanyakumari                           | 113.53  | 10.24  | 2.31  | 12.55  | 1.70   |
| 19 | Area of inland<br>drainage in<br>Rajasthan                                    | Neg.    | 0.00   | 0.00  | 0.00   | 0.00   |
| 20 | <sup>.</sup> Minor river basins<br>draining into<br>Bangladesh &<br>Myanmar   | 31.00   | 0.31   | 0.00  | 0.31   | 0.00   |
|    | Total   | 1869.35 | 173.73 | 75.42 | 249.15 | 132.32 |

Note :

1 Projects having a live storage capacity of 10 million cubic metre and above only are included.

2 An additional live storage capacity of 3 billion cubic metre (approx.) is estimated to be created through Medium Projects each having a capacity of less than 10 million cubic metre thus making a total live storage capacity of 177 billion cubic metre in completed projects.

3 Totals may not tally due to rounding off.

#### [English]

#### **Committee on Environmental and Health Care System**

46. SHRIMATI SHYAMA SINGH :

SHRI ADHIR CHOWDHARY :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the committee constituted by the Government about a year ago to report on alarming picture of environmental pollution in India and health care system has submitted its report to the Government.

(b) if so, the details thereof; and

(c) the steps taken by the Government to implement the recommendations of the committee?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU) : (a) and (b) A Committee on Environment and Health constituted by this Ministry has submitted its report covering various aspects of environmental pollution and related health issues. The recommendations made include the following :-

- Creation of an Environmental Health Cell in the Ministry.
- Environmental Epidemiological studies for the development of environmental health data base and information system.
- Creation of National Institute of Health Sciences with regional centres.
- Inter-Ministerial coordination.
- Training and Public awareness.
- Cooperation and collaboration with national and international institutions/agencies.

(c) An environmental health cell has been constituted in the Ministry for initiating the programmes and commissioning of environmental epidemiological studies.

#### **Deficit in Indian Airlines**

47. DR. RAM CHANDRA DOME : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether Indian Airlines is expecting a deficit of Rs. 251 crores during the fiscal year 2001-2002;

- (b) if so, the latest position thereof; and
- (c) the steps being taken to cover up the deficit?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD

YADAV) : (a) The Budget Estimates of the Company projected a deficit of Rs. 251 crores for the year 2001-02. The budgeted deficit reflects impact of a steep rise in the prices of Aviation Turbine Fuel (ATF) and various other input costs such as Landing and Navigational Charges, Handling Charges, Security Expenditure, increase in Aircraft Insurance Premium, increase in foreign exchange rates etc. Further, the domestic price of ATF, a major cost, had gone up by about 50% during the year 2000-01. While the cost of operations had gone up substantially by an annual of over Rs. 300 crores, no fare increase had been assumed in preparing the Budget Estimates for the year 2001-02.

Had the above cost escalations not taken place, the Company would have projected a net profit for 2001-02.

(b) The latest position is as under :

(i) In the first two months of the current financial year i.e. April and May, 2001, the Company has made a net loss of Rs. 32.60 crores as against the budgeted net loss of Rs. 35.09 crores.

(ii) The Government has adopted the policy of flexible fares on its domestic network w.e.f. 25th May, 2001. The flexi-fare regime is expected to improve revenue earnings of the Company due to higher capacity utilisation and better yields. This coupled with various other measures taken by the Company is likely to have positive impact on the financial performance of the Company.

(iii) The Government has deregulated the domestic ATF price from 01.04.2001. In the anticipation of deregulation of ATF price, a saving in ATF cost has been assumed in the Budget. There was reduction in ATF price in April, 2001 and the savings were expected to be more than anticipated in the Budget. However, with the hardening of international price of ATF, the domestic price has also gone up from June, 2001 and thereafter. As a result, the add:tional savings in ATF cost due to deregulation over and above that assumed in the Budget may not materialise.

(c) The Company has taken various steps since August, 2000 to improve its financial and operating performance which have yielded the desired results in as much as there was substantial increase in the operating revenue as would be seen from the table below :

| 2000-01  |               | 1999-00         |
|----------|---------------|-----------------|
| Budgeted | Achieved      | Actual          |
|          | (Provisional) | (Rs. in crores) |
|          |               |                 |

Operating Revenue 3681.00 3758.50 3549.17

Some of the measures taken to improve the performance are :

(i) Strict Budgetary Utilisation were all the major items of expenditure are subject to cost benefit analysis, operational and commercial expediency, financial sanctions etc.

(ii) Better Fleet Utilisation; improvement in the productivity of Pilots, Aircraft Engineers, Minimising the ground turn round time, Night flights on certain domestic sectors, Increased international operations, Better scheduling of aircraft and route planning, Capacity deployment in alignment with market requirements etc.

(iii) Improvement in the quality of product; Improvment in On-time performance, general improvement and upgradation of services to the users etc.

(iv) Marketing initiatives; Code sharing with the foreign airlines, High level of participation in Computerised Reservation System. Various promotional schemes including corporate incentives etc.

(v) Flexible Fares; Fixation of fares on seasonality competition, timing of flight and other demand and supply variables.

(vi) Cost control measures; Control of overtime, casual labour, hotel/travel expenditure, crew lay over expenditure, Freeze on recruitment unless absolutely necessary for operational reasons, Fuel monitoring and tankering, control on aircraft maintenance, Reduction in publicity and sales promotional expenditure, Outsourcing of services to the extent feasible etc.

# [Translation]

#### **Employment Exchanges in Jharkhand**

48. PROF. DUKHA BHAGAT : Will the Minister of LABOUR be pleased to state :

(a) the number of employment exchanges functioning in Jharkhand as on date, district-wise;

(b) the profession-wise number of persons registered in each of these employment exchanges; and

(c) the number of persons belonging to Scheduled Castes and Scheduled Tribes out of them, district-wise and employment exchange-wise?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL) : (a) The number of Employment Exchanges functioning in the State of Jharkhand as on date is 33.

(b) and (c) Employment Exchange-wise educated jobseekers (Xth and above) and number of Scheduled Castes and Scheduled Tribes out of them are given in the statement attached.

#### Statement

| S.No. | Employment      |                                   | No. of educated (in thousands )         |                            |                  |   |   |  |
|-------|-----------------|-----------------------------------|---|----------------------------|------------------|---|---|--|
|       | Exchanges _     | 10th and 10+2<br>(Under graduate) | Graduate<br>including<br>post graduates | Diploma<br>ho <b>lders</b> | Total<br>(3+4+5) | Scheduled<br>caste included<br>in col.5 | Scheduled<br>Tribe included<br>in col.5 |  |
| 1     | 2               | 3                                 | 4                                       | 5                          | 6                | • 7                                     | 8                                       |  |
| 1.    | Adityapur       | 4.9                               | 1.8                                     | 0.8                        | 7.5              | 2.6                                     | 3.3                                     |  |
| 2.    | Bokaro Therma   | l 8.2                             | 1.9                                     | 0.6                        | 10.7             | 2.1                                     | 1.2                                     |  |
| 3.    | Bokaro Steel Ci | ity 101.8                         | 19.9                                    | 4.2                        | 125.9            | 18.7                                    | 6.8                                     |  |
| 4.    | Chaibasa        | 24.4                              | 4.2                                     | 0.2                        | 28.8             | 1.7                                     | 10.9                                    |  |
| 5.    | Chakradharpur   | 2.6                               | 0.1                                     | Ø                          | 2.7              | 0.6                                     | 1                                       |  |
| 6.    | Chandil         | 102.3                             | 14.2                                    | 0.2                        | 116.7            | 0.3                                     | 1.4                                     |  |
| 7.    | Dalmiyanagar    | 55.3                              | 13.7                                    | 0.7                        | 69.7             | 5.2                                     | 0.1                                     |  |
| 8.    | Daltonganj      | 26.8                              | 5.9                                     | 0.1                        | 32.8             | 5.2                                     | 2.3                                     |  |

No. of Educated job-seekers on the Live Register of Employment Exchanges as on 31.12.2000.

| 1   | 2          | 3     | 4     | 5    | 6     | 7    | 8     |
|-----|------------|-------|-------|------|-------|------|-------|
| €.  | Deogarh    | 8.2   | 2.1   | Ø    | 10.3  | 0.6  | 0.7   |
| 10. | Dhanbad    | 12.2  | 2.3   | 1    | 15.5  | 3.6  | 1     |
| 11. | Dumka      | 18.7  | 2.9   | 0.3  | 21.9  | 1.1  | 2.8   |
| 12. | Gadawa     |       |       | 1.1  | 1.1   |      |       |
| 13. | Ghatshila  | 47.3  | 4     | 0.2  | 51.5  | 2.9  | 6.5   |
| 14. | Girldih    | 22.2  | 0.5   | @    | 22.7  | 2.1  | 0.4   |
| 15. | Gumla      | 7.8   | 0.2   | 0.1  | 8.1   | 0.4  | 6.5   |
| 16. | Godda      | 14    | 1.3   | 1.4  | 16.7  | 1.8  | 2     |
| 17. | Hazaribagh | 35.5  | 3.8   | Ø    | 39.3  | 3.5  | 0.9   |
| 18. | Jamtara    | 2     | 0.3   | 1.4  | 3.7   | 0.3  | 0.3   |
| 19. | Jamshedpur | 50.6  | 8.3   |      | 58.9  | 4    | 5.3   |
| 20. | Jahanabad  | 20.4  | 7.4   | _    | 27.8  | 3.8  | 0.1   |
| 21. | Khunti     | 5.3   | 0.9   | 0.1  | 6.3   | 0.2  | 2.5   |
| 22. | Kiriburu   | 3     | 0.2   | 0.5  | 3.7   | 0.6  | 2.5   |
| 23. | Lalmatia   | 4.5   | 0.3   | Ø    | 4.8   | 0.9  | 1     |
| 24. | Latehar    | 2.5   | 1.2   | @    | 3.7   | 2.8  | 3.2   |
| 25. | Lohardaga  | 10.5  | 1.3   | 0.7  | 12.5  | 0.7  | 6.3   |
| 26. | Ramgarh    | 24.3  | 0.9   | 6.2  | 31.4  | 2.1  | 1.6   |
| 27. | Ranchi     | 155.8 | 28.6  | Ø    | 184.4 | 14.3 | 49.9  |
| 28. | Pakur      | 6.2   | 0.6   |      | 6.8   | 0.2  | 2.1   |
| 29. | Sahibganj  | 16.8  | 2.4   | Ø    | 19.2  | 1.5  | 2.3   |
| 30. | Simdanga   | 3     | 0.6   | 0.9  | 4.5   | 0    | 1.8   |
| 31. | Sindri     | 11.6  | 2.1   | 0.3  | 14    | 0.4  | 0.9   |
| 32. | Tenughat   | 27.5  | 2.6   | _    | 30.1  | 5    | 3.1   |
| 33. | Тогра      | 3.4   | 0.4   |      | 3.8   | 0.1  | 2.4   |
|     | Total      | 839.2 | 136.9 | 21.4 | 997.5 | 93.2 | 133.1 |

Note : Total may not tally due to rounding off

@ figures less than 50

# (English)

# **Conservation and Development of Lakes**

49. DR. RAJESWARAMMA VUKKALA : Will the Minister of ENVIORNMENT AND FORESTS be pleased to states :

(a) whether there is any proposal to implement a pilot project for the proper development of major lakes in the country;

(b) if so, the details thereof indicating the funds earmarked for the job, lake-wise; and

(c) the steps taken for the proper conservation and development of each of the major lakes during 9th Plan, yearwise;

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU) : (a) to (c) A scheme of National Lake Conservation (NLCP) for conservation of 10 urban lakes was formulated in 1997 at an estimated cost of Rs. 637 crore. The lake-wise break up is given as under :-

|            |                  |                | (Rs. in crore)        |
|------------|------------------|----------------|-----------------------|
| 1.         | Dal              | J&K            | 297.70                |
| <b>2</b> . | Sukhna           | Chandigarh     | 44.36                 |
| 3.         | Sagar            | M.P.           | 4.41                  |
| 4.         | Nainital         | U.P.           | 46.35                 |
| 5.         | Kodaikanal       | Tamil Nadu     | 19.28                 |
| 6.         | Ooty             | Tamil Nadu     | 26.63                 |
| 7.         | Udaipur          | Rajasthan      | 148.95                |
| 8.         | Rabindra Sarovar | West Bengal    | 2.13                  |
| <b>9</b> . | Powai            | Maharashtra    | 31.01                 |
| 10.        | Hussain Sagar    | Andhra Pradesh | 15.34                 |
|            | Total            | or Rs          | 636.16<br>. 637 crore |

Government, while considering the proposal, directed the Ministry to seek external assistance for the schemes for Dal Lake which was approved, in principle. A detailed project report for Dal Lake Conservation Plan has been prepared at an estimated cost of Rs. 162.87 crore. Work on this lake is yet to begin. Proposals of 3 small lakes, namely, Powai in Mumbai, Kodaikanal and Ooty in Tamil Nadu have been approved at a total cost of Rs. 14.90 crore in May, 2001. The lake-wise break up is : Powai-Rs. 6.62 crore, Kodaikanal-Rs. 6.33 crore, Ooty-Rs. 1.95 crore. A provision of Rs. 10 crore is available for NLCP in 2001-02 out of which an amount of Rs. 9 crore has been released for the above 3 lakes i.e. Powai Lake-Rs. 4 crore, Kodaikanal lake-Rs. 4 crore, Ooty lake-Rs. 1 crore.

#### Formulation of National Highways Policy

50. DR. V. SAROJA : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) whether the Government propose to formulate a National Highways Policy;

- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRI B.C. KHANDURI) : (a) and (b) It is the policy of the Government of India to develop and maintain the roads declared as National Highways by taking up improvement works like widening to 2/ 4 lanes, strengthening, construction of bypasses, reconstruction of bridges/culverts etc. based on traffic needs and inter-se priority through financing by budgetary resources, Central Road Fund, external assistance and private sector participation.

(c) Does not arise.

#### Irrigation Potential

51. SHRI PRAKASH V. PATIL : Will the Minister of WATER RESOURCES be pleased to state :

(a) the extent to which irrigation potential has been increased in the country specially in Maharashtra during the last five years; and

(b) the total allocation made to increase irrigation potential in the State during the said period State-wise, yearwise?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) The increase in creation of irrigation potential during 1995-96 to 1999-2000 is 8737.24 thousand hectare (Provisional) in the country as a whole and 981.80 thousand hectare (Provisional) in the State of Maharashtra.

(b) State-wise and year-wise details of total allocation made in the Major & Medium irrigation as well as Minor irrigation to increase potential during 1995-96 to 1999-2000 are given in the statement attached.

# Statement

# Plan Funds provided during 1995-96 to 1999-2000 for Irrigation Development

(M&M + MI)

| SI. No. | States            |                | Pla     | in Outlay in Rs.      | Crore   | Plan Outlay in Rs. Crore |         |  |  |  |  |
|---------|-------------------|----------------|---------|-----------------------|---------|--------------------------|---------|--|--|--|--|
|         |                   | 1995-96        | 1996-97 | 1997-98               | 1998-99 | 1999-2000                | Total   |  |  |  |  |
| 1       | 2                 | 3              | 4       | 5                     | 6       | 7                        | 8       |  |  |  |  |
| 1       | Andhra Pradesh    | 1122.19        | 774.64  | 827.79                | 938.81  | 1259.77                  | 3026.37 |  |  |  |  |
| 2       | Arunachal Pradesh | 16.66          | 17.92   | 27.67                 | 22.22   | 22.48                    | 72.37   |  |  |  |  |
| 3       | Assam             | 67             | 99.6    | 104.58                | 122.59  | 111.69                   | 338.86  |  |  |  |  |
| 4       | Bihar             | <b>495</b> .16 | 412.77  | 432.14                | 551.00  | 744.00                   | 1727.14 |  |  |  |  |
| 5       | Goa               | 34.28          | 49.5    | 39.35                 | 81.87   | 62.20                    | 183.42  |  |  |  |  |
| 6       | Gujarat           | 585.98         | 1222.03 | 1359.00               | 1402.43 | 1817.30                  | 4578.73 |  |  |  |  |
| 7       | Haryana           | 224.46         | 327.66  | 390.62                | 512.41  | 550.00                   | 1453.03 |  |  |  |  |
| 3       | Himachal Pradesh  | 28.76          | 34.62   | <b>4</b> 5.0 <b>9</b> | 59.66   | 71.68                    | 176.43  |  |  |  |  |
| Ð       | J&K               | 41.99          | 44.42   | 69.1 <b>8</b>         | 123.23  | 114.13                   | 306.54  |  |  |  |  |
| 10      | Karnataka         | 842.28         | 1125.82 | 1108.59               | 1607.06 | 1765.71                  | 4481.36 |  |  |  |  |
| 11      | Kerala            | 147            | 175.05  | 194.65                | 194.00  | 205.72                   | 594.37  |  |  |  |  |
| 12      | Madhya Pradesh    | 428.74         | 440.56  | 481.56                | 646.68  | 644.60                   | 1772.84 |  |  |  |  |
| 13      | Maharashtra       | 915.79         | 1050.56 | 2646.17               | 2994.25 | 3827.62                  | 9468.04 |  |  |  |  |
| 14      | Manipur           | 45.73          | 38.42   | 57.00                 | 65.50   | 78.00                    | 200.50  |  |  |  |  |
| 15      | Meghalaya         | 9.8            | 10.8    | 9.50                  | 14.50   | 17.00                    | 41.00   |  |  |  |  |
| 16      | Mizoram           | 2.47           | 2.85    | 2.85                  | 6,33    | 7.00                     | 16.18   |  |  |  |  |
| 17      | Nagaland          | 3.35           | 3.3     | 3.53                  | 4.31    | 4.31                     | 12.15   |  |  |  |  |
| 18      | Orissa            | 292.09         | 438.58  | 657.00                | 695.77  | 635.74                   | 1988.51 |  |  |  |  |
| 19      | Punjab            | 98.64          | 110.22  | 111.53                | 95.16   | 166.17                   | 372.86  |  |  |  |  |
| 20      | Rajasthan         | 376.95         | 344.46  | 417.27                | 562.46  | 577.80                   | 1557.53 |  |  |  |  |
| 21      | Sikkim            | 2.31           | 2.56    | 2.56                  | 2.14    | 20.00                    | 24.70   |  |  |  |  |
| 22      | Tamil Nadu        | 124.24         | 248.57  | 320.91                | 321.72  | 378.65                   | 1021.28 |  |  |  |  |
| 23      | Tripura           | 10.28          | 16.95   | 30.30                 | 50.04   | 73.05                    | 153.39  |  |  |  |  |

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| 1  | 2              | 3       | 4       | 5        | 6        | 7        | 8        |
|----|----------------|---------|---------|----------|----------|----------|----------|
| 24 | Uttar Pradesh  | 429.59  | 579.23  | 582.86   | 785.02   | 951.79   | 2319.67  |
| 25 | West Bengal    | 121     | 189.33  | 231.65   | 208.65   | 222.83   | 663.13   |
|    | Total - States | 6467.44 | 7760.72 | 10153.35 | 12067.81 | 14329.24 | 36550.40 |
|    | Total - UTs    | 9.19    | 10.01   | 8.76     | 13.42    | 16.16    | 38.34    |
|    | Grand Total    | 6476.63 | 7770.73 | 10162.11 | 12081.23 | 14345.40 | 36588.74 |

[Translation]

#### Flood Control

52. SHRI BRIJ BHUSHAN SHARAN SINGH : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Government propose to take any remedial steps to control flood in Eastern Uttar Pradesh;

(b) if so, the details thereof; and

(c) the efforts being made to complete pending River-Valley Projects with Indo-Nepal cooperation?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) and (b) Flood Management is a State subject. The planning and execution of flood management works is primarily the responsibility of the States. These works are planned and implemented by the respective State Governments out of their own plan funds according to the priorities assigned by them to different works. The Centre renders assistance which are technical, catalytical and promotional in nature.

Ganga Flood Control Commission (GFCC) under the Ministry of Water Resources have however, prepared comprehensive plan of flood management for all the river causing floods in Ganga basin including rivers flowing through eastern Uttar Pradesh and forwarded the same to the State Governments for taking follow up action on the recommendation made in these plans. Both short-term and long-term measures have been suggested in these plans.

In 1996, the Government of India had set up Task Force for flood management in the Ganga Basin States. Thereafter, in the wake of unprecedented flood of 1998, the Government of India set up an Expert Group for suggesting effective flood measures for Uttar Pradesh and Bihar. The reports of the Task Force and Expert Group and their recommendations have been sent to the State Governments for their cosideration and implementation. With a view to provide financial assistance to the State to carry out river erosion works in critical reaches, a Centrally Sponsored Scheme, viz., "Critical anti-erosion works in Ganga basin states and raising & strengthening of embankments along Kosi & Gandak rivers" has been formulated in IX Five Year Plan and is in operation. During the year 2000-2001, an amount of Rs. 4 crore has been released against this scheme as an advance to the State of Uttar Pradesh to take up the anti erosion works.

For dealing with problems of inundation in the vicinity of Indo Nepal border a Standing Committee on Inundation Problems between India and Nepal has also been constituted in the year 1986 to take care of flood problems near Indo-Nepal border between two countries. Chairman GFCC is the leader of the India team. 11 meetings of the Committee have been held so far, in which various issues relating to inundation problems near Indo-Nepal border have been discussed and decision taken thereon from time to time for needful action in the matter.

(c) The River Valley Projects with Indo Nepal Cooperation under active consideration are :

- Pancheshwar Multipurpose Project on river Mahakali (Sarda in India)
- Saptakosi High Dam & Sunkosi Projects on river Kosi.
- (iii) Kamla Multipurpose Project on river Kamla.
- (iv) Bagmati Multipurpose Project on river Bagmati.

As regards Pancheshwar Multipurpose Project the preparation of Joint Detailed Project Report is in progress. For Saptakosi and Sunkosi Projects, the third meeting of Joint Team of Experts of India & Nepal was held in March, 2001 in New Delhi to discuss the Project Inception Report as well as the issue of opening the Joint Project Office to prepare the Joint Detailed Report. Regarding Bagmati and Kamla Multipurpose Projects, the Joint efforts of the Government of

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India and Nepal to sort out the differences regarding some technical issues are under progress between the two Governments.

# [English]

# Increase in Ceiling Amount of ESI

53. DR. MANDA JAGANNATH : Will the Minister of LABOUR be pleased to state :

(a) the amount sanctioned by E.S.I. Corporation per insured person per year to the States;

(b) whether requests have been received to increase the ceiling for better medical facilities to workers;

(c) if so, the details thereof; and

(d) the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL) : (a) The ESI Corporation is providing funds for medical care at the rate of Rs. 600 per IP family per annum for running the medical scheme. The expenditure is shared between ESIC and State Government in the agreed ratio of 7:1.

(b) to (d) The proposal received from State Government regarding enhancement of ceiling on medical care was considered by the ESIC and it has been decided to get a study done through a reputed professional institution so that a realistic ceiling for medical care could be fixed.

# Defence Aerodromes for Civil Aviation

54. SHRI VIJAY GOEL : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government propose to open Defence Aerodromes all over the country for Civil Aviation purposes;

(b) if so, the details thereof;

(c) whether any kind of security risk is involved in it;

(d) if not, whether it is proposed to construct a civil terminal complex at Pathankot Aerodrome;

(e) if so, the details thereof; and

(f) the time by which an international terminal at Rajasansi Airport in Amritsar is likely to be made functional?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) No, Sir.

(b) and (c) Do not arise.

(d) and (e) Airports Authority of India Is developing a new civil enclave at Pathankot (Defence) Airport for which the work has been awarded on 28.6.2001 and is likely to be completed by the end of June, 2003.

(f) The upgradation of Raja-Sansi Airport in Amritsar including construction of new international terminal is likely to be completed by November, 2003.

[Translation]

#### Water Management

55. SHRI NAWAL KISHORE RAI :

SHRI RAMJI LAL SUMAN :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Government propose to include water management in the infrastructure facilities; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) and (b) The National Water Policy (1987) recognizes water as one of the most crutial elements in development planning. It provides for allocation of water for infrastructural needs like Drinking water, Irrigation, Hydropower, Navigation and Industrial and other uses in that priority in planning and operation of water resources schemes. It also provides for planning and management of country's water resources on a sustainable basis. The policy recognizes drainage basin as the basic unit of planning for development of water resources and calls for appropriate measures to optimize utilization of this resources.

# Telephone Connections in Post Offices in Madhya Pradesh

56. SHRI PRAHLAD SINGH PATEL : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether telephone connections have been provided in all post offices in Madhya Pradesh;

(b) if so, the details thereof, district-wise;

(c) if not, the number of post offices which are deprived of the said facility; and

(d) the time by which this facility would be made available in the remaining post offices?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) No, Sir.

(b) District wise details of 667 post offices which have been provided with Telephone connections are furnished in the statement attached.

(c) 429 departmental post offices in the State of Madhya Pradesh are still to be provided with telephone connections.

(d) The connections are provided by Bharat Sanchar Nigam Ltd. subject to the availability of resources.

#### Statement

District wise information regarding departmental post offices with service telephone connection in Madhya Pradesh

| S.No.      | Name of District |    | Total No. of POs<br>provided with service<br>telephone connection |
|------------|------------------|----|---|
| 1          | 2                | 3  | 4   |
| 1.         | Balaghat         | 25 | 06  |
| <b>2</b> . | Barwani          | 08 | 07  |
| З.         | Betul            | 23 | 20  |
| 4.         | Bhind            | 24 | 22  |
| 5.         | Bhopal           | 64 | 14  |
| 6.         | Chhattarpur      | 24 | 11  |
| 7.         | Chhindwara       | 29 | 12  |
| 8.         | Damoh            | 19 | 13  |
| 9.         | Datia            | 08 | 08  |
| 10.        | Dewas            | 17 | 14  |
| 11.        | Dhar             | 17 | 10  |
| 12.        | Dindori          | 10 | 02  |
| 13.        | Guna             | 24 | 24  |
| 14.        | Gwallor          | 47 | 33  |
| 15.        | Harda            | 06 | 06  |
| 16.        | Hoshangabad      | 25 | 23  |
| 17.        | Indore           | 63 | 28  |
| 18.        | Jabalpur         | 69 | 57  |
| 19.        | Jhabua           | 18 | 02  |

| 1            | 2              | 3    | 4    |
|--------------|----------------|------|------|
| 20.          | Khandwa        | 33   | 18   |
| 21.          | Khargone       | 23   | 06   |
| 22.          | Katni          | 21   | 14   |
| 23.          | Mandla         | 11   | 05   |
| 24.          | Mandsaur       | 26   | 24   |
| 25.          | Morena         | 17   | 17   |
| 26.          | Narsinghpur    | 19   | 17   |
| 27.          | Neemuch        | 19   | 18   |
| 28.          | Panna          | 14   | 07   |
| 29.          | Raisen         | 16   | 14   |
| 30.          | Rajgarh (Biao) | 18   | 10   |
| 31.          | Ratlam         | 28   | 01   |
| 32.          | Rewa           | 38   | 03   |
| 33.          | Sagar          | 44   | 35   |
| 34.          | Satna          | 27   | . 03 |
| 35.          | Sehore         | 23   | 22   |
| 36.          | Seoni          | 19   |      |
| 37.          | Shajapur       | 23   | 22   |
| 38.          | Shahdol        | 27   | 24   |
| 3 <b>9</b> . | Sheopurkalan   | 05   | 05   |
| 40.          | Sidhi          | 19   | 12   |
| 41.          | Shivpuri       | 21   | 14   |
| 42.          | Tikamgarh      | 20   | 08   |
| 43.          | Ujjain         | 39   | 33   |
| 44.          | Umaria         | 07   | 06   |
| 45.          | Vidisha        | 19   | 17   |
|              | Total          | 1096 | 667  |

[English]

#### **Ban on Mining of Asbestos**

57. SHRI SUBODH MOHITE : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government are considering to ban all activities associated with asbestos including its mining manufacturing use and trade on account of the health hazards in pose; (b) if not, the reasons therefor;

(c) whether the Government have received a request for ban on asbestos from environmentalists and doctors;

(d) if so, the details thereof; and

(e) the reaction of the Government thereto?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU) : (a) and (b) No, Sir. However, mining, manufacture of asbestos and asbestos-based products is regulated as per the provisions and procedures of EIA Notification, 1994. Crocidolite (Blue Asbestos) has been put in the restricted list of imports by Ministry of Commerce, Directorate General of Foreign Trade in October, 1994. Further, import of waste asbestos (dust and fibre) has been prohibited by Gazette Notification dated 13.10.1998.

(c) to (e) As per the reports available, no such request from environmentalists and doctors have been received.

#### Additional Funds for Gujarat

58. SHRI G.J. JAVIYA : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) whether the Government of Gujarat has sought additional funds for maintenance and repairs of National Highways;

(b) if so, the details thereof;

(c) the estimated funds for maintenance and repairs of National Highways made available for proper upkeep; and

(d) if so, the details of progress made in new construction and repairs?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRI B.C KHANDURI) : (a) No, Sir.

(b) Does not arise.

(c) An amount of Rs. 25.77 crore has been earmarked for allocation under maintenance & repairs of National Highways for the State of Gujarat during 2001-2002.

(d) An amount of Rs. 85.00 crore has been allocated for the development of National Highways in Gujarat. The expenditure incurred is Rs. 7.92 crore and Rs. 1.07 crore for development & maintenance respectively in the State of Gujarat upto June, 2001.

[Translation]

# Cellular Telephone

59. SHRI CHANDRESH PATEL :

SHRI E.M. SUDARSANA NATCHIAPPAN :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of cellular/mobile telephone subscribers in Jamnagar district of Gujarat and Sivaganga and Ramnad districts of Tamil Nadu at present, separately;

(b) the names of the places where cellular telephone companies are operating with this facility, companywise;

(c) whether the Government propose to provide cellular telephone facility based on Wireless Local in Loop (WLL) in the coastal areas of Sivaganga and Ramnad districts;

(d) if so, the details thereof; and

(e) the names of cellular telephone company proposed to be provided with cellular telephone facility in each State during 2001-2002, location-wise?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) The licences for Cellular Mobile Telephone Service have been granted for Metro City Service Areas and Telecom Circle Service Areas. The Cellular mobile telephone subscribers belong to a complete service areas and not a particular district in the service area even though they might have been registered in a particular district. The number of cellular mobile telephone subscribers as on 30th June, 2001, as reported by Cellular Operators Association of India (COAI) in Gujarat Telecom Circle Service Area is 2,88,083 and Tamil Nadu Telecom Circle Service Area is 2,43,269, which includes the said districts also.

(b) The list of places, where Private Cellular Telephone Service Companies are operating with this facility company-wise, as furnished by COAI, is enclosed in the statement attached. Apart from this the Service is operational in Delhi and Mumbal by Mahanagar Telephone Nigam Limited (MTNL) and in Patna, Hazipur, Barh, Arah, Bihar Sharif and Rajgir cities of Bihar by Bharat Sanchar Nigam Limited (BSNL).

(c) and (d) No, Sir. There is no plan to provide Cellular Mobile Telephone Service based on Wireless in Local Loop by the Government or BSNL in Coastal Areas of Sivaganga and Ramnad Districts.

(e) As per Licence Agreement granted to the private cellular operators, atleast 10% of the District Headquarters will be covered in the first year and 50% of the District Headquarters will be covered within three years of effective date of Licence. The licencees have also been permitted to cover any other town in a District in lieu of the District Headquarters. The choice of District Headquarters/ town to be covered and further expansion beyond 50% District Headquarters/towns lies with the Licencee companies depending on their business decision. The Government does not keep a record of the expansion plan of cellular companies.

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# Cellular Coverage in Cities/Towns of India

| 2001)        |
|--------------|
| of April,    |
| (Position as |

| S.No. Circle      | Operator              | Name of DHC's Covered  | City covered in Lieu of<br>DHQ (Name of the DHQ) | Other cities/towns covered  |
|-------------------|-----------------------|--|--|---|
| 1 2               | 3                     | 4  | 5  | ę   |
| 1. Andrra Pradesh | Bharti Mobile<br>Ltd. | Hyderabad, Visakhapatnam,<br>Eluru, Kakinada, Machilpatnam,<br>Khammam, Gurtur, Nellore,<br>Chittoor, Nizamabad, Warangal,<br>Ongole, Anantpur, Kurmol,<br>Cuddapah, Karimnagar, Nalgonda.   | -  | Vijaywada, Tirupatri, Tirumala, Uppal, Renigurta, Kattendan,<br>Hayatragar, Pattancheru, Rangareddy, Garnavaram,<br>Kankipadu, Adavinektala, Tenali, Budampadu, Vejendia,<br>Punuru, Chebrolu, Dagadarthi, Kovur, Kodur, Mypadu,<br>Matnukur, Buchireddy, Palem, Chandragiri, Vadamalapeta,<br>Gajula, Mandyam, Gajuwaka, Aganaampud, Rajamundy,<br>Bhimavaram, Amalapuram, Kakinada, Anakapalli, Narsapur,<br>Tadepalligundem, Palakollu, Taruku, Narsaraopeta, Guivada,<br>Puttaparthi, Suryapet, Ativeedu, Undi, Rudraram, Timapur,<br>Samalkot, Mandapat, Hanamkonda, Chenkuvada,<br>Seetharamapuram, Medapadu, Baggeswaram,<br>Larkalakoderu, Medapadu, Baggeswaram,<br>Bahadurpura, Ramachandrapuram, (BHEL), Kzhupalli,<br>Bahadurpura, Ramachandrapuram, (BHEL), Kzhupalli,<br>Bahadurpura, Kolpali, Dagguturu, Ulianparu, Jirnuru,<br>Ballipadu, Raipeta, Kopparu, Chintaparu, Napadu,<br>I. Bhimavaram, Kolleru, Kotetikota, Cherukumilii, Elurupadu,<br>Dichipalli, Kazipet, Kotipali, Dwarapaudi, Anaparty,<br>Dichipalli, Kazipet, Kotipali, Dwarapaudi, Anaparty,<br>Dichipalli, Kazipet, Kotipali, Dwarapaudi, Anaparty, |
|                   | Tata Cellular<br>Ltd. | Hyderabad, Vijayawada,<br>Machilpatnam, Guntur,<br>Visakhapatnam, Kakinada,<br>Eluru, Sangareddy, Nelore,<br>Chitoor, Nagonda, Vizianagaram,<br>Nizamabad, Warangal, Cuddapah,<br>Kurnool, Ananttrpur, Orgole,<br>Kurnool, Ananttrpur, Orgole,<br>Khammam, Karimnagar,<br>Mahaboobnagar, Adilabad,<br>Srikakulam |  | Lingampally, Kukatpally, Uppel, Vanasthalipuram, Shamsabad,<br>Medchal, Jeedimetta, Kapra, Hayattmagar, Garnavaram,<br>Hanuman Jurction, Tolaprolu, Ibrahimpatnam, Guivada,<br>Mangalagiri, Tenali, Narasaraopet, Chilkaluripeta, Bapta,<br>Rajahmundry, Anakapali, Gajuwaka, Yeliamanchili, Payakarapet,<br>Rajanagaram, Ravutapalem, Jaggampeta, Annavaram, Turi,<br>Pratripadu, Palakollu, Samalkote, Peddapuram, Bhimadolu,<br>Chebrolu, Tadepalligudem, Tanuku, Kovvuru, Vatturu,<br>Bhimavaram, Undi, Palakollu, Narsapur, Patancheru, Bolaram,<br>Kovur, Tirupatti, Chandragiti, Tirumala, Suryapet, Nagonda,<br>Miryalaguda, Chotuppal, Chityal, Nendyal, Adoni, Gurhakal,<br>Prasanthiritayam, Hindupur, Tadpatri, Maddipadu, Wyra,<br>Palvancha.  |

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|---------|----------|---|---|---|--|
| ્યં     | Assam    | Reliance<br>Telecom Ltd.                        | Guwahati  |   |  |
| Ŕ       | Bihar    | Reliance<br>Telecom Ltd.                        | Patna, Hajipur, Muzatfarpuı,<br>Gaya, Bhagalpur, Biharshariff,<br>Dartohanga, Madhubarri,<br>Begusarai, Siwan, Chhapra,<br>Begusarai, Siwan, Chhapra,<br>Samastipur, Bethia, Ranchi,<br>Jamshedpur, Dhanbad,<br>Hazaribagh, Bokaro,<br>Motihari, Katihar, Purnia,<br>Saharsa. | Danpur, Jr  | Danpur, Jharia, Chas, Raxaul   |
| ➡       | Calcutta | Spice<br>Limited<br>Usha Martin<br>Telecom Ltd. |   | Fully cove<br>-do-  | Fully covered (Metro)<br>-do-  |
| ы.<br>С | Chennai  | RPG Celtular<br>Sky Cett                        |   | Fully cov.<br>Minzur, M<br>Fully Cove   | Fully covered (Metro). Maraimalai Nagar Export Promotion Zone,<br>Minzur, Mahabalipuram.<br>Fulty Covered (Metro)  |
| ف       | Dethi    | Bharti Celluler<br>Sterfing Cellular<br>Ltd.    |   | Fully cove<br>Fully cove  | Fully covered (Metro), Ghaziabad, Faridabad, Noida and Gurgaon.<br>Fully covered (Metro), Ghaziab <del>a</del> d, Faridabad, Noida and Gurgaon   |
| ~       | Gujærat  | Birta AT&T<br>Comm. Ltd                         | Ahemdabed, Gandhinagar,<br>Kheda, Anand, Vadodara,<br>Bharuch, Surat, Valseud,<br>Rajkot, Mehsana, Jamnagar,<br>Rajkot, Mehsana, Jamnagar,<br>Bhavnagar, Nansani,<br>Sarendranagar, Navsani,<br>Silvassa, Portandar,<br>Palaryur, Junagarh                                    | Bareja, Pe<br>Pards, Udv<br>Hazira, Gi<br>Vismagar, Gi<br>Joba She<br>Joba She<br>Amod, Div<br>Sayan, Ka<br>Atuk, Dad | Bareja, Por, Karjan, Kim, Udhna, Pipodara, Gandevi, Chikli,<br>Pardi, Udwada, Dungra, Nadiad, Ankleshwar, Vapi, Umbergaon,<br>Hazira, Gandhicham, Bardoli, Khatodhara, Bilimora, Kadi,<br>Vismegar, Mortbi, Motikawad, Vasai, Aahng, Khodiar, Adalaj, Kudasan,<br>Joba, Shertha, Sola, Gota, Chitoda, Sarekj, Khodiar, Adalaj,<br>Kumsad, Bhyali, Jaspur, Fertilizer nagar, Kashipura, Palej,<br>Amod, Diva, Jaghida, Kabirwad, Panoli, Kosamba, Mangarol,<br>Sayan, Kamrej, Kator, Amroli, Utaran, Dumas, Saonpalsana,<br>Auf, Dadra, Dabhel, Linch, Dhinoj, Panchot, Rherva,<br>Magroda, Kalol, Unya, Deesa, Daman, Halol |
|         |          |   |   |   |  |

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|   |                  | Fascel Ltd.   | Gandhinagar, Ahemdabad,<br>Naɗad, Arand, Vadodara,<br>Bharuch, Surat, Rajpipla,<br>Valsad, Navsari, Godfra,<br>Valsad, Navsari, Godfra,<br>Dahod, Himathagar, Palanpur,<br>Patan, Mehsana, Surendranagar,<br>Rajkot, Jamnagar, Bhuj, Porbandar,<br>Junagadh, Amreli, Bhavnagar                     | Ŀ                                   | Kheda, Sachin, Bilimora, Pardi, Vapi, V.V. nagar, Chhatraj.<br>Kalol, Sarand, Padra, Vaghodiya, Borsad, Ankleshwar, Kim,<br>Palsana, Gandevi, Chikhali, Daman, Silvassa, Gandhidham,<br>Karjan, Shapar, Kanda, Unja, Bardoli, Changodar, Morbi,<br>Vatva, Kadodra, Kamrej, Hazira, Adipur, Visnagar, Alang,<br>Patej, Adalaj, Bhilad, Umbergaon, Halol, Astali, Virpur, Jetpur,<br>Deesa, Bavia, Bagodhara, Sayla, Limbdi, Chotkia, Ehachau,<br>Rapar, Mahudi, Vijapur, Sihore, Wankaner, Dharampur, Vyara,<br>Mohmdabad, Bopal, Veraval, Mamasa.                                   |
| œ | Haryana          | Aircel<br>Digilink Ltd.<br>Escotel Mobile<br>Communications<br>Ltd. | Sonepat, Panipat, Karnal,<br>Ambala, Rohtak<br>Ambala, Hissar, Karnal,<br>Sonepat, Panipat,<br>Kurukshetra, Rohtak,<br>Yamunænagar, Rewari,<br>Jind. Kaithal, Bhiwari,<br>Jhaijar  | Pipli (Kurukshetra)                 | Samalakha, Gharaunda, Rai<br>Shahbad, Kalka, Jagadhari, Dabwali, Hansi, Bhadurgarh, Kundi,<br>Samalkha, Namaul, Ladwa, Daruhera, Palwal, Moham, Sampla,<br>Ismailabad, Pinjore, Rania, Tejakhera, Sewari, Pooja Vihar,<br>Manesar.  |
| 0 | Himachal Pradesh | Bharti Telenet<br>Ltd.<br>Reliance<br>Telecom Ltd.                  | Shimla, Solan, Kullu,<br>Mandi, Bilaspur, Dharamshala<br>Shimla, Solan, Mandi, Kullu.  |                                     | Parwanoo, Baddi, Barotiwala, Barog, Dhalli, Fagu, Theog.<br>Bhuntar, Naldhera. Kufri, Kasauli, Chail, Kandaghat, Bhunier,<br>Manali, Solang, Nala, Sundemagar, Ner Chowk, Barmana,<br>Slapper, Kangra, Palampur, Gaggal, Mc.Leodgarj, Maranda,<br>Tanda, Nagrotta, Yole Cantt, Chamunda, Mataur, Dari,<br>Karned.<br>Parwanoo, Sundemagar, Manali, Palampur, Dharamshala.   |
| 9 | Kamataka         | Spice Commn.<br>Ltd.<br>Bharti Mobile                               | Bangalore, Tumkur, Mangalore,<br>Hubli, Darwad, Belgaum, Hassan,<br>Chikmanglor, Shimoga, Mysore,<br>Mandya, Bellary, Chitradurga,<br>Gutbarga, Madikeri, Raichur<br>Bangalore, Mysore, Mangalore,<br>Upupi, Manipal, Hubli, Dharwar,<br>Davangere, Belgaum, Kolar,<br>Davangere, Shimoga, Mandya, | Davangere in lieu<br>of Chitardurga | Gadag, Renebernur, Sagar, Harihar, Udupi, Manipal, Bhatkal,<br>Tiptur, Bhadravathi, Hoskote, Bidadi, Netmangala, Sakleshpur,<br>Kundapur, Gonikoppal, Nanjangud, Hospet, Chennapatna,<br>Doddballpur, Kanakapura, Ramangaram, Yalahanka,<br>Sriangapatnam, Bantwal, Chiklamur, Karwar, Kolar,<br>Sakleshpur, Dabaspet, Maddur, Puttur, Gokak, Bidar.<br>Attibele, Chandrapura, Nelamangala, Nanjangudu,<br>Srirangapatna, Ullai, Panamburu, Karwanadi, Baikampady,<br>Koloor, Kavur, Kottar, Urva, Suratrkal, Dakshin Karmad,<br>Hoskote, Doddballpur, Kankapura, Jigani, Ramnagar, |
|   |                  |   | Tumkur, Hoskote, Doddaballapur,<br>Kanakapure, Jigari, Ramnagar,   |                                     | Channapatna, Anekal, Avalahalli, Bagallur, Banneraghatta,<br>Bidadi, Bommasandra, Brooke fields, Electronic City,   |

| σ | Hebbagodi, ITPL, Jadigenahalli, Kaggalipura, Kengeri,<br>Kodihalli, Kumbalagodu, Talaghattpura, White field, Yelahanka,<br>Allahali, Balamuri, Barnur, Behwadi, Chamundhilis, Chinakurli,<br>Hinkal, Kodokala, Kadukote, KRS road, Mahadevapura,<br>Naganahalli, Pandavapura, Siddalingapura, Varuna, Talapadi,<br>Thokkatu, Karnad, Kinnigoli, Pakshikiri, MRPL,<br>Padupanamour, Padambur, Hosbattu, Padumangalore,<br>Bajape, Padij, Adyar, Kankaradi, Bandar, BC road, Malpe,<br>Kalyanpur, Kapu, Kadupad<br>Ajiargadu, Uchilla, Kuntjibettu, Indhali, Ganur, Chabbi,<br>Hadargunchi, Tharachal, Pala, Chodali, Byradevarakoppa,<br>Satur, Nalur, Amargol, Rajapur, Sutagati, Narendar, Mungati,<br>Bellur, Unkal Habatati, Hosahani, Narendar, Mungati,<br>Bellur, Lindu | Shiromagondanahalfi, Hadadi, Karur, Avaragere, Rajanahalli,<br>Tholahunse, Hanumanthnagar, Vadagaun, Honga Indl. area,<br>Volvo, Tekal, Jun., Ganigapura, Shahbad, Samra Airport,<br>Hindalga Indl. area, Kakti Indl. area, Machee Ind. area, Betani,<br>Koofikumur, Kumbarahalii, Near Devarajus Medical College,<br>Doddahasata Village. | Aroor, Chavakkad, Chortala, Chengannur, Changannassery,<br>Guruvayoor, Karunagapalli, Kodungatore, Kurnamkulam,<br>Marjery, Muvattupuzha, Palai, Thalassery, Thiruvalla,<br>Varkala, Aluva, Ferokhe, Mavelikara, Chalkuɗi, Irinjalkuda,<br>Perumbavoor, Angamali, Kalamassery, Tripunitrura,<br>Kozhikode, Kondotti, Valapatnam, Thodupuzha, Kanjikode,<br>Pattambi, Kakkanad, Ellor, Ambalamugai, Kothamangalam,<br>Vazhakulam, Parur, Kalady, Vaikom, Vengara, Mahe,<br>Ramanttukkara, Badagara, Quilandy, Thaliparampa, Tripayar,<br>Technopark, Pallimukku, Kottiyam, Kayamkulam, Eratupetta,<br>Ambalapuzha, Kottakal. | Aluva, Thinpunithura, Muvattupuzha, Penumbvoor, Angamaly,<br>Kalamassery, N. Paravoor, Thodupuzha, Kaktkanad, Aroor,<br>Kothamangalam, Kalady, Munambum. Varappuzha.<br>Kolenchery, Kurnamkutam, Chavakkad, Chalakudy,<br>Karijokode, Thinprayar, Kodugalkoor, Irinjalkuda, Guruvayoor,<br>Oitur, Chengarnur, Cherthalai, Kayamkulam, Haripad,<br>Maveifidkara, Adoor, Antbalapuzha, Kazhakuttam, Attingal,<br>Meveifidkara, Adoor, Antbalapuzha, Kazhakuttam, Attingal,<br>Neyvattinkara. Balaramapuram, Changanasseny, Thiruvalla,<br>Ettumanoor, Kalavoor, Chingavanam, Kozhencheny, Marnat,<br>Pallimukku, Sakthikulangara, Karunagapeliy, Kalluvadukal, |
|---|---|--|---|--|
| 5 |   |  |   |  |
| 4 | Charmapatna, Narijangudu.<br>Srirangapatna, Bantwal, Mulki,<br>Ultal, Suratkal, Dharwar, Harihad,<br>Chikkaballapur.  |  | Allepy, Calicut, Kannur,<br>Cochin, Kottayam,<br>Malappuram, Palakkad,<br>Kollam, Trichur, Trivandrum.  | Emakulam, Trichur, Allappey,<br>Trivandrum, Kottayam,<br>Patharemthitta, Kollam,<br>Calicut, Karrur, Malappuram,<br>Palakkad, Kasargode.   |
| e |   |  | BPL Celtular<br>Limited.  | Escotel Mobile<br>Comm.  |
| 2 | •   |  | 11. Kerala  |  |

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|--------|----------------|--------------------------------------|---|---|--|
|        |                |                                      |   |   | Kottarakara, Feroke, Badagara, Qualilandy, Ramanattukara<br>Thaliparambu. Thalassery, Valapatanam, Mahe, Kanchangad, Bekal,<br>Marijeri, Kondotty Edappal, Tirur, Kottakkal, Perithalmanna, Mangom,<br>Chelambra, Ponani, Thanur, Kuttipuram, Vengara.   |
| 5      | Madhya Pradesh | Reliance<br>Telecom Ltd.             | Indore, Dewas, Ujjain,<br>Rattam, Bhopal, Sehore,<br>Gwalior, Jababpur, Morena,<br>Mandsaur, Satna, Rewa,<br>Khandwa, Vidisha, Shivpuri,<br>Debra, Raipur, Durg,<br>Rajnandgaon, Bilaspur, Sagar,<br>Khargaon, Raigarh. | Mandideep (Raisen),<br>Pithampur (Dhar) | Sonkach, Jaora, Neemuch, Katni, Bhuranpur, Bhillai   |
|        |                | RPG Celcom<br>Ltd.                   | Indore, Bhopal, Dewas, Sehore,<br>Uijain, Mandideep, Pithampur,<br>Gwalior, Jabakpur, Raipur, Durg,<br>Bhind.   |   | Malanpur   |
| د<br>ت | Maharashtra    | Birla AT&T<br>Communications<br>Ltd. | Pure, Ahmedragar, Nasik, Satara,<br>Kohlapur, Aurangabad, Alibaug,<br>Sangli, Jalna, Amravati, Akola.<br>Wardha, Jalgaon, Nagpur, Panjim,<br>Margao, Solapur, Latur, Ratnagiri,<br>Chandrapur, Nanded.                  |   | Bhiwandi, Uthasnagar, Karad, Ichakaranji, Lonavala, Pimpri,<br>Crinchwad, Mapusa, Ponda, Miraj, Vasai, Baramati, Chiplun,<br>Mahableshwar, Tarapur, Chakan, Talegaon, Pen, Khopoli,<br>Khandala, Shirur, Supe, Nevasa, Narasapur, Shirval,<br>Islampur, Jaisingpur, Rajgurunagar, Manchar, Sirner Sadhapur<br>Ranjangaon, Chikalthana, Dapodi, Deolali, Igatpuri<br>Koregaon, Shikarpur, Khondhpuri, Ghoti, Hatkalangda,<br>Tivim, Ponvorim,Betim, Raibandar, Old Goa, Banastarim,<br>Kundaim, Goa Vetha, Agacaim, Coritalim, Verna, Nuvem,<br>Majorda, Navelim, Varca, Cavelossim, Mobur, Betul, Chapora<br>Fort, Vagator Beach, Anjuna Beach, Baga Beach, Calangute,<br>Candolim, Aguada Fort, Miramar Beach, Cabo, Dona Paula,<br>Momugao, Vasco, Dabolim, Bogmalo Beach, Colva, Benaulitm,<br>Shirdi, Pimpalgaon, Virar, Sawantwadi, Phattan, Kahmeshwer,<br>Kami. |
|        |                | BPL Celtular<br>Limited              | Purne, Nagpur, Nashik,<br>Kolhapur, Satara, Sangli,<br>Ahmedragar, Alitbag,<br>Aurangabad, Jalgaon,<br>Jahna, Amravati, Akola.<br>Latur, Nanded, Parbhani,<br>Solapur, Ratnagiri,                                       | Gondia                                  | Chalkaranji, Miraj, Malegaon, Bhuswal, Karad, Margaon,<br>Lonavala, Baramati, Pimpri, Chichwad, Talegaon, Kamshet,<br>Khandala, Parvel, Khopoli, Ranjangaon, Chakan, Pen, Shirdi,<br>Mumbai-Pune Hwy, Ambad, Satpur, Sirmar, Pimpalgaon, Ozar,<br>Vasai, Virar, Goa, Tarapur, Palghar, Vangaon, Sholapur,<br>Shiroli, Gokul, Shirgaon, Hingna, Butibori, Kamptee,<br>Kalmeshwar, Mapusa, Cadolin, Verna, Varca, Mobor, Fort Aguada,  |

| 9 | Calangute, Dabolim, Bambolim, Kundaim, Old Goa, Fatorda,<br>Madkai, Ponda, Porvorim, Sinqerim, Margaon-Panjim Hwy.<br>Kundia, Caranzalen, Contalim, Dona Paula. | Fulty covered (Metro), Navi Mumbai, Kalyan. | Futty covered (Metro), Navi Mumbai, Kalyan. | Nik                   |                          | Bhutoneshwar   | ur Kharna, Jagraon, Moga, Nawanshahar, Muktsar, Mohali,<br>Panchkula, Mandi Gobindgarh, Raipura, Goraya, Phagwara,<br>Beas, Batala, Kotkapura, Nabha, Barnala, Rampura Phul,<br>Malout, Abohar, Dhuri, Malenkata, Banga, Mahabur,<br>Derabassi, Zrakpur, Dhanaula, Philiaula, Kharay, Kartarpur,<br>Bahadurgarh, Shambu, Banur, Raya, Dhilwan, Satmewal,<br>Satikhurd, Abul Kharara, Goniana Mandi, Verka, Rupnagar,<br>Pathankot, Nakodar, Noormahal, Sirthind, Sannala, Morinda,<br>Tarantaran, Dinanagar, Gurdaspur, Raikot, Ahemdgarh,<br>Darwal, Hahwara, Quila Raipur, Nabha. |                                 | Kishengarth, Beawer, Makrana, Rangarijmandi.                                  | Bhavani, Gobichettipelayam, Mettupelayam, Pollachi,<br>Rajapalayam, Sivakasi, Tirupur, Udamalpetai, Avinasi,<br>Coonoor, Tribhuvanai, Ranipet, Arsaur, Viralimalai, |
|---|---|---|---|-----------------------|--------------------------|--|---|---------------------------------|---|---|
| S |   |   |   |                       | Shiltong                 |  | Pathankot in lieu of Gurdaspur  | Kishengarh (Ajmer)              |   |   |
| 4 | Chandrapur, Dhule,<br>Panjim, Vasco:  |   |   |                       |                          | Cuttack, Puri, Berhampur,<br>Sambalpur, Rourkela,<br>Khurda. | Chandigath, Ludhiana,<br>Jalandrar, Amritsar, Patiala,<br>Ropar, Bathinda, Faridkot,<br>Frozepur, Sangrur, Fatehgath<br>Sahib, Hoshiarpur, Kapurthala.  | Jaipur, Jodhpur, Aimar, Udaipur | Jaipur, Jodhpur, Udaipur,<br>Ajmer, Nagaur, Kota, Bhilwara,<br>Srigangenager. | Coimbetore, Salem, Erode,<br>Karur, Ooy, Namakkal,<br>Villipuram, Cuddalore,  |
| e | O L   | BPL Mobile<br>Commus. Ltd.                  | Hutchison<br>Max Telecom Ltd.               | Hexacom<br>India Ltd. | Shillong                 | Reitance<br>Telecom Ltd.                                     | Spice Comms.<br>Ltd.  | Aircel Diglink<br>Ltd.          | Hexacom<br>India Ltd.   | BPL Cettutar<br>Limited   |
| 2 |   | 14. Mumbai                                  |   | North East            | Reliance<br>Telecom Ltd. | Orissa   | Punjab  | Rajasthan                       |   | Tami Nadu   |
| - |   | 14.   |   | 15.                   |                          | <b>1</b> 6.  |   | 18                              |   | 6   |

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| 1 | 2           | 3                              | 4  | S   | ø  |
|---|-------------|--------------------------------|--|---|--|
|   |             |                                | Pondicherry, Vellore, Madurai,<br>Dindigul, Hosur, Kancheepuram,<br>Virudhnagar, Tuticorin, Tirunelveli,<br>Tiruchirapalli, Thanjavur.   |   | Perundurai, Sarkagiri, Rasipuram, Arnur, Melur, Kovilipatti,<br>Thuvakudi, Aravankadu, karamadi,<br>Narasimhanaikenpalayam, Palladam, Periyanaikenpalayam.<br>Sulur, Somanur, Thudialur, Udumalpet, Weliington,<br>Madathukulam, Sriramgam, Kumbakonam, Mayiladuthurai,<br>Komarapalayam, Pallipalayam, Chennimalai, Paramathyvelur,<br>Thiruchengode, Chidambaram, Sivakashi, Trichy.   |
|   |             | Limited                        | Coimbatore, Salem, Erode,<br>Namakkal, Madurai, Trichy,<br>Thanjavur, Dindigul, Theri,<br>Tuticorin, Pudukottai,<br>Ramanathapuram,<br>Kanchipuram, Pondy,<br>Vinuchunagar, Tirunetveli,<br>Sivagangai, Karur,<br>Nagapattinam, Villupuram,<br>Cuddatore, Veltore, Dharampuri,<br>Thiruvarur | Ootym, (Nilgiris) Nagerkoil<br>(Kanyakumari)                | Thuđiyalur, Tiruppur, Periyanaickenpalayam, Karamadai,<br>Mettupalayam, Annur, Avinashi, Sukur, Palladam, Pollachi,<br>Udmalpet, Coonoor, Kothagiri, Paulipalayam, Bhavari,<br>Kumarapalayam, Sankagiri, Perundurai, Tinuchengode, Palari,<br>Srirangam, Marachanallur, Thiurverambur, Kulithalai,<br>Kumbakonam, Mayuram, Gobichettipalayam, Chengalpet,<br>Hosur, Attur, Muttayapuram, Melur, Sivakasi, Arupukottai,<br>Srivillipthur, Sattur, Rajapalayam, Palayamkottai,<br>Ambasamudram, Manapparai, Thirupattur, Karaikud,<br>Karaikkal, Tindivanam, Madranthagam, Thiruktoiltur, Ramipet,<br>Vallajapet, Nagore, Ambakarathur, Suramangalam,<br>Jarikondialapatti, Thirunagar, Vilangudi, Kovitpatti, Kishnagiri,<br>Ambur, Gudiyatham, Variyambadi, Thuvakudi, Vallam,<br>Keeranu, Valankanni, TR Pattinam, Thirubuvanam,<br>Thiruvidaimaruthur, Suchindram, Kalidaikurichi. |
|   | UP (E)      | Aircel Digilink<br>Ltd.        | Lucknow, Kanpur, Allahabad,<br>Varanasi, Mau, Azamgarh,<br>Urmao.  | Bhadoi (Jaunpur)  |  |
|   |             | Koshika<br>Telecom Ltd.        | Lucknow, Varanasi, Bhadoi,<br>Faizabad, Mirzapur, Jaunpur,<br>Pratapgarh, Suitanpur, Kanpur,<br>Allahabad, Unnao, Barabanki,<br>Gorakhpur.   |   | Nawabgaryi, Shuklagaryi, Mughul Sarai, Jagdishpur  |
|   | (M) dN      | Escotel Mobile<br>Commrs. Ltd. | Merrut, Aligarh, Muzzaffamagar,<br>Shahranpur, Dehradun, Nainital,<br>Bulandshahar, Agra, Bareiliy,<br>Rampur, Ferozabad, Haridwar,<br>Mathura, Moradabad, Bijinor,<br>Pilibhit, Badaun, Amroha  |   | Baraut. Hathras, Shamii, Khatauli, Deoband, Mussorie,<br>Rishikesh, Narender Nagar, Haldwani, Rudrapur, Bajpur,<br>Kashipur, Kicha, Lafkuan, Gadarpur, Ramnagar, Khurja,<br>Sikandrabad, Dhanora, Bilaspur, Purkhaji, Hapur,<br>Modinagar, Pilakuwa, Loni, Laksar, Roorkee, Vrindavan,<br>Kosi, Mathura Refinery, Chaundausi, Sambhal, Gajrola,<br>Bhajoi, Hasarpur.   |
|   | West Bergal | Reliance<br>Telecom Ltd.       | Darjesting, Japaiguri, Gangtok.  | Durgapur (Burdwan), Haldia<br>(Niidnapur), Bolpur (Birbhum) | Sitiguri, Kurseong, Asansol, Raniganj, Barakar   |

[English]

#### **Ethical Yardstick for Sports Persons**

60. SHRI J.S. BRAR : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) whether the Government have been following any uniform ethical yardstick for sports persons representing this country in international sports events/meets;

(b) if so, the details of the ethical yardsticks;

(c) if not, the yardsticks/codes being followed at present;

(d) whether the Government propose to review the existing yardsticks to make them uniform; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PON RADHA-KRISHNAN) : (a) to (e) The Government has not formulated any separate ethical yardsticks for sportspersons representing the country in international sports events/meets. The sports persons are guided by the yardsticks or instructions formulated by the concerned National Sports Federation, Indian Olympic Association, International Sports Federations and International Olympic Committee.

#### Women Beedi Workers

61. SHRI ANNASAHEB M.K. PATIL : Will the Minister of LABOUR be pleased to state :

(a) whether the Government have reviewed the outcome of ILO's pilot project implemented in the various States to solve the problems of women beedi workers;

(b) if so, the details thereof;

(c) whether the beedi industry is on the verge of extinction;

(d) If so, the reasons therefor; and

(e) the measures taken by the Government to improve the working condition and employment opportunities for women workers in beedi industry?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL) : (a) and (b) ILO's pilot project is yer to be launched.

- (c) No, Sir.
- (d) Does not arise.

(e) The Beedi & Cigar Workers (Conditions of Employment) Act, 1966 is being implemented by State Governments for a long time to provide for the welfare of workers including women in beedi and cigar establishments and to regulate the conditions of their work.

#### Ban on poaching of Whale Sharks

62. SHRI KALAVA SRINIVASLU : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the names of coasts where poaching of Whale Sharks has been taking place;

(b) whether the Government have imposed a ban on poaching of Whale Sharks;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) the steps taken by the Government to check the poaching of Whale Sharks?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU) : (a) A survey carried out by TRAFFIC-India has reported large scale fishing of Whale Sharks along the coast of Gujarat particularly in Veraval and Okha regions.

(b) and (c) Government of India has imposed a ban on hunting of Whale Sharks by including it in Schedule I of the Wildlife (Protection) Act, 1972 with effect from 28.5.2001.

(d) The steps taken by the Government to check the poaching of Whale Sharks are :

- i. Legal protection has been provided to Whale Sharks against hunting and commercial exploitation under the provisions of the Wildlife (Protection) Act, 1972.
- ii. Ministry of Commerce has been requested to prohibit the export of Whale Shark and its derivatives.
- Cooperation of Coast Guards and State Government has been sought for preventing poaching and illegal trade of Whale Sharks.
- iv. The State Governments have been requested to provide wide publicity regarding ban on hunting and illegal trade of Whale Shark.

# Loss in Air India

63. SHRI MOHAN RAWALE : Will the Minister of CIVIL AVIATION be pleased to state :

(a) the total loss suffered by Air India during the last financial year;

(b) the reasons therefor; and

(c) the steps proposed to be taken by the Government to reduce the loss and make it profitable one?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) to (c) Air India is estimated to incur a loss of about less than fifty crores during the year 2000-01. This is mainly due to increase in fuel prices. If there had been no increase in fuel price, Air India could have achieved a profit of about Rs. 200 crores in 2000-01.

# [Translation]

#### **Cellular Telephone Services**

64. SHRI RAVINDRA KUMAR PANDEY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of mobile/cellular telephones and mobile telephone based on Wireless in Local Loop (WLL) technology provided by the Mahanagar Telephone Nigam Limited and Videsh Sanchar Nigam Limited (VSNL);

(b) the revenue earned by MTNL and VSNL therefrom as on date;

(c) whether somemobile/cellular telephones have been returned by the subscribers;

(d) if so, the reasons therefor;

(e) whether MTNL propose to expand the range of Mobile telephone based on WLL technology;

(f) if so, the details thereof and if not, the reasons therefor;

(g) whether the mobile service Hundai HGC-110 provided by MTNL is ineffective though its monthly rent is Rs. 600/-;

(h) if so, the reasons therefor;

(i) whether the Government propose to reduce the monthly rent of this mobile service; and

(j) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) VSNL does not provide mobile/cellular telephones and mobile telephone based on Wireless in Local Loop (WLL) Technology.

The number of mobile/cellular subscriber in MTNL Delhi/ Mumbai are as under :-

|              | Delhi                | Mumbai                                 |
|--------------|----------------------|--|
| GSM Cellular | 10117                | 10100                                  |
| CDMA WLL     | 4618                 | Under installation                     |
| (b) T        | he revenue earned by | MTNL is as under :                     |
|              | Delhi                | Mumbai                                 |
| GSM Cellular | Rs. 3,30,22,090/-    | Rs. 2.17 crores (as<br>on 30.6.01)     |
| CDMA WLL     | Rs. 10,09,11,044/-   | Nil (service is<br>under installation) |

(c) Yes, Sir, few subscribers have applied for refund/surrender.

(d) Most of the subscribers have not mentioned the reasons for surrended and a few subscribers in Delhi have complained about network coverage. The network coverage for cities Gurgaon, Faridabad & Ghaziabad will be available in a couple of months as licence for these areas was received by MTNL only in January this year.

(e) Yes, Sir.

(f) The equipment for 30,000 mobile WLL subscribers each covering all areas of Delhi and Mumbai has been procured and is under installation.

- (g) No, Sir.
- (h) Does not arise.

(i) MTNL is in a process to review the chargeable tariff.

(j) Not applicable in view of (i) above.

# Deployment of Guards at Airports in Madhya Pradesh

65. DR. LAXMINARAYAN PANDEYA : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether working guards of Madhya Pradesh remain deployed at various airports of the State;

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(b) if so, whether the Union Government have received any request from the Government of Madhya Pradesh regarding the monetary compensation for the expenditure involved on the deployment of guards;

(c) if so, the details thereof; and

(d) the time by which a decision is likely to be taken in this regard?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) At all operational airports except Bhopal in Madhya Pradesh, State Police personnel are deployed for security duties. At Bhopal airport, Central Industrial Security Force has been deployed w.e.f. 16.3.2000 in place of State Police to perform security duties.

(b) to (d) Yes, Sir. Proposals received from State Government of Madhya Pradesh from time to time for reimbursement of expenditure incurred on deployment of State Police at airports are verified ad due amounts are reimbursed by Airports Authority of India. So far Rs. 92.06 lakhs have been released for this purpose.

# **Telephone** Connections

66. SHRI DINESH CHANDRA YADAV : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the existing rules for providing telephone connection on priority basis under the discretionery quota;

(b) the number of applications received from each district of Bihar for telephone connections under said quota as on date;

(c) the number of connections provided as on date, district-wise;

(d) the number of applications lying pending, district-wise;

(e) the time by which the remaining applications are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) All the Hon'ble Members of Parliament both Lok Sabha and Rajya Sabha are entitled to recommend 100 telephone connections from their quota in a calendar year in their respective constituencies and in their respective States respectively. Hon'ble Members of Parliament who are also members of Consultative Committee/Parliamentary Committee for Ministry of Communications can also recommend an additional 30 telephone connections. Apart from this Telecom Commission (HQ) sends sanction orders for out of turn telephones as sanctioned by Hon'ble Ministers for Communications, Chairman Telecom Commission as mentioned below :-

- (1) Minister of Communications 1.00%\*
- (2) MOS for Communications 0.50%\*
- (3) Chairman (TC) 0.25%\*

(b) to (e) The detailed information is at given in the statement attached.

\* The percentage will be calculated as the number of Direct Exchange Lines (DELs) actually released in the immediate preceding year.

#### Statement

| SI.No. | District  | No. of<br>application<br>received | The No. of<br>connections<br>provided | No. of applications<br>lying pending | Likely time by<br>which the pending<br>cases will be cleared |
|--------|-----------|-----------------------------------|---------------------------------------|--------------------------------------|--|
| 1      | 2         | 3                                 | 4                                     | 5                                    | 6  |
| 1.     | Hazipur   | 06                                | 03                                    | 03                                   | Sept. 2001   |
| 2.     | Khagaria  | 79                                | 71                                    | 08                                   | Within 6 mon.  |
| 3.     | Begusarai | 182                               | 96                                    | 86                                   | Within 6 months  |
| 4.     | Darbhanga | 04                                | 03                                    | 01                                   | March, 2002  |
| 5.     | Madhubani | 20                                | 04                                    | 16                                   | -do-   |

Information regarding discretionary quota of hon'ble MPs released as on date

| 1           | 2                   | 3   | 4   | 5   | 6           |
|-------------|---------------------|-----|-----|-----|-------------|
| 6.          | Samastipur          | 89  | 07  | 82  | -do-        |
| 7.          | Muzaffarpur         | 458 | 301 | 157 | Dec. 2001   |
| 8.          | Sitamarhi           | 351 | 188 | 163 | -do-        |
| 9.          | Sheoher             | 27  | 11  | 16  | -do-        |
| 10.         | Katihar             | 209 | 195 | 14  | March, 2002 |
| 11.         | Purnia              | 84  | 72  | 12  | -do-        |
| 12.         | Araria              | 11  | 05  | 06  | -do-        |
| 13.         | Kishanganj          | 05  | 04  | 01  | -do-        |
| 14.         | Naugachira          | 60  | 42  | 18  | -do-        |
| 15.         | Bhojpur             | 93  | 73  | 20  | Dec., 2001  |
| 16.         | Buxar               | 75  | 52  | 23  | -do-        |
| 17.         | Rohtash             | 314 | 265 | 49  | -do-        |
| 18.         | Kammur              | 27  | 19  | 08  | -do-        |
| 19.         | Champaran (E)       | 247 | 149 | 98  | March, 2002 |
| <b>2</b> 0. | Champaran (W)       | 330 | 254 | 76  | -do-        |
| 21.         | Munger              | 59  | 24  | 35  | -do-        |
| <b>22</b> . | Lakhisar <b>a</b> i | 10  | 10  | NII | _           |
| 23.         | Shakhpura           | 15  | 15  | NII | -           |
| 24.         | Jamui               | NII | Nil | NII |             |
| 25.         | Bhagalpur           | 72  | 63  | 09  | Oct., 2001  |
| 26.         | Banka               | NII | Nil | Nil |             |
| 27.         | Saharsa             | 26  | 04  | 22  | March, 2002 |
| 28.         | Madhepura           | NII | NII | NII |             |
| 29.         | Supaul              | 06  | 03  | 03  | March, 2002 |
| 30.         | Chapra              | 124 | 35  | 89  | Oct., 2001  |
| 31.         | Siwan               | 75  | 28  | 47  | -do-        |
| 32.         | Gopalganj           | 70  | 25  | 45  | -do-        |
| 33.         | Gaya                | 249 | 240 | 09  | Sept., 2001 |

| 1   | 2          | 3     | 4     | 5     | 6         |
|-----|------------|-------|-------|-------|-----------|
| 34. | Aurangabad | 01    | 01    | Nil   | -do-      |
| 35. | Nawada     | 111   | 110   | 01    | -do-      |
| 36. | Jahanabad  | 95    | 93    | 02    | -do-      |
| 37. | Patna      | 982   | 855   | 127   | Feb. 2002 |
| 38. | Nalanda    | 257   | 222   | 35    | -do-      |
|     | Total      | 4,823 | 3,542 | 1,281 |           |

[English]

#### **National Forestry Action Programme**

67. SHRI RATILAL KALIDAS VARMA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the objectives of the National Forestry Action Programme (NFAP) alongwith its main components;

(b) the total land earmarked for implementation of the programme particularly in Gujarat, State-wise; and

(c) the details of land earmarked separately for main and sub-programme under main components;

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU) : (a) The Ministry of Environment and Forests have formulated Nationmal Forestry Action Programme (NFAP), a comprehensive strategic long term plan for the next twenty years to address the issues underlying major problems of the forestry sector in line with the National Forest Policy, 1998. The objective of the NFAP is to bring one third area of the country under forest/tree cover and to arrest de-forestation for achieving sustainable development of forests.

The National Forestry Action Programme has five main components :

1. Project Existing Forest Resources : It has three main-sub programmes. (i) Forest protection, (ii) Soil and water conservation, and (iii) Protected areas and biodiversity conservation.

2. Improve Forest Productivity : It has four main subprogrammes. (i) Rehabilitation of degraded forests, (ii) Research and technology development, (iii) Development of Non Wood Forest Products and (iv) Assisting private initiatives with community participation.

3. Reduce Total Demand : It has three main subprogrammes for efficient uses of (i) Fuelwood and fodder, (ii) Timber, and (iii) Non Wood Forest Products.

4. Strengthen Policy and Institutional Framework : It has three main sub-programmes. (i) Central forestry administration, (ii) Central forestry institutions, and (iii) State forestry administration and institutions.

5. Expand Forest Area : It has two main sub-programmes. (i) Tree plantation on forest and non-forest lands, and (ii) People's participation in plantations and their protection.

(b) and (c) The total land earmarked for implementation of National Forestry Action Programme (NFAP) in Gujarat is 2.62 million hectares. The details of land earmarked for each main and sub programme under main components are given in the statement attached.

|      |                  | Statement                        |                                  |
|------|------------------|----------------------------------|----------------------------------|
| S.No | b. Name of State | Programme/Sub-Programme          | Physical Target<br>(million ha.) |
| 1    | 2                | 3                                | 4                                |
| 1.   | Andhra Pradesh   | Improve Forest Productivity      |                                  |
|      |                  | a. Rehabilitation & regeneration | 1.60                             |
|      |                  | b. Re-afforestation              | 0.75                             |
|      |                  | c. Improve existing plantations  | 0.30                             |
|      |                  | Total                            | 2.65                             |

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| 1          | 2                 | 3                                    | 4     |
|------------|-------------------|--------------------------------------|-------|
|            |                   | Expand Forest Area                   |       |
|            |                   | a. Planting public lands             | 0.40  |
|            |                   | b. Planting private lands-rural      | 1.48  |
|            |                   | c. Planting private lands-urban      | 0.40  |
|            |                   | Total                                | 2.28  |
| <b>2</b> . | Arunachal Pradesh | Improve Forest Productivity          |       |
|            |                   | a. Artificial plantation             | 0.054 |
|            |                   | b. AFR/EFR plantation                | 0.004 |
|            |                   | c. Aded regeneration                 | 0.044 |
|            |                   | Total                                | 0.102 |
|            |                   | Expand Forest Area                   |       |
|            |                   | a. Programme implementation          | 0.05  |
| 3.         | Assam             | Improve Forest Productivity          |       |
|            |                   | a. Afforestation of degraded forests | 0.80  |
|            |                   | b. Including natural regeneration    | 0.10  |
|            |                   | c. Orchids, medicinal and other NWFP | 0.02  |
|            |                   | Total                                | 0.92  |
|            |                   | Expand Forest Area                   |       |
|            |                   | a. Fringe village development        | 0.08  |
|            |                   | b. Afforestation of private lands    | 0.10  |
|            |                   | Total                                | 0.18  |
| <b>4</b> . | Bihar             | Improve Forest Productivity          |       |
|            |                   | a. Forests, density more than 40%    | 1.04  |
|            |                   | b. Forests, density less than 40%    | 0.42  |
|            |                   | c. NWFP improvement                  | 0.04  |
|            |                   | Total                                | 1.50  |
|            |                   | Expand Forest Area                   |       |
|            |                   | a. Private forestry-South Bihar      | 0.65  |
|            |                   | b. Private forestry-North Bihar      | 0.98  |
|            |                   | c. Non-forest areas                  | 1.08  |
|            |                   | Total                                | 2.71  |

| 5. Goe       Improve Forest Productivity         a. Afforestation of degraded forests       0.012         b. Rehabilitation of degraded mined area       0.001         c. Development of cane & bamboo area       0.004         d. Development of teak area       0.001         e. Afforestation of forests area       0.008         f. Development of mangroves       0.002         Total       0.0002         b. Urban forestry       0.0004         c. Plantation of community land       0.002         d. Land acquisition       0.001         Total       0.002         d. Land acquisition       0.001         Total       0.0036         6       Gujarat       Improve Forest Productivity         a. Restoration of degraded forests       0.20         b. Reboisment of denuded forest       0.20         c. Savannaland development       0.24   |  |
|--|--|
| <ul> <li>b. Rehabilitation of degraded mined area</li> <li>0.001</li> <li>c. Development of cane &amp; bamboo area</li> <li>0.004</li> <li>d. Development of teak area</li> <li>0.001</li> <li>e. Afforestation of forests area</li> <li>0.008</li> <li>f. Development of mangroves</li> <li>0.002</li> <li>Total</li> <li>0.028</li> </ul> Expand Forest Area <ul> <li>a. Development of fuel wood &amp; fodder</li> <li>0.0002</li> <li>b. Urban forestry</li> <li>0.0004</li> <li>c. Plantation of community land</li> <li>0.001</li> <li>Total</li> <li>0.002</li> <li>d. Land acquisition</li> <li>0.001</li> <li>Total</li> <li>0.0036</li> </ul> 6 Gujarat <ul> <li>mprove Forest Productivity</li> <li>a. Restoration of degraded forests</li> <li>0.20</li> <li>b. Reboisment of denuded forest</li> </ul>  |  |
| <ul> <li>C. Development of cane &amp; bamboo area</li> <li>0.004</li> <li>d. Development of teak area</li> <li>0.001</li> <li>e. Afforestation of forests area</li> <li>0.008</li> <li>f. Development of mangroves</li> <li>0.002</li> <li>Total</li> <li>0.002</li> <li>b. Urban forestry</li> <li>0.004</li> <li>0.002</li> <li>c. Plantation of community land</li> <li>0.001</li> <li>0.001</li> <li>Total</li> <li>0.002</li> <li>d. Land acquisition</li> <li>0.0036</li> <li>6 Gujarat</li> <li>Improve Forest Productivity</li> <li>a. Restoration of degraded forests</li> <li>0.20</li> <li>b. Rebolsment of denuded forest</li> </ul>   |  |
| <ul> <li>d. Development of teak area</li> <li>Afforestation of forests area</li> <li>0.008</li> <li>Development of mangroves</li> <li>0.002</li> <li>Total</li> <li>0.028</li> <li>Expand Forest Area</li> <li>Development of fuel wood &amp; fodder</li> <li>0.0002</li> <li>Urban forestry</li> <li>0.0004</li> <li>C. Plantation of community land</li> <li>0.001</li> <li>Could acquisition</li> <li>0.001</li> <li>Total</li> <li>Development of degraded forests</li> <li>0.203</li> <li>Reboisment of denuded forest</li> <li>0.24</li> </ul>   |  |
| <ul> <li>Afforestation of forests area</li> <li>Development of mangroves</li> <li>Total</li> <li>Dovelopment of mangroves</li> <li>Total</li> <li>Dovelopment of fuel wood &amp; fodder</li> <li>Dovelopment of fuel wood &amp; foder</li> <li>Dovelopment of fuel wood &amp; fodder</li>     &lt;</ul> |  |
| f.       Development of mangroves       0.002         Total       0.028         Expert Area         a.       Development of fuel wood & fodder       0.0002         b.       Urban forestry       0.0004         c.       Plantation of community land       0.002         d.       Land acquisition       0.001         Total       0.0036       0.0036         6 Gujarat       Improve Forest Productivity         a.       Restoration of degraded forests       0.20         b.       Rebolsment of denuded forest       0.24  |  |
| Total       0.028         Expand Forest Area       0.0002         a.       Development of fuel wood & fodder       0.0002         b.       Urban forestry       0.0004         c.       Plantation of community land       0.002         d.       Land acquisition       0.001         Total       0.0036       0.0036         6       Gujarat       Improve Forest Productivity         a.       Restoration of degraded forests       0.20         b.       Reboisment of denuded forest       0.24  |  |
| Expand Forest Area         a.       Development of fuel wood & fodder       0.0002         b.       Urban forestry       0.0004         c.       Plantation of community land       0.002         d.       Land acquisition       0.001         Total       0.0036         6       Gujarat       Improve Forest Productivity         a.       Restoration of degraded forests       0.20         b.       Reboisment of denuded forest       0.24  |  |
| a.       Development of fuel wood & fodder       0.0002         b.       Urban forestry       0.0004         c.       Plantation of community land       0.002         d.       Land acquisition       0.001         Total       0.0036         6       Gujarat       Improve Forest Productivity         a.       Restoration of degraded forests       0.20         b.       Rebolsment of denuded forest       0.24   |  |
| b. Urban forestry 0.0004<br>c. Plantation of community land 0.002<br>d. Land acquisition 0.001<br>Total 0.0036<br>6 Gujarat Improve Forest Productivity<br>a. Restoration of degraded forests 0.20<br>b. Rebolsment of denuded forest 0.24   |  |
| c. Plantation of community land 0.002<br>d. Land acquisition 0.001<br>Total 0.0036<br>6 Gujarat Improve Forest Productivity<br>a. Restoration of degraded forests 0.20<br>b. Rebolsment of denuded forest 0.24   |  |
| d.     Land acquisition     0.001       Total     0.0036       6     Gujarat     Improve Forest Productivity       a.     Restoration of degraded forests     0.20       b.     Rebolsment of denuded forest     0.24  |  |
| Total     0.0036       6     Gujarat     Improve Forest Productivity       a.     Restoration of degraded forests     0.20       b.     Rebolsment of denuded forest     0.24  |  |
| 6 Gujarat     Improve Forest Productivity       a.     Restoration of degraded forests     0.20       b.     Rebolsment of denuded forest     0.24   |  |
| a.Restoration of degraded forests0.20b.Rebolsment of denuded forest0.24  |  |
| b. Rebolsment of denuded forest 0.24   |  |
|  |  |
| c. Savannaland development 0.24  |  |
|  |  |
| d. Grassland development 0.02  |  |
| e. Desert border immobilization 0.02   |  |
| f. Mangrove restoration 0.01   |  |
| g. Coastal border restoration 0.01   |  |
| fotal 0.74   |  |
| Expand Forest Area   |  |
| a. Strip plantation 0.02   |  |
|  |  |
| c. Saline land development 0.01<br>d. Seedling for distribution 1.82   |  |
| Total 1.88   |  |

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| 1  | 2                | 3   | 4    |  |  |
|----|------------------|---|------|--|--|
| 7  | Haryana          | Improve Forest Productivity               |      |  |  |
|    |                  | a. Rehab degraded forests                 | 0.17 |  |  |
|    |                  | Expand Forest Area                        |      |  |  |
|    |                  | a. Strip plantation                       | 0.06 |  |  |
|    |                  | b. Planting institutional lands           | 0.05 |  |  |
|    |                  | c. Nursery for farm forestry              | 0.33 |  |  |
|    |                  | d. Afforesting salt-affected lands        | 0.18 |  |  |
|    |                  | e. Afforesting Aravalli areas             | 0.07 |  |  |
|    |                  | f. Afforesting sand dune areas            | 0.01 |  |  |
|    |                  | Total                                     | 0.70 |  |  |
| 8. | Himachal Pradesh | Improve Forest Productivity               |      |  |  |
|    |                  | a. NWFF propagation                       | 0.09 |  |  |
|    |                  | b. Managing natural forests               | 0.10 |  |  |
|    |                  | c. Managing pasture lands                 | 0.30 |  |  |
|    |                  | Total                                     | 0.49 |  |  |
|    |                  | Expand Forest Area                        |      |  |  |
|    |                  | a. Managing open forests                  | 0.39 |  |  |
|    |                  | b. Managing scrublands                    | 0.02 |  |  |
|    |                  | Total                                     | 0.41 |  |  |
| 9. | J&K              | Improve Forest Productivity               |      |  |  |
|    |                  | a. Pasture development                    | 0.25 |  |  |
|    |                  | b. Natural regeneration of forests        | 0.50 |  |  |
|    |                  | c. Rehabilitation of degraded forests     | 0.25 |  |  |
|    |                  | d. Shivalik ecodevelopment Project        | 0.75 |  |  |
|    |                  | e. Integrated watershed dev. Project      | 0.30 |  |  |
|    |                  | Total                                     | 2.05 |  |  |
|    |                  | Expand Forest Area                        |      |  |  |
|    |                  | a. Extension of forest area               | 3.32 |  |  |
|    |                  | b. Area oriented fuel & fodder plantation | 0.20 |  |  |
|    |                  | c. Survey & planting pvt. Lands           | 0.61 |  |  |
|    |                  | d. Nursery in pvt. Lands                  | 0.09 |  |  |
|    |                  | Total                                     | 4.22 |  |  |

|    | 2              | 3                                       | 4     |
|----|----------------|---|-------|
| 0. | Karnataka      | Improve Forest Productivity             |       |
|    |                | a. Restoration of degraded forest       | 0.75  |
|    |                | b. Afforestation of degraded forest     | 0.64  |
|    |                | c. Afforestation grassy blanks          | 0.01  |
|    |                | d. Bamboo areas improvement             | 0.40  |
|    |                | e. Sandal forest improvement            | 0.14  |
|    |                | f. Rosewood forest improvement          | 0.11  |
|    |                | g. Teak forest improvement              | 0.23  |
|    |                | h. Existing plantation improvement      | 0.72  |
|    |                | i. Cane forest improvement              | 0.09  |
|    |                | Total                                   | 3.09  |
|    |                | Expand Forest Area                      |       |
|    |                | a. Canal banks                          | 0.02  |
|    |                | b. Tank foreshores                      | 0.09  |
|    |                | c. Agroforestry & wasteland development | 0.01  |
|    |                | Total                                   | 0.12  |
| 1. | Kerala         | Improve Forest Productivity             |       |
|    |                | a. Augmentation for multiple use        | 0.10  |
|    |                | b. Bamboo bearing forest                | 0.01  |
|    |                | c. Read forest                          | 0.003 |
|    |                | d. Dense forest, ecological values      | 0.025 |
|    |                | e. Dense forest, NWFP                   | 0.005 |
|    |                | Total                                   | 0.14  |
|    |                | Expand Forest Area                      |       |
|    |                | a. Total plantation                     | 0.12  |
| 2. | Madhya Pradesh | Improve Forest Productivity             |       |
|    |                | a. Promote natural regeneration         | 4.00  |
|    |                | b. Rehabilitation of flowered bamboo    | 0.40  |
|    |                | c. Rehabilitation of depleted bamboo    | 0.11  |
|    |                | d. Rehabilitation of degraded forests   | 1.50  |
|    |                | Total                                   | 6.01  |

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| 1   | 2           | 3                                     | 4     |
|-----|-------------|---------------------------------------|-------|
|     |             | Expand Forest Area                    |       |
|     |             | a. Planting revenue/community lands   | 0.77  |
|     |             | b. Planting farm follows              | 0.08  |
|     |             | c. Planting community strips          | 0.02  |
|     |             | d. Planting farm bunds                | 0.51  |
|     |             | Total                                 | 1.38  |
| 13. | Maharashtra | Improve Forest Productivity           |       |
|     |             | a. Enrichment bamboo under planting   | 1.20  |
|     |             | b. Grassland Development              | 0.08  |
|     |             | c. Rehabilitation of degraded forests | 0.90  |
|     |             | d. Commercial plantation              | 0.20  |
|     |             | e. JFM in degraded forests            | 0.30  |
|     |             | Total                                 | 2.68  |
|     |             | Expand Forest Area                    |       |
|     |             | a. Community wasteland                | 0.65  |
|     |             | b. Coastal plantation                 | 0.004 |
|     |             | c. Mangrove plantation                | 0.004 |
|     |             | d. VIIIage roadside plantation        | 0.024 |
|     |             | Total                                 | 0.682 |
| 14. | Manipur     | Improve Forest Productivity           |       |
|     |             | a. Afforstation of forest wasteland   | 0.15  |
|     |             | b. Abandone shifting cultivation      | 0.12  |
|     |             | c. Barak river catchment              | 0.30  |
|     |             | d. Non timber forest Product          | 0.06  |
|     |             | e. Grazing control                    | 0.04  |
|     |             | f. Restocking reserved forest         | 0.10  |
|     |             | Total                                 | 0.77  |
|     |             | Expand Forest Area                    |       |
|     |             | a. Planting non-traditional area      | 0.31  |
| 15. | Meghalaya   | <b>-</b> *                            |       |

| 1   | 2        | 3   | 4     |
|-----|----------|---|-------|
| 16. | Mizoram  | Improve Forest Productivity                     |       |
|     |          | a. Tending old plantation/natural forest        | 0.20  |
|     |          | b. ANR for timber                               | 0.16  |
|     |          | c. ANR for fuelwood                             | 0.20  |
|     |          | d. NWFP development                             | 0.04  |
|     |          | Total   | 0.60  |
|     |          | Expand Forest Area                              |       |
|     |          | Seedlings for distribution                      | 0.02  |
| 17. | Nagaland | Details of investment estimates not available   |       |
| 18. | Orissa   | Improve Forest Productivity                     |       |
|     |          | a. Rehab. degraded forest                       | 0.16  |
|     |          | Expand Forest Area                              |       |
|     |          | a. Industrial plantation                        | 0.10  |
|     |          | b. Development Private lands (nursery)          | 0.18  |
|     |          | Total   | 0.28  |
| 19. | Punjeb   | Improve Forest Productivity                     |       |
|     |          | a. Enrichment planting-forests in plains        | 0.04  |
|     |          | b. Creation of high-production forest in plains | 0.02  |
|     |          | c. Silvicultural operation-plain forests        | 0.04  |
|     |          | d. Replanting after harvest in forests          | 0.04  |
|     |          | e. Enrichment planting-kandi forests            | 0.08  |
|     |          | f. Silviculture Operations-Kandi forests        | 0.09  |
|     |          | Total   | 0.31  |
|     |          | Expand Forest Area                              |       |
|     |          | a. Underlating kandl lands                      | 0.015 |
|     |          | b. Planting public lands                        | 0.20  |
|     |          | c. Plants for public                            | 0.135 |
|     |          | Total   | 0.35  |

| 1   | 2          | 3  | 4     |
|-----|------------|--|-------|
| 20  | Rajasthan  | Improve Forest Productivity              |       |
|     |            | a. Desert development programme          | 0.80  |
|     |            | Expand Forest Area                       |       |
|     |            | a. Integrated watershed development      | 4.04  |
|     |            | b. IGNP command development              | 0.1   |
|     |            | c. IGNP non-command development          | 0.2   |
|     |            | Total                                    | 4.34  |
| 21. | Sikkim     | Improve Forest Productivity              |       |
|     |            | a. Grazing control & pasture development | 0.03  |
|     |            | b. Regeneration of conifer forest        | 0.02  |
|     |            | c. Regeneration of sal forest            | 0.01  |
|     |            | d. Natural forest management             | 0.03  |
|     |            | e. Watershed mgm. & soil cons.           | 0.07  |
|     |            | f. Bamboo, cane cultivation              | 0.03  |
|     |            | g. Non-wood forest produce               | 0.01  |
|     |            | Total                                    | 0.20  |
|     |            | Expand Forest Area                       |       |
|     |            | a. Fuel, fodder development              | 0.046 |
|     |            | b. Community/pvt. Forest management      | 0.002 |
|     |            | c. Social forestry                       | 0.030 |
|     |            | d. Sericulture development               | 0.002 |
|     |            | Total                                    | 0.08  |
| 22. | Tamil Nadu | Improve Forest Productivity              |       |
|     |            | a. JFM scheme                            | 0.005 |
|     |            | b. Afforestation for timber              | 0.005 |
|     |            | c. Bamboo afforestation                  | 0.041 |
|     |            | d. Sandal afforestation                  | 0.116 |
|     |            | e. Site improvement afforestation        | 0.163 |
|     |            | Total                                    | 0.33  |

| 1   | 2             | 3  | 4     |
|-----|---------------|--|-------|
|     |               | Expand Forest Area                         |       |
|     |               | a. General afforestation scheme            | 0.048 |
|     |               | b. Teak afforestation scheme               | 0.002 |
|     |               | c. Bamboo plantation scheme                | 0.036 |
|     |               | d. Sandal development scheme               | 0.030 |
|     |               | e. Agave plantation scheme                 | 0.016 |
|     |               | f. Timber spp. Plantation scheme           | 0.020 |
|     |               | g. Fuelwood plantation scheme              | 0.085 |
|     |               | h. Eucalyptus plantation scheme            | 0.027 |
|     |               | i. Teak plantation scheme                  | 0.006 |
|     |               | j. Tamarind plantation scheme              | 0.015 |
|     |               | k. MFP plantation scheme                   | 0.070 |
|     |               | I. Vengal plantation scheme                | 0.001 |
|     |               | m. Casuarina plantation scheme             | 0.002 |
|     |               | n. Rosewood plantation scheme              | 0.001 |
|     |               | o. Cashew estate scheme                    | 0.001 |
|     |               | p. Redsanders plantation scheme            | 0.019 |
|     |               | Total                                      | 0.38  |
| 23. | Tripura       | Improve Forest Productivity                |       |
|     |               | a. Afforesting forest wasteland            | 0.04  |
|     |               | Expand Forest Area                         |       |
|     |               | a. Afforesting non-forest wastelands       | 0.03  |
|     |               | b. Fodder on community/pvt. lands          | 0.01  |
|     |               | Total                                      | 0.04  |
| 24. | Uttar Pradesh | Improve Forest Productivity                |       |
|     |               | a. Afforestation of panchayat hill forests | 0.33  |
|     |               | b. Afforestation of bank hill forests      | 0.60  |
|     |               | c. Afforestation of degraded forest plains | 0.33  |

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|-----------------|--|-------|
|                 | d. Afforestation of degraded forest Vindhya region | 0.12  |
|                 | e. Ravine treatment                                | 0.11  |
|                 | f. Usar land reclamation                           | 0.04  |
|                 | g. Bamboo plantation improvement                   | 0.02  |
|                 | h. Bamboo forest improvement                       | 0.13  |
|                 | i. Sal regeneration, terai area                    | 0.03  |
|                 | j. Chir pine regeneration, hills                   | 0.12  |
|                 | k. Tendu forests, Vindhyan region                  | 0.45  |
|                 | Total  | 2.28  |
|                 | Expand Forest Area                                 |       |
|                 | a. Community woodlots, plains                      | 0.04  |
|                 | b. Strip plantation                                | 0.40  |
|                 | c. Afforestation of civil-soam hill forests        | 0.35  |
|                 | d. Mechanised khair/shishum plantation, terai      | 0.08  |
|                 | e. Sal, plantation terai                           | 0.03  |
|                 | f. Urban stip plant, brick guard                   | 0.002 |
|                 | g. Urban stip plant, barbed wire fence             | 0.003 |
|                 | h. Urban block plantation                          | 0.06  |
|                 | Total  | 0.96  |
| 25. West Bengal | Improve Forest Productivity                        |       |
|                 | a. Economic plantation                             | 0.002 |
|                 | b. Quick-growing plantation                        | 0.002 |
|                 | c. Medicinal plants & NWFP                         | 0.025 |
|                 | d. Fuel-fodder project                             | 0.068 |
|                 | e. Integr. Affo. & Eco. Development                | 0.065 |
|                 | f. WB forestry project                             | 0.140 |
|                 | g. Agro-silviculture                               | 0.002 |
|                 | Total  | 0.30  |
|                 |  |       |

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| 1   | 2                    |                             | 3                                 | 4  |
|-----|----------------------|-----------------------------|-----------------------------------|--|
| ,,  |                      | Exp                         | oand Forest Area                  |  |
|     |                      | <b>a</b> .                  | Sundarban biosphere reserve       | 0.002                                    |
|     |                      | b.                          | Farm forestry                     | 0.19                                     |
|     |                      | C.                          | Wasteland plantation              | 0.075                                    |
|     |                      | d.                          | WB Forest Project homestead       | 0.018                                    |
|     |                      | θ.                          | WB Forests Project strip plantati | on 0.024                                 |
|     |                      |                             | Total                             | 0.309                                    |
| 26. | A&N Islands          | Improve Forest Productivity |                                   |  |
|     |                      | ۵.                          | Regeneration of forests           | 0.06                                     |
|     |                      | b.                          | Enrichment plantations            | 0.01                                     |
|     |                      |                             | Total                             | 0.07                                     |
|     | Review of Irrigation | Projects                    |                                   | if so, whether any survey had been condu |

#### **Review of Irrigation Projects**

68. SHRIMATI JAYABEN B. THAKKAR : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Union Government have appointed a committee of secretaries to review irrigation projects which have been approved but could not taken off for the last two years; and

(b) if so, the time by which the work on the said projects is likely to be commenced?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) No, Sir.

(b) Does not arise.

[Translation]

# **Extinction of Species of Birds**

69. SHRI SHANKERSINH VAGHELA :

SHRI BHUPENDRASINH SOLANKI :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether as per a survey, 73 species of birds are on the verge of extinction due to ruining of their natural habitat; (b) if so, whether any survey had been conducted by Birdlife International in 1981 in respect of Asian birds indicating extinction of 51 species which has now gone upto 73;

(c) if so, the efforts made by the Government since 1981 uptill now to save the birds; and

(d) the amount spent in this regard so far?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU) : (a) and (b) Several organisations including Birdlife International have been expressing concerns about decline in population of several bird species in India. As per the reports, 78 species of birds in India are threatened. No survey was carried out by Birdlife International in 1981. However, as per the report entitled 'Birds to Watch - 1' (Red data book) published by International Council for Bird Preservation in 1988, 62 Indian bird species were reported threatened.

(c) Following important steps have been taken by the Central Government to protect the birds in the country :-

- (i) Hunting of all wild animals and birds has been banned under Wildlife (Protection) Act.
- (ii) Crucial habitats of various species of wild animals and birds have been notified as national parks and sanctuaries. Important national parks and sanctuaries are also notified as Ramaar Sites and World Natural Heritage Sites.
- (iii) Regular patrolling of the area to control poaching and illegal trade in wild animals and their products is done. Cooperation of other enforcement agencies and international organisations is also taken in this regard.
- (iv) Management of the Wildlife Habitats is done on scientific lines, allowing in national parks and sanctuaries only such activities which are for betterment of Wildlife.
- (v) Financial assistance is provided to State Governments for effective management of national parks and sanctuaries.
- (vi) Support scientific research for monitoring the population status of various species and evolving strategies for in-situ and ex-situ conservation of various species.
- (vii) Transfer of technology to field managers through training and workshops.
- (viii) Create awareness about the importance of Wildlife conservation.
- (ix) Action to implement the recommendations of the International Workshop on vultures has been initiated.
- (x) Various recommendations for Wildlife conservation was recently made at the meeting of State Ministers of Environment and Forests held at Coimbatore on 29th and 30th January, 2000 and implementation of these recommendations known as, "Coimbatore Charter" will go a long way in mitigating many of the existing problems.

(d) The amount released in the last four years for bird sanctuaries is as follows :-

| Year      | Amount (Rs. in lakh) |
|-----------|----------------------|
| 1997-98   | 166.984              |
| 1998-99   | 185.69               |
| 1999-2000 | 223.51               |
| 2000-2001 | 238.20               |

[English]

### Setting up of a National Highways Grid

70. SHRI RAMDAS ATHAWALE : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state : (a) whether the Government have formulated any scheme to set up a National Highway Grid;

(b) if so, the details alongwith present status thereof;

(c) the time by which the National Highways Grid is likely to be set up; and

(d) the amount to be spent on this work, National Highway-wise?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRI B.C. KHANDURI) : (a) and (b) It is envisaged to develop National Highway grid of 100 km. This requires a National Highway network of over 66,000 km. against the existing National Highway length of 57,737 km.

(c) Expansion of National Highway network is a continuous process and the goal to have grid of National Highway is to be achieved in a phased manner depending on the overall availability of resources.

(d) It is not possible to indicate details at this stage.

### Funds for Swimming Pool at Quilon, Kerala

71. SHRI P. RAJENDRAN : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) whether the Government have released sanctioned funds for completion of swimming pool at Sports Complex, Quilon, Kerala; and

(b) if so, the progress of construction of the proposed project?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PON. RADHA-KRISHNAN) : (a) and (b) Information is being collected and will be laid on the Table of the House.

# **Demands of Gramin Dak Sewaks**

72. SHRI AJOY CHAKRABORTY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the designation of the Extra Departmental Agents in Department of Posts has been changed to Gramin Dak Sewaks;

(b) if so, whether any specific rules have been framed in regard to working conditions of the Gramin Dak Sewaks;

(c) if so, the details thereof;

(d) whether any decision has been taken to settle the long pending demands of GDS; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) Yes, Sir.

(b) to (e) Gramin Dak Sevaks are employed for a period of duty ranging from 2 to 5 hours a day. They do not form part of the regular civil services and their terms and conditions of employment are governed by separate set of rules, earlier named P&T ED Agents (conduct & Services) Rules, 1964, and now amended as Gramin Dak Sevaks (Conduct & Employment) Rules, 2001, incorporating the changed nomenclature of EDAs and also the specific characteristics of the ED systems. In the context of 5th Central Pay Commission for regular Central Government Employees, the Government had set up a one-man committee headed by Justice Charanjeet Talwar to examine the wage structure and other conditions of employment of ED. Agents. After due consideration of the recommendations of Jusitce Talwar Committee, the Government extended the following package of benefits to Gramin Dak Sewaks;

(i) Increasing the allowance of Gramin Dak Sevaks by a factor of 3.25 for the period 1.1.96 to 28.2.1998.

(ii) Introducing the concept of Time Related Continuity Allowance (TRCA) in lieu of monthly allowance related to workload.

(iii) Increasing the amount of ex-gratia gratuity admissible from Rs. 6,000/- to Rs. 18,000/-.

(iv) Introducing the concept of paid leave at the rate of 10 days for every half-year without the provision of carry forward of encashment.

(v) Increasing office maintenance allowance admissible to Gramin Dak Sevaks BPM from Rs. 25/- to Rs. 50/- per month.

(vi) Providing for lump sum Severance Amount of Rs. 20,000/- or Rs. 30,000/- depending on period of employment as post-employment benefit, on discharge from employment at the age of 65 years or death in harness or on absorption against departmental post.

These benefits were extended in full and final settlement of all pending demands relating to recommendations of Justice Talwar Committee. As regards demand for pension, no Govt. Sponsored Social Security Scheme was found to be feasible, specially when provision for Severance Amount already exists. A Social Security Scheme formulated in consultation with LIC has been forwarded to the Postal Federations. [Translation]

### Vanishing of Indian Cricketers from Australian Cricket Training Academy

73. SHRI PADAM SEN CHOUDHRY : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) whether the Indian Cricketers recently getting training in the Australian Cricket Academy have vanished altogether;

(b) if so, the details thereof; and

(c) the details of action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PON RADHA-KRISHNAN) : (a) As per information received from BCCI, all the players sent by BCCI for training at Commonwealth Bank Cricket Academy during 2000 and 2001 have returned back from Australia.

(b) Does not arise.

(c) Does not arise.

[English]

## Telecom Facilities in Sikkim

74. SHRI BHIM DAHAL : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of telephone exchanges, post offices and sub-post offices opened in Sikkim during each of the last two years, district-wise;

(b) the places where new telephone exchanges, post offices and sub-post offices are proposed to be opened during 2001-02;

(c) the number of proposals under consideration of the Government for setting up of post offices and sub-post offices; and

(d) The time by which these are likely to be approved?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) and (b) Details are furnished in the statement attached.

(c) At present no proposals are under consideration for opening of Sub-Post Offices.

(d) Three Extra-Departmental Branch Post Offices mentioned against item (b) are likely to be opened if the requisite norms are fulfilled and the posts are sanctioned.

#### Statement

The number of telephone exchanges and Post offices opened in Sikkim district-wise during the last two years are as follows :

| District     | No. of | Telephone |                                 | No. of Pos | t Offices Opened                        |       |
|--------------|--------|-----------|---------------------------------|------------|---|-------|
|              | Exchan | ge opened | Department Sub-<br>Post Offices |            | Extra Department<br>Branch Post Offices |       |
|              | 99-00  | 00-01     | 99-00                           | 00-01      | 99-00                                   | 00-01 |
| Sikkim East  | 1      | -         | -                               | 1          | 2                                       | -     |
| Sikkim West  | -      | 1         | -                               | -          |   |       |
| Sikkim North | 1      | 1         | -                               | -          | -                                       | -     |
| Slkkim South | 1      | 2         | -                               | •          | -                                       | -     |

Places where new telephone exchanges, post offices and sub-post offices are proposed to be opened during 2001-2002.

(i) Telephone Exchanges : New Telephone Exchanges at Makha, Majhitar and Sichey have been planned during the year 2001-2002 in Sikkim East District. Out of the planned telephone exchanges, two at Makha and Majhitar have already been opened.

(ii) Post Offices : Three Extra Departmental Branch Post Offices have been planned at :

(1) Lungsing Ralang under South Sikkim

(2) Uper Khandang under East Sikkim

(3) Meli Aching under West Sikkim

**Increase in Air Traffic** 

75. SHRI G. PUTTA SWAMY GOWDA :

SHRI R.S. PATIL :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the air passenger traffic has steadily increased during the last three years;

(b) if so, the details thereof;

(c) whether the Government are planning to start new flights from Bangalore to various destinations; and

(d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) and (b) Domestic air passenger traffic increase during the last three years is as follows :

| Year | Domestic Passenger<br>carried (in lakhs) |
|------|--|
| 1998 | 118.6                                    |
| 1999 | 122.3                                    |
| 2000 | 133.2                                    |

(c) and (d) Airlines are free to connect any **place**/routes based on their commercial judgement subject, of course, to the compliance with the Route Dispersal Guidelines which provide for certain minimum operations in specified category of routes.

#### International Flights from Hyderabad

76. SHRI B.K. PARTHASARATHI : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether there is any proposal to introduce direct flight from Geneva to Hyderabad, London to Hyderabad etc. in view of the traffic and the willingness expressed by the air carriers; and

(b) if so, the time by which these services are likely to be started?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) No, Sir.

(b) Does not arise.

[Translation]

### International Money Transfer Service

77. DR. ASHOK PATEL : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government have recently started International Money Transfer Service in post offices;

(b) if so, the details thereof;

(c) the number of countries likely to be covered under the said service; and

(d) the details of countries where this service is likely to be commenced initially?

# THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) Yes, Sir.

(b) As a result of the collaboration of the Department of Posts with the Western Union Financial Services International, USA, a state of the art International Money Transfer Service is now available through the Post Offices in India. The service enables instantaneous remittance of money to India. The recipients can collect the money immediately after remittance has been made by the sender.

(c) At present under the scheme, only inward remittance service to India is available from 185 countries.

(d) The countries where this service is available are listed in the statement attached.

#### Statement

| Albania                    | American<br>Samoa                  | Angola                | Anguila                  | Antigua<br>& Barbuda                    | Argentina                       | Armenia              | Aruba                 | Australia                | Austria                              |
|----------------------------|------------------------------------|-----------------------|--------------------------|---|---------------------------------|----------------------|-----------------------|--------------------------|--------------------------------------|
| Azerbaijan<br>Bonaire<br>i | Bahamas<br>Bosnia<br>& Herzegovina | Bahrain<br>Botswana   | Barbados<br>Brazil       | Belarus<br>British<br>Virgin<br>Islands | Belgium<br>Brunei<br>Darussalam | Belize<br>Bulgaria   | Benin<br>Burkina Faso | Bermuda<br>Burundi       | Bolivia<br>Cambodia                  |
| Cameroon                   | Canada                             | Capa Verde            | <b>Cayman</b><br>Islands | Central<br>African<br>Republic          | Chad                            | Chile                | China                 | Columbia                 | Comoros                              |
| Congo<br>(Brazzaville)     | Cook Islands                       | Costa Rica            | Cotedivore               | Croatia                                 | Curacao                         | Cyprus               | Cyprus<br>(Northern)  | Czech<br>Republic        | Democratic<br>Rep. of Co <b>ng</b> o |
| Denmark                    | Dominica                           | Dominican<br>Republic | Ecuador                  | Egypt                                   | El Salvador                     | Equatorial<br>Guinea | Eritrea               | Estonia                  | Ethiopia                             |
| Fiji                       | Finland                            | France                | French Guiana            | Gabon                                   | Gambia                          | Georgia              | Germany               | Ghana                    | Gibralter                            |
| Greece                     | Grenada                            | Guadeloupe            | Guam                     | Guatemala                               | Guinea                          | Guinea Bissaue       | Guyana                | Haiti                    | Honduras                             |
| Hong Kong                  | Hungary                            | Iceland               | Indonesia                | ireland                                 | Israel                          | Italy                | Ivory Coast           | Jamaica                  | Japan                                |
| Jordan                     | Kazakhstan                         | Kenya                 | Kosovo                   | Kuwait                                  | Kyrghyz Republic                | c Latvia             | Lebanon               | Lesotho                  | Liberia                              |
| Lithuania                  | Luxumbourg                         | Macedonia             | Madagascar               | Malawi                                  | Malaysia                        | Mali                 | Malta                 | Marshall<br>Islands      | Martinique                           |
| Mauritania                 | Mauritius                          | Mexico                | Moldova                  | Monaco                                  | Mongolia                        | Morocco              | Mozambique            | Namibia                  | Nepa!                                |
| Netherlands                | New<br>Caledonia                   | New Zealand           | Nicaragua                | Niger                                   | Nigeria                         | . Oman               | Pakistan              | Palestinian<br>Authority | Panama                               |
| Paraguay                   | Peru                               | Philippines           | Poland                   | Portugal                                | Puerto Rico                     | Qatar                | Reunion               | Romania                  | Russia                               |
| Rwanda                     | Saint Kitts<br>& Nevis             | Saint Lucia           | Saint Maarten            | Saint Martin                            | Saint Vincent                   | Samoa                | Saudi Arabia          | Senegal                  | Sierra Leone                         |
| Singapore                  | Slovakia                           | Slovenia              | South Africa             | Spain                                   | Srilanka                        | Suriname             | Swaziland             | Sweden                   | Switzerland                          |
| Talwan                     | Tanzania                           | Thailand              | Togo                     | Tonga                                   | Trinidad &<br>Tobago            | Tunisia              | Turkey                | Turkmenistan             | Turks &<br>Calcos                    |
| US Virgin<br>Islands       | Uganda                             | Ukrain <del>e</del>   | United<br>Arab Emirates  | United<br>Kingdom                       | United States                   | Uruguay              | Venezuala             | Vietnam                  | Yemen                                |
| Yugoslavia                 | Zambia                             | Zimbabwe              | Algeria                  | Maldives                                |                                 |                      |                       |                          |                                      |

# [English]

# Setting up of Postal Divisions in Uttar Pradesh

78. SHRI RAVI PRAKASH VERMA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the details of postal divisions set up in Uttar Pradesh during each of the last three years;

(b) whether the Government propose to set up more such divisions in the State; and

(c) if so, the details thereof, location-wise?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) No postal Division has been set up in Uttar Pradesh Circle during the last three years.

- (b) There is no such proposal at present.
- (c) Question does not arise in view (b) above.

# Augmentation of Water Resources

79. SHRI K.E. KRISHNAMURTHY : WIII the Minister of WATER RESOURCES be pleased to state :

(a) whether the Government have prepared any comprehensive plan for augmentation of water resources in the country;

(b) if so, whether view of the World Commission on Dams have also been taken into consideration while preparing the said plan; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) The National Water Policy inter-alia envisages augmenting the availability of water by adopting measures for maximizing retention and minimising losses, recharging ground water, adopting water harvesting practices, making water available to water short areas by inter-basin transfer based on a national perspective and recycling and re-use of water. The rain water has been harnessed by construction of large, medium and minor storage reservoirs through planned development since independence. Upto 1995, a live storage capacity of 177 Billion Cubic Meter (BCM) has been created by construction of large dams in the country. Besides projects to add an additional storage capacity of about 75 BCM are under construction and 132 BCM are under planning. As a long term measure, a National Perspective Plan has been formulated for water resources development which envisages inter-linking between various peninsular and Himalaya rivers for transfer of water from surplus basins to water deficit basins. Government of India is also promoting rain water harvesting through Watershed Management Programme artificial recharge of ground water and roof-top rain water harvesting under the sector reform project of Accelerated Rural Water Supply Programme under the Ministry of Rural Development, for which technical and financial assistance is provided to the State Governments and other implementing agencies.

(b) Government of India has not accepted the recommendations and guidelines of the World Commission on Dams as these are wholly incompatible with our development imperatives.

(c) Does not arise.

# Irrigation Projects in Maharashtra

80. SHRI SADASHIVRAO DADOBA MANDLIK : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Government of Maharashtra has submitted any irrigation projects for approval during the last three years;

(b) if so, the details thereof;

(c) the details of projects approved/pending/ rejected, till-date;

(d) the assistance provided during the said period, project-wise;

(e) the reasons for rejected proposals; and

(f) the time by which the pending proposals are likely to be approved by the Government?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) to (c) and (e) Out of 29 major/medium irrigation projects submitted by Government of Maharashtra to the Central Water Commission for techno-economic appraisal, 7 major projects have been sent back to the State Government on account of basic deficiencies in project planning and 22 medium projects are under appraisal / correspondence with the State Government. Two projects received during 1994-95 were accepted by the Advisory Committee of Ministry of Water Resources subject to certain observations. The details are given in the enclosed statement. Sravana 01, 1923 (Saka)

(d) No financial assistance has been provided to the above projects as Central Loan Assistance under Accelerated Irrigation Benefits Programme is made available only to such approved projects which comply with the norms of this programme.

(f) Clearance of major / medium irrigation projects depends on resolution of inter - State issues wherever involved and compliance of observations of various central appraising agencies by the State Government.

| Statement |                          |                    |                      |  |
|-----------|--------------------------|--------------------|----------------------|--|
| SI.No.    | Name of Project          | Date of<br>Receipt | Cost in<br>Rs. Crore |  |
| 1         | 2                        | 3                  | 4                    |  |
| Major     |                          |                    |                      |  |
| 1.        | Urmodi                   | 16.11.98           | 212.08               |  |
| 2.        | Tarali                   | 13.07.98           | 194.32               |  |
| 3.        | Niradeoghar              | 24.02.99           | 588.65               |  |
| 4.        | Sinakolegaon             | 29.10.99           | 40.17                |  |
| 5.        | Bhama Ashked             | 24.03.99           | 393.30               |  |
| 6.        | Temghar                  | 31.08.2000         | 267.64               |  |
| 7.        | Dhom Bhalkwadi           | 19.03.2001         | 448.55               |  |
| Mediun    | n                        |                    |                      |  |
| 1.        | Chitri                   | 13.01.2000         | 79.94                |  |
| 2.        | Andhra Khore             | 15.02.2000         | 44.37                |  |
| 3.        | Kirimiri - Darur         | 31.03.2000         | 27.89                |  |
| 4.        | Wakod                    | 31.03.2000         | 28.32                |  |
| 5.        | Gautami Godavari         | 3.7.2000           | 65.57                |  |
| 6.        | Kashyapi                 | 3.7.2000           | 49.33                |  |
| 7.        | Sapan                    | 11.9.2000          | 36.30                |  |
| 8.        | Sonapur (Tomta)          | 20.9.2000          | 14.43                |  |
| 9.        | Saranghkeda<br>(Barrage) | 23.10.2000         | 132.51               |  |
| 10.       | Haranghat L.I.S.         | 2.11.2000          | 44.11                |  |

| 1           | 2                | 3         | 4              |
|-------------|------------------|-----------|----------------|
| 11.         | Gul River        | 3.11.2000 | 55.94          |
| 12.         | Ghataprabha      | 5.1.2001  | 34.92          |
| 13.         | Rakoradinalla    | 2.3.2001  | 17.32          |
| 14.         | Dara             | 2.3.2001  | 32.62          |
| 15.         | Lower Panzara    | 2.3.2001  | 120. <b>34</b> |
| 16.         | Nagan            | 2.3.2001  | 48.38          |
| 17.         | Northmand        | 18.4.2001 | 93.00          |
| 18.         | Morna Gureghar   | 18.4.2001 | 101.50         |
| 19.         | Wang             | 18.4.2001 | 134.59         |
| 20.         | Nagewadi         | 25.6.2001 | 51.47          |
| 21.         | Prakasha Barrage | 26.4.99   | 93.60          |
| <b>22</b> . | Jambre           | 23.7.99   | 50.70          |
| 23.*        | Jam Irrigation-  | 5/94      | 42.63          |
| 24.*        | Utwali           | 11/95     | 35.77          |

\* Accepted by TAC with certain observations.

#### Konar Irrigation Project

81. SHRI ANANTA NAYAK : Will the Minister of WATER RESOURCES be pleased to state :

(a) the original estimated cost of Konar Irrigation Project in Orissa;

(b) whether the cost has substantially been escalated;

(c) if so, whether the Government propose to revise the cost of the project;

(d) the amount spent on the project, year-wise till date; and

(e) the steps taken to release additional amount for the project?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) to (e) There is no major or medium ongoing Irrigation Project bearing the name Konar in Orlssa. Konar Irrigation project is located in Jharkhand. The original cost of this project 23 July, 2001

was Rs. 93.6 crore in 1984. The latest estimated cost is Rs. 337 crore. The cumulative expenditure upto March, 2000 is about Rs. 100.83 crore. The Central Government is giving Central Loan Assistance (CLA) under Accelerated Irrigation Benefits Programme to only such approved irrigation projects which comply with the norms of this programme.

### **New Internet Connection System**

82. SHRI PRABHAT SAMANTRAY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Bharat Sanchar Nigam Limited (BSNL) proposes to new internet connection system for the private basic operators;

(b) if so, the details thereof; and

(c) the date on which the said system is likely to be effective?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) No, Sir.

(b) and (c) Does not arise in view of (a) above.

#### **Modernisation of Postal Services**

83. SHRI C.N. SINGH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government propose to modernise postal services in the country;

(b) if so, the details thereof; and

(c) the measures being taken to enlist the support of the villages (Panchayats) to extend Postal Network?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) Yes, Sir. The Department of Posts propose to carry on the modernisation process it started during the 8th Five Year Plan further.

- (b) i) The front office computerisation by providing Multi-Purpose Counter Machines (MPCMs) would be continued. Six thousand (6000) such machines have been provided to different post offices in the country. Another one thousand (1000) machines will be supplied before the end of the current financial year.
  - ii) Sixty-two (62) new VSATs (Very Small Aperture Terminals) stations have been

added to the network during the year for transmission of money orders. Another eighty eight (88) VSAT stations will be inducted before the end of the current financial year, raising the network strength to two hundred twenty seven (227).

iii) It is also proposed to install Automatic Integrated Mall Processing Centres at Kolkata and Delhi which will ensure expeditious processing & delivery of mail in these metro cities.

(c) A total of two thousand (2000) Panchayat Sanchar Sewa Kendras were opened during 2000-2001. A target of opening another 2000 Panchayat Sanchar Sewa Kendras have been fixed during the current financial year. These Kendras are being opened on the recommendations of the Panchayats.

#### Local Call Facility

84. SHRI CHANDRA VIJAYA SINGH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government propose to provide local call facility between Delhi and Moradabad;

- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) No, Sir.

(b) Does not arise.

(c) Local call facility at 180 sec. pulse rate is provided :

(i) When two Short Distance Charging Areas (SDCAs) are adjacent.

(ii) When the radial distance between the two Short Distance Charging Centres (SDCCs) of two SDCAs falling in the same or adjacent Long Distance Charging Areas (LDCAs) is upto 50 Kms.

(iii) When the radial distance between two Long Distance Charging Centres (LDCCs) of two non-adjacent LDCAs is upto 50 kms.

Since Delhi and Moradabad SDCAs do not fulfil the criteria as indicated above; Local Call facility at 180 sec. pulse rate has not been provided between Delhi and Moradabad.

# Withdrawal from participation in major cricket tournaments

85. SHRI RAMJIVAN SINGH : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) whether the Government are aware of the withdrawal by the Board of Control for Cricket from participation in the major cricket tournaments such as World Cup, Asia Cup and the ICC Knock Out Cup becase of Government's refuse to allow participation in the non-regular venues like Sharjah & Singapore etc;

(b) if so, the reasons for disallowing participation by the Indian Cricket in such major events stating its likely impact on the Indian Cricket; and

(c) the details of the policy laid down by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PON RADHA-KRISHNAN) : (a) to (c) The Government has not received any formal communication from the Board of Control for Cricket in India (BCCI) regarding its decision. The Government has not disallowed participation of Indian Cricket team in major events like World Cup, Asia Cup or ICC Knock Out Tournament.

The Government has clarified its policy to BCCI that under the prevailing circumstances it would be inappropriate for the Indian team to participate in a two-nation tournament between India and Pakistan at present. The Government has also taken a decision not to play any matches at non-regular venues at least for a period of three years. India will thus continue to play against Pakistan in multilateral tournaments at regular venues. However, the permission to play in a particular event will be given on receipt of the proposal on case-to-case basis after completing requisite formalities.

# [Translation]

# Facilities under Industrial Disputes Act, 1947

86. DR. BALIRAM : Will the Minister of LABOUR be pleased to state :

(a) the details of the various facilities available to the staff unions under the Industrial Dispute Act, 1947;

(b) the proportion in which the working office bearers of the Union are provided facilities;

(c) whether the working office bearers of the Unions of the Mahanagar Telephone Nigam Ltd. in Delhi and Mumbai are being provided facilities in violation of the rule; and (d) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL) : (a) Under Section 33(3) of the Industrial Dispute Act, 1947, no employer shall during the pendency of any proceedings in respect of an industrial dispute, take any action against any protected workman concerned in the dispute-

(i) by altering, to the prejudice of such protected workmen, the conditions of service applicable to him immediately before the commencement of such proceedings; or

(ii) by discharging or punishing, whether by dismissal or otherwise, such protected workman, save with the express permission in writing of the authority before which the proceeding is pending.

For the purpose of this sub-section, a 'protected workman' in relation to an establishment, means a workman who, being (a member of the executive or other office-bearer) of a registered trade union connected with the establishment is recognised as such, in accordance with rules made in this behalf.

(b) to (d) information is being collected and will be placed on the Table of the House.

### Estimates for Maintenance and New work

87. KUNWAR AKHILESH SINGH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government have received any estimates from power and civil wing relating of maintenance and new works in various departmental colonies in Delhi for sanction during the last three years;

(b) if so, the details thereof; and

(c) the time by which these estimates are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) Yes, Sir.

(b) and (c) The information is being collected and will be laid on the Table of the House.

[English]

### **Upgradation of Biju Patnaik Airport**

88. DR. PRASANNA KUMAR PATASANI : Will the Minister of CIVIL AVIATION be pleased to state : (a) whether the Government have decided to start development works at the "Biju Patnaik Airport" at Bhubneshwar;

(b) whether the Government have received any proposal for upgrading Biju Patnaik Airport as International Airport; and

(c) if so, the time by which it is proposed to be declared?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) to (c) Airports Authority of India (AAI) had constructed a new terminal building with all modern passenger facilities to cater to 500 passengers at a time at an estimated cost of Rs. 17.77 crores. Airport is suitable to handle limited international flights with AB-320 class of aircraft. AAI has taken up work for extension of runway to 9000' to make it suitable for wide bodied jet aircraft operation at a cost of Rs. 12.62 crores. The work is held up due to non closure of road passing through the area of proposed extension.

### **Electronic Telephone Exchanges in J&K**

89. VAIDYA VISHNU DATT SHARMA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of electronic telephone exchanges functioning in Jammu and Kashmir as on date, district-wise;

(b) the number of old exchanges functioning in the State, district-wise;

(c) the steps being taken to replace all the exchanges by electronic ones; and

(d) the funds allocated for the purpose during the current financial year?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) The number of telephone exchanges functioning in Jammu and Kashmir as on date district-wise are as follows :

| District  | No. of Exchanges |  |
|-----------|------------------|--|
| 1         | 2                |  |
| Anantnag  | 14               |  |
| Badgam    | 10               |  |
| Baramulla | 19               |  |
| Doda      | 21               |  |
| Kathua    | 36               |  |
| Kupwara   | 04               |  |
| Leh       | 20               |  |
| Jammu     | 65               |  |

| 1        | 2  |  |
|----------|----|--|
| Kargil   | 10 |  |
| Rajouri  | 25 |  |
| Poonch   | 15 |  |
| Pulwama  | 11 |  |
| Srinagar | 11 |  |
| Udampur  | 39 |  |
|          |    |  |

(b) Nil

(c) and (d) Does not arise in view of (b) above.

#### Narmada Dam Project

90. SHRI VIRENDRA KUMAR : Will the Minister of WATER RESOURCES be pleased to state :

(a) the steps taken by the Government to complete Narmada Dam Project;

(b) whether the height of the dam is also being raised; and

(c) if so, the present status of the project?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) to (c) As per Narmada Water Dispute Tribunal Award, construction of Sardar Sarovar Dam is linked to the pari-passu completion of the rehabilitation and resettlement (R&R) of the Project Affected Families (PAFs) and the implementation of the environmental safaguard measures. As per the directions of the Hon'ble Supreme Court, in its judgement dated 18.10.2000, the Sardar Sarovar Dam has been raised upto E.L. 90 m. An Action Plan has been finalised by the Narmada Control Authority (NCA) for further raising of the dam beyond 90 m and for implementation of the related rehabilitation and resettlement of the PAFs. The Action Plan, as approved by NCA, is as under :

| Height<br>of the<br>Dam | Development of all civic<br>amenities and keeping in<br>readiness developed agri-<br>cultural land and house<br>plots with core houses at<br>R&R sites and allotment<br>of land and house plot<br>to PAFs by | Completion of construction<br>subject to approval of<br>Narmada Control Authority<br>after getting the clearance of<br>R&R and Environment Sub-<br>groups by |
|-------------------------|--|--|
| 100 m                   | December, 2001   | June, 2002   |
| 110 m                   | December, 2002   | June, 2003   |
| 121 m                   | December, 2003   | June, 2004   |
| 138 m                   | December, 2004   | June, 2005   |

The Canal Head Power House of the project has been completed in all respects and power generation can commence as soon as the dam is raised upto Minimum Draw Down Level (MDDL) i.e. 110m. The phase-I (0 to 144.5 Kms.) of the Narmada Main Canal, which is off taking from Sardar Sarovar Dam, is complete in all respects. The reach from 144.5 kms. to 263 kms. of the Narmada Main Canal is in advanced stage of construction and the works in the reach 263 kms. to 357 kms have also been commenced.

### **Airports Handling International Flights**

91. SHRI DILIPKUMAR MANSUKHLAL GANDHI : Will the Minister of CIVIL AVIATION be pleased to state :

(a) the names of the international airports in the country at present, State-wise;

(b) the names of foreign airlines that are operating flights from each airport;

(c) whether the Government have decided to upgrade Pune Airport to reduce traffic crowd at Mumbai international airport?

- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) At present, there are 12 international airports in the country located at Delhi, Kolkata in West Bengal, Mumbai in Maharashtra, Chennai in Tamil Nadu, Thiruvananthapuram and Cochin in Kerala, Hyderabad in Andhra Pradesh, Ahemdabad in Gujarat, Amritsar in Punjab, Bangalore in Karnataka, Dabolin in Goa and Guwahati in Assam.

(b) The names of foreign airlines operating from these airports are as under : Mumbai and Delhi - Aeroflot, Air France, Air Mauritius, Alitalia, Biman Barıgladesh, British Airways, Cathay Pacific, Emirates, Ethoplan Airlines, Gulf Air, Kenya Airways, KLM, Kuwait Airways, Lufthansa, Malyasia Airlines, North West Airlines, Pakistan International Airlines, Royal Jordanian, Royal Nepal, Saudi Arabian, Singapore, Sri Lankan, Swissair, Syrian Arab, Turkemenistan. Besides Air Tanzania, All Nippon, Delta Airlines, Egypt Air, El Al Israel, Eva Airways, Fedex, Iran Air, Kenya, Korea, Oman Air, Qantas, Qatar, South African, United Parcel, Yemenia Yemen also operate from Mumbai and Air Kazakstan, Air Ukraine, Armenian, Asiana, Austrian, Chian, Druk-Air, Japan, Kyrghzstan, Lauda Air, Necon Air, Scandinavian, Thai Airways, United Airlines, Uzbekistan and virgin Atlantic operate from Delhi. Kolkata Airport - Biman Bangladesh, British Airways, Druk-Air, KLM, Lufthansa, Royal Brunei, Royal Jordanian, Royal Nepal, Singapore and Thai Airways. Thiruvananthapuram Airport - Gulf Air, Kuwait Airways, Oman Air, Qatar Airways, Silkair and Srilankan. Chennal Airport - Air France, Air Mauritius, Alitalia, British Airways, Cargolux, Emirates, Gulf Air, Kuwait Airways, Lufthansa, Malaysia, Oman Air, Sabena World, Saudi Arabian, Singapore, Sri Lankan and Swissair. Besides, at Hyderabad Malaysian airlines, and Emirates, at Amritsar Turkmenistan and Uzbekistan and at Bangalore Royal Nepal, Malaysian Airlines and Lufthansa operate their international flights. No foreign airline operate their flights at Cochin and Guwahati.

(c) to (e) Pune airport belongs to Indian Air Force and the Airports Authority of India (AAI) only maintains a Civil Enclave at this airport. AAI has no plans at present to upgrade this airport.

# Maharashtra Water Supply and Sewerage Project Stage-II

92. SHRI CHANDRAKANT KHAIRE :

SHRI PRAKASH V. PATIL :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether some proposals regarding Maharashtra Water Supply and Sewerage Project Stage-II (Poshir Dam) have been received from Maharashtra for approval;

(b) if so, the details thereof along with date of receipt;

(c) whether the Government have accorded approval to the proposals; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU) : (a) and (b) Yes, Sir. Poshir dam project was received in the Ministry in July, 1996 for environmental clearance. (c) No, Sir.

(d) The proposal was considered by the Expert Committee in its meeting held on 24.11.97, 22.5.98 & 3.7.98. A sub group of the committee visited the proposed site in May, 1998. The extent of forest land affected by the project is yet to be delineated. No application has been received for clearance under Forest (Conservation) Act, 1980.

# [Translation]

# **Double Lane of Nasik-Pune NH-50**

93. SHRI UTTAMRAO DHIKALE : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) whether any proposal is under consideration of the Government to double the width of the Nasik-Pune National Highway No.50;

(b) if so, whether there is any proposal for acquisition of land for this purpose; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRI B.C. KHANDURI) : (a) Yes, Sir. The stretch of NH 50 from Km. 185/0 to 208/669 near Nasik has been identified for four/six laning on BOT basis.

(b) and (c) No land acquisition is required for above four/ six laning.

# **Telecom Facilities**

94. SHRIMATI SANGEETA KUMARI SINGH DEO: Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number and capacity of telephone exchanges functioning in Bolangir region of Orissa at present;

(b) the number of such exchanges lying out of order;

(c) the reasons therefor;

(d) the steps taken by the Government to make them functional;

(e) the number of persons on the waiting list for telephone connection in each exchange in the region at present; and

(f) the time by which the said list is likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) As on 30.6.2001, there are 43 numbers of telephone exchanges functioning in Bolangir region of Orlssa with equipped capacity of 24680.

(b) and (c) All the exchanges are working satisfactorily except the following 04 exchanges due to prolonged power failure and water logging in the exchange.

- (i) Subalaya
- (ii) Ullunda
- (iii) Mahadevpalli
- (iv) Sindurpur

(d) Steps are being taken to revive the exchanges as soon as the power by WESCO (Western Electric Supply Company) is restored and water logging is over.

(e) The waiting list as on 30.6.2001 is 1155. Exchange-wise details are given in the statement attached.

(f) Majority of the waiting list is in rural areas which will be cleared on deployment of WLL in rural network by March, 2002.

### Statement

### Exchange-wise details of waiting list

| S. | No. Exchange | Total Waiting List |
|----|--------------|--------------------|
| 1  | 2            | 3                  |
| 1. | Agalpur      | 5                  |
| 2. | Badmal       | 20                 |
| З. | Bangamu      | nda 120            |
| 4. | Beherama     | l 6                |
| 5. | Belgaon      | 3                  |
| 6. | Belpara      | 30                 |
| 7. | Bhainsa      | 0                  |
| 8. | Binka        | 84                 |
| 9. | Birmahara    | ipur 119           |

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| 1           | 2                | 3  |  |
|-------------|------------------|----|--|
| 10.         | Bolangir         | 70 |  |
| 11.         | BGR-College Sqr. | 4  |  |
| 12.         | Chanabahal       | 7  |  |
| 13.         | Chandanabhati    | 14 |  |
| 14.         | Chhatamakhana    | 2  |  |
| 15.         | Chudapali        | 20 |  |
| 16.         | Deogaon (Bgr)    | 1  |  |
| 17.         | Dhandamunda      | 20 |  |
| 18.         | Dungripali       | 10 |  |
| 19.         | Gajbandh         | 20 |  |
| 20.         | Gudvela          | 6  |  |
| 21.         | Harisankar Road  | 65 |  |
| 22.         | Jogimunda        | 7  |  |
| 23.         | Kantabanji       | 20 |  |
| 24.         | Khameswaripali   | 38 |  |
| 25.         | Khaprakhol       | 12 |  |
| <b>26</b> . | Kholan           | 15 |  |
| 27.         | Loisinga         | 20 |  |
| 28.         | Mahadevpali      | 12 |  |
| 29.         | Mahimunda        | 23 |  |
| 30.         | Muribahl         | 3  |  |
| 31.         | Pantnagrah       | 11 |  |
| 32.         | Saintala         | 10 |  |
| 33.         | Salebhata        | 30 |  |
| 34.         | Sindhelkela      | 18 |  |
| 35.         | Sindurpur        | 30 |  |
| 36.         | S. Rampur        | 49 |  |
| 37.         | Sonepur          | 55 |  |
|             |                  |    |  |

| 1   | 2         | 3    |  |
|-----|-----------|------|--|
| 38. | Subalaya  | 26   |  |
| 39. | Tarbha    | 32   |  |
| 40. | Titlagarh | 10   |  |
| 41. | Tureikela | 10   |  |
| 42. | Tusra     | 10   |  |
| 43. | Ullunda   | 88   |  |
|     | Total     | 1155 |  |
|     |           |      |  |

#### Fund for Jharkhand

95. SHRI RAM TAHAL CHAUDHARY : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) the amount allocated form the Central Road Fund to Jharkhand State since its creation; and

(b) the details of the works done in the State during the above period?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRI B.C. KHANDURI) : (a) A sum of Rs. 6.07 crores has been released out of total accural of Rs. 18.32 crores during 2000-2001 under the Central Road Fund (CRF) to the Jharkhand State.

(b) As per information with us, no work under CRF has been done so far in the State.

#### [English]

#### Improvement in Alr Links to Khajuraho and Konark

96. SHRI P.D. ELANGOVAN : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government propose to improve air services for historically important places like Khajuraho, Konark etc; and

(b) if so, the steps taken by the Government to improve the air travel facilities both in flight and off the flight?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) Alliance Air has already increased the frequency on the route Delhi-Agra-Khajuraho-Varanasi and back from four days a week to seven days a seek. The need of the travelling public to/from Konark is being met by Indian Airlines services to Bhubaneshwar which is in close proximity to Konark. The air service provided by Indian Airlines/Alliance Air to Khajuraho and Bhubaneshwar are considered adequate to meet the existing traffic demand. Indian Airlines/Alliance Air operate additional services to meet the occasional increase in the traffic.

(b) The in-flight services have also been improved for B-737 aircraft which includes refurbishment of Cabin interior.

#### Scheme for Pensioners

97. SHRI DALPAT SINGH PARSTE : Will the Minister of LABOUR be pleased to state :

(a) whether the Government have launched a new scheme to redress the problems of pensioners residing in far flung areas where banking facilities are not available;

(b) if so, whether the ex-employees of State Governments/Central Government are also covered under this scheme; and

(c) if so, the details thereof alongwith the Departments and other offices likely to be covered under this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL) : (a) Employees' Provident Fund Organisation has entered into an arrangement with the Department of Posts to disburse pension through Sub-Post Offices to the pensioners drawing pension under the Employees Pension Scheme, 1995 framed under EPF & MP Act, 1952. The pensioners under Employees' Pension Scheme, 1995 can draw pension through any of the 26000 Head Post Offices/Sub-Post Offices, which is in addition to existing disbursement arrangement through the designated banks. The new scheme was operationalised w.e.f. 1.7.2001.

- (b) No, Sir.
- (c) Does not arise.

#### [Translation]

#### **Development of Airports in Bihar**

98. SHRI RAJO SINGH : Will the Minister of CIVIL AVIATION be pleased to state :

(a) the details of the airports development projects initiated in Bihar in the beginning of the Ninth Five Year Plan;

(b) whether work on these projects is being undertaken as per the prescribed schedule;

(c) if so, the details of projects that have been completed/under completion and those which are likely to be completed within the prescribed time schedule of the project;

 (d) the project-wise details of the total amount approved till date; and

(e) the steps being taken by the Government to complete these projects in time?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) to (d) At Patna Airport, Airports Authority of India had taken up expansion/modification of terminal building, expansion of apron and construction of new link-taxi-track at an estimated cost of Rs. 10.30 crores in 1993 and the work has been completed in January 1999. At Gaya Airport, the work relating to strengthening of runway, expansion and strengthe-ning of apron and allied works at an estimated cost of Rs. 15.00 crores was taken up in September 2000 and the work is likely to be completed in November, 2001. Construction of operational boundary wall at an estimated cost of Rs. 2.45 cores was taken up in August, 2000 and is likely to be completed by September, 2001. There are plans to undertake works relating to construction of new terminal building, car park area and allied works at the cost of Rs. 17.00 crores.

(e) Close monitoring of the projects is being carried out for timely completion of the projects.

### Issue of O.B

99. SHRIMATI SUSHILA SAROJ : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether O.B. is issued on the day of booking of a new telephone connection in Uttar Pradesh and Bihar;

(b) if so, the number of the O.B. issued and the number of new telephone connections out of the total provided in those States during the last six months;

(c) the reasons for delay in clearing the pending telephone connections; and

(d) the time by which the telephone connections are likely to be provided?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) No, Sir.

(b) to (d) Information is being collected and will be laid on the Table of the House. [English]

### Setting up of new Airports

100. SHRI DINSHA PATEL : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government propose to open some new airports in the country;

(b) if so, whether any study has been conducted by the Government to identify the places; and

(c) if so, the details thereof, State-wise?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) to (c) Yes, Sir. Government of India has accorded 'in principle' approval for construction of greenfield international airports with private sector participation at Bangalore (Devanhalli) in Karnataka, Hyderabad (Shamsabad) in Andhra Pradesh and Mopa in Goa based on the proposals by the respective State Governments. The respective State Governments are in the process of finalising the private sector Joint Venture partners for implementing the projects.

### **Providing of National Award**

101. SHRI SUNIL KHAN : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) whether the National award like Padmashree and Padmabhusan are given to those who are the best of the lot of their performances; and

(b) if so, the name of Jotirmayee Sikdar having the best performances in the Asian Games in 1999-2000 is considered for the National award?

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (KUMARI UMA BHARATI) : (a) and (b) Padma Awards, viz. Padma Vibhushan, Padma Bhusan and Padma Shri are given, on the recommendations of the Padma Awards Committee, for exceptional and distinguished service, distinguished service of a high order and distinguished service, respectively, in any field. Padma Awards are normally given for a life time achievement. The Padma Awards Committee considers the recommendations received in the Ministry of Home Affairs from State/Union Territory Governments, Ministries/Departments of the Central Government, organisations, institutions or any individual. Since no recommendation in favour of Ms. Jyotirmayee Sikdar was received for the Padma Awards announced on the eve of the Republic Day 2000 and 2001. the Awards Committee had no occasion for considering her name.

# **Expenditure on Telephones**

102. SHRI VILAS MUTTEMWAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the expenditure on telephone with STD/ISD facility provided to officers in the various Ministries/ Departments of the Government of India have shown abnormal increase over the period of time; and

(b) if so, the concrete steps taken by the Government to check the misuse of this facility and resultant wasteful expenditure thereon?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) and (b) The information regarding expenditure on telephones with STD/ ISD facility provide to officer of different Ministries/Departments is available only with respective Ministries/Departments. Telephones provided to officers of Department of Telecom for their official use for rendering service are not billed.

[Translation]

### Permission for Developmental works of Himachal Pradesh

103. SHRI MAHESHWAR SINGH : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether several developmental works are getting delayed because of inordinate delay by Chandigarh based office in granting approval to proposals forwarded by the Government of Himachal Pradesh;

(b) if so, whether the Union Government have prescribed any time-limit for disposal of such cases;

(c) if so, the details thereof;

(d) whether the time-limit is being adhered to by the Chandigarh based office of the Ministry; and

(e) if not, the reasons therefor?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRIT.R. BAALU): (a) Details regarding the number of cases received from Himachal Pradesh for clearance under Forest (Conservation) Act. 1980, the number of cases approved, rejected, closed, withdrawn and the number of cases pending with the State Government and the Central Government are given in the statement.

(b) and (c) Guidelines framed under Forest (Conservation) Act, 1980, stipulate that the State Government and the Central Government process the cases submitted to them within a period of 60 days and 90 days respectively;

(d) and (e) Every effort is made by Regional Office Chandigarh to stick to the guidelines but instances of delay in disposal of cases on account of large number of cases, are there.

## Statement

Status of proposals received from Himachal Pradesh (0-20 ha) in the Regional Office, Chandigarh under Forest (Conservation) Act, 1980

| No. of<br>proposal<br>received | No. of<br>proposal<br>approved | No. of<br>proposal<br>rejected | No. of<br>proposal<br>closed | No. of<br>proposal<br>withdrawn | No. of<br>proposal<br>pending<br>with Cenral<br>Govt. | No. of<br>proposal<br>pending<br>with State<br>Govt. |
|--------------------------------|--------------------------------|--------------------------------|------------------------------|---------------------------------|---|--|
| 549                            | 332                            | 27                             | 90                           | 21                              | 5   | 74   |

### Inclusion of Sports in Concurrent List

104. SHRI JAI PRAKASH : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) whether the Government propose to include sports in the Concurrent List of the Constitution in order to encourage sports in the country;

(b) if so, the time by which the Government would announce its decision in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PON RADHA-KRISHNAN) : (a) Yes, Sir.

- (b) It is not possible to indicate a time limit.
- (c) Does not arise.

# [English]

### ESI Hospitals in Kerala

105. SHRI T. GOVINDAN : Will the Minister of LABOUR be pleased to state :

(a) whether the Government have received any proposal to start expand ESI hospital in Kerala, especially in Ksaragod, Kannur districts; and

(b) if so, the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL) : (a) and (b) The proposals to set up an Occupational Disease Centre at Kozhikode and a Super-speciality Centre at ESI Hospital, Asaramam have been received from the Govt. of Kerala. Besides this, proposals for upgradation and modernisation of ESI Hospitals and Dispensaries have also been received. The ESIC has sanctioned a sum of Rs. 98.76 lakh for upgradation and modernisation of all the ESI hospitals and Dispensaries of Kerala, including ESI Hospital Thotada (Kannur).

# National Highway from Bidar to Srirangapatnam

106. SHRI IQBAL AHMED SARADGI : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) whether the National Highway from Bidar to Srirangapatnam *via* Gulbarga in Karnataka has been approved;

- (b) if so, the details thereof;
- (c) the allocation made to this project; and

(d) the time by which the work on this National Highway is likely to be started and completed?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRI B.C. KHANDURI) : (a) No, Sir.

(b) to (d) Do not arise.

# Flood Control in Assam

107. SHRI M.K. SUBBA : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether despite large-scale devastation caused by the flood in Assam year after years as many as 79 beaches in the embankments of Brahmaputra remained to the plugged as on May 31, 2001;

(b) if so, the reasons therefor indicating the devastations caused during last three years;

(c) whether the maîter was brought to the notice of the Union Government in time; and

(d) If so, the reactions of the Union Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) to (d) As pe the Constitution, the primary responsibility of planning, design, execution, funding and maintenance of all types of irrigation works including flood control and drainage rests with the concerned State Government. The assistance as being rendered by the Central Government are technical, catalytical and promotional in nature. The State Government of Assam has intimated that 65 nos. of breaches and 14 nos. of cut, in total 79 nos. of gaps in embankments remained open as on 31.5.2001.

Further, as per information available from the State Government, the details of flood damage in the State of Assam for last three years are as under :-

| SI.No.     | Description  | 1998    | 1999   | 2000    |
|------------|--|---------|--------|---------|
| 1.         | Area affected (Million ha.)  | 1.324   | 0.223  | 0.966   |
| <b>2</b> . | Population affected (Million)  | 6.957   | 0.891  | 3.888   |
| З.         | Damage to crop   |         |        |         |
|            | a) Area (Million ha.)  | 0.478   | 0.059  | 0.322   |
|            | b) Value (Rs. in Crore)  | 463.304 | 50.461 | 173.520 |
| 4.         | Damage to Houses   |         |        |         |
|            | a) Nos.  | 220436  | 133    | 55014   |
|            | b) Value (Rs. in Crore)  | 33.646  | 1.499  | 16.→84  |
| 5.         | Cattle lost (Nos.)   | 86224   | 992    | 19988   |
| 6.         | Human lives lost (Nos.)  | 125     | 3      | 36      |
| 7.         | Damage to public<br>utilities (Rsin crore)                                     | 82.957  | 2.190  | 54.063  |
| 8.         | Total damages crops,<br>houses and public utilities<br>(Rs. in crore) (Sl. No. |         |        |         |
|            | 3b+4b+7)   | 579.907 | 54.150 | 244.067 |

#### Telephone Rent

108. SHRI N.N. KRISHNADAS :

SHRI GEORGE EDEN :

Will the Minister of COMMUNICATIONS be pleased to state :

(2) whether the Bharat Sanchar Nigam Limited (BSNL) has taken a decision to collect telephone rent from the subscribers three months in advance;

(b) if so, the details thereof;

(c) if not, whether any such cases have been noticed in some telecom circles in the country particularly in Kerala;

- (d) If so, the details thereof; and
- (e) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) to (e) Bharat Sanchar Nigam Limited (BSNL) took a decision in March, 2001 to start levying rental in advance rather than in arrears w.e.f. May, 2001. A detailed order was accordingly issued to its units on 23.3.2001. Since the prevailing billing was in arrears, the first bill of May, 2001 included the usual rental for March and April, 2001 (in arrears), current rental for May, 2001 and advance rental for June and July, 2001. Thus the bill covered rental for a total period of five months. After this, the bi-monthly advance rental system would have stabilized. However, as several subscribers from different Circles including Kerala expressed difficulty in paying rental for five months in one go, the order prescribing introduction of advance rental scheme was subsequently cancelled on 31.5.2001.

#### **Consumer Protection Forum**

109. SHRI AMAR ROY PRADHAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of disputes relating to cases of telephone bills pending with Consumer Protection Forum as on date, State-wise;

(b) the estimated loss suffered by the Government on this account; and

(c) the steps taken by the Government to settle these cases at the earliest?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) to (c) The information is being collected and will be laid on the Table of the House.

#### **Completion of Cochin-Madural National Highway**

110. SHRI GEORGE EDEN : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) whether the Government have any action plan for the completion of Cochin-Madural National Highway; (b) if so, the details thereof;

(c) the time by which the land for the Cochin-Madurai National Highway is likely to be acquired; and

(d) the total amount earmarked for that project?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRI B.C. KHANDURI) : (a) and (b) Development and maintenance of National Highways is a continuous process and the works are taken up in a phased manner depending upon traffic intensity, inter-se priority and availability of funds. For development of this National Highway at present 6 numbers of works amounting to about Rs. 5.60 Crore in Kerala portion and 2 works amounting to Rs. 4.68 Crore in Tamil Nadu portion are in different stages of progress. During the current year 2 improvement works amounting to Rs. 3.80 Crore have recently been sanctioned in Tamil Nadu portion. For Kerala portion the Annual Plan 2001-2002 also includes for different improvement works for this National Highway amounting to Rs. 13.00 Crore.

(c) At present, there is no proposal for sanction for acquisition of land in this National Highway due to constraints of funds. It is, therefore, too early to indicate the time frame for completion of the land acquisition.

(d) Does not arise.

### **Modernisation of Telecom Factories**

111. SHRI SULTAN SALAHUDDIN OWAISI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the telecom factories are producing equipments of old technology in spite of the revolution in the information technology and communications;

(b) if so, the reasons therefor;

(c) whether the Government propose to modernize these factories;

(d) if so, the details thereof; and

(e) the expenditure to be incurred thereon?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) The choice of products manufactured at the Telecom Factories, the captive production units of erstwhile Department of Telecom, now Bharat Sanchar Nigam Limited (BSNL), has traditionally been determined by the internal requirements of the organization. The product-profile has undergone changes from time to time, in keeping with the changing requirements of the organization. Over the years, a number of new technology products have also been productionized and utilized in the telecom network in the country. The product-range is under constant review and old-technology products, which outlive their utility, are phased out by and by.

(b) Does not arise in view of answer to (a) above.

(c) The need for modernization of these Factories, and their product-profile, in view of the changing requirements of the organisation and in the rapidly unfolding telecom environment, is well recognized.

(d) Production of Permanently Lubricated High Density Poly Ethylene Ducts, Optical Fiber Cable and Optical Fibre Cable Accessories is under consideration. The first two mentioned being high technology products, their manufacture will require state-of the-art plant and machinery.

(e) The expenditure on the proposed projects, if approved, will be around Rs. 60 crores.

### Polluting Slaughter Houses

112. DR. RAGHUVANSH PRASAD SINGH : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether lacs of industrial units have either been closed or shifted due to pollution on account of Supreme Court orders;

(b) if so, whether a large number of authorised/ unauthorised slaughter houses are seriously polluting water, land and air in the country;

(c) if so, the norms fixed for disposal of rejected body parts; and

(d) the measures taken or being taken to close down these slaughter houses for failure to comply with statutory rules?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU) : (a) to (d) Some of the industrial units falling under the categories of hazardous/polluting units including slaughter houses especially in Delhi/Uttar Pradesh, Tamil Nadu & West Bengal were closed down/shifted as per the directives of the Courts. However, a few such units have been allowed to be re-commissioned after the installation of necessry pollution control devices as per the Court's directives.

Environmental norms/guidelines have been prescribed under the Environment (Protection) Act, and the slaughter houses are required to follow these norms/guidelines. Legal action has been initiated by the regulatory agencies against the defaulting units.

### Flight on Vijayawada-Delhi Sector

113. PROF. UMMAREDDY VENKATESWARLU : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether any survey has been conducted for starting a flight on Vijayawada-Delhi sector;

(b) if so, the details thereof; and

(c) the time by which flight between Vijayawada-Delhi is likely to be commenced?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) to (c) Yes, Sir. Jet Airways has conducted a survey on the Hyderabad-Vijayawada-Hyderabad route. Due to low traffic potential and other operational constraints, Jet Airways are unable to operate on the Vijayawada-Hyderabad-Delhi sector. Only Dornier DO 228 aircraft in Indian Airlines fleet is capable of operation to Vijayawada. The Dornier fleet is already fully deployed in operation of services to/from Agatti and stations in Northern region.

However, Airlines are free to operate on any route based on their commercial judgement subject, of course, to compliance with the route dispersal guidelines issued by the Government which provide for certain minimum operations in specified category of routes.

# ESI Hospitals in Andhra Pradesh

114. SHRI A. BRAHMANAIAH : Will the Minister of LABOUR be pleased to state :

(a) whether there is any proposal to set up super speciality hospital by ESIC in Vijayawada to serve the four coastal districts of Andhra Pradesh;

(b) if so, the time by which the same is likely to be done;

(c) whether any survey has been conducted for the need of such a super speciality hospital by the ESIC for coastal areas of Andhra Pradesh; and

(d) the total amount likely to be incurred alongwith the number of beds to be made available in the said hospital?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL) : (a) No, Sir.

(b) Does not arise.

(c) and (d) Need based requirements of setting up of a specility/super speciality hospitals are sent by the State Govt. No proposal has been received from Govt. of Andhra Pradesh for setting up of a speciality/super speciality hospital in Vijayawada.

### **National Frequency Allocation Plan**

115. SHRI ASHOK N. MOHOL :

SHRI RAMSHETH THAKUR :

SHRIA. VENKATESH NAIK :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government have set up any Committee to review the National Frequency Allocation Plan (NFAP), 2000;

(b) if so, the details thereof; and

(c) the time by which the Committee is likely to submit its report?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) Yes, Sir.

(b) The Committee, comprising of representatives from governmet and private sectors and Telecom Regulatory Authority of India, has been established to review the National Frequency Allocation Plan (NFAP)-2000. Proposals have been invited from all interested entities in the government and private sector for consideration by the Committee to review NFAP-2000 in line with Radio Regulations of the International Telecommunication Union.

(c) The Committee is likely to submit its report in October, 2001.

#### **Contracts for Duty Free Shops**

116. SHRI M.V. CHANDRASHEKHARA MURTHY :

SHRI NARESH PUGLIA :

SHRI T.M. SELVAGANPATHI :

Will the Minister of CIVIL AVIATION be pleased

to state :

(a) whether the Airports Authority of India (AAI)

have awarded contracts for duty free shops during the past three years;

(b) if so, the details in this regard;

(c) whether the AAI have been losing crores of rupees per year on awarding of such contracts to parties which have no sufficient experience in the field;

(d) if so, the details thereof and the reasons therefor; and

(e) the remedial steps taken by the AAI in this regard?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) and (b) In respect of Existing Duty Free Shops covering an area of 1660.64 sqm. at Mumbai, Delhi, Chennai, Kolkata and Thiruvananthapuram Airports, fresh contracts have been awarded in December, 2000 for a period of 5 years from 1.1.2001 to India Tourism Development Corporation (ITDC) against total licence fee of US \$ 40,143,270.85 (Rs. 188.07 crores approx.). In respect of Additional Duty Free Shops covering an area of 1734.65 sqm. at above alrports, contract has been offered in May, 2001 to ITDC for a period of 5 years against the licence fee of US \$ 18,316,782.84 (Rs. 79.458 crores approx.). The acceptance of the award by ITDC is still awaited.

(c) No, Sir.

(d) and (e) Do not arise.

### [Translation]

### Installation of Effluent Treatment Plants

117. SHRI THAWAR CHAND GEHLOT : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government have made the installation of effluent treatment plant compulsory for all the industrial units in the country;

(b) if not, the reasons therefor;

(c) whether due to non-functioning of the said plants in various industrial units in the country major rivers are being polluted; and

(d) If so, the steps taken by the Government in this regard?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU) : (a) and (b) All the indusries are required to provide necessary facilities to treat their effluent to the prescribed standards. (c) and (d) The steps taken by the Government to check pollution in major rivers in the country include the following :-

- industries located on banks of rivers and or discharging wastewater through drains into rivers have been persuaded to set up requisite pollution control facilities to meet the discharge standards. Seventeen categories of heavily polluting industries have been identified for effective monitoring for abatement of pollution. Out of a total number of 1551 units belonging to the 17 categories of highly polluting industries, 1348 industries have already installed adequate facilities for pollution control to comply with the stipulated standards, 176 units have been closed down, whereas 27 units do not have adequate facilities to comply with the prescribed standards. Legal action has been taken by the Central Pollution Control Board (CPCB) and the concerned State Pollution Control Boards (SPCBs) against the defaulting units.
- The Central Pollution Control Board (CPCB) and the State Pollution Control Boards/Pollution Control Committees are regularly monitoring the status of pollution control in the 17 categories of industries.
- Effluent and Emission Standards have been notified under the Environment (Protection) Act, 1986 for about 80 categories of industries. Besides, standards for ambient air and water quality have also been notified. These standards need to be complied with by the industry.

[English]

#### **Revised National Water Policy**

118. SHRI A.P. JITHENDER REDDY :

SHRI DALPAT SINGH PARSTE :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the State Governments are following the Revised National Water Policy;

(b) If so, whether State Governments have constituted any Committee/Board to ensure follow up action on the National Water Policy with specific reference to Andhra Pradesh;

(c) if not, the States which have not constituted Committee/Boards so far; and (d) the steps taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) to (d) The National Water Policy, 1987, adopted by the National Water Resources Council (NWRC) headed by the Prime Minister with all the Chief Ministers as its members, was circulated to all the Central Ministries and the State Governments / Union Territories for necessary action A draft of the Revised National Water Policy has been prepared. However, the same is yet to be adopted by NWRC. National Water Board was constituted in September, 1990 with Secretary, Ministry of Water Resources, as Chairman and Chief Secretaries of all the States/UTs, etc. as members in order to review the progress of implementation of the National Water Policy for reporting to the NWRC. The Board has so far held ten regular meetings and one special meeting.

States/UTs have reported the progress of implementation of the National Water Policy from time to time in the various meetings of the National Water Board. According to this, the State Governments of Kerala, Orissa, Tamil Nadu and Uttar Pradesh have framed their own State Water Policy, based on the National Water Policy (1987). The Government of Madhya Pradesh, Bihar, West Bengal, Rajasthan and Chhattisgarh are in the process of preparing the State Water Policy. The Government of Tamil Nadu has constituted a Water Resource Control and Review Council and has framed the State Water Policy, which has since been adopted by the State Government. The Governments of Gujarat, Mizoram, Lakshadweep, Bihar and Orissa have set up committees for the implementation of the Policy in their States. The Governments of Arunachal Pradesh, Daman and Diu, Kerala, Lakshadweep, Maharashtra, Haryana, Bihar, Meghalaya, Rajasthan, Nagaland, Mizoram, Andhra Pradesh, Jammu and Kashmir, Punjab, Himachal Pradesh, Karnataka and Pondicherry are also taking action to implement the policy. The Government of Himachal Pradesh is following the National Water Policy and as such a separate State Water Policy is not being framed. The Government of Madhya Pradesh has taken up preparation of perspective plans for each river basin. The Government of Goa has prepared a master plan for water resources development. The Government of Mizoram has constituted the Mizoram Water Resources Council for laying down the State Water Policy.

[Translation]

#### Prepaid Card Scheme

119. SHRI MANIKRAO HODLYA GAVIT : Will the Minister of COMMUNICATIONS be pleased to state : (a) whether the prepaid card scheme is continuing under the cellular telephone service by Mahanagar Telephone Nigam Limited (MTNL);

(b) if so, the details of the value alongwith the duration and validity of these cards;

(C) the rate of call charges per minute and the pulse rate in seconds in these prepaid cards;

(d) whether the Government propose to direct all the cellular operators operating in Delhi and Mumbal to provide roaming facility in the prepaid cards to the subscribers;

(e) if so, the time by which said facility is likely to be provided; and

(f) If not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) No, Sir. It has not yet been introduced.

(b) Not applicable.

(c) Not applicable.

(d) No, Sir.

(e) and (f) Does not arise.

[English]

#### Losses to Bharat Sanchar Nigam Limited

120. SHRI N. JANARDHANA REDDY ;

SHRIMATI SHYAMA SINGH :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Bharat Sanchar Nigam Limited (BSNL) has suffered losses of crores of rupees on account of the existing international long distance revenue sharing arrangements with private basic operators;

(b) if so, the facts and details thereof; and

(c) the remedial measures taken by the Government to check such losses?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) to (c) Yes, Sir. The present revenue sharing arrangement for the international long distance calls oriented from the network of private basic operators has resulted in huge losses to BSNL as their cost of further carriage of traffic is much more than the revenue share they get. This aspect has been brought to the notice of Telecom Regulatory Authority of India (TRAI) and also with private operators by BSNL to revise the revenue sharing arrangement in a way which is fair, just and equitable. The private basic service operators, however, have not agreed to it and have taken up the matter with Telecom disputes and Appellate Tribunal (TDSAT).

# [Translation]

# Telephone Registration Fee

121. SHRI PUNNU LAL MOHALE :

SHRI P. R. KHUNTE :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government propose to do away with the telephone registration fee in the rural areas;

- (b) if so, the details thereof; and
- (c) the time by which it is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) to (c) Sir, a decision has been taken by Bharat Sanchar Nigam Limited, a State owned telecom service provider, to dispense with payment of registration charges in all areas, whether rural or urban, where telephone is available "On Demand". In such areas, on receipt of request for a telephone connection, a Demand Note is issued to the customer for payment of installation charges. As soon as installation charges are paid by the customer, OB is issued for installation of the phone. 'Security Deposit' is to be charged in the first bill issued to the subscriber.

### Losses Due to Negligence of Air India Officials

122. SHRI SUNDER LAL TIWARI :

SHRI SATYAVRAT CHATURVEDI :

Will the Minister of CIVIL AVIATION be pleased

## to state :

(a) whether attention of the Government has been drawn towards the news-item captioned "Adhikariyon Ki Adoordarshita Se Air India Ko 325 crore Ke Chapat" published in 'Rashtriya Sahara' dated June 2, 2001;

(b) if so, the details thereof;

(c) the officers that have been found guilty for it;

### (d) the action being taken against them?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) Yes, Sir.

(b) and (c) At the request of the Ministry of Civil Aviation, the Central Bureau of Investigation (CBI) has registered a Preliminary Enquiry in this regard against the officials of Air India associated with the Wet-lease deal including the then Managing Directors of Air India and the Managing Director of M/s Caribjet. The main allegations being enquired into are :-

- Terms offered to M/s Caribjet by Air India were more favourable than those offered in 1994.
- Non-inclusion of termination clause.
- Whether the termination was warranted.
- Circumastances leading to termination.
- Whether adequate efforts were made to protect the commercial interests of Air India, while terminating the agreement.
- Whether adequate efforts were made to protect commercial interests of Air India in the arbitration proceedings.
- Any other related issue that may crop up during investigations.

(d) It is only after the CBI submits its report the further action will be taken against the erring officials.

# [English]

### Tender for Managed Leased Line Data Network

123. MOHD. SHAHABUDDIN :

SHRIMATI KANTI SINGH :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Mahanagar Telephone Nigam Limited (MTNL) has invited tender for Managed Leased Line Data Network (MLDN) as reported in the 'Indian Express' dated March 2, 2001;

(b) if so, the reaction of the Government thereto;

(c) whether the Government have set up a Technical Evaluation Committee to examine various MLDN bids; and

and

(d) if so, the outcome thereof and action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) Yes, Sir. MTNL has invited a tender for Managed Leased Line Data Network (MLDN) vide Tender enquiry No. NTNL/20-80 (304)/ 2000-MM/MLDN dated 19.06.2000.

(b) and (c) Government has not set up any Technical Evaluation committee for Mahanagar Telephone Nigam Limited (MTNL)'s Managed Leased Line Data Network (MLDN) tender.

(d) Does not arise.

### **New Civil Aviation Policy**

124. SHRI S.D.N.R. WADIYAR : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether there is a need to introduce a New Civil Aviation Policy;

(b) if so, whether the New Civil Avlation Policy has been drafted;

(c) if so, the salient features thereof; and

| (d)          | if not, the expected date by which the New Civil |
|--------------|--|
| Aviation Pol | cy is likely to be introduced?                   |

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) Yes, Sir.

(b) to (d) The draft Civil Aviation Policy which is being finalised, seeks to set up a policy framework to provide safe, efficient, reliable and widespread high quality air transport services at reasonable prices in the country. The policy, interalia, seeks to encourage small (turbo-prop) aircraft operation to cover smaller and non-metro cities. The draft policy has been widely circulated for views/comments before finalisation.

## Wage Settlement

125. SHRI NARESH PUGLIA : Will the Minister of LABOUR be pleased to state :

(a) whether a wage settlement for cement workers was made on August 14, 2000;

(b) if so, the salient features thereof;

(c) whether this national level wage settlement was to be implemented by all the cement companies in the country by October 15, 2000;

(d) if so, the names of cement companies which have not implemented this wage settlement and the reasons therefor;

(e) whether a delegation of A.C.C. cement workers met the Joint Chief Labour Commissioner (Central) in New Delhi in April and May, 2001 in this connection; and

(f) if so, the steps taken by the Union Government to get this national level wage settlement for cement workers implemented in the cement factories of A.C.C.?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL) : (a) Yes, Sir.

- (b) The salient features are as under :
- (i) Increase in basic grages;
- (ii) Revision in rate of increments;
- (iii) Period of operation of the settlement 4 years from 1-4-2000.
- (c) Yes, Sir.

 (d) The office of CLC(C) received complaints of non-implementation of settlement in respect of 4 establishments of Associated Cement Company Ltd. viz., (1) ACC Wadi in Karnataka, (2) ACC Chandrapur in Maharashtra, (3) ACC Gagal in Himachal Pradesh, (4) ACC Madukkarai in Tamil Nadu, (5) Mysore Cement Ltd. in Karnataka and (6) Satna Cement Steel Foundry Ltd., Satna (M.P.).

(e) The representatives of trade unions operating in establishments of Wadi (Karnataka), Chandrapur (Maharashtra), Gagil (Himachal Pradesh) and Madukkarai (Tamil Nadu) came to the office of Chief Labour Commissioner (Central) and submitted their representation before the Dy. C.L.C.(C) for necessary action.

(f) Conciliation proceedings have been held in the office of the CLC(C) and failure of conciliation, report have been submitted to the appropriate Government under the ID Act whenever conciliation proceedings have been concluded.

[Translation]

### **Road/Over Bridge Projects in Bihar**

126. SHRI RAJESH RANJAN ALIAS PAPPU YADAV : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) the number of road and over bridge projects in

Bihar assigned to the private companies during the last three years;

(b) the total allocation made for these projects and the number of projects pending at present; and

(c) the criteria adopted for assigning these projects to the private companies?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRI B.C. KHANDURI) : (a) This Ministry is primarily responsible for National Highways, and other roads are the responsibility of State Government. No road and over bridge projects on National Highways in Bihar have been taken up through participation of the private companies i.e. on BOT basis during the last three years.

(b) Does not arise.

(c) Does not arise.

### [English]

#### Modernisation of EPF Organisation/Scheme

127. SHRI T.M. SELVAGANPATHI :

SHRI G.J. JAVIYA :

SHRI K.E. KRISHNAMURTHY :

Will the Minister of LABOUR be pleased to state:

(a) whether the Government propose to modernise E.P.F. Organisation/scheme and contemplating to introduce Smart Card for EPF beneficiaries all over the country;

(b) if so, the details thereof and the time by which the same is likely to be done;

(c) the States in which modernisation/smart card scheme is likely to be introduced at the first level;

(d) whether the old age income security protection is available at present only to 10 percent of the estimated working class population; and

(e) If so, the steps taken by the Government to bridge the huge gap?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL) : (a) and (b) Employees Provident Fund Organisation has proposed to modernise its orga-nisation/schemes. It involves reengineering of the existing work process, re-tooling of accounting systems and setting up of information technology/computer enabled system through networking of the offices of Employees Provident Fund Organisation. It also envisage providing all services to every member from any EPF location on a real-time basis.

(c) The first phase of the modernisation programme involves setting up of pilot centres at the following locations :-

| West Zone  | - | Madhya Pradesh & Rajasthan |
|------------|---|----------------------------|
| East Zone  | - | Bihar                      |
| North Zone | - | Haryana                    |
| South Zone | - | Hyderabad & Mangalore      |

(d) As on 31.3.2001, there are 259.7 lakh members of the fund and 9.37 lakh pensioners.

(e) Performance monitoring system support enrollment of additional eligible workers within the frame work of EPF & MP Act, 1952.

### [Translation]

#### Shifting of Polluting Industrial Units

128. SHRI MANSUKHBHAI D.VASAVA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether State Pollution Boards have issued notices to industrial units in major cities instructing them to shift their units elsewhere;

(b) If so, the details thereof, State-wise;

(c) the details of those units which have been shifted during the last three years, location-wise;

(d) whether any time bound action plan has been prepared to shift the polluting industrial units; and

(e) if so, the details thereof?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU) : (a) to (c) No notice was issued by the State Pollution Control Boards for shifting of industrial units from major cities except in case of those units where the directives were issued by the Courts. The State-wise details of shifting of industries during the last 3 years are as follows : Sravana 01, 1923 (Saka)

|    | State       | No. of Industrial Units   |
|----|-------------|---|
| 1. | Delhi       | 967 water polluting industries have been<br>shifted from residential areas to Narela<br>& Badil complexes and 5619 other<br>polluting industries have been allotted<br>plots in Bawana & Badil. |
| 2. | Karnataka   | 5 industrial units have been shifted.   |
| 3. | Orissa      | One industry has been directed for shifting.  |
| 4. | Pondicherry | One industry has been directed for shifting.  |
| 5. | West Bengal | Shifting of 500 tanneries to an integrated<br>leather complex is under progress as per<br>the orders of Hon'ble Supreme Court.  |

(d) and (e) According to the information available from the concerned State Pollution Control Board, no time bound action-plan for shifting of industrial units has been envisaged except in case of NCT of Delhi and West Bengal as per the orders of the Supreme Court.

# [Translation]

### Recognition to the Zoos as Autonomous Bodies

129. SHRIMATI RENU KUMARI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Union Government have decided to grant recognition to the Zoos in the country as autonomous bodies;

(b) if so, the names of such Zoos; and

(c) the time by which the said decision is likely to take effect?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU) : (a) to (c) Central Zoo Authority grants recognition to zoos owned by Government, autonomous bodies, public sector undertakings and private individuals subject to the fulfilment of norms and conditions prescribed under Recognition of Zoo Rules, 1992. Following zoos in the country are run by autonomous bodies :-

- 1. Alipore Zoological Park, Kolkata, West Bengal.
- 2. Padmaja Naidu Himalayan Zoological Park, Darjeeling, West Bengal.
- 3. Prince of Wales Zoological Garden, Lucknow, Uttar Pradesh.

[English]

**Ground Handling Services** 

130. SHRI CHANDRA BHUSHAN SINGH :

SHRI P. RAJENDRAN :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government have taken any decision to allow private companies to enter ground handling services at the major international airports in the country;

(b) if so, the details of the major international airports identified for the purpose; and

(c) the areas identified by the Government for the private companies for the purpose?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) to (c) Ground Handling Services are being provided by a private company for quite some time besides the national carriers and self-handling by airlines. However, subsequent to the new Airports Authority of India (General Management, Entry for Ground Handling Services) Regulations, 2000, Airports Authority of India have initiated the process of selection of companies for providing ground handling services in a competitive and efficient manner at Chhatrapati Shivali International Airport, Mumbai, Indira Gandhi International Airport, Delhi, Netaji Subhas Chandra Bose International Airport, Kolkata, Sardar Vallabh Bhai Patel International Airport, Ahemdabad, Chennal International Airport, Thiruvananthapuram International Airpot, Bangalore International Airport, Hyderabad International Airport, and Goa International Airport.

#### **Basic Service Operators**

131. SHRI PAWAN KUMAR BANSAL : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the government have formulated any specific plan for the basic service operators in rural areas seeking to use wireless-in-local-loop (WLL) technology;

(b) If so, the details thereof and if not, the reasons therefor;

(c) the reasons for not fixing a lower tariff/rental for WLL rural areas as in the case of other land-line monthly rentals; and

(d) the number of WLL connections working at present in urban and rural areas respectively, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) and (b) Yes, Sir. The Basic Service Operators are free to plan provision of Village Public Telephones and Direct Exchange Lines in rural areas by using Wireless in Local Loop (WLL) technology systems. Further, Government has also permitted the usage of hand-held telephone sets by subscribers of Basic Telephone Service providers on WLL technology systems in subscriber access network within local areas of Tehsils.

(c) For WLL (Fixed), the rental and call charges are same as the rental and call charges for other land line phones in the rural areas. The rental for WLL (Fixed) and other landline phones is already substantially below cost. The rental for hand held subscriber terminal in Wireless in Local Loop systems is cost based.

(d) The information regarding the number of WLL connections working at present in various service areas, Statewise, is enclosed in the given statement.

### Statement

Details of State-wise connections working on WLL

| State                   | Name of the service provider   | No. of WLL<br>connections |
|-------------------------|--------------------------------|---------------------------|
| Andhra Pradesh          | M/s Tata Teleservices Ltd.     | 38310                     |
| Madhya Pradesh          | M/s Bharti Telenet Ltd.        | 32812                     |
|                         | M/s Bharat Sanchar Nilgam Ltd. | 41                        |
| Punjab                  | M/s HFCL Infotel Ltd.          | 12313                     |
| Bihar                   | M/s Bharat Sanchar Niigam Ltd. | 396                       |
| Himachal<br>Pradesh     | M/s Bharat Sanchar Nilgam Ltd. | 112                       |
| Uttar Pradesh<br>(East) | M/s Bharat Sanchar Niigam Ltd. | 482                       |
| Gujarat                 | M/s Reliance Telecom Pvt. Ltd. | NII                       |
|                         | M/s Bharat Sanchar Niigam Ltd. | 1468                      |
| Maharashtra             | M/s Hughes Tele com India Ltd. | 41977                     |
|                         | M/s Bharat Sanchar Niigam Ltd. | 43                        |
| Rajasthan               | M/s Shyam Telelink Ltd.        | 7130                      |
| Haryana                 | M/s Bharat Sanchar Niigam Ltd. | 439                       |

### Landing Facility at Visakhapatnam

132. SHRIA. NARENDRA : Will the Minister of CIVIL AVIATION be pleased to state : (a) whether the Government propose to start more air and air cargo services apart from night landing facilities at the Visakhapatnam airport;

(b) if so, the details thereof; and

(c) the steps proposed to be taken by the Government in this regard?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) to (c) The Airport at Visakhapatnam belongs to Indian Navy and is suitable for fair weather operations only due to hilly terrain in the vicinity. At present, Indian Airlines is operating a four times weekly service connecting Delhi -Bhubneshwar - Vizag - Chennai and Vice Versa. A daily service connecting Mumbai - Hyderabad - Vizag and Vice Versa and a twice weekly service connecting Chennai - Vizag - Kolkata and Vice Versa are also being operated by Indian Airlines. However, any airline is free to operate to any route and connect any place as per its commercial judgement subject to compliance with the Route Dispersal Guidelines.

# [Translation]

# Telephone Facility in Villages in Bihar

133. SHRI NIKHIL KUMAR CHOUDHARY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of villages having telephone facility in Bihar as on date, district-wise; and

(b) the number of villages where said facility proposed to be provided during 2001-2002, location-wise?

THE MNISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) and (b) The required information is being collected and will be laid on the Table of the House.

[English]

# Settlement of P.F. Claims

134. SHRI RAM MOHAN GADDE :

SHRI M.V.V.S. MURTHI :

Will the Minister of LABOUR be pleased to state:

(a) whether the Government have prepared a comprehensive plan titled "Re-inventing EPF-India" for quick settlement of PF claims;

(b) if so, the details in this regard;

(c) the extent to which it would be useful for workers; and

(d) the time by which it is likely to come in force?

THE MNISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL) : (a) and (b) The modernisation programme proposed by Employees Provident Fund Organisation involves reengineering of the existing work process, re-tooling of accounting system and setting up of information technology/computer enabled system through networking of the offices of Employees Provident Fund Organisation. It envisages providing all services to every member from any EPF location on a real-time basis.

(c) This modernisation programme is to enable the subscriber to access his account balance and file his claim from any of the Offices of the EPFO as against the present system which limits him to only one office where he is registered and to reduce the time between receipt of claim to issue of a cheque to 2-3 days as against the present stipulated time of 30 days.

(d) The first phase of the modernisation programme involves setting up of pilot centres in six locations covering all four zones is proposed to be made operational in a time span of 24 months.

#### Death of Animals and Birds

135. SHRIMATI RENUKA CHOWDHURY :

SHRI DALPAT SINGH PARSTE :

SHRI SUSHIL KUMAR SHINDE :

SHRI PRAHLAD SINGH PATEL :

SHRI J.S. BRAR :

SHRI MADHAVRAO SCINDIA :

SHRI MOHAN RAWALE :

SHRI SHANKERSINH VAGHELA :

SHRI ANANTA NAYAK :

SHRI BIJOY HANDIQUE :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the latest census records of important wild animals in the country, State/Sanctuary-wise;

(b) the increase/decrease recorded in their population for the last three consecutive census;

(c) whether a large number of wild animals like tigers, tigresses, bears, rhinos, elephants and birds have been killed or died during the last three years and as on date;

(d) if so, the details thereof and the reasons therefor, Category-wise and National Zoological Park/ Sanctuary/Reserve-wise;

(e) the outcome of inquiries conducted, if any, and the action taken by the Government in each of the incidents;

(f) the steps taken for their conservation and protection;

(g) whether any nexus has been noticed between the officials and the poachers/smugglers/foreign agents in regard to illegal trade of animals' parts; and

(h) if so, the details thereof and the action taken thereon?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU) : (a) and (b) Estimated population of important species of wild animals for the last three consecutive census is given in statement-I.

(c) and (d) Number of deaths of tigers, bears, rhinos and birds in National Zoological Park for the last three years is as follows :

| SI.No. | Year    | Tiger | Bear | Rhino | Birds | Total |
|--------|---------|-------|------|-------|-------|-------|
| 1      | 1998-99 | NII   | Nil  | 1     | 36    | 37    |
| 2      | 1999-00 | NII   | 2    | Nil   | 36    | 38    |
| 3      | 2000-01 | 7     | 1    | 2     | 35    | 45    |

State-wise poaching and seizure cases in respect of tigers and elephants are given in statement-II. Cases of poaching and natural death of rhinos, national parks and sanctuary-wise are given in statement-III. Reported cases of poaching and seizure of bears parts are insignificant. The data regarding death of birds is also not collated and compiled at the level of Union Government. However, 388 deaths of peacocks and 12 deaths of saras have been reported from different parts of the country during the last three years.

(e) The responsibility of detection, investigation and prosecution of the offenders in poaching cases lies with the State Governments. A few important cases have been handed over to the Central Bureau of Investigation for investigation. The details of these cases and the action taken are as follows :

- (i) Seizure of 3 nos. of tiger skins, 50 nos. of leopard skins and 5 nos. of otter skins at Sahibabad, Uttar Pradesh border on 18.12.1999. The investigation has been completed and the complaint has been filed.
- (ii) Seizure of 4 nos. of tiger skins, 70 nos. of leopard skins, 18000 nos. of leopard claws, 132 nos. of tiger claws and 221 nos. of black buck skins at Khaga on 12.1.2000. The investigation has been completed and the complaint has been filed.
- (iii) Seizure of 50 nos. of leopard skins at Haldwani on 6.5.2000. The investigation is in progress.
- (iv) Seizure of 30 nos. of leopard skins at Haldwani on 21.5.2000. The investigation is in progress.

- (v) Central Bureau of Investigation seized 70 shawls in Delhi on 2.2.2001. Of these 26 are pure Shahtoosh shawls and 44 are suspected. Investigation in this regard is in progress.
- (vi) Central Bureau of Investigation has seized 1 nos. of tiger skin, 5 nos. of tiger skulls, 10 nos. of claws, 23 Kgs. of tiger bones, 3 nos. of tiger teeth and 4 nos. of leopard skins at Nagpur on 21.3.2001. Investigation in this regard is in progress.

(f) The steps taken by the Government for conservation and protection of animals and birds in sanctuaries and reserves are given in statement-IV.

(g) There is no conclusive evidence of collusion of Government agencies in poaching during the recent past.

(h) Does not arise.

## Statement-I

# Population Census of Important Wild Animals

### State-wise details

| SI. | Name of               |      | Tiger |      |      | Leopard |      |      | Lion |         |      | Elephan | t    |        | Rhino           |         |
|-----|-----------------------|------|-------|------|------|---------|------|------|------|---------|------|---------|------|--------|-----------------|---------|
| No. | State                 | 1989 | 1993  | 1997 | 1989 | 1993    | 1997 | 1990 | 1995 | 2000    | 1989 | 1993    | 1997 | 1989   | 1993            | 1998/99 |
| 1   | 2                     | 3    | 4     | 5    | 6    | 7       | 8    | 9    | 10   | 11      | 12   | 13      | 14   | 15     | <sup>•</sup> 16 | 17      |
| 1.  | Andhra<br>Pradesh     | 235  | 197   | 171  | 301  | 152     | 138  |      |      | Nil     | 1900 | 46      | 57   |        |                 | NII     |
| 2.  | Arunachal<br>Pradesh* | 135  | 180   | 180  | 121  | 98      | 98*  |      |      | Nil     | 3150 | 2500    | 2102 |        |                 | Nil     |
| 3.  | Assam                 | 376  | 325   | 458  | 123  | 246     | 246* |      |      | NII     | 3500 | 5500    | 5312 | **1519 | 1440            | 1684    |
| 4.  | Bihar/<br>Jharkhand   | 157  | 137   | 103  | 134  | 203     | 203* |      |      | Nil     | 335  | 550     | 618  |        |                 | Nil     |
| 5.  | Goa/Daman<br>& Diu    | 2    | 3     | 6    | 18   | 31      | 25   |      |      | Nil     |      |         | Nii  |        |                 | Nii     |
| 6.  | Gujarat               | 9    | 5     | 1    | 702  | 772     | 832  | 284  | 304  | 310-320 |      |         | Nil  |        |                 | NII     |
| 7.  | Haryana*              | NII  | Nil   | Nil  | 19   | 25      | 25*  |      |      | Nil     |      |         | Nil  |        |                 | NII     |
| 8.  | Himachal<br>Pradesh*  | Nii  | Nil   | NII  | 199  | 821     | 821* |      |      | Nil     |      |         | NII  |        |                 | NH      |
| 9.  | Karnataka*            | 257  | 305   | 350  | 283  | 455     | NII  |      |      | Nil     | 2425 | 5500    | 6088 |        |                 | NB      |

| 1   | 2                     | 3        | 4    | 5    | 6    | 7    | 8    | 9 | 10 | 11     | 12    | 13    | 14           | 15   | 16   | 17   |
|-----|-----------------------|----------|------|------|------|------|------|---|----|--------|-------|-------|--------------|------|------|------|
| 10. | Kerala                | 45       | 57   | 73   | 27   | 16   | 16*  |   |    | NI     | 2500  | 3500  | 5737         |      |      | Nii  |
| 11. | M.P/<br>Chhattisgari  | 985<br>1 | 912  | 927  | 2036 | 1700 | 1851 |   |    | Nil    |       |       | NII          |      |      | NI   |
| 12. | Maharashtra           | a 417    | 276  | 257  | 580  | 417  | 431  |   |    | Nil    |       |       | Nii          |      |      | Nil  |
| 13. | Manipur               | Nil      | Nil  | Nil  | Nil  | Nil  | Nil  |   |    | Nil    |       |       | Nii          |      |      | NH   |
| 13. | Meghalaya             | 34       | 53   | 63   | Nil  | NII  | Nil  |   |    | NII    | 3288  | 2750  | 1840         |      |      | NII  |
| 14. | Mizoram               | 18       | 28   | 12   | 38   | 49   | 28   |   |    | NII    | 150   |       | NH           |      |      | Nii  |
| 15. | Nagaland*             | 104      | 83   | 83   | 72   |      | Nil  |   |    | Nil    |       |       | 147          |      |      | NII  |
| 16. | Orissa                | 243      | 226  | 194  | 279  | 378  | 422  |   |    | Nil    | 1650  | 1750  | 1827         |      |      | NH   |
| 7.  | Rajasthan             | 99       | 64   | 58   | 461  | 475  | 474  |   |    | NII    |       |       | Nil          |      |      | NII  |
| 8.  | Sikkim*               | 4        | 2    | 2    | 1    |      | Nii  |   |    | NII    |       |       | Nil          |      |      | NII  |
| 9.  | Tamil Nadu            | 95       | 97   | 62   | 119  | 138  | 110  |   |    | Nil    | 1474  | 2400  | <b>297</b> 1 |      |      | NII  |
| 20. | Tripura*              | Nil      | Nil  | Nil  | 37   | 18   | 18*  |   |    | Nil    |       |       | NII          |      |      | NH   |
| 1.  | UP/<br>Uttaranchal    | 735      | 465  | 475  | 1095 | 711  | 1412 |   |    | Nil    |       | 845   | 1 <b>984</b> | 9    | 12   | 13   |
| 2.  | West Bengal           | 353      | 335  | 361  | 108  | 108  | 108* |   |    | Nil    | 155   | 200   | 327          | 39   | 44   | 120  |
| 23. | Dadra Nagar<br>Haveli | Nil      | Nil  | Nil  | Nii  | Nii  | 15   |   |    | NII    |       |       | Nil          |      |      | Nil  |
|     | Total                 | 4334     | 3750 | 3836 | 6767 | 6828 | 7273 |   | 3  | 10-320 | 20527 | 25541 | 29010        | 1567 | 1496 | 1817 |

\* Population census in Arunachal, Nagaland and Sikkim have not been done.

The census fig. quoted by these States during 1993 has been incorporated in 1997 also.

\*\* Population census as conducted in 1991.

# Statement-II

# Cases of Tiger Poaching (1999-2001)

Annexure referred to in reply to parts (c) and (d) of the Lok Sabha Unstarred Question No. 135 for 23.7.2001 regarding deaths of Animals and Birds

| State          | 1999 | 2000 | 2001 |
|----------------|------|------|------|
| 1              | 2    | 3    | 4    |
| Andhra Pradesh | 2    | 4    | 1    |
| Assam          |      | 4    |      |

| 1              | 2  | 3  | 4  |
|----------------|----|----|----|
| Delhi          | 1  | 2  |    |
| Madhya Pradesh | 9  | 4  | 2  |
| Maharashtra    | 3  | 4  | 11 |
| Tamil Nadu     | 2  |    |    |
| Uttar Pradesh  | 14 | 12 | 18 |
| West Bengal    | 6  | 7  |    |
| Kerala         |    |    | 3  |
| Rajasthan      |    | 2  |    |
| Total          | 37 | 39 | 35 |

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Cases of Elephant Poaching as reported by the States

| S.No. | State             | Year    |       |       |  |  |
|-------|-------------------|---------|-------|-------|--|--|
|       |                   | 1998-99 | 99-00 | 00-01 |  |  |
| 1.    | Andhra Pradesh    | 0       | 0     | 0     |  |  |
| 2.    | Arunachal Pradesh | 0       | 0     | 0     |  |  |
| З.    | Assam             | 2       | 2     | 3     |  |  |
| 4.    | Bihar             | 0       | 2     | 0     |  |  |
| 5.    | Karnataka         | 27      | 16    | 19    |  |  |
| 6.    | Kerala            | 4       | 1     | 1     |  |  |
| 7.    | Meghalaya         | 2       | 2     | 0     |  |  |
| 8.    | Nagaland          | 0       | 0     | 0     |  |  |
| 9.    | Orissa            | 14      | 4     | 3     |  |  |
| 10.   | Tamil Nadu        | 12      | 5     | 7     |  |  |
| 11.   | Uttar Pradesh     | 1       | 0     | 5     |  |  |
| 12.   | West Bengal       | 4       | 9     | 3     |  |  |
|       | Total             | 66      | 41    | 41    |  |  |

# Statement-III

#### Cases of Rhino Poaching

Annexure referred to in reply to parts (c) and (d) of the Lok Sabha Unstarred Question No. 135 for 23.7.2001 regarding deaths of Animals and Birds.

| Year  | No. of<br>Poach <del>e</del> d | Natural<br>Death | NP/WLS         | State       |
|-------|--------------------------------|------------------|----------------|-------------|
| 1     | 2                              | 3                | 4              | 5           |
| 98-99 | 0                              |                  | Jaldapara WLS  | West Bengal |
| 99-00 | 1                              |                  | Jaldapara WLS  | West Bengal |
| 00-01 | 1                              |                  | Jaidapara WLS  | West Bengal |
| 1998  | 8                              | 87               | Kaziranga N.P. | Assam       |
| 1998  | 12                             | 3                | Orang N.P.     | Assam       |
| 1998  | 4                              | 2                | Pabitora       | Assam       |
| 1998  | 4                              |                  | Other areas    | Assam       |

| 1             | 2 | 3  | 4              | 5     |
|---------------|---|----|----------------|-------|
| 1999          | 4 | 46 | Kaziranga N.P. | Assam |
| 1 <b>999</b>  | 7 |    | Orang N.P.     | Assam |
| 1999          | 6 | 3  | Pabitora WLS   | Assam |
| 1 <b>9</b> 99 | 2 | 1  | Other areas    | Assam |
| 2000          | 4 | 44 | Kaziranga N.P. | Assam |
| 2000          | 8 | 5  | Orang N.P.     | Assam |
| 2000          | 2 | 1  | Pabitora       | Assam |
| 2000          | 3 |    | Other areas    | Assam |

#### Statement-IV

Steps taken by the Government for conservation and proctection of animals and birds in sanctuaries and reserves

#### (I) Steps taken at the State level :

- i. Legal protection has been provided to wild animals against hunting and commercial exploitation under the provisions of the Wildlife (Protection) Act, 1972.
- ii. State level and District level coordination committees have been set up in several States to prevent poaching and illegal trade in wildlife.

### (II) Steps taken at National level

- i. Government of India has set up Regional and Sub regional Officers for wildlife preservation in major export and trade centres of the country to prevent smuggling of wild animals and their products.
- Central Bureau of Investigation (CBI) has been empowered under the Wildlife (Portection) Act, 1972 to apprehend and prosecute wildlife offenders. Anti-poaching efforts are being coordinated with INTERPOL.
- iii. Financial and technical help is being extended to the States under various Centrally Sponsored Schemes viz. Project Tiger, Project Elephant, Development of National parks and Sanctuaries and Eco development around Protected Areas for enhancing the capacity and infrastructure of the States for providing effective protection to wild animals. Financial Assistance is, in particular, being provided for raising 'Strike Forces' and providing arms to the protection staff for combating

the organised poachers. Assistance is also provided for giving rewards to the informers for eliciting information about poachers and smugglers.

- iv. A Special Coordination and Enforcement Committee has been set up under the Chairmanship of Secretary, Environment and Forests, Government of India, for control of poaching and illegal trade in wildlife.
- v. Export of wild animals and their derivatives is prohibited under EXIM policy.
- vi. A National Conference of Forests and Environment Ministers of the State Governments was held on 29-30th January, 2001, wherein it was resolved to organise existing protecting staff into viable formations for effective control of poaching and to create enforcement infrastructure both within and outside the Protected Areas.
- vii. Ministry of Home Affairs has written to all the State Government to lend a helping hand to field formation to curb poaching and illegal trade in wildlife.

# (III) Steps taken at International level

- i. Government of India seeks international cooperation under the provisions of the Convention on International Trade in Endangered Species of Wild Flora and Fauna (CITES) for control of illegal trade in wildlife items.
- ii. A Memorandum of Understanding (MoU) with Nepal has been signed by India to establish a Joint Task Force to check the trafficking across the borders.
- iii. Indo-Chinese Protocol in tiger conservation Article of the protocol inter-alia stipulates joint measures to crackdown illegal activities of poaching of tigers, smuggling and selling the tiger bones and other parts of the tiger as well as its derivatives.
- iv. A Global Tiger Forum of Tiger Range Countries has been created for addressing international issues related to Tiger Conservation.

### User Fee on National Highways

136. DR. JASWANT SINGH YADAV :

SHRI SURESH RAMRAO JADHAV :

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) whether the Government propose to levy user fee on certain National Highways of the country;

(b) if so, the details thereof alongwith the names of National Highways and user fee to be charged thereon;

(c) the average amount of per day collection of user fee at Jaipur-Kotputli National Highway; and

(d) the time by which the user fee system is likely to be introduced on other National Highways?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRI B.C. KHANDURI) : (a) Yes, Sir. Govt. has proposed levying of user fee on National Highways Sections converted from the existing 2-lane to 4-lane divided carriageway facility.

(b) to (d) Use fee would be levied on the National Highway Sections as and when they are upgraded from existing 2-lanes to 4-lanes divided carriageway facility. In immediate future, it is proposed to levy user fee on completed sections of National Highway, some of the major ones are : Gurgaon-Kotputli on NH-8 in Haryana, Delhi-Agra on NH-2 in U.P. and Barwa Adda in Jharkhand to Panagarh in West Bengal. The average amount of per day collection of user fee at Kotputli-Amer Section of NH-8 in Rajasthan is around Rs. 9 to 10 lakhs. The fee rate has been linked to the wholesale price index of a year to be determined on yearly basis.

Govt. has notified capping rates for user fee for different category of vehicles at June, 1997 price level, which is as below :-

| Type of vehicle  | Rate per Km. per Trip<br>(in Rupee) |
|--|-------------------------------------|
| Car/Jeep/Van   | 0.40                                |
| Light Commercial Vehicle<br>(Light Goods vehicles)         | 0.70                                |
| Trucks or buses  | 1.40                                |
| Heavy Construction Machinery<br>and Earth Moving Equipment | 3.00                                |

#### [Translation]

#### Upgradation of Post Offices in Maharashtra

137. SHRI DANVE RAOSAHEB PATIL : Will the Minister of COMMUNICATIONS be pleased to state the number of post offices proposed to be upgraded in Maharashtra during 2001-2002? THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : A target of opening 7 Departmental Post Offices has been allotted to Maharashtra Circle for the year 2001-2002. Subject to fulfilment of norms & availability of resources, post offices will be opened/upgraded bearing in mind the targets allotted.

#### **Right of Women Workers**

138. SHRI P.R. KHUNTE : Will the Minister of LABOUR be pleased to state :

(a) whether women do not get due importance and remuneration of their labour despite existence of the relevant Acts/laws in the country;

(b) if so, whether the Government propose to take any fresh measures in this regard;

- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL) : (a) to (d) Several laws have been enacted to secure reasonable working conditions, due remuneration and general welfare of women workers. These include the Factories Act. 1948 the Plantation Labour Act. 1951, the Contract Labour (Regulation and Abolition) Act, 1970, the Inter State Migrant Workers (Regulation of Employment and Conditions of Service) Act, 1979, the Maternity Benefit Act, 1961, the Building and Other Construction (Regulation of Employment of Conditions of Service) Act, 1996, etc. which provide number of facilities such as creche facilities for the benefit of women workers, time off for feeding children during working hours, separate toilets and washing facilities near the workplace, provision of maternity leave, etc. The Government has also enacted the Equal Remuneration Act, 1976 and the Minimum Wages Act, 1948 which provide for non-discrimination in matters relating to payment of wages. The enforcement machineries set up in the Centre as well as States carry out periodical inspections and prosecute those found guilty of violating provisions of the Acts.

#### Employment Generation Opportunities

139. DR. SUSHIL KUMAR INDORA :

SHRI RAMJI LAL SUMAN :

Will the Minister of LABOUR be pleased to state:

 (a) whether the Government have made any assessment in regard to the annual rate of increase in the employment generation opportunities during the Ninth Five Year Plan;

(b) if so, the average annual rate of increase so far;

(c) the average annual rate of increase of the number of workers in the country during the said period; and

(d) the percentage of further increase in unemployment as a result of decline in the generation of employment opportunities and increase in the number of workers?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL) : (a) to (d) The assessment of generation of employment opportunities in the country is made on the basis of the quinquennial surveys on employment and unemployment conducted by the National Sample Survey Organisation. According to the latest survey conducted during 1999-2000, the annual growth of employment by Usual Principal and Subsidiary Status (UPSS) Approach has been estimated to be at about one percent during 1994-2000. The incidence of Unemployment was of the order of 2.23% of the Labour Force as on 1.1.2000, as against an estimate of 1.90% on 1.1.1994.

[English]

#### Losses to MTNL

140. SHRI SHIVAJI MANE :

SHRI M.V.V.S. MURTHI :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Mahanagar Telephone Nigam Limited (MTNL) has suffered losses of crores of rupees due to damage of cables and telephone lines while digging by Reliance and Bharati Telenet in Capital recently as reported in the Pioneer dated June 29, 2001;

(b) if so, the facts thereof; and

(c) the action taken or proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) and (b) Yes, Sir. MTNL suffered loss due to damage of cables and Telephone lines while digging by M/s Bharti Telenet Ltd. and M/s Netware Infosys (P) Ltd. with details as under.

(i) M/s Bharti Telenet Ltd.

| Area affected            | No. of cable pairs damaged |
|--------------------------|----------------------------|
| Man Singh Road, Tilak    | 5232 approx.               |
| Marg, Tilak Lane, CGO    |                            |
| Complex, Janpath Road,   |                            |
| Subramaniam Bharti Marg  | 3.                         |
| Feroz Shah Road, Behind  | ĺ                          |
| Paras Cinema, Purana Qu  | uila                       |
| Road, Defence Colony, Lo | odhi                       |
| Road, Shahjahan Road,    |                            |
| Chanakyapun Area, Conn   | aught                      |
| Place MS Flats, Canning  | -                          |
| Road, Mathura Road,      |                            |
| Bhagwan Dass Road etc.   |                            |

#### (ii) M/s Netware Infosys (P) Ltd.

| Area affected               | No. of cable pairs damaged |
|-----------------------------|----------------------------|
| Tolstoy marg covered in the | 5400 approx.               |
| area of Connaught place,    |                            |
| Vandana Bidg, Himalaya      |                            |
| House, American Centre,     |                            |
| ECE House, New Delhi        |                            |
| House, Ashoka Estate,       |                            |
| Akashdeep, Nirmal Tower,    |                            |
| World Trade Centre,         |                            |
| Jeevan Prakash Scindla      |                            |
| House etc.                  |                            |

(c) (i) Suit No. 129/2001 for damages for Rs. 15 lacs was filed on 29.6.2001 in the Hon'ble High Court of Delhi against M/s Bharati Tele Net Ltd. Orders restraining them for further digging passed on 02.07.2001 by the Hon'ble High Court of Delhi. Case stands adjourned for 31.7.2001.

(ii) Suit No. 129/2001 for damages for Rs. 33 lacs was filed Hon'ble High Court on 2nd July, 2001 ordered stay on further digging by the said Company. Case now fixed for 31.07.2001.

#### **Depletion of Coastal Saline Forests**

141. SHRI TRILOCHAN KANUNGO : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether devastation caused by cyclone and tidal waves of coastal belts of Andhra Pradesh, Orissa and

West Bengal having increased several fold during recent past due to depletion and destruction of coastal saline forests;

(b) if so, whether the Government are making any plan and project for reraising saline forests along the coast of Andhra Pradesh, Orissa and West Bengal during the 10th Plan period;

(c) if so, the details theeof;

 (d) whether any effort had been made for raising saline forests during the 9th Plan period; and

(e) if so, the details thereof, indicating the financial allocation, expenditure, physical target set and achievement made during each year of the 9th Plan, State-wise?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU) : (a) to (e) Devastation caused by cyclone in coastal areas of Andhra Pradesh, Orissa and West Bengal has been severe in the recent past. Ministry of Environment and Forest has been implementing a Scheme on Conservation and Management of Mangroves and Coral Reefs since 1986. Development of mangroves has been identified as one of the Thrust Area for implementation during the Ninth Five Year Plan. Under integrated Afforestation and Eco-development Project Scheme the Coastal Shelterbelt Plantation, Project has been introduced in 2000-01 to mitigate the effect of cyclone to check soil erosion and inward drift of sand dunes. These projects are likely to be continued during the Tenth Five Year Plan. The State-wise physical and financial targets and achievements made during Ninth Plan period under these Schemes are given in statement.

#### Statement

State-wise physical and financial targets and achievements related to the Scheme on Conservation and Management of Mangroves and Coral Reefs and Coastal Shelterbelt Plantation Ninth Plan period

#### Mangroves :

(Area In Ha. & Amount Rs. in lakhs) 1997-98 1998-99 1999-2000 2000-01 2001-02 Total 9th Plan State/ Mangrove Tar. Ach. Tar. Ach Tar Ach. Tar Ach Tar Ach Tar Ach Area 450 450 1200 850 400 400 350 Physical Andhra Pradesh: Coringa 28.02 28.02 59.87 153.74 87 89 Financial 59 87 65.85 . Krishna East Godavari 350 450 800 Physical Orissa ' **Bhitarkanika** Mahanadi 55.75 99.81 44 06 Subernrekha Financial Devi Dhamra West Bengal : Physical 300 300 400 400 500 500 1200 1200 175.37 175.37 Sunderbans Financial 66.82 66.82 63.60 63.60 44 95 44 95 . ٠

# **Coastal Shelterbelt Plantation Projects under IAEPS :**

(Area in Ha. & Amount Rs. in lakhs)

| State             | District   |              | ;             | 2000-01 |              |             |                | 2001-02       |        |              | Total 9th plan |                |                |
|-------------------|--|--------------|---------------|---------|--------------|-------------|----------------|---------------|--------|--------------|----------------|----------------|----------------|
|                   |  | Phy.<br>Tar. | Fin<br>Target | Rel.    | Phy.<br>Ach. | Fin<br>Ach. | Phy.<br>Target | Fin<br>Target | Rel.   | Phy.<br>Ach. | Fin.<br>Ach.   | Phy.<br>Target | Fin.<br>Target |
| Andhra<br>Pradesh | Srikakulam,<br>Vijayanagaram,<br>Krishna, Guntur<br>& Nellore          | 0            | 154.43        | 79.78   | 0            | 79.76       | 2050           | 318.01        | 105.18 | 0            | 0.00           | 2050           | 472.44         |
| Orissa            | Puri, Ganjam,<br>Balasore,<br>Kendrapara,<br>Jagtsinghpur<br>& Bhadrak | 2000         | 870.70        | 441.09  | 100          | 100.80      | 6000           | 617.81        | 0.00   | 0            | 0.00           | 8000           | 1488.51        |
| West Bengal       | Kharagpur  | 0            | 13.80         | 7.60    | 0            | 6.06        | 150            | 16.22         | 10.56  | 0            | 0.00           | 150            | 30.02          |
|                   | Total  | 2000         | 1038.93       | 528.47  | 100          | 186.62      | 8200           | 952.04        | 115.74 | 0            | 0.00           | 10200          | 1990.97        |

[Translation]

#### **Basic Facilities at Ranchi Airport**

142. PROF. DUKHA BHAGAT : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether basic facilities like shade, toilet etc. are lacking at Ranchi airport; and

(b) if so, the efforts made by the Government to provide basic amenities there as on date?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) and (b) Basic facilities are available at Ranchi airport inside the terminal building. Outside the terminal building, facilities like car park, Drinking water, etc. are available. Construction of Canopy outside the terminal building for the convenience of visitors with facilities like toilets, water, chairs etc. has already been taken up.

Constant efforts are made to improve the passenger facilities both inside and outside the terminal buildings as an ongoing process.

### [English]

#### National Long Distance Telephone Services

143. DR. V. SAROJA : Will the Minister of COMM-UNICATIONS be pleased to state :

(a) the name of the companies to whom licences

for national long distance telephone services issued, Statewise; and

(b) the time by which these companies are likely to start their operation?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) No Licence Agreement has been signed for operation of National Long Distance Service with any private company. Letters of Intent (LOIs) have been issued to two companies namely M/s Reliance Communications Private Limited and M/s Bharti Telesonic Limited for grant of licence and signing of Licence Agreement to fulfilment of certain conditions. This licence of National Long Distance Service is for whole of India.

(b) Does not arise in view of (a) above.

### Videsh Sanchar Nigam Limited

144. SHRI SUBODH ROY :

SHRI VIJAY GOEL :

SHRI AJOY CHAKRABORTY :

SHRI PRABODH PANDA :

DR. RAM CHANDRA DOME :

SHRI MAHBOOB ZAHEDI :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government's announcement that Videsh Sanchar Nigam Limited's (VSNL) monopoly over International Long Distance (ILD) calls will be dismantled by March next year has resulted in a crash in VSNL's share prices just before the proposed disinvestment;

(b) if so, the details thereof and revenue losses to be suffered as a result thereof; and

(c) steps taken by the Government to strengthen VSNL and check devaluation of share prices?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) to (c) No, Sir. Decline in VSNL's share price is on account of various market forces and market sentiments and not because of termination of monopoly of VSNL over ILD from 1/4/2002. There was a sharp decline in the share value of almost all the companies in the Technology sector. VSNL's share price was also influenced by the general Indian capital market trend in Technology Sector.

To offset the losses likely to occur due to advancement of demonopolisation of monopoly of VSNL over ILD from 1/4/ 2004 to 1/4/2002, the Government has decided to grant the following compensation package to VSNL :

1. Licence to run National Long Distance Services (NLD) with the following package :

- (a) Government would pay to VSNL a sum equal to the amount paid by VSNL as entry fee and licence fee for a period of 5 years commencing from 1st April, 2001 net of taxes.
- (b) Performance Bank Guarantee of Rs. 400 crores for the prescribed roll out will be waived.

2. VSNL will be granted Category 'A' ISP Licence which will enable it to provide internet access all over the country.

3. Government can also consider additional compensation if found to be necessary on a detailed review when undertaken.

# **Construction of Feeder Canal**

145. SHRI G.S. BASAVARAJ :

SHRI G. MALLIKARJUNAPPA :

SHRI IQBAL AHMED SARADGI :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Karnataka Government has approached the Union Government to urge the Andhra Pradesh Government not to construct the Feeder canal project;

(b) if so, the details of the main objections raised by the Karnataka Government; and

(c) the extent to which the Union Government have agreed to provide help and assistance to the Karnataka Government?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) and (b) The Government of Karnataka has requested Union Government to prevail upon Government of Andhra Pradesh not to proceed with construction of a Feeder Channel from Sidagappana Katte connecting to Byadagere Cheruvu since the construction of this Feeder Channel will completely imtercept the catchment waters of Honnagondanahalli and other tanks located in Sira Taluk, Tumkur District of Karnataka State.

(c) The Government of Andhra Pradesh has informed that the construction work of Feeder Channel has been stopped.

[Translation]

#### **Private Telephone Operators**

146. RAJKUMARI RATNA SINGH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the private telephone operators have signed any agreement to render their services in rural areas;

- (b) if so, the details thereof;
- (c) the target fixed in this regard;

(d) the number of telephones provided by each said operators during the last two years and till date; and

(e) the steps taken by the Government against the errant companies which are violating the agreement?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) and (b) Yes, Sir. There are six private Basic Telephone Service Operators viz., M/s Bharti Telenet Ltd. in Madhya Pradesh, M/s Reliance Telecom (Pvt.) Ltd. in Gujarat, M/s HFCL Infotel LTd. in Punjab, M/s Tata Teleservices Ltd. in Andhra Pradesh, M/s Hughes Telecom (India) Ltd. in Maharahstra and M/s Shyam Telelink Ltd. in Rajasthan. (c) and (d) The details in respect of targets committed by them for provision of Village Public Telephones (VPTs) in rural areas vis-a-vis the achievements in terms of number of VPTs actually provided till date in last two years are enclosed in the statement.

(e) These private operators have continuously been insisted upon to submit and adhere to a definite timebound quarter-wise roll out plan for clearing the backlog of missed targets of VPTs to discharge their committed obligations. It has also been made clear to them that there will not be any dilution in their committed performance obligations voluntarily undertaken by them in the licence agreement. Further, as decided by Group on Telecom and Information Technology (GOT IT) Convergence, the private Basic Telephone Service Operators have also been asked to submit an undertaking as well as an additional performance bank guarantee for fulfilling balance of the roll out obligations within a defined time-frame, not exceeding the end of year 2002, by which time NTP 99 has envisaged that telephone on demand would be available.

### Statement

Provision of Village Public Telephones (VPTs) by private licensees

| SI.No.       | Licensee and<br>Licensed Circle  | Effective Date<br>of Licence |                | itted targets* for \<br>rears (as per oblig<br>Licence Agreem | ations under             | Total No.<br>of committed<br>/PTs in 1st 3<br>years | No. of<br>actually<br>provided<br>(30.6.01) |
|--------------|----------------------------------|------------------------------|----------------|---|--------------------------|---|---|
|              |                                  |                              | i Year         | li Year   | III Year                 |   |   |
| . 1          | M/s Tala Teleservices            | 30.9.1997                    | <b>96</b> 35   | (all villages wer   | e to be covered          | 9635  | 5   |
| (            | Andhra Pradesh)                  |                              | (by 30.9.1998) | in first year i.e.  | by 30.9.1998)            |   |   |
| 2. 1         | M/s Reliance                     | 30.9.1997                    | 8635           | (all villages wer   | e to be covered in       | 8635  | Nil   |
| -            | <b>Tele</b> com (Gujarat)        |                              | (by 30.9.1998) | first year i.e. by  | / 30.9.1998)             |   |   |
| B. 1         | M/s HFCL Infotel                 | 30,9,1 <b>997</b>            | 5442           | (all villages we  | e to be covered in       | 5442  | Nil   |
| I            | Ltd. (Punjab)                    |                              | (by 30.9.1998) | first year i.e. by  | / 30.9.1998)             | •   |   |
| <b>(</b> . { | M/s Hughes Tele.com              | 30.9.1997                    | 4000           | 21760   | No village was to be let | t 25760   | Nil   |
|              | (India) Limited<br>(Maharashtra) |                              | (by 30.9.1998) | (by 30.9.99)  | Uncovered by 30.9.99     |   |   |
| 5.           | M/s Bharti Telenet               | 30.9.1997                    | 5500           | 5500  | 5500                     | 16500   | 348   |
|              | (Madhya Pradesh)                 |                              | (by 30.9.1998) | (by 30.9.1999)  | (by 30.9.2000)           |   |   |
| <b>6</b> .   | M/s Shy <b>am Telelink</b>       | 04.3.1998                    | 7439           | 10629   | 13766                    | 31834   |   |
|              | (Rajasthan)                      |                              | (by 04.3.1999) | (by 4.3.2000)   | (by 4.3.2001)            | [36727]**   | 209   |
|              | Total                            |                              | 40651          | 37889   | 19266                    | 97806   | 562   |

\* Translated into absolute terms based on bid/tender documents keeping in view the committed targets for Direct Exchange Lines (DELs) and the figure for number of uncovered villages indicated in the tender.

\*\* The total number of uncovered villages in Rajasthan Service area is only 31834 as against the licensee's commitment of 36727.

As reported by the licensees.

[English]

# **Open Sky Policy**

147. SHRI KODIKUNNIL SURESH : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government have received any request from private airlines for formulation of an 'Open Sky Policy?

- (b) if so, the details thereof; and
- (c) the reaction of the Government thereon?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) to (c) The open sky policy for cargo flights has already been in existence since 11th May, 1992. The policy envisages favourable consideration to private operators, association of exporters etc. to run air cargo operation on their own or on a consortium basis to purchase or lease freighter aircraft.

# [Translation]

### Satellite Telephone

148. SHRIMATI JAS KAUR MEENA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of satellite telephones installed in Rajasthan at present, district-wise; location-wise;

(b) whether these telephones have been installed in remote areas of State; and

(c) if not, the time by which said telephones are likely to be installed in remote areas?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) and (b) At present 2 satellite telephones are installed in remote areas of Rajasthan State as per detail given below :

| District  | No. of satellite<br>telephones working | Location |
|-----------|--|----------|
| Jaisalmer | 1                                      | Janiya   |
| Barmer    | 1                                      | Sundera  |

(c) Satellite telephones are deployed as village public telephones in remote areas of the country. As all the remaining villages in the State are to be provided with Village Public Telephones by Private Fixed Service Provider, there is no plan to install further satellite telephones in the State by BSNL.

# Labour Force in India

149. SHRI NAWAL KISHORE RAI :

SHRI RAMJI LAL SUMAN :

Will the Minister of LABOUR be pleased to state:

(a) the total labour force in terms of percentage engaged in agriculture, industry and service sectors in the country at present, separately;

(b) the minimum and maximum daily wages of the labour in each of the above sectors during 2000, separately; and

(c) the assessment made by the Government in regard to increase in the annual growth rate of low job opportunities in these sectors in future?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL) : (a) The estimates of employment, unemployment and labour force are obtained through labour force survey conducted by National Sample Survey Organisation from time to time. The latest survey was conducted during 1999-2000. The percentage distribution of usually employed persons by industry division as per Usual Principal and Subsidiary Status (UPSS) approach is given as under.

Percentage distribution of usually employed persons by Industry division (UPSS).

| Sector        | R    | ural   | Urban |              |  |  |
|---------------|------|--------|-------|--------------|--|--|
|               | Male | Female | Male  | Female       |  |  |
| Agriculture   | 71.4 | 85.4   | 6.6   | 17.7         |  |  |
| Manufacturing | 7.3  | 7.6    | 22.4  | <b>24</b> .0 |  |  |
| Services      | 6.1  | 3.7    | 21.0  | 34.2         |  |  |

(b) and (c) The information relating to minimum and maximum daily wages of the labour and about changes in low job-opportunities, are not maintained. According to the provision of the Minimum Wages Act, 1948, minimum wages are only fixed in respect of scheduled employments.

### [English]

### **Construction of Four Lane from Monor to Surat**

150. SHRI CHINTAMAN WANAGA : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) whether the Government propose to construct four-lane road from Monor to Surat on National Highway No.--8;

(b) if so, the details thereof; and

(c) the time by which the work is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRI B.C. KHANDURI) : (a) Yes, Sir.

(b) The project envisages widening the existing two
332

lane carriageway to a four lane divided carriageway in a length of 176 km. The cost of the project is Rs. 867.00 crores and is being funded from an ADB loan to US \$ 180 Million. The work is under progress.

(c) The work is targetted for completion by October, 2003.

#### [Translation]

#### STD/ISD/PCO Booths in M.P.

151. SHRI PRAHLAD SINGH PATEL : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of STD/ISD/CO booths functioning at present in Madhya Pradesh, district-wise;

(b) the number of said booths proposed to be set up during 2001-2002, location-wise; and

(c) the funds allocated for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRITAPAN SIKDAR): (a) The telecom district-wise information is given in the statement attached.

(b) It has been proposed to set up 5000 PCO booths in Madhya Pradesh during 2001-2002. However, it has been left to the franchisees to decide the location of the PCOs.

(c) Funds are not separately allocated for setting up of PCO booths.

| Statement                       |            |   |  |  |  |
|---------------------------------|------------|---|--|--|--|
| Name of the<br>Telecom District |            | Number of STD/ISD/PCO<br>Booths functioning |  |  |  |
|                                 | 1          | 2   |  |  |  |
| 1.                              | Balaghat   | 233   |  |  |  |
| 2.                              | Betul      | 225   |  |  |  |
| 3.                              | Bhopal     | 2039  |  |  |  |
| <b>4</b> .                      | Chhatarpur | 475   |  |  |  |
| 5.                              | Chhindwara | 421   |  |  |  |
| 6.                              | Damoh      | 190   |  |  |  |
| 7.                              | Dewas      | 217   |  |  |  |
| 8.                              | Dhar       | 325   |  |  |  |

| 1         2           9.         Guna         301           10.         Gwalior         1180           11.         Indore         2503           12.         Hoshangabad         519           13.         Jabalpur         1737           14.         Khandwa         499           15.         Khargone         445           16.         Mandla         107           17.         Mandsaur         646           18.         Morena         612           19.         Narsinghpur         193           20.         Panna         85           21.         Raisen         106           22.         Rajgarh         195           23.         Ratlam         422           24.         Rewa         422           25.         Sagar         538           26.         Jhabua         186           27.         Satna         338           28.         Seoni         174           29.         Shahdol         354           30.         Shajapur         186           31.         Shivpuri         209 |             |             |      |
|---|-------------|-------------|------|
| 10.       Gwalior       1180         11.       Indore       2503         12.       Hoshangabad       519         13.       Jabalpur       1737         14.       Khandwa       499         15.       Khargone       445         16.       Mandla       107         17.       Mandsaur       646         18.       Morena       612         19.       Narsinghpur       193         20.       Panna       85         21.       Raisen       106         22.       Rajgarh       195         23.       Ratlam       422         24.       Rewa       422         25.       Sagar       538         26.       Jhabua       186         27.       Satna       338         28.       Seoni       174         29.       Shahdol       354         30.       Shajapur       186         31.       Shivpuri       209         32.       Sidhi       221         33.       Ujjain       739  |             | 1           | 2    |
| 11.       Indore       2503         12.       Hoshangabad       519         13.       Jabalpur       1737         14.       Khandwa       499         15.       Khargone       445         16.       Mandla       107         17.       Mandsaur       646         18.       Morena       612         19.       Narsinghpur       193         20.       Panna       85         21.       Raisen       106         22.       Rajgarh       195         23.       Ratlam       422         24.       Rewa       422         25.       Sagar       538         26.       Jhabua       186         27.       Satna       338         28.       Seoni       174         29.       Shahdol       354         30.       Shajapur       186         31.       Shivpuri       209         32.       Sidhi       221         33.       Ujjain       739   | 9.          | Guna        | 301  |
| 12.       Hoshangabad       519         13.       Jabalpur       1737         14.       Khandwa       499         15.       Khargone       445         16.       Mandla       107         17.       Mandsaur       646         18.       Morena       612         19.       Narsinghpur       193         20.       Panna       85         21.       Raisen       106         22.       Rajgarh       195         23.       Ratlam       422         24.       Rewa       422         25.       Sagar       538         26.       Jhabua       186         27.       Satna       338         28.       Seoni       174         29.       Shahdol       354         30.       Shajapur       186         31.       Shivpuri       209         32.       Sidhi       221         33.       Ujjain       739   | 10.         | Gwalior     | 1180 |
| 13. Jabalpur       1737         14. Khandwa       499         15. Khargone       445         16. Mandla       107         17. Mandsaur       646         18. Morena       612         19. Narsinghpur       193         20. Panna       85         21. Raisen       106         22. Rajgarh       195         23. Ratlam       422         24. Rewa       422         25. Sagar       538         26. Jhabua       186         27. Satna       338         28. Seoni       174         29. Shahdol       354         30. Shajapur       186         31. Shivpuri       209         32. Sidhi       221         33. Ujjain       739   | 11.         | Indore      | 2503 |
| 14.       Khandwa       499         15.       Khargone       445         16.       Mandla       107         17.       Mandsaur       646         18.       Morena       612         19.       Narsinghpur       193         20.       Panna       85         21.       Raisen       106         22.       Rajgarh       195         23.       Ratlam       422         24.       Rewa       422         25.       Sagar       538         26.       Jhabua       186         27.       Satna       338         28.       Seoni       174         29.       Shahdol       354         30.       Shajapur       186         31.       Shivpuri       209         32.       Sidhi       221         33.       Ujjain       739   | 12.         | Hoshangabad | 519  |
| 15.       Khargone       445         16.       Mandla       107         17.       Mandsaur       646         18.       Morena       612         19.       Narsinghpur       193         20.       Panna       85         21.       Raisen       106         22.       Rajgarh       195         23.       Ratlam       422         24.       Rewa       422         25.       Sagar       538         26.       Jhabua       186         27.       Satna       338         28.       Seoni       174         29.       Shahdol       354         30.       Shajapur       186         31.       Shivpuri       209         32.       Sidhi       221         33.       Ujjain       739   | 13.         | Jabalpur    | 1737 |
| 16.       Mandla       107         17.       Mandsaur       646         18.       Morena       612         19.       Narsinghpur       193         20.       Panna       85         21.       Raisen       106         22.       Rajgarh       195         23.       Ratlam       422         24.       Rewa       422         25.       Sagar       538         26.       Jhabua       186         27.       Satna       338         28.       Seoni       174         29.       Shahdol       354         30.       Shajapur       186         31.       Shivpuri       209         32.       Sidhi       221         33.       Ujjain       739  | 14.         | Khandwa     | 499  |
| 17.       Mandsaur       646         18.       Morena       612         19.       Narsinghpur       193         20.       Panna       85         21.       Raisen       106         22.       Rajgarh       195         23.       Ratlam       422         24.       Rewa       422         25.       Sagar       538         26.       Jhabua       186         27.       Satna       338         28.       Seoni       174         29.       Shahdol       354         30.       Shajapur       186         31.       Shivpuri       209         32.       Sidhi       221         33.       Ujjain       739   | 15.         | Khargone    | 445  |
| 18.       Morena       612         19.       Narsinghpur       193         20.       Panna       85         21.       Raisen       106         22.       Rajgarh       195         23.       Ratlam       422         24.       Rewa       422         25.       Sagar       538         26.       Jhabua       186         27.       Satna       338         28.       Seoni       174         29.       Shahdol       354         30.       Shajapur       186         31.       Shivpuri       209         32.       Sidhi       221         33.       Ujjain       739  | 16.         | Mandla      | 107  |
| 19.       Narsinghpur       193         20.       Panna       85         21.       Raisen       106         22.       Rajgarh       195         23.       Ratlam       422         24.       Rewa       422         25.       Sagar       538         26.       Jhabua       186         27.       Satna       338         28.       Seoni       174         29.       Shahdol       354         30.       Shajapur       186         31.       Shivpuri       209         32.       Sidhi       221         33.       Ujjain       739   | 17.         | Mandsaur    | 646  |
| 20.       Panna       85         21.       Raisen       106         22.       Rajgarh       195         23.       Ratlam       422         24.       Rewa       422         25.       Sagar       538         26.       Jhabua       186         27.       Satna       338         28.       Seoni       174         29.       Shahdol       354         30.       Shajapur       186         31.       Shivpuri       209         32.       Sidhi       221         33.       Ujjain       739   | 18.         | Morena      | 612  |
| 21.       Raisen       106         22.       Rajgarh       195         23.       Ratlam       422         24.       Rewa       422         25.       Sagar       538         26.       Jhabua       186         27.       Satna       338         28.       Seoni       174         29.       Shahdol       354         30.       Shajapur       186         31.       Shivpuri       209         32.       Sidhi       221         33.       Ujjain       739  | 19.         | Narsinghpur | 193  |
| 22.       Rajgarh       195         23.       Ratlam       422         24.       Rewa       422         25.       Sagar       538         26.       Jhabua       186         27.       Satna       338         28.       Seoni       174         29.       Shahdol       354         30.       Shajapur       186         31.       Shivpuri       209         32.       Sidhi       221         33.       Ujjain       739   | 20.         | Panna       | 85   |
| 23.       Ratlam       422         24.       Rewa       422         25.       Sagar       538         26.       Jhabua       186         27.       Satna       338         28.       Seoni       174         29.       Shahdol       354         30.       Shajapur       186         31.       Shivpuri       209         32.       Sidhi       221         33.       Ujjain       739   | 21.         | Raisen      | 106  |
| 24.       Rewa       422         25.       Sagar       538         26.       Jhabua       186         27.       Satna       338         28.       Seoni       174         29.       Shahdol       354         30.       Shajapur       186         31.       Shivpuri       209         32.       Sidhi       221         33.       Ujjain       739  | 22.         | Rajgarh     | 195  |
| 25.       Sagar       538         26.       Jhabua       186         27.       Satna       338         28.       Seoni       174         29.       Shahdol       354         30.       Shajapur       186         31.       Shivpuri       209         32.       Sidhi       221         33.       Ujjain       739   | 23.         | Ratlam      | 422  |
| 26.Jhabua18627.Satna33828.Seoni17429.Shahdol35430.Shajapur18631.Shivpuri20932.Sidhi22133.Ujjain739  | 24.         | Rewa        | 422  |
| 27.Satna33828.Seoni17429.Shahdol35430.Shajapur18631.Shivpuri20932.Sidhi22133.Ujjain739  | 25.         | Sagar       | 538  |
| 28.       Seoni       174         29.       Shahdol       354         30.       Shajapur       186         31.       Shivpuri       209         32.       Sidhi       221         33.       Ujjain       739  | 26.         | Jhabua      | 186  |
| 29.       Shahdol       354         30.       Shajapur       186         31.       Shivpuri       209         32.       Sidhi       221         33.       Ujjain       739  | 27.         | Satna       | 338  |
| 30.     Shajapur     186       31.     Shivpuri     209       32.     Sidhi     221       33.     Ujjain     739  | <b>28</b> . | Seoni       | 174  |
| 31.       Shivpuri       209         32.       Sidhi       221         33.       Ujjain       739   | 29.         | Shahdol     | 354  |
| 32.     Sidhi     221       33.     Ujjain     739  | 30.         | Shajapur    | 186  |
| 33. Ujjain 739  | 31.         | Shivpuri    | 209  |
|   | 32.         | Sidhi       | 221  |
| 34. Vidisha 213   | 33.         | Ujjain      | 739  |
|   | 34.         | Vidisha     | 213  |

[English]

#### **Road Accidents**

152. SHRI SUBODH MOHITE : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

Sravana 01, 1923 (Saka)

(a) whether the Goverment propose to enact deterrent laws to curb increasing road accidents all over the country;

(b) if so, the details thereof;

(c) the details of the recommendations made by the Law Commission in 1995 in this regard; and

(d) the action taken by the Government on these recommendations till date?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRI B.C. KHANDURI) : (a) No, Sir.

(b) Does not arise.

(c) Law Commission has not made any recommendations on the subject in 1995.

(d) Does not arise.

#### **Rates of Royalty**

153. SHRI G.J. JAVIYA : Will the Minister of MINES be pleased to state :

(a) whether the Government of Gujarat has approached the Union Government to streamline the existing system of fixing the rates of royalty;

(b) if so, the details thereof;

(c) whether the Government propose to set up a statutory body of experts to revise the rates of royaity;

(d) if so, whether the proposals of the Gujarat Government has been considered by the expert body;

(e) if so, the decision taken thereon; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI JAYSINGRAO GAIKWAD PATIL) : (a) and (b) Yes, Sir. Conventionally a Study Group is constitued in the Department/Ministry concerned to review the rates of royalty on major minerals which comprises representatives of State Governments, the industry, the Technical Institutions and other concerned Ministries/Departments. The Study Group makes recommendations about the rates of royalty after holding broad-based consultations which are considered by the Government and final revision of the rates of royalty is notified in the Gazette. Ministry of Mines had set up a Study Group vide office memorandum dated 5.10.1998. Study Group submitted its recommendation in March, 2000. On the basis of the recommendations, the rates of royalty for major minerals(other than coal, lignite and sand for stowing) have been notified w.e.f. 12.9.2000. As per Sec. 9(3) of the Mines and Minerals (Development & Regulation) Act, 1957, revision of royalty for major minerals(other than coal, lignite & sand for stowing) is not due before 12.9.2003.

(c) to (f) There is no proposal to set up any statutory body experts for revision of royalty rates.

[Translation]

Formation of Joint Telecom Company

154. SHRI CHANDRESH PATEL :

SHRI BABUBHAI K. KATARA :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Birla, Tata, AT&T (Batala) and the BPL have recently announced to form a joint telecom company;

(b) if so, the details thereof;

(c) the percentage of shares of each company, therein; and

(d) the areas of operation to be identified for the puropse?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) As per information provided by some of the concerned companies, A.V. Birla Group, the Tata Group, AT&T Wireless Group and BPL Group have announced their intention to form a joint venture company subject to obtaining all the necessary approvals. However, these companies have not yet approached Licensing Authority for Telecom Services (Department of Telecommunications) for approval of such a Joint Venture Company.

(b) to (d) Does not arise in view of (a) above.

(English)

#### **Doping in Sports**

155. SHRI J.S. BRAR : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) whether the Government have received any complaint or information alleging official agencies are involved in State sponsored doping since 1982 Asian Games;

(b) if so, the details thereof and the action taken by the Government to prevent doping in sposts; and

(c) the names of top sports persons, if any, caught for dope use in sports?

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (KUMARI UMA BHARATI) : (a) to (c) Information is being collected and will be laid on the Table of the House.

#### Accidents on National Highway-8

156. SHRI PRABHUNATH SINGH :

SHRI RAMJEE MANJHI :

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) whether attention of the Government has been drawn to the news-item captioned "Safety comes at a premium on country's premier stretch of Highway" appearing in the Indian Express dated April 23, 2001;

(b) if so, the details of the facts reported therein;

(c) the steps taken to make the NH-8 free of raised patch of road to check accidents;

(d) whether the survey has been completed to provide a divider on National Highway-58 from Delhi to Hardwar; and

(e) if not, the time by which the survey is likely to be completed and a divider provided on the said road?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRI B.C. KHANDURI) : (a) and (b) The Government is aware of the news item. The details regarding road condition, geometrics, accidents, etc. are not based on facts.

(c) Segregating traffic from opposing directions through a raised central median is a standard practice. Surface quality is good, all the curves are designed for 100 km/h speed, road signs have been provided and the high fatality rate reported is not based on facts. A number of safety measures have been taken such as highway patrolling, ambulance services, crane services, improved road signs and markings.

(d) and (e) NH-58 between Delhi and Meerut is already

having a 4-lane divided carriageway. For the remaining section between Meerut and Hardwar it is proposed to undertake the feasibility studies and Detailed Project Report during 2001-2002.

#### **UNDP assistance for Environment System**

157. SHRI ANNASAHEB M.K. PATIL : WIII the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether Indian environmental system has become vulnerable to natural disaster;

(b) if so, the details thereof;

(c) whether UNDP's Global Environmental Facility Funding to India is continuously increasing;

(d) if so, the funds received from UNDP during the last three years; and

(e) the measures taken by the Government to improve environmental system in country?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU) : (a) and (b) India being a country of subcontinental dimensions is prone to natural disasters such as droughts, floods, cyclones, earthquakes etc. However, there is no empirical evidence to suggest the vulnerability of our environmental systems to natural disasters has increased.

(c) and (d) Yes, Sir. The amount sanctioned under UNDP/ GEF budget during the last three years is as follows :

| Year | Amount in US \$ |
|------|-----------------|
| 1998 | 2,174,600       |
| 1999 | 1,265,200       |
| 2000 | 6,067,000       |

(e) In addition to putting in place a comprehensive legislative framework for protection and conservation of environment, forests and wildlife, the Government has undertaken a number of programmes such as those for conservation of bio-diversity, rivers, lakes, mangroves and coral reefs, integrated afforestation and eco-development programmes etc.

#### Development of Hyderabad and Visakhapatnam Airports

158. SHRI KALAVA SRINIVASULU :

SHRI Y.S. VIVEKANANDA REDDY :

Will the Minister of CIVIL AVIATION be pleased to state :

 the details of the plans approved for the development work of the Hyderabad and Visakhapatnam airports during the current year;

(b) the amount earmarked for each work, separately;

(c) the action proposed for providing better and quicker passenger facilities on the airports for satisfaction of customers;

(d) the total cost estimated; and

(e) the time by which the work on this project is likely to be completed?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) The details of plans approved for development works of Hyderabad airport during the current year are as follows : Strengthening and extension of existing runway form 9080' to 10600' and associated facilities; construction of culvert over the Nallah and strengthening of existing culverts ; Transinstallation of Instrument Landing Systems (ILS) and approach lights ; installation of additional lights on extended portion of runway and strengthening of existing apron and taxiway to cater to wide bodied Jet Aircraft. It has been proposed to construct a new runway of dimension 10,000 ft x 150 ft suitable for operation of Medium Capacity Long Range (MCLR) Category of aircraft at Visakhapatnam airport. There are also proposals for construction of new apron, link taxiways etc., installation of Navigational aids and Ground Lighting facilities for all weather operation, provision of boundary wali, perimeter road, sub-fire station, approach road etc. and construction of a new integrated terminal building to handle domestic as well as international passengers.

(b) A token provision of Rs. 1 crore each has been earmarked for Hyderabad and Visakhapatnam Airports during 2001-2002, which may be increased depending upon the requirement.

(c) Improvement of passenger facilities is a continuous process being taken up keeping in view demand and availability of resources.

(d) Estimated cost for development of Hyderabad airport is Rs. 70 crores and that of Visakhapatnam airport is Rs. 160 crores.

(e) Execution period after award of work is 2 years and 3 years for Hyderabad and Visakhapatnam airports respectively.

#### Welfare of indian Workers Abroad

159. SHRI SURESH RAMRAO JADHAV :

SHRI BASU DEB ACHARIA :

SHRI ABUL HASNAT KHAN :

Will the Minister of LABOUR be pleased to state:

(a) whether the Government propose to set up a Central Manpower Export Council (MEPC) and Indian Overseas Workers Fund for the well being of Indian workers in abroad;

(b) if so, the details thereof;

(c) the steps taken to curb the activities of the private recruiting agencies for harassing and collecting hefty amount from each candidate besides cheating them;

(d) whether the Government propose to collect some fee for the purpose; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNILALL) : (a), (b), (d) and (e) The proposal to set up a Central Manpower Export Promotion Council and Indian Overseas Workers Welfare Fund is under consideration of the Government.

(c) Sporadic complaints are received relating to harassment and collection of Sefty amounts from candidates. As and when such complaints are received, action is taken to suspend/cancel the registration certificates of registered recruiting agents. The State Governments have been requested to issue instructions right down to the police station level to keep a strict vigil on activities of unscrupulous agents.

#### [Translation]

#### **VSNL and MTNL Cellular Service**

160. SHRI RAVINDRA KUMAR PANDEY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether with the introduction of cellular/mobile telephone service by the Videsh Sanchar Nigam Limited (VSNL) and Mahanagar Telephone Nigam Limited (MTNL), the private mobile/cellular operators reduced the rentals of their mobile service as a result of which the Government mobile/cellular service has been affected from the income point of views; and (b) if so, the steps taken by the Government to bring improvement in the Government mobile service and to make it competitive among the private mobile service operators?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) VSNL has not introduced any cellular/mobile telephone services. With the introduction of cellular/mobile telephone service by MTNL at comparatively reduced rates, private cellular operators have also reduced the charges of their mobile service. Rationalisation of tariff in a competitive environment is aimed at enhancement of revenues through volumes. The net effect is to be seen over a period of time.

(b) Improvement in a new mobile service is a constant process and the optimization is being done.

### Project for Development of Forests in Madhya Pradesh

161. DR. LAXMINARAYAN PANDEYA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government of Madhya Pradesh has submitted any project to the Union Government for development of forests;

(b) if so, the details thereof;

(c) whether the Union Government have accorded its approval;

(d) if so, the details thereof; and

(e) if not, the reasons therefor indicating the time by which approval is likely to be accorded in this regard?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU) : (a) Yes, Sir. The Madhya Pradesh Government has submitted Madhya Pradesh Forestry Project (Phase-II) for possible external assistance of the World Bank.

(b) The Madhya Pradesh Forestry Project (Phase-II) is continuation of the Madhya Pradesh Forestry Project (Phase-I). The Project goal is to reduce poverty by improvement in livelihood systems of rural poor in forest fringe areas through sustainable forest management. The main thrust areas of the project are (i) Increased production (ii) Seed development (iii) Biotechnology (iv) Applied research and (v) Extension. The duration of the Project will be five years and the estimated cost is about Rs. 900 crores. and no decision has yet been taken by the World Bank on the proposal.

#### **Telephone Directory**

162. SHRI DINESH CHANDRA YADAV : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the telephone directory in Bihar especially in Saharsa district has not been printed after 1997;

(b) if so, the reasons therefor;

(c) the steps taken by the Government for timely printing of telephone directory?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) In Saharsa Telecom District the last directory was printed in 1996. However, in 5 telecom districts of Bihar directories have been printed during last one year. In the remaining 9 telecom districts, the directories are to be printed progressively during the current year.

(b) The delay in printing of telephone directories was done to contractural problems.

(c) With a view to print the telephone directories in time, the policy has been revised recently.

#### STD/ISD/PCO Booths

163. SHRI HARIBHAI CHAUDHARY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether STD/ISD/PCO booths allotted to hanicapped and unemployed persons are being illegally run by other persons;

(b) if so, the number of such cases noticed during the last two years, State-wise;

(c) whether some employees have been found involved in this irregularities; and

(d) If so, the details and the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) and (b) One case of PCO allotted to handicapped person being run by another person has been detected in MTNL, Delhi.

(c) No, Sir.

(d) Does not arise in view of (c) above.

#### Information Partaining to BSNL (Rest of India)

(a) to (d) The information is being collected and will be laid on the Table of the House.

(c) to (e) The Project has been posed to the World Bank

[English]

#### **Bio-Diversity Bill**

164. SHRIMATI JAYABEN B. THAKKAR ; Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

whether the Government propose to introduce (a) the Bio-diversity Bill:

(b) if so, the details thereof indicating the time by which it is likely to be introduced; and

the extent to which the National Bio-diversity (C) strategy and action plan, undertaken by his ministry has been successful in understanding India's biological diversity and preserving it?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU) : (a) and (b) The Government has introduced the Biological Diversity Bill 2000 in the Lok Sabha on 15th May, 2000. The broad objectives of this legislation are conservation and sustainable utilization of biodiversity and equitable sharing of benefits arising out of the use of biological resources and associated knowledge.

The National Biodiversity Strategy and Action (C) Plan project was officially launched on 11.4.2000. This project is for a duration of two years. Under this project, State Governments, academic institutions, experts and nongovernmental organisations are working together for developing action plans at sub-state, State, regional and thematic levels, for conservation of biological diversity.

[Translation]

#### International Airports

165. SHRI SHANKERSINH VAGHELA :

DR. ASHOK PATEL :

SHRI RAMPAL SINGH :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) the number of international airports operational in the country at present alongwith the details of their income and expenditure during the last three years:

whether the Government have received any (b) proposals for the construction of some international airports;

(C) If so, the details thereof alongwith the target date for the completion of each of the proposed international airport;

(d) whether there is also a proposal to construct an international airport in Noida; and

(e) if so, the estimated expenditure to be incurred in the project?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) There are 11 International Airports operational in the country maintained by Airports Authority of India, for which the details of income and expenditure for the last three years are enclosed in the statement. The international airport at Cochin is operated by C.I.A.L.

(b) and (c) Yes, Sir. Government of India has accorded 'in principle' approval for construction of greenfield airports with private sector participation at Bangalore, Hyderabad and Goa. The respective State Governments are finalising selection of joint venture private sector partner for implementing these projects. In view of the above, no definite time frame can be indicated, at present, for completion of these projects.

(d) and (e) At present, there is no plan to construct an international airport at Noida.

#### Statement

|            | Deta         | Rs. in Lakhs |          |             |          |             |
|------------|--------------|--------------|----------|-------------|----------|-------------|
| Name of    | RE 2000-2001 |              | Actuals  | 1999-2000   | Actuals  | 1998-99     |
| Airport    | Revenue      | Expenditure  | Revenue  | Expenditure | Revenue  | Expenditure |
| 1          | 2            | 3            | 4        | 5           | 6        | 7           |
| Delhi      | 44886.67     | 29820.64     | 42329.93 | 27448.27    | 42247,67 | 28081.68    |
| Chennai    | 21092.74     | 12776.8      | 19049.88 | 13022.13    | 17526.84 | 12076.44    |
| Mumbai     | 55508.25     | 28843.86     | 53433.65 | 28754.44    | 53442.61 | 27725.5     |
| Kolkata    | 15811.83     | 12921.85     | 15226.82 | 13452.02    | 14123.96 | 13031.84    |
| Trivandrum | 2596.38      | 3518.41      | 2268.14  | 3288.32     | 2713.88  | 3725.25     |

Details of Income & Expenditure of the Airports of Airports Authority of India

343 Written Answers

| 1         | 2       | 3       | 4       | 5       | 6       | 7       |
|-----------|---------|---------|---------|---------|---------|---------|
| Hyderabad | 3899.72 | 3392.27 | 2133.37 | 2731.5  | 1954.2  | 2363.64 |
| Goa       | 1178.83 | 733.5   | 625.8   | 484.63  | 551.16  | 506.42  |
| Bangalore | 4167.12 | 2296.13 | 1987.79 | 1797.26 | 1818.34 | 1411.54 |
| Ahmedabad | 1974.68 | 2351.78 | 1458.84 | 1713.6  | 1354.27 | 1642.14 |
| Amritsar  | 272.95  | 581.6   | 139.27  | 422.5   | 138.99  | 463.03  |
| Guwahati  | 1179.31 | 4334.21 | 768.96  | 2789.69 | 583.7   | 2024.18 |

#### Introduction of Small Aircraft

166. SHRI RAMDAS ATHAWALE : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether there is any proposal to introduce Small Aircraft Charter Service in various States including Maharashtra;

(b) if so, the details of cities likely to be covered under such service; and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) No, Sir.

(b) and (c) Do not arise.

#### **Increase in Fares of Indian Airlines**

167. SHRI PADAMSEN CHOUDHRY : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether any decision has been taken recently to increase the fares of Indian Airlines;

(b) if so, the reasons therefor; and

(c) the details of the increase in fare of Indian Airlines alongwith the percentage-wise increase that took place during the past three years?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) Indian Airlines has introduced w.e.f. 25.5.2001, market responsive flexi-fares which enables the airlines to consider fare variations on 'sector to sector' and 'season to season' basis.

(b) There was substantial increase in the costs of inputs since last year. The important ones are :-

1) Increase in ATF price and Sales Tax thereon.

2) Increase in Landing and Navigational charges.

3) Increase in aircraft maintenance expenditure due to increase in rate of exchange, ageing fleet and spares price.

4) Increase in Insurance Premium.

5) Increase in security expenditure due to introduction of random sky marshalling of domestic flights in Indian Airlines Limited/Airline Allied Services Limited network.

6) Increase in ground handling cost at Cochin due to withdrawal of self handling facility.

All the above costs were beyond the control of Indian Airlines.

The implementation of flexi-fare regime will result in higher realisation of revenue which will partly offset the increase in the input costs.

(c) The increase in fare was only on 68 out of the 165 sectors as per the following details :-

| Fare Increase | No. of sectors |
|---------------|----------------|
| 0-5%          | 09             |
| 5-10%         | 20             |
| 10-15%        | 39             |
| Total         | 68             |

On competitive routes in Category II fares have been kept lower than competitors by about Rs. 100/- to 400/-.

Fares have been lowered to pre-25th May, 2001 on 3 sectors effective 28th June, 2001.

To Questions 346

Indian Airlines had increased its fares in October, 1998 when 11.2% fare increase was effected on all domestic sectors except North East and other Category II routes, where no increase in fare was effected.

## [English]

# **Deployment of CISF at Airports**

168. SHRI BHIM DAHAL : Will the Minister of CIVIL AVIATION be pleased to state :

(a) the details of the airports where Central Industrial Security Force (CISF) has been deployed for the security of airports;

(b) the details of the airports where security arrangements are being looked by the State Police;

(c) whether the Government propose to hand over the security arrangement to CISF at the other airports also during the current year;

- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) List of 20 airports where CISF has been deployed is given in statement-I.

(b) List of 46 airports, where security arrangements are being looked after by State/UT Police is given in statement-II.

(c) to (e) Government has decided to induct CISF at all operational airports in the country in a phased manner.

#### Statement-I

Airports where CISF has been deployed

- 1. Agartala
- 2. Ahmedabad
- 3. Bagdogra
- 4. Bangalore
- 5. Bhopal
- 6. Chandigarh
- 7. Cochin

- 8. Guwahati
- 9. Hyderabad
- 10. Jaipur
- 11. Lucknow
- 12. Mangalore
- 13. Patna
- 14. Port Blair
- 15. Rajkot
- 16. Ranchi
- 17. Udaipur
- 18. Vadodara
- 19. Visakhapatnam
- 20. Bhuj

#### Statement-II

Airports where security arrangements are looked by the State/UT Police

- 1. Agatti
- 2. Agra
- 3. Aurangabad
- 4. Bhavnagar
- 5. Bhubneshwar
- 6. Bhuntar
- 7. Calicut
- 8. Coimbatore
- 9. Dehradun
- 10. Dibrugarh
- 11. Dimapur
- 12. Diu
- 13. Gaggal
- 14. Gwalior

| 15. | Imphal             | Privatisation of Airports   |
|-----|--------------------|---|
| 16. | Indore             | 169. SHRI B.K. PARATHASARATHI : Will the  |
| 17. | Jabalpur           | Minister of CIVIL AVIATION be pleased to state :  |
| 18. | Jaisalmer          | (a) the names of the profit making and loss making airports in the country, separately;                                       |
| 19. | Jammu              | (b) whether the Government propose to privatise both profit making and loss making airports; and                              |
| 20. | Jamnagar           | bon plont making and loss making anpons, and  |
| 21. | Jodhpur            | (c) if so, the reasons therefor?  |
| 22. | Jorhat             | THE MINISTER OF CIVIL AVIATION (SHRI SHARAD   |
| 23. | Keshod             | YADAV) : (a) Names of the profit making airports are Delhi,<br>Chennai, Mumbai, Calcutta, Hyderabad, Goa, Bangalore,          |
| 24. | Khajuraho          | Calicut, Juhu, Bhuj and Pune airports.  |
| 25. | Leh                | Names of the loss making airports are as under : North  |
| 26. | Lengpui            | Eastern : Guwahati, Agartala, Aizwal (Lengpui), Debrugarh,<br>Dimapur, Imphal, Lilabari, Shillong, Passighat, Cooch Behar,    |
| 27. | Madurai            | Kailashahr, Khowai, Kamalpur, Rupsi, Shella, Bagdogra,<br>Jorhat, Silchar, Tezu, Zero Tezpur, Along, and, Daparizo.           |
| 28. | Nagpur             |   |
| 29. | Porbandar          | Northern : Amritsar, Agra, Chandigarh, Jammu, Jodhpur,<br>Leh, Gwalior, Srinagar, Kanpur, Allahabad, Bikaner, Jaisalmer,      |
| 30. | Pune               | Gorakhpur, Dehradun, Gaggal, Jalpur, Khajuraho, Kota, Kullu,<br>Lucknow, Ludhiana, Pantnagar, Safdarjung, Shimal, Udaipur,    |
| 31. | Puttaparthi        | Varanasi, Lalitpur, Satna and Jhansi,   |
| 32. | Raipur             | Western : Ahemdabad, Aurangabad, Baroda, Belgam,  |
| 33. | Shimla             | Bhavnagar, Bhopal, Jabalpur, Jamnagar, Kandla, Keshod,<br>Nagpur, Porbandar, Raipur, Rajkot, Indore, Sholapur,                |
| 34. | Silchar            | Kohlapur, Bilaspur, Deesa, Khandwa, Akola, Panna and<br>Hadapsar.   |
| 35. | Srinagar           | Eastern : Port Blair, Bhubneswar, Gaya, Patna, Ranchi,  |
| 36. | Tezpur             | Behala, Belurghat, Jharsuguda, Malda, Jogbani, Muzafarpur,<br>Raxaul, Chakulia and Asansol.                                   |
| 37. | Tiruchi            | Haxaui, Chaxulla and Asansol.   |
| 38. | Tirupathi          | Southern : Trivandrum, Vishakhapatnam, Agatti, Hubli,<br>Madurai, Mangalore, Pondicherry, Rajamundry, Salem, Tirupati,        |
| 39. | Varanasi           | Trichy, Vljaywada, Tuticorin, Vellore, Colmbatore, Donakonda,<br>Cuddapah, Mysore, Warrangal, Hassan and Nadirgul.            |
| 40. | Amritsar           |   |
| 41. | Kolkata            | (b) and (c) It has been decided to restructure the airports<br>of Airports Authority of India as and when found sultable      |
| 42. | Chennai            | through long term lease. The main reasons for doing so are<br>to bring the standard of services at par with international     |
| 43. | Delhi              | standards; to improve management culture, efficiency and overall productivity; to unlock the potential for economic           |
| 44. | Goa                | benefits arising out of well-managed airports and to attract  |
| 45. | Mumbai             | private investment required for achieving the above objectives.<br>At present, the airports located at Delhi, Mumbai, Chennai |
| 46. | Thiruvananthapuram | and Kolkata have been taken up for this exercise.   |

# Single Lane National Highways

170. SHRI RAVI PRAKASH VERMA : Will the Minister of ROAD TRANSPORTAND HIGHWAYS be pleased to state :

(a) the details of single lane National Highways especially those passing through Uttar Pradesh and Gujarat; and

(b) the steps being taken for releasing funds from the Central Road Fund for converting such National Highways into double-lane?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRI B.C. KHANDURI) : (a) About 40% of the National Highway network in the country is having single lane carriageway. The length of single lane National Highway passing through Uttar Pradesh is about 168 Km. on National Highway Nos. 19, 74 and 76. However, there is no single lane National Highway passing through Gujarat.

(b) No funds from CRF are being used for doublelaning of National Highways. However, CRF is being used to supplement the financing of stretches included in the National Highways Development Project (NHDP).

### Internet Telephony

171. SHRI PRABHAT SAMANTRAY : Will the Minister of COMMUNICATIONS be pleased to refer to the reply given to Starred Question No. 320 on March 19, 2001 regarding Internet Telephony and state :

(a) whether an expert group on legalisation of Internet telephony has submitted its report;

(b) if so, the details thereof; and

(c) if not, the time by which it is likely to submit its report?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) and (b) The Government had constituted a Group to review and make recommendations regarding opening up of Internet Telephony. The recommendations of the group as approved are as follows:

- 1. Interoduction of Internet Telephony may be considered after :
  - (i) Opening up of International Voice Telephony, and

- (ii) Due process of consultation with Telecom Regulatory Authority of India (TRAI), and
- (iii) Introduction of cost based tariff.
- 2. All types of Internet Telephony viz. Personal Computer (PC) to PC, PC to Phone and Phone to Phone should remain illegal till Internet Telephony is permitted.
- Any licensed Public Switched Telephone Network (PSTN)/ Public Land Mobile Network (PLMN)/ National Long Distance (NLD)/International Long Distance (ILD) operator, may be permitted to offer Internet Telephony services as per licence conditions of the respective services.
- 4. The Quality of Service may be defined based on International standard/experience.
- 5. Internet Service Providers (ISPs) should not be permitted to offer Internet Telephony.
- (c) Does not arise in view of (a) and (b) above.

# **Private Participation in Road Construction**

172. SHRI C.N. SINGH : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) the details of the facilities proposed to be given to private entrepreneurs who have taken up the road construction activities;

(b) the roads are being constructed and operated under the private sector; and

(c) the efforts made/being made by the Government to encourage the private participation in road construction activities?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRIB.C. KHANDURI): (a) to (c) To encourage private sector participation in the road sector, Government has extended various incentives in the form of tax concession, duty free import of specified equipment, capital grant, permitting Foreign Direct Investment and external commercial borrowings. A statement giving details of 19 road projects under the Build, Operate and Transfer (BOT) scheme involving an investment of about Rs. 946 crore is annexed. Besides, a project for fourlaning of Tada-Nellore section of NH-5 and Ibrahimpatnam-Nandigama section of NH-9 of about Rs. 760 crore is to be executed on BOT basis under the Memorandum of Agreement signed between National Highways Authority of India (NHAI) and "CIDB Inventure" in Malaysia.

#### Statement

# Private Participation in Road Construction

# List of BOT Projects Awarded

| S.No.      | Project Name                | NH No. | State          | Length<br>in Km. | Cost<br>in crores | Date of signing   | Likely/actual date of completion | current<br>status                     |
|------------|-----------------------------|--------|----------------|------------------|-------------------|-------------------|----------------------------------|---------------------------------------|
| l.         | *Thane-Bhiwandi Bypass      | 3&4    | Maharashtra    | 24               | 103               | 12/09/95          | 31/12/2001                       | In progress                           |
| 2.         | Chaithan ROB                | 8      | Gujarat        | 4 Lane ROB       | 10                | 19/9/96           | 15/07/1998                       | Completed                             |
| <b>)</b> . | Udaipur Bypass              | 8.     | Rajasthan      | 11               | 24                | Jul-96            | 22/04/1998                       | Completed                             |
| <b>.</b>   | Construction of six Bridges | 5      | Andhra Pradesh | 6 nos. bridges   | 50                | 09/04/97          | 30/04/2002                       | In progres:<br>3 bridges<br>completed |
| i.         | Coimbatore Bypass           | 47     | Tamil Nadu     | 33               | 90                | 03/10/97          | 3/12/1999                        | Completed                             |
| i.         | Durg Bypass                 | 6      | Madhya Pradesh | 18.4             | 68                | 05/11/97          | Recently<br>Completed            | Completed                             |
| <b>.</b>   | Narmada Bridge              | 8      | Gujarat        | 6                | 113               | 21/11/97          | 10/11/2000                       | Completer                             |
|            | Nardhana ROB                | 3      | Maharashtra    | 13               | 34.21             | 25/11/97          | 22/07/1999                       | Complete                              |
| •          | Patelganga Bridge & ROB     | 17     | Maharashtra    | 1 no.            | 33.3              | 29/11/97          | 20/07/1999                       | Complete                              |
| 0.         | Hubli-Dharwar Bypass        | 4      | Karnataka      | 30.35            | 68                | 05/02/98          | 05/11/2000                       | Complete                              |
| 1.         | Koratalaiyar Bridge         | 5      | Tamil Nadu     |                  | 30                | 28/10 <b>/98</b>  | April, 2001                      | Complete                              |
| 2.         | Kambatki Ghat Tunnel & Roa  | d 4    | Maharashtra    | 8                | 37.8              | 16/11/98          | 01/09/2000                       | Complete                              |
| 3.         | Nasirabad ROB               | 6      | Maharashtra    | 30m              | 10.45             | 16/11 <b>/98</b>  | 15/07/2000                       | Completed                             |
| 4.         | Wainganga Bridge            | 6      | Maharashtra    | 530m             | 32.6              | 16/11/98          | May, 2001                        | in progres                            |
| 5.         | Mahi Bridge                 | 8      | Gujarat        |                  | 42                | 16/11 <b>/</b> 98 | <b>April</b> , 2000              | Completer                             |
| 6.         | ROB at Kishangarh Bypass    | 8      | Rajasthan      | ROB              | 16.66             | 27/11/98          | 25/04/2000                       | Completed                             |
| 7.         | Bridge Across River Watrak  | 8      | Gujarat        |                  | 48.2              | 01/03/99          | 31/03/2001                       | Complete                              |
| 8.         | Moradabad Bypass            | 24     | Uttar Pradesh  | 18               | 100               | 23/04/99          | 23/10/2001                       | In progres                            |
| 9.         | ROB at Derabassi            | 22     | Punjab         | ROB              | 35.76             | 08/09/99          | 07/09/2001                       | in progres                            |
|            | Total                       |        |                |                  | 946.98            |                   |                                  |                                       |

\* Original work since completed and opened to traffic. Widening to four lanes is in progress.

[Translation]

#### **Payment of Allowances**

173. DR. BALIRAM : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Mahanagar Telephone Nigam Ltd. (MTNL) has paid all allowances to its Group C and D employees in Delhi and Mumbal;

(b) if so, the details thereof; and

(c) if not, the time by which these are likely to be paid?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) and (b) Except the hazardous and shift duty allowance, all allowances are being paid to Group C and D employees in MTNL. These are :

| <ol> <li>Dearness Allowand</li> </ol> |
|---------------------------------------|
|---------------------------------------|

- 2. House Rent Allowance
- 3. City Compensatory Allowance
- 4. Washing Allowance
- 5. Handicap Allowance
- 6. Cycle Maintenance Allowance
- 7. Children Eduction Allowance
- 8. Overtime Allowance
- 9. Food Allowance
- 10. Medical Allowance

(c) In respect of two allowances viz. Hazardous & shift duty allowance, the matter is under consideration.

#### [English]

# Construction of Khurda-Bolangir National Highway

174. DR. PRASANNA KUMAR PATSANI : Will the Minister of ROAD TRANSPORTAND HIGHWAYS be pleased to state :

(a) whether werk on the Khurda-Bolangir National Highway has been delayed;

(b) if so, the reasons for delay in implementing the same; and

(c) the time by which work on the National Highway Khurda to Bolangir is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRI B.C. KHANDURI) : (a) Khurda-Bolangir road is not a National Highway. Ministry of Road Transport & Highways is primarily responsible for development and maintenance of National Highways.

- (b) Does not arise.
- (c) Does not arise.

#### Implementation of Forest Policy

175. VAIDYA VISHNU DATT SHARMA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the latest forest policy of the Union Government is being implemented well all over the country;

(b) if so, the details thereof;

(c) if not, the reasons therefor indicating the instances where the Forest land, National Parks land, Sanctuary land have been used for non-forestry purposes with area used in each category during 1994-95 to 1998-99, Statewise; and

(d) the action taken against the defaulter States?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU) : (a) Yes, Sir. National Forest Policy of India was revised in the year 1988 and in line with it, the National Forestry Action Programme has been formulated for implementation to increase the forest/tree cover 33% of the geographical area of the country.

(b) The important basic objectives that govern the National Forest Policy are :

- (i.) Maintenance of environmental stability through preservation and, where necessary, restoration of the ecological balance that has been adversely disturbed by serious depletion of the forests of the country.
- (ii.) Conserving the natural heritage of the country by preserving the remaining natural, forests with the vast variety of flora and fauna, which represent the remarkable biological diversity and genetic resources of the country
- (iii) Checking soil erosion and denudation in the Cathement areas of the rivers, lakes, reservoirs in the interest of the soil and water conservation, for mitigating floods and droughts and for the retardation of siltation of reservoirs.
- (c) and (d) The information is being collected from

different States of the country. On receipt of the information, it shall be laid on the Table of the House.

#### Night Landing Facilities at Jabalpur Airport

SHRI VIRENDRA KUMAR : Will the Minister of 176. CIVIL AVIATION be pleased to state :

whether the Night landing facilities are not (a) available at Jabalpur airport; and

(b) if so, the steps taken to provide Night landing facilities there?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) and (b) Night landing facilities are not provided at Jabalpur (Dumna) airport due to restrictions imposed by the Ministry of Defence as the airport is in very close proximity of sensitive defence installations.

#### **Construction of National Highways**

177. SHRI DILIPKUMAR MANSUKHLAL GANDHI : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) the target fixed for construction of National Highways in each State and Union Terriroty during 2001-2002;

(b) the amount allocated to each State and Union Territory from Central Pool;

whether some priorities have been fixed for (C) some States and Union Territories; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRI B.C. KHANDURI) : (a) Statement-I giving details of physical targets for national highways during 2001-2C02 is enclosed herewith.

Statement-II giving details of funds allocated (b) for development of national highways during 2001-2002 is enclosed herewith.

(c) and (d) For expediting development of national highway in the North-Eastern region which is backward region, 10% of the total budget allocation has been earmarked.

|            |                  | ····                                   |  | argets for Natio                               |                                  |                                 |   | •                                      |  |         |
|------------|------------------|--|--|--|----------------------------------|---------------------------------|---|--|--|---------|
| Sr.<br>No. | Name of State    | lmp.<br>Iowgrad <del>e</del><br>(K.m.) | Widening<br>single<br>lane to<br>two lanes<br>(K.m.) | Strength-<br>ening weak<br>two lanes<br>(K.m.) | Widening<br>to 4 lanes<br>(K.m.) | Const.<br>of Bypasses<br>(Nos.) | Const.<br>of major<br>bridges<br>(Nos.) | Const.<br>of minor<br>bridges<br>(No.) | Imp. to<br>Riding<br>Quality<br>(Kms.) | Remarks |
| 1          | 2                | 3                                      | 4  | 5  | 6                                | 7                               | 8                                       | 9                                      | 10                                     | 11      |
| 1.         | Andhra Pradesh   | -                                      | 70.00  | 130.00   | -                                | •                               | 2                                       | 2                                      | 170.00                                 |         |
| 2.         | Assam            | 54.00                                  | 16.50  | 20.00  |                                  | 1                               | •                                       | 3                                      | 66.00                                  |         |
| 3.         | Bihar            |  | 30.00  | -  | -                                |                                 | 2                                       | 5                                      | 100.00                                 |         |
| 4.         | Chandigarh       |  | •  | -  | 2.00                             |                                 | •                                       | •                                      | -                                      |         |
| 5.         | Chhatisgarh      | -                                      | 3.60   | 5.00   | 2.00                             | -                               | 1                                       | 2                                      | 115.00                                 |         |
| 6.         | Delhi            | -                                      | -  | 6.50   | •                                | -                               | 1                                       | -                                      | 6.80                                   |         |
| 7.         | Goa              |  | -  | -  | -                                | 1                               | •                                       | •                                      | 70.00                                  |         |
| <b>8</b> . | Gujarat          | •                                      | -  |  | 7.00                             |                                 | •                                       | 1                                      | 120.00                                 |         |
| <b>9</b> . | Haryana          | -                                      | 12.00  | 16.00  | 4.00                             | -                               | •                                       | 4                                      | 80.00                                  |         |
| 10.        | Himachal Pradesh | 6.00                                   | 25.50  | •  | •                                | 2                               | 2                                       | 6                                      | 30.00                                  |         |

Statement-I

357 Written Answers

| 1 2                 | 3                                 | 4            | 5                | 6     | 7          | 8       | 9  | 10      | 11 |
|---------------------|-----------------------------------|--------------|------------------|-------|------------|---------|----|---------|----|
| 1. Jammu & Ka       | shmir 3.00                        | •            | •                | •     | •          | -       | •  | 15.00   |    |
| 2. Jharkhand        |                                   | 20.00        | 2.00             | -     |            | 2       | 2  | 100.00  |    |
| 3. Karnataka        |                                   | 74.00        | 37.00            | •     | 1          | •       | 9  | 170.00  |    |
| 14. Kerala          | -                                 | 7.00         | -                | -     | -          | 1       | 1  | 135.00  |    |
| 15. Madhya Prac     | iesh -                            | 35.00        | 15.00            | 3.00  | -          | 2       | 4  | 266.00  |    |
| 6. Maharashtra      | •                                 | 6.40         | 32.00            | 19.00 | 1          | 1       | 14 | 360.00  |    |
| 7. Manipur          | •                                 | 8.00         | 8.00             | 2.00  |            | 2       | 1  | 20.00   |    |
| 8. Meghalaya        |                                   | 8.00         | 5.00             | •     |            | •       | 3  | 34.30   |    |
| 9. Mizoram          | 8.00                              | -            |                  | •     |            | -       | •  | 30.00   |    |
| 20. Nagaland        | 16.00                             | -            | -                | -     |            |         | -  | 10.00   |    |
| 21. Orissa          | -                                 | 25.00        | 30.00            | •     | -          | 1       | 8  | 154.20  |    |
| 22. Pondicherry     | -                                 |              | 3.57             | -     |            |         | •  | 18.40   |    |
| 23. Punjab          |                                   |              | 30.00            | 5.00  | -          | 1       | 1  | 70.00   |    |
| 24. Rajasthan       | •                                 | 120.00       | 1.50             | 5.00  | -          | 3       | 2  | 364.00  |    |
| 25. Tamil Nadu      | 2.00                              | 25.50        | 41.00            | -     |            |         | 5  | 250.00  |    |
| 26. Uttranchal      | •                                 | 5.00         | 6.00             | -     | -          | •       | -  | 70.00   |    |
| 27. Uttar Prades    | sh -                              | 23.00        | 50.00            | 2.00  | 2          | 2       | 4  | 154.00  |    |
| 28. West Benga      |                                   | -            |                  | 2.00  |            | 5       | 5  | •       |    |
| Total               | 89.00                             | 514.50       | 438.57           | 53.00 | 8          | 28      | 82 | 2978.70 |    |
|                     | Staten                            | ent-ll       |                  | 1     | 2          |         |    | 3       |    |
| <b>•</b> 11 • • 1 - | n of funds for d                  |              | ' National       | 5.    | Chhatisgar | th      |    | 3000.00 |    |
| Allocatio           | h of funds for a<br>Highways duri | ng 2001-2002 |                  | 6.    | Delhi      |         |    | 1000.00 |    |
|                     |                                   | Amou         | unt in Rs. Lakhs | 7.    | Goa        |         |    | 2000.00 |    |
| SI.No. Name o       | of States/UTs                     | NH(O) BE     | Allocation       | 8.    | Gujarat    |         |    | 8500.00 |    |
| 1 2                 |                                   | 3            | 3                | 9.    | Haryana    |         |    | 5500.00 |    |
| 1 Andhra            | Pradesh                           |              | 0.00             | 10.   | Himachal I | Pradesh |    | 4700.00 |    |
| 2 Assam             |                                   |              | 0.00             | 11.   | Jammu & I  | Kashmir |    | 400.00  |    |
| 3 Bihar             |                                   |              | 0.00             | 12.   | Jharkhand  |         |    | 2500.00 |    |
| 4 Chand             | igarh                             | 15           | 0.00             |       |            |         |    |         |    |

| 1           | 2              | 3        |
|-------------|----------------|----------|
| 13.         | Karnataka      | 7500.00  |
| 14.         | Kerala         | 7500.00  |
| 15.         | Madhya Pradesh | 8000.00  |
| 16.         | Maharashtra    | 10800.00 |
| 17.         | Manipur        | 1800.00  |
| 18.         | Meghalaya      | 2500.00  |
| 19.         | Mizoram        | 1800.00  |
| 20.         | Nagaland       | 1600.00  |
| 21.         | Orissa         | 7000.00  |
| <b>22</b> . | Pondicherry    | 200.00   |
| <b>23</b> . | Punjab         | 4800.00  |
| 24.         | Rajasthan      | 10000.00 |
| 25.         | Tamil Nadu     | 9500.00  |
| <b>26</b> . | Uttar Pradesh  | 12900.00 |
| <b>27</b> . | Uttranchal     | 2000.00  |
| 28.         | West Bengal    | 10538.00 |

#### Installation of Common user Terminal at Airports

178. SHRI CHANDRAKANT KHAIRE : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government have installed Common-User Terminal Equipment at some airports of the country;

(b) if so, the details thereof;

(c) the benefits that are available to air passenger with the installation of such equipment; and

(d) the steps proposed to be taken to instal similar equipment at other airports during the current financial year?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) and (b) The Common User Terminal Equipment (CUTE) facilities are provided by the international airlines based on the volume of traffic handled by each airlines. At Terminal 2-A of Chattrapati Shivaji International Airport, Mumbal, CUTE system has been installed in December, 1998 by M/s SITA on the request of the participating international airlines which share the expenditure of installation.

(c) In case of passenger terminals where limited number of check in counters are available, induction of CUTE system enables alrlines to use larger number of check-incounters, thus reducing queue lengths and check-in-time.

(d) Presently, international airlines at Indira Gandhi International Airport at Delhi have given acceptance in principle for provision of CUTE system. Formal decision by the respective international airlines is likely to be communicated to M/s SITA for installation of CUTE, International Airlines are considering installation of CUTE system at Chennai international airport too.

#### [Translation]

#### **Opening of Gandhinagar and Ojhar Airports**

179. SHRI UTTAMRAO DHIKALE : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government propose to open the Gandhinagar and Ojhar airports located in Nasik (Maha-rashtra) for civilian flights; and

(b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) and (b) Airports at Gandhinagar and Ojhar in Nasik in Maharashtra belong to the Ministry of Defence. Airports Authority of India has no plan at present to open these two airports for civil flights as no airline has indicated plan to operate civilian flights through these places.

#### [English]

#### Takarimaishal Project in Maharashtra

180. SHRI PRAKASH V. PATIL : Will the Minister of WATER RESOURCES be pleased to state :

(a) the time since when the work on Takarimaishal Project in Maharashtra started;

(b) the original cost and the target fixed for completion of the project;

(c) the reasons for inordinate delay in completion of the project; and

(d) the estimated cost of the project after cost escalation?

THE MINISTER OF STATE IN THE MINISTRY OF

# WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY):

(a) to (d) As per the information given by the Government of Maharashtra, the project was commenced in 1984 and 1987 respectively for the Takari and Maishal components. The original cost of the project was Rs. 82.43 crores for the Takari component which was administratively approved. The project was planned to be completed in 9 years. The revised cost of the project as per 1995-96 schedule of rates is Rs. 1321.12 crores for the whole project. The main reasons for delay in completion of the project is increase in scope of project and insufficient allocation of funds.

Further, the Takari Maishal project report has not been received in the Central Water Commission for techno economic appraisal and therefore does not have the investment clearance of the Planning Commission.

#### Sharing of Krishna Water

181. SHRI S.D.N.R. WADIYAR : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether there are long pending disputes relating to sharing of Krishna river water between the States;

(b) if so, the details thereof, State-wise; and

(c) the steps taken by the Government to resolve the pending issues?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) to (c) Sharing of Krishna waters between the States of Maharashtra, Karnataka and Andhra Pradesh has already been adjudicated by Krishna Water Dispute Tribunal in 1976.

#### [Translation]

#### National Highways in Jharkhand

182. SHRI RAM TAHAL CHAUDHARY :

PROF. DUKHA BHAGAT :

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) the names of National Highways for which the work of widening, expansion and repair has been undertaken in the Jharkhand State since February 1997, till date;

(b) the time by which the such work on the remaining National Highways passing through Jharkhand is likely to be started; and

(c) the details of estimated expenditure and the expenditure actually incurred thereon?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRI B.C. KHANDURI) : (a) The work of widening, expansion and repair of National Highways-2, 6, 23, 32, 33, 78 & 80 passing through Jharkhand have been undertaken since February, 1997, as per the requirement and availability of funds.

(b) Development & maintenance of National Highways is a continuous process and is taken up depending upon the traffic needs, interse-priority and availability of funds.

(c) The details of estimated expenditure and expenditure actually incurred thereon after creation of Jharkhand state are as below :

| SI.No Financial Year | Development Works                           |  | Maintenance work                            |  |  |
|----------------------|---|--|---|--|--|
|                      | Estimated<br>Expenditure<br>(Rs. in Crores) | Actual<br>Expenditure<br>(Rs. in Crores) | Estimated<br>Expenditure<br>(Rs. in Crores) | Actual<br>Expenditure<br>(Rs. in Crores) |  |
| 1. 2000-2001         | 22.00                                       | 19.89                                    | 8.60  | 17.24                                    |  |
| 2. 2001-2002         | 25.00                                       | 4.16                                     | 17.32                                       | 3.05                                     |  |

[English]

# Channelisation of Water Supply Programmes

183. SHRI P.D. ELANGOVAN : Will the Minister of WATER RESOURCES be pleased to state :

(a) the steps taken by the Government to channelize water supply programmes in the country; and

(b) the total availability of water and utility per annum thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) Drinking Water supply being a State subject, the schemes for providing drinking water supply facilities are implemented by the State Governments from their own resources. Government of India supplements the efforts of the States by providing financial assistance under the Accelerated Rural Water Supply Programme (ARWSP) and the Prime Minister's Gramodaya Yojana (PMGY)-Rural Drinking Water Component. Powers have been delegated to the States to plan, sanction and implement individual rural water supply schemes under the ARWSP and PMGY - Rural Drinking Water Component. The National Agenda for Governance (NAG) of the Government of India envisages provision of drinking water supply facilities to all rural habitations in the country by 2004. As per the Action Plans prepared by all the State Governments, this objective could be achieved subject to availability of funds. As per guidelines issued by Central Water Commission for "Provision of Drinking Water Supply in Multipurpose and Irrigation Projects", a provision is specifically made for drinking water supply, both for urban and rural, as one of the components of the project, wherever, there is no alternative source of drinking water.

(b) India receives an average annual precipitation of 4000 Billion Cubic Meter (BCM) which includes snowmelt. Out of this, 3000 BCM occurs during monsoon. As per the assessment of the Central Water Commission in 1993, the average annual flow in the river-systems of the country is assessed at 1869 BCM, out of which 1122 BCM is utilizable comprising of about 690 BCM as surface water and 432 as replenishable ground water. The utilization through surface and ground water in 1997 has been reported as 605 BCM. [Translation]

#### Funds under CADP to Bihar

184. SHRI RAJO SINGH : Will the Minister of WATER RESOURCES be pleased to state :

(a) the details of funds released by the Union Government to Bihar under Command Area Development Programme (CADP) during each of the last three years till date; and

(b) the target fixed and achievements made by the State Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) No central assistance under the centrally sponsored Command Area Development Programme (CADP) has been released to Bihar during the last three years i.e. 1998-99, 1999-2000, 2000-2001 and till date during 2001-2002 due to non submission of requisite utilization certificates of funds released as central assistance to the State in the past under the Programme.

(b) Details of targets set and achievements made during the years 1998-99 to 2000-2001 in respect of the main activities being undertaken i.e. field channels and reclamation of waterlogged areas, as reported by the State Government of Bihar are given below :-

| Name of items                    | 1998-99 |             | 1999-2000 |             | 2000-2001 |             |
|----------------------------------|---------|-------------|-----------|-------------|-----------|-------------|
|                                  | Target  | Achievement | Target    | Achievement | Target    | Achievement |
| Field Channel                    | 1200    | 921         | 2005      | 468         | 10330     | 3814        |
| Reclamation of waterlogged areas | 975     | 0           | 975       | 2590        | 2500      | 3856        |

#### **Battery Operated Tower Telephones**

185. SHRIMATI SUSHILA SAROJ : WIII the Minister of COMMUNICATIONS be pleased to state :

(a) the names of places in Darbhanga district of Bihar where tower system based battery operated telephones have been installed;

(b) the number of said telephones remained out of order in the district as on date;

 (c) whether the said system has not been successful;

(d) if so, the reasons therefor; and

(e) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) The names of places in Darbhanga district of Bihar where tower system based battery operated (MARR System based) telephones have been installed are given in the enclosed statement.

(b) 126 MARR based telephones are out of order as on date.

(c) and (d) MARR technology did not prove successful due to following reasons :-

i) MARR technology was not found to be very reliable due to frequent failure of components.

- ii) Non-availability of stable power supply in rural areas.
- iii) Poor maintenance support from the vendors.
- iv) Misuse of battery by the custodians.
- v) Lack of attention by custorians.

(e) All steps are being taken to repair the faulty MARR systems and keep them operational. It has been planned to replace all MARR based telephones by Wirelessin-Local Loop (WLL) systems progressively commencing from the current year.

C4=4=====

|       | Statement     | 26 |
|-------|---------------|----|
| S.No. | Location      | 27 |
| 1     | 2             | 28 |
| 1     | Bharhuli      | 29 |
| 2     | Kora          | 30 |
| 3     | Pipra         | 31 |
| 4     | Katraul       | 32 |
| 5     | Kalwara       | 33 |
| 6     | Saboul        | 34 |
| 7     | Paunad        | 35 |
| 8     | Haripur       | 36 |
| 9     | Rampatti      | 37 |
| 10    | Bishoul       | 38 |
| 11    | Budha         | 39 |
| 12    | Baswaria      | 40 |
| 13    | Bedouli       | 41 |
| 14    | Hanuman Nagar | 42 |
| 15    | Rampur Raull  | 43 |
| 16    | Kanour        | 44 |
| 17    | Rupauli Ghat  | 45 |
| 18    | Manlyari      | 46 |

| 1  | 2              |
|----|----------------|
| 19 | Basant         |
| 20 | Ratwara        |
| 21 | Saidpur        |
| 22 | Husainabad     |
| 23 | Rampur         |
| 24 | Mahua          |
| 25 | Bengha         |
| 26 | Baswara        |
| 27 | Kerba          |
| 28 | Salimpur       |
| 29 | Balwa          |
| 30 | Andouli        |
| 31 | Basuki Bihari  |
| 32 | Garri Inerba   |
| 33 | Pihwara        |
| 34 | Ramnagar Karza |
| 35 | Mahwa          |
| 36 | Patanla        |
| 37 | Kuslam         |
| 38 | Mitunia        |
| 39 | Bisbigha       |
| 40 | Sahasram       |
| 41 | Dhakajari      |
| 42 | Mayapur        |

Kanhauli

Saho

Baraidin

Bhrampatti

367 Written Answers

| 1  | 2            | 1   | 2           |
|----|--------------|-----|-------------|
| 47 | Kishanpur    | 75  | Khegharaha  |
| 48 | Alihar       | 76  | Berana      |
| 49 | Dhanauli     | 77  | Chigari     |
| 50 | Milki        | 78  | Bisharia    |
| 51 | Turnaul      | 79  | Sumha       |
| 52 | Mirzapur     | 80  | Khalasi     |
| 53 | Balrampur    | 81  | Sakhawa     |
| 54 | Pokhram      | 82  | Gamnaria    |
| 55 | Dekulidham   | 83  | Madhuban    |
| 56 | Kahua        | 84  | Bhadhar     |
| 57 | Matharahi    | 85  | Narainpur   |
| 58 | Sihaul       | 86  | Mahari      |
| 59 | Korigama     | 87  | Ladiarni    |
| 60 | Pabra        | 88  | Katwara     |
| 61 | Mekna        | 89  | Singhia     |
| 62 | Narain Dohat | 90  | Sanichara   |
| 63 | Parri        | 91  | Amahi       |
| 64 | Belhi        | 92  | Usari       |
| 65 | Majrahia     | 93  | Jhagarua    |
| 66 | Ahilwara     | 94  | Simraha     |
| 67 | Habidih      | 95  | Jamalpur    |
| 68 | Baijua       | 96  | Katwasa     |
| 69 | Khangrailha  | 97  | Jaganathpur |
| 70 | Suhat        | 98  | Lohani      |
| 71 | Biant        | 99  | Galma       |
| 72 | Koiha Wana   | 100 | Saunwa      |
| 73 | Nawiolia     | 101 | Kothara     |
| 74 | Baghorba     | 102 | Chakla .    |

| 1   | 2               | 1   | 2                     |  |  |  |
|-----|-----------------|-----|-----------------------|--|--|--|
| 103 | Chhatauna       | 131 | Kothiya               |  |  |  |
| 104 | Delahi          | 132 | Fardaha               |  |  |  |
| 105 | Chanmana        | 133 | Batno                 |  |  |  |
| 106 | Kamarpokhar     | 134 | Brahmpur              |  |  |  |
| 107 | North Atihar    | 135 | Chataria              |  |  |  |
| 108 | Amata           | 136 | Kataka                |  |  |  |
| 109 | Basantpur       | 137 | Gram Panchayat Bhawan |  |  |  |
| 110 | Asho            | 138 | Baghaul               |  |  |  |
| 111 | Hirani          | 139 | Parri                 |  |  |  |
| 112 | Kasraur         | 140 | Tardih                |  |  |  |
| 113 | Harauli         | 141 | Shekhapura            |  |  |  |
| 114 | Pakahi          | 142 | Dumrallana            |  |  |  |
| 115 | Mansara         | 143 | Baskatti              |  |  |  |
| 116 | Kewalgama       | 144 | Naraon                |  |  |  |
| 117 | Kothani         | 145 | Rasalpur              |  |  |  |
| 118 | Berai           | 146 | Laishahpur            |  |  |  |
| 119 | Koilakand       | 147 | Bheriahi              |  |  |  |
| 120 | Kachohna        | 148 | Sarwana               |  |  |  |
| 121 | Balari          | 149 | Tirmuhani             |  |  |  |
| 122 | Nawada          | 150 | Benibard              |  |  |  |
| 123 | Bithauli        | 151 | Susari                |  |  |  |
| 124 | Sabri           | 152 | Sajhaur               |  |  |  |
| 125 | Lalpur Shiv ram | 153 | Bhrampur              |  |  |  |
| 126 | Makarampur      | 154 | Bhachi                |  |  |  |
| 127 | Karwa           | 155 | Neyam                 |  |  |  |
| 128 | Bijulia         | 156 | Gorhari               |  |  |  |
| 129 | Adholwani       | 157 | Rajwara               |  |  |  |
| 130 | Dalwa           | 158 | Pak Tola              |  |  |  |

| 1   | 2            |
|-----|--------------|
| 159 | Basauli      |
| 160 | Patory       |
| 161 | Bharatpur    |
| 162 | Garhia       |
| 163 | Kamlabari    |
| 164 | Bardaha      |
| 165 | Jahangirtole |
| 166 | Khalurbara   |
| 167 | Baingara     |
| 168 | Noorchak     |
| 169 | Chhachhua    |
| 170 | Karyani      |
| 170 |              |

[English]

#### Release of Water to Karnataka

186. SHRI G. MALLIKARJUNAPPA :

SHRI G.S. BASAVARAJ :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Union Government have directed Maharashtra Government for release of water from Kalamwadi or Koyna dam into Krishna river to overcome water crises in Karnataka State;

(b) if so, the details thereof; and

(c) the time by which Maharashtra Government is likely to release the same?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) No, Sir.

(b) and (c) Does not arise.

#### Production cost of Alunimium at NALCO

187. SHRI SUNIL KHAN : Will the Minister of MINES be pleased to state : (a) whether the production cost of Aluminium per ton of NALCO is cheaper than production cost of Aluminimu per ton in Australia;

(b) if so, the details thereof; and

(c) the reasons for higher market price of Indian Aluminium than that of the Australian aluminium?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI JAYSINGRAO GAIKWAD PATIL) : (a) and (b) The cost of production of Aluminium per tonne in NALCO, India and Tomago, Australia during the year 2000 was \$ 1054 and \$ 1126 respectively as per the data of CRU International.

(c) NALCO's export sale price of metal is linked to London Metal Exchange price. The average price realised by NALCO per tonne of Aluminium metal for the financial year 2000-2001 in export market was US \$ 1584.

### **Telephone Connection in Nagpur**

188. SHRI VILAS MUTTEMWAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government propose to launch the Wireless in Local Loop technology in Nagpur;

(b) if so, whether there is a long list of people waiting for new telephone connections in Nagpur circle and other cities in the Vidarbha region; and

(c) if so, the number of persons on the waiting list in the said circle and cities and the time by which the list is likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) Yes, Sir. There is plan to provide Wireless in Local Loop technology in Nagpur during 2001-2002.

(b) and (c) Yes, Sir. The details of persons in waiting list for provision of new telephone connections in Nagpur and other cities of Vidarbha region as on 30.6.2001 are given below:

| City     | Walting list as on 30.6.2001 |  |
|----------|------------------------------|--|
| 1        | 2                            |  |
| Nagpur   | 12961                        |  |
| Akola    | 4410                         |  |
| Amravati | 4725                         |  |
| Bhandara | 5033                         |  |

| 1          | 2     |  |
|------------|-------|--|
| Buldhana   | 3008  |  |
| Chandrapur | 4375  |  |
| Gadchiroli | 1175  |  |
| Wardha     | 3475  |  |
| Yeotmal    | 3846  |  |
| Total      | 43008 |  |

It is planned to clear the pending waiting list progressively by March, 2002 subject to receipt of equipment and other materials in time.

### [Translation]

#### Allocation for National Highway-87

189. SHRI JAI PRAKASH : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) the amount allocated for the maintenance and upkeep of National Highway-87 in the current financial year;

(b) whether any proposal for the widening up of the narrow roads or reconstructing the bridges between Kathgodam and Nainital Is lying pending with the Government;

(c) if so, the details thereof; and

(d) the time by which the aforesaid works are likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRI B.C. KHANDURI) : (a) Funds for the maintenance and upkeep of the NHs are allotted to the States as a whole during a particular year and not National Highway-wise. During the current year an amount of Rs. 669.36 lakhs has so far been allotted to the State of Uttranchal and Rs. 2935.02 lakh to the State of Uttar Pradesh for the maintenance and repairs of NHs including NH 87 which falls in both these States.

(b) No, Sir.

(c) and (d) Do not arise.

#### [English]

# Promotion and Conservation of Wildlife

190. SHRI M.K. SUBBA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state : (a) whether any new schemes for promotion and conservation of wild-life especially the Rhinos, the elephants and the wild cats in the forests reserves and sanctuaries in Assam and other North-East States have been launched on the World Environment Day, June 5, 2001;

(b) if so, the details thereof; and

(c) the manner in which the population of these endangered species has varied during the past five years?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU) : (a) and (b) No new scheme for wildlife conservation was launched on the World Environment Day. However, the Ministry of Environment and Forests has taken following initiatives for effective conservation of Elephants, Rhinos and other wildlife species in North-Eastern States :-

(i) 10% Budget allocation to the Ministry has been earmarked for North-Eastern States. The allocation during the current year 2001-2002 for Centrally sponsored schemes of wildlife are :-

| Development of National<br>Parks and Sanctuaries | Rs. 600.00 lakhs |  |  |
|--|------------------|--|--|
| Project-Tiger                                    | Rs. 200.00 lakhs |  |  |
| Project Elephant                                 | Rs. 300.00 lakhs |  |  |

(ii) The Government has approved that 100% financial assistance should be provided for both recurring and non-recurring expenditure including salary of incremental staff, in respect of National Parks and Sanctuaries which are habitats to endangered species.

(c) Estimated number of tiger, elephants and rhino in North-Eastern States during last two counts is given below :-

| State                             | Tiger Population |      | Rhino Population |                  | Elephant Population |      |
|-----------------------------------|------------------|------|------------------|------------------|---------------------|------|
|                                   | 1993             | 1997 | 1993             | 1 <b>998</b> -99 | 1993                | 1997 |
| Aruhachal<br>Pradesh <sup>*</sup> | 180              | 180  | -                | -                | 2500                | 2102 |
| Assam                             | 325              | 458  | 1440             | 1684             | 5500                | 5312 |
| Meghalaya                         | 53               | 63   | -                | -                | 2 <b>75</b> 0       | 1840 |
| Mizoram                           | 28               | 12   | -                |                  | -                   | •    |
| Nagaland*                         | 83               | 83   |                  |                  | -                   | 147  |

 Tiger census in Arunachal Pradesh and Nagaland have not been carried out in 1997. The census figures quoted by these States during 1993 has been incorporated in 1997 also.

#### Direct Air Links from Europe and Gulf Region

191. SHRI N.N. KRISHNADAS : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Union Government have received any representation from the Government of Kerala requesting for starting of direct air service from Europe and Gulf Region to the State; and

(b) if so, the details thereof and the action taken thereon?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) and (b) Government of Kerala have requested the Government of India to consider the requests of various foreign airlines to operate services to/from Cochin international Airport. Out of the 9 airlines namely Oman Air, Kuwait Airways, Gulf Air, Sri Lankan Airlines, Qatar Airways, Emirates, Saudia, Singapore Airlines and Yemen Airways, who have expressed interest to operate services to/from Cochin, the Government of India has agreed to grant Cochin as a point of call in lieu of Chennai to Saudia as requested by them. A commitment has also been given to grant Trivandrum or Cochin as a point of call to Emirates by September 2002. Cochin has also been offered as a point of call to the designated airlines of Oman, Kuwait and Yemen subject to a commercial agreement with the designated airline of India.

#### **Vehicular** Pollution

192. DR. RAGHUVANSH PRASAD SINGH : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether as per study rural vehicles emit more pollution than urban vehicles;

(b) if so, the reasons therefor;

(c) whether vehicular pollution in the rural areas is increasing day by day as a result thereof; and

(d) if so, the steps proposed to be taken by the Government in this regard?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU) : (a) to (d) No such stduy has come to the notice of this Ministry. All vehicles are required to conform to the prescribed emission standards at manufacturing stage. The tractors are the most used vehicles in the rural areas and the Government has noticed separate emission standards for tractors which are effective from 1.10.1999. In view of the low vehicular density in rural areas and improved fuel quality, the acute vehicular pollution problems are not envisaged.

#### **Establishment of Rest Areas by NHAI**

193. PROF. UMMAREDDY VENKATESWARLU : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) whether the National Highway Authority of India has surveyed any place in Guntur for the establishment of a Rest Area;

(b) if so, the details thereof;

(c) the land acquired and funds allotted for this purpose; and

(d) the time by which the Rest Area is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRI B.C KHANDURI) : (a) and (b) No, Sir.

(c) and (d) Does not arise.

#### Tendu Leaf Workers

194. SHRI A. BRAHMANAIAH : Will the Minister of LABOUR be pleased to state :

(a) whether the Government have conducted any study on the socio-economic position of tendu leaf workers in the country;

(b) if so, the details thereof;

(c) the states in which study has been conducted; and

(d) the details of study made alongwith the name of the agency which conducted the said study?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL) : (a) No, Sir.

(b) to (d) Does not arise.

#### Welfare of Beedi Workers

195. SHRI ASHOK N. MOHOL :

SHRI RAMSHETH THAKUR :

Will the Minister of LABOUR be pleased to state:

(a) the names of centrally sponsored welfare

schemes being implemented at present in Maharashtra for the welfare of Beedi workers;

(b) the funds allocated under these schemes during each of the last three years and current year;

(c) whether there is any proposal to issue identity cards to the Beedi workers;

(d) if so, the number of identity cards issued so far; and

(e) the time by which the remaining workers are likely to get their identity cards?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL) : (a) Various welfare schemes being implemented in the country including Maharashtra are in the fields of health care, housing, education, social security and recreation under the Beedi Workers Welfare Fund Act, 1976 for the benefit of beedi workers and their dependants.

(b) The allocation of funds to Maharashtra under Beedi Workers Welfare Fund was Rs. 3.41 crore in 1998-99, Rs. 3.52 crore in 1999-2000 and Rs. 5.73 crore in 2000-2001. For the current year the allocation is Rs. 7.41 crore.

(c) to (e) In Maharashtra, identity cards to 2,04,407 beedi workers have been issued out of the estimated 2,56,000 beedi workers in the State. The issue of identity cards/identification of beedi workers is a continuous process.

# Construction of Dam on Mahanadi Basin

196. SHRI IQBAL AHMED SARADGI :

SHRI G. MALLIKARJUNAPPA :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether Karnataka Government propose to construct a dam on Mahadayi basin and channelise its water to the Malaprabha river;

(b) If so, whether a tripartite meeting of irrigation secretaries of Goa, Karnataka and Maharashtra has been convened by the Central Water Commission recently to thrash out the issue;

(c) if so, the outcome of the meeting arrived at;

(d) whether all the State Governments have submitted their reports to the Union Government; and (e) if so, the extent to which the issue has been resolved?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) to (e) Government of Karnataka have proposed to divert 7.56 TMC of waters of the inter-State Mahadayi river to Malaprabha basin which was objected to by the Government of Goa. To sort out the issue, the Central Water Commission convened an inter-State meeting of the representatives of Goa, Karnataka and Maharashtra on 29.5.2001. It was decided in the meeting that the CWC will carry out hydrological studies of the basin within 3 months to assess the virgin yield which is prerequisite for any inter-State agreement on water sharing.

#### [Translation]

#### **Illegal Diamond Mining**

197. SHRI PUNNU LAL MOHALE :

SHRI P.R. KHUNTE :

Will the Minister of MINES be pleased to state:

(a) whether the Government are aware that mines mafia are engaged in the illegal mining of diamond at Devbhog in Chhatisgarh;

(b) if so, the details thereof;

(c) the action taken against those found involved in such illegal mining; and

(d) the preventive steps porposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI JAYSINGRAO GAIKWAD PATIL) : (a) to (d) Instances of illegal mining in different States are brought to the notice of Central Government from time to time. Responsibility for checking illegal mining if any, rests with the State Governments. Several provisions exist in the Mines and Minerals (Development and Regulation) Act, 1957 to curb illicit mining. Moreover, to further strengthen the provisions in this regard, under recently introduced Section 23C of the Mines and Minerals (Development and Regulation) Act, 1957, State Governments have been empowered to make rules for preventing illegal mining, transportation and storge of minerals.

#### **Bird Hit-Incident**

198. SHRI SUNDER LAL TIWARI :

SHRI SATYAVRAT CHATURVEDI :

DR. ASHOK PATEL :

DR. RAGHUVANSH PRASAD SINGH :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether an incident of bird hit with an aeroplane occurred in Delhi in May, 2001;

(b) if so, the Airlines to which it belonged to and the losses suffered therefrom;

(c) the number of incidents of bird hit occurred during the last three years and losses incurred therefrom; and

(d) the concrete steps taken by the Government to avoid such incidents in the future?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) Yes, Sir. Three incidents of bird hit took place involving Indian civil registered aircraft in Delhi during the month of May, 2001.

(b) Two aircraft of Air India and one of Indian Airlines were involved. Air India incurred a loss of Rs. 49,000/- in these two incidents while Indian Airlines did not incur any loss as there was no damage to the aircraft.

(c) Bird strikes data for the last three years for civil aircrafts at all airports in the country, is as follows :

| Year | No. of bird hit incidents |
|------|---------------------------|
| 1998 | 136                       |
| 1999 | 121                       |
| 2000 | 122                       |

During the last three years i.e. from 1998 to 2000, the total loss to Air India and Indian Airlines due to bird hit incidents is Rs. 18.32 crores.

(d) Surveys around the airfields are carried out and appropriate measures are taken by the Airfield Environment Mangement Committee to check the sources of bird attraction. Besides, continuous efforts are made for scaring the bird and to remove the sources of bird attraction inside the airfields.

[English]

#### Expansion of Airstrip of Gaya Airport

199. MOHD. SHAHABUDDIN :

SHRI RAM PRASAD SINGH :

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government have decided to expand the present airstrip at Gaya to facilitate Airbus 320 to land in order to boost the tourism at Budhist places in Bihar;

(b) if so, the details thereof including the cosi; and

(c) the time by which it is likely to be completed and made operational?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) to (c) Airports Authority of India has taken up the following works at Gaya airport, which are likely to be completed by June, 2003.

- The strengthening of runway, expansion and strengthening of Apron, widening of approach road, at the cost of Rs. 15 crores.
- Construction of new terminal building with modern passengers amenities to cater to 300 passengers at a time and car park area at an estimated cost of Rs. 17 crores.

[Translation]

#### Children in Hazardous Industries

200. SHRI MAHESHWAR SINGH : Will the Minister of LABOUR be pleased to state :

(a) whether the Government are aware that a large number of children are still working in Bhadohi Carpet Industry and Glass Industry despite the laid down rules and legislation in this regard;

(b) if so, the details thereof; and

(c) the number of child labourers liberalised from hazardous industries and rehabilitated during the last three years, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL) : (a) to (c) The information is being collected and will be laid on the Table of the House.

[English]

#### Inchampalli Dam Project

201. SHRI NARESH PUGLIA : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Government of Chhattisgarh and Maharashtra have agreed on the Inchampalli Dam Project of Andhra Pradesh and conveyed their acceptance to the Union Government;

- (b) if so, the details thereof;
- (c) if not, the main issues involved therein; and

(d) the steps taken by the Union Government to resolve the issue?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) to (d) The Central Water Commission constituted on 6th July, 2000, a High Level Committee under the Chairmanship of Member (WP&P), Central Water Commission with representatives from the Governments of Andhra Pradesh. Chhattisgarh and Maharashtra to resolve the inter-State issues involved in the Inchampalli Multipurpose project of Andhra Pradesh-viz submergence of land and displacement of population. The Committee has submitted its report to the Ministry of Water Resources on 26.6.2001 which has been forwarded to the 3 State Governments for their comments. The main recommendations of the Committee are that the State Governments may be requested to communicate their decision for a Full Reservoir Level (FRL) of 95 m for Inchampalli dam and that the Ministry of Water Resources may consider constitution of a Joint Control Board for the project.

#### Air Miss Incident

202. SHRI T.M. SELVAGANPATHI : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether a near air-miss was reported on March 23, 2001 involving a scheduled Indian Airlines Airbus-320 Flight (IC-985) and a Lufthansa Boeing-Jumbo-747 freighter jet, 50 nautical miles east of Salem;

(b) if so, whether any enquiry has been ordered in this regard;

(c) if so, the findings thereof;

(d) whether any directions have been issued in this regard; and

(e) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) Yes, Sir. An airmiss incident occurred involving Indian Airlines flight IC-985 and the Lufthansa Cargo flight DLH-8414 on 22.3.2001.

(b) The incident has been investigated by DGCA.

(c) to (e) The investigation of the incident reveals that

Bangalore Approach/Area Traffic Controller had failed to recognise the traffic situation and take timely action. Hindustan Aeronautics Ltd., Bangalore, has been advised to take necessary action against the Approach Controller and Aerodrome Operator involved for their lapses and also take necessary steps to ensure proper coordination between Tower, Approach and Flight Coordination Centre at Bangalore Auport.

### [Translation]

## **Request of Foreign Airlines for Domestic Flights**

203. SHRIMATI RENU KUMARI : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether some foreign companies have applied for starting domestic flights in the country;

(b) if so, the details thereof;

(c) the decision taken by the Government in this regard; and

(d) the air routes allocated or proposed to be allocated to these foreign companies?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) No, Sir.

(b) to (d) Do not arise.

[English]

### 100-Seater Passenger Aircraft

204. SHRI CHANDRA BHUSHAN SINGH : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether any agreement has been reached between India and Russia for jointly designing a 100-seater passenger aircraft for the international market; and

(b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) and (b) A Heads of Agreentent (HOA) has been signed on 6.6.2001 between Hindustan Aeronautics Ltd. (HAL) and Consortium of 3 Russian Partners, Namely, (I) Federal State Unitary Enterprise "ROSOBORONEXPORT", II) Ilyushin Aviation Complex (ILAC) and III) Irkutsk Avation Industrial Association (IAIA) to jointly prepare a detailed project report (DPR) to establish the viability of the multi role transport aircraft (MTA) project.

### World Bank Aided Irrigation Projects

205. SHRI A. NARENDRA : Will the Minister of WATER RESOURCES be pleased to state:

23 July, 2001

(a) the total aid sanctioned by the World Bank to the Agriculture Ministry for completion of irrigation projects to revamp irrigation system in Andhra Pradesh; and

(b) the projects which are likely to be undertaken with this aid in the State?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) and (b) Two World Bank funded Projects namely Andhra Pradesh Irrigation Project-III and Andhra Pradesh Economic Restructuring Project (Irrigation Component) are being implemented with an assistance of US\$ 467 million for completion and rehabilitation of identified irrigation schemes. Srisailam Right Branch Canal and Sriram Sagar Project have been taken up for completion under the Andhra Pradesh Irrigation Project-III for which World Bank is providing an assistance of US \$ 325 million. This project also comprises agriculture support services, rehabilitation and resettlement programme, environmental management programme and dam safety works. The Andhra Pradesh Economic Restructuring Project (Irrigation Component) with assistance of US \$ 142 million comprises of minimum rehabilitation works of ten major, sixty three medium and a number of minor irrigation schemes. It also includes agricultural intensification programme, institutional support to Irrigation and Command Area Development Deptt. and Water Users Association and System Improvement and Farmers turnover.

#### International Labour Conference

206. SHRI RAM MOHAN GADDE :

SHRI M.V.V.S. MURTHI :

SHRI SHIVAJI MANE :

Will the Minister of LABOUR be pleased to state:

(a) whether the International Labour Conference (89th session) was held recently in Geneva;

(b) if so, the details of discussions held and the outcome thereof;

(c) whether a new set of safety standards for agricultural workers has been adopted in the conference;

(d) if so, the details in this regard; and

(e) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL) : (a) Yes, Sir. The 89th Session

of the International Labour Conference was held in Geneva from 5th-21st June, 2001.

(b) The issues relating to Safety and Health in Agriculture, Social Security, and Promotion of Cooperatives formed the agenda items for discussion during the Conference.

(c) to (e) The issue of Safety and Health in Agriculture was discussed for the second and final stage leading to the adoption of a Convention supplemented by a Recommendation with an overwhelming majority. This Convention and Recommendation stressed on the preventive, protective and welfare measures to be taken for the health and safety of agricultural workers.

India had supported and welcome the proposed Convention on Safety and Health in Agriculture. The formal intimation of the adoption of the instruments as also their texts are yet to be received from the ILO.

#### **Discharge of Sewage into Yamuna**

207. SHRIMATI RENUKA CHOWDHURY :

SHRI SUSHIL KUMAR SHINDE :

SHRI MADHAVRAO SCINDIA :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether about 2,500 MLD of sewage is flowing daily into the river Yamuna in Delhi, of which only 1,270 MLD is being treated presently and the rest of the sewage is pouring into the river, despite the Supreme Court orders to ensure treatment of the entire drain-water and industrial affluents before the same flows into the river;

(b) if so, the reasons for non-compliance of the Apex Court directions; and

(c) the steps taken/proposed to be taken to remedy the situation?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU) : (a) to (c) Sewage generation at present in Delhi is about 2770 mld and a capacity to treat 1827 mld has been created. However, due to the problem of silting of trunk sewerage system and non-availability of adequate quantity of sewage in some of the sewage treatment plants, only about 1590 mld of the created capacity of 1827 mld is presently utilised. The remaining 1180 mld of sewage out of the total sewage 2770 mld is discharged into the Yamuna untreated. Government, through the Ministry of Urban Development, in its affidavit dated 08.11.2000 filed in the Supreme Court, submitted an Integrated Action Plan for clearing of river Yamuna which is to be implemented by the Government of National Capital Territory of Delhi. The Integrated Action Plan consists of the following major activities :

- (i) Increase in sewage treatment capacity
- (ii) Sewering of regularised unauthorised colonies
- (iii) Refurbshing of the trunk sewerage system
- (iv) Removal/relocation of jhuggies from the Yamuna river banks and the drains
- (v) Construction of 15 common effluent treatment plants.

The Supreme Court in its order dated 10.04.2001 has directed the Government of National Capital Territory of Delhi to indicate the steps to be taken in order to ensure attaining of the required water quality in the river Yamuna by 31.3.2003. In compliance to the above directions of the Court, the Government of National Capital Territory of Delhi has submitted the following schedule :

(i) The Delhi Jal Board is to create a treatment capacity of 2326 mld by the year 2002. It has projected total treatment capacity requirement of 3298 mld in 2006 and 3661 mld in 2011. Accordingly, it plans to create these capacities by 2005 & 2010 respectively.

(ii) Desilting, rehabilitation of trunk sewers and laying of sewer lines in unauthorised/regularised colonies, resettlement colonies, urban villages subject to technical feasibility, replacement of undersized sewers are planted to be completed by 2005.

(iii) The number of jhuggies on the river banks and drains has been revised by the Slum and Jhuggie Jhopri Wing of the Municipal Corporation of Delhi from 62000 to approximately 75000. The removal/relocation of these jhuggies will be dependent on the availability of land the resources.

(iv) All the proposed 15 common effluent treatment plants presently under construction will be completed by December, 2002.

(v) The Delhi Jal Board has also prepared an action plan for connecting storm water drainage into sewerage system to prevent flow of untreated waste water into river Yamuna.

# **Refund of Lost Tickets**

208. DR. JASWANT SINGH YADAV : Will the Minister of CIVIL AVIATION be pleased to state :  (a) whether the Indian Airlines propose to change the refund rules of the lost tickets;

(b) if so, the details thereof;

(c) whether Consumer Forum has given any suggestion to the Indian Airlines in this regard;

- (d) if so, the details thereof; and
- (e) the action taken by the Indian Airlines thereon?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) No, Sir.

(b) Does not arise.

(c) and (d) The National Commission on consumer Disputes Redressal, New Delhi while passing order in favour of Indian Airlines in a case of refund against lost ticket made an observation that the Rule of no refund against lost ticket is archaio in today's situation when there is explosion in communication and spread of vast computer network in the country.

(e) The present level of automation communication and computerisation of the passenger transactions in Indian Airlines is not sufficient to provide, without the possibility of misuse by unscrupulous persons intending to cause loss of revenue, spot refund in the case of lost domestic tickets.

Indian Airlines makes refund against lost domestic ticket within a specified period after completion of necessary formalities. Refund against lost international ticket is, however, made on the spot.

#### [Translation]

#### Availability of Water through River Basins

209. DR. SUSHIL KUMAR INDORA :

SHRI RAMJI LAL SUMAN :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Government have made any assessment in regard to the availability of additional water during monsoon through river basins in the country; and

(b) if so, the capacity of water reservoirs constructed on the rivers of each basin for storage of water and the quantum of water that goes wastage in each basin?

THE MINISTER OF STATE IN THE MINISTRY OF

# WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY):

(a) and (b) India receives an average annual precipitation of 4000 Billion Cubic Metre (BCM) which also includes snowmelt. Out of this, 3000 BCM occurs during monsoon. As per the assessment of the Central Water Commission (CWC) in 1993, the average annual flow in the river-systems of the country is assessed at 1869 BCM, out of this 1122 BCM is utilizable comprising of about 690 BCM as surface water and 432 as replenishable ground water. In addition, about 200 to 250 BCM can be utilized through inter-basin water transfer from the surplus river basins to the deficit river basins. Upto 1995, a live storage capacity of 177 BCM has been created by construction of large dams in the country. Besides, projects to add an additional storage capacity of about 75 BCM are under construction and for 132 BCM are under planning. In addition, water has also been diverted into canals by constructing barrages/weirs etc. for utilization of river waters for various purposes. The utilization through surface and ground water in 1997 has been reported as 605 BCM. The average annual availability of water and the live storage capacity of reservoirs in major river basins in the country is given in the statement.

#### Statement

| SI.No. | Name of the River Basin   | Average Annual Flow |                       | Live Stor                   | age Capacity | +                              |
|--------|---|---------------------|-----------------------|-----------------------------|--------------|--------------------------------|
|        |   |                     | Completed<br>Projects | Projects under construction | Total        | Projects unde<br>Consideration |
|        | 2   | 3                   | 4                     | 5                           | 6            | 7                              |
|        | Indus (Up to Border)  | 73.30               | 13.83                 | 2.45                        | 16.29        | 0.27                           |
| 2      | a) Ganga  | 525.02              | 36.84                 | 17.12                       | 53.96        | 29.56                          |
|        | b) Brahamputra & Barak  | 585.60              | 1.09                  | 2.40                        | 3.49         | 63.35                          |
| 3      | Godavari  | 110.54              | 19.51                 | 10.65                       | 30.16 ·      | 8.28                           |
| ł      | Krishna   | 78.12               | 34.48                 | 7.78                        | 42.25        | 0.13                           |
| 5      | Cauvery   | 21.36               | 7.43                  | 0.39                        | 7.82         | 0.34                           |
| 6      | Pennar  | 6.32                | 0.38                  | 2.13                        | 2.51         |                                |
| 7      | East Flowing rivers betweer<br>Mahanadi to Godavari &<br>Krishna to Pennar) | י 22.52             | 1.63                  | 1.45                        | 3.08         | 0.86                           |
| 3      | East flowing rivers between<br>Pennar & Kanyakumari                         | 16.46               | 1.42                  | 0.02                        | 1.44         |                                |
| Э      | Mahanadi  | 66.88               | 8.49                  | 5.39                        | 13.88        | 10.96                          |
| 10     | Brahamani & Baitarni  | 28.48               | 4.76                  | 0.24                        | 5.00         | 8.72                           |
| 11     | Subernarekha  | 12.37               | 0.66                  | 1.65                        | 2.31         | 1.59                           |
| 12     | Sabarmati   | 3.81                | 1.35                  | 0.12                        | 1,47         | 0.09                           |
| 13     | Mahi  | 11.02               | 4.75                  | 0.36                        | 5.11         | 0.02                           |
| 14     | West flowing rivers of Kutch<br>Saurashtra including Luni                   | n, <b>15</b> .10    | 4.31                  | <sup>й</sup> .<br>0.58      | 4.89         | 3.15                           |

#### Basin-wise Storage In India (in billion cubic metre)

| 1  | 2   | 3       | 4      | 5     | 6      | 7      |
|----|---|---------|--------|-------|--------|--------|
| 15 | Narmada   | 45.64   | 6.60   | 16.72 | 23.32  | 0.47   |
| 16 | Tapi  | 14.88   | 8.53   | 1.01  | 9.54   | 1.99   |
| 17 | West flowing rivers<br>from Tapi to Tadri                   | 87.41   | 7.10   | 2.66  | 9.76   | 0.84   |
| 18 | West flowing rivers<br>from Tadri to Kanyakumari            | 113.53  | 10.24  | 2.31  | 12.55  | 1.70   |
| 19 | Area of inland drainage<br>in Rajasthan                     | Neg.    | 0.00   | 0.00  | 0.00   | 0.00   |
| 20 | Minor river basins<br>draining into Bangladesh<br>& Myanmar | 31.00   | 0.31   | 0.00  | 0.31   | 0.00   |
|    | Total   | 1869.35 | 173.73 | 75.42 | 249.15 | 132.32 |

Note :

1 Projects having a live storage capacity of 10 million cubic metre and above only are included.

2 An additional live storage capacity of 3 billion cubic metre (approx.) is estimated to be created through Medium Projects each having a capacity of less than 10 million cubic metre making a total live storage capacity of 177 billion cubic metre in completed projects.

3 Total may not taily due to rounding off.

[English]

Sports Policy for Pakistan

210. SHRI SHIVAJI MANE :

SHRI M.V.V.S. MURTHI :

SHRI RAM MOHAN GADDE :

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) whether the Union Government have recently changed its sports policy towards Pakistan;

(b) if so, the details thereof;

(c) whether the cricket team was not allowed to play matches with Pakistan earlier; and

(d) If so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PON RADHA-KRISHNAN) : (a) No, Sir. (b) Does not arise.

(c) and (d) The cricket team has not been allowed to play bilateral matches with Pakistan as it was decided by the Government that under prevailing circumstances it would be inappropriate for the Indian cricket team to participate in twonation tournament between India and Pakistan.

#### **Deregulation of Domestic Air Services**

211. SHRI SULTAN SALAHUDDIN OWAISI : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether Confederation of Indian Industries (CII) has sought deregulation of domestic air services to stimulate growth of regional airlines and increase connectivity of areas that are remote and need economic development;

(b) if so, whether CII have presented a reform agenda to the Government in this regard;

(c) if so, the details thereof;

(d) the other steps suggested by CII in their agenda for promotion of tourism and rationalization of aviation turbine fuel etc; and

(e) the steps taken or being taken by the Government on the recommendations of the CII?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) to (c) in a colloquim on air connectivity organised by Confederation of Indian Industry on 30.1.2001 at Chennai, liberalisation of air services have been recommended so as to develop services on regional and shorthaul and feeder routes.

(d) CII has pointed out that the present cost of ATF and AVGAS is deterimental to the aviation Industry.

(e) Recommendation of the CII have been taken into account while formulating the new Civil Aviation Policy.

#### **Upgradation of Madurai Airport**

212. DR. V. SAROJA : Will the Minister of CIVIL AVIATION be pleased to state :

(a) the present status of upgradation of Madurai Airport;

(b) the total funds allotted for the purpose; and

(c) the time by which the work is likely to be completed?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) to (c) Airports Authority of India (AAI) has plans to construct a new terminal building for 400 passengers and extension and strengthening of runway from 5900 ft. to 7500 ft. for AB-320 class of aircraft operations. Work is likely to be taken up after the required land is handed over by State Government to AAI. Since the project is at preliminary stage, no definite fund requirements can be sanctioned at this stage nor a specific time frame can be given for the completion of the project.

#### [Translation]

#### Cabinet Sub-Committee for C.R.F.

213. RAJKUMARI RATNA SINGH : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) whether the Cabinet-Sub-Committee constituted in regard to central road funds has submitted his report;

(b) if so, the details thereof and the date on which this report was submitted; and

(c) the reasons for not taking any action in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF

ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRI B.C. KHANDURI) : (a) to (c) No Cabinet Sub-Committee on the Central Road Fund had been constituted by the Government. However, Central Road Fund Act, 2000 has aiready been enacted in December, 2000.

[English]

#### **Construction of Kannur Airport**

214. SHRI KODIKUNNIL SURESH : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government have taken further steps for the establishment of the proposed Kannur Airport;

(b) if so, the present status thereof;

(c) whether the Airports Authority of India has approached the State Government to get land; and

(d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) to (d) State Government of Kerala had made a proposal for construction of a new greenfield airport at Kannur under private sector participation. However, in view of divergence of views on technical aspects of the techno-economic feasibility report submitted by the State Government and the report of high level team of Ministry of Civil Aviation, it has been decided that a committee of experts may re-examine the proposal including technical feasibility, safety of operations and impact of the proposed airports on the financial viability of the neighbouring airports. State Government has been requested to nominate an officer to the Expert's Committee. No communication has been received from the State Government in this regard.

#### [Translation]

#### Ban on Mining from Environmental View

215. SHRIMATI JAS KAUR MEENA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the area in the country where mining has been banned, State-wise; and

(b) the steps being taken for effective implementation of the Act in this regard for environmental view point?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU) : (a) and (b) Mining within 2 km. of Surajkund and Badkhal Lakes (tourist complexes) in Haryana has been banned in compliance with the Supreme Court orders in Writ Petition (Civil) No. 4677 of 1985. A permanent check post manned by the officials of Mines, Sales Tax and Police Departments of the Government of Haryana has been set up near the outer periphery of the prohibited area to ensure that no illegal mining takes place.

Restriction on mining operations in ecologically sensitive regions such as the Doon Valley (Uttranchal), Dahanu and Murad-Janjira (Maharashtra), and Coastal Regulation Zones has been imposed. Mining projects of major minerals with lease area of more than 5 ha. require prior clearance as per the provisions of the Environmental Impact Assessment Notification of 1994.

### [English]

#### **Guidelines under Coastal Regulation Zone**

216. SHRI SUBODH MOHITE : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Union Government have received any complaints for non implementation of the guidelines for coastal development under Coastal Regulation Zone (CRZ) by various State Governments;

(b) if so, the details thereof; and

(c) the action proposed by the Union Government in this regard?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU) : (a) and (b) Yes, Sir. The Government has received complaints from various Non-Governmental Organisations and individuals, regarding violation of Coastal Regulation Zone (CRZ) Notification, 1991 in the coastal States of Gujarat, Maharashtra, Goa, Kerala, Karnataka, Tamil Nadu, Andhra Pradesh, Orissa and West Bengal.

(c) The Government has constituted the National Coastal Zone Management Authority and Coastal Zone Management Authorities for each of the coastal States/Union Territories under the provisions of the Environment (Protection) Act, 1986. These authorities are empowered to look into the violations and take necessary action under the relevant provisions of the Environment (protection) Act, 1986.

[Translation]

#### **Telecom Facilities**

217. SHRI CHANDRESH PATEL :

SHRI BABUBHAI K. KATARA :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there are still waiting list for telephone connections in Gujarat particularly Jamnagar and Dahod districts of the State;

(b) if so, the details thereof as on date, district-wise;

(c) the number of telephone connections provided during the last three years and till date; district-wise;

(d) the number of telephone connections proposed to be provided during 2001-2002;

(e) the number of telephone exchanges set up in Jamnagar and Dahod districts during the last three years and till date, city-wise; and

(f) the expenditure incurred thereon?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) and (b) There is 238974 waiting list in Gujarat Telecom Circle as on 30/6/2001. The waiting list of Jamnagar and Dahod revenue district are as under :-

| Jamnagar | 10190 |
|----------|-------|
| Dahod    | 3609  |

(c) New connections provided in Gujarat Telecom Circle during last three years and till date district-wise are :

| S.N. | SSA       | Revenue                  |       | New Tel. Connec | tions provided during |               |
|------|-----------|--------------------------|-------|-----------------|-----------------------|---------------|
|      |           | District<br>covered      | 98-99 | 99-00           | 00-01                 | Upto June, 01 |
| 1    | 2         | 3                        | 4     | 5               | 6                     | 7             |
| 1    | Ahemdabad | Ahemdabad<br>Gandhinagar | 36627 | 90757           | 83429                 | 7947<br>1888  |

395 Written Answers

| 1    | 2             | 3                | 4            | 5      | 6           | 7     |
|------|---------------|------------------|--------------|--------|-------------|-------|
| 2    | Amreli        | Amreli           | 7289         | 8560   | 16146       | 2055  |
| 3    | Bharuch       | Bharuch          | 10006        | 11269  | 16098       | 1244  |
|      |               | Narmada          |              |        |             | 0     |
| 4    | Bhavnagar     | Bhavnagar        | 11059        | 13143  | 20483       | 1300  |
| 5    | Bhuj          | Kutch            | 12630        | 10419  | 15042       | 989   |
| 6    | Godhra        | Punhmahal        | 4502         | 6020   | 13344       | 1090  |
|      |               | Dahod            |              |        |             | 515   |
| 7    | Jamnagar      | Jamnagar         | <b>98</b> 07 | 10651  | 16598       | 2435  |
| B    | Junagarh      | Junagarh         | 15693        | 26402  | 32313       | -536  |
|      |               | Porbandar        |              |        |             | -435  |
|      |               | Diu (UT)         |              |        |             | 2     |
| 9    | Mehsana       | Mehsana          | 15852        | 26527  | 33131       | 6349  |
|      |               | Pattan           |              |        |             | 0     |
| 10   | Nadiad        | Khera            | 14011        | 15243  | 33803       | 2199  |
|      |               | Anand            |              |        |             | 2068  |
| 11   | Palanpur      | Banaskantha      | 9160         | 11787  | 15700       | 2422  |
| 12   | Rajkot        | Rajkot           | 26868        | 27018  | 32101       | 1643  |
| 13   | Surat         | Surat            | 26463        | 38600  | 57458       | 6237  |
| 14   | Surendernagar | S'Nagar          | 5809         | 6307   | 11237       | 2374  |
| 15   | Himmatnagar   | Sabarkantha      | 6301         | 13438  | 18194       | 4065  |
| 16   | Vadodra       | Vadodra          | 24853        | 35200  | 33369       | 4401  |
| 17   | Valsad        | Valsad           | 20458        | 22681  | 28355       | 1701  |
|      |               | Navsari          |              |        |             | 1088  |
|      |               | Dang             |              |        |             | 31    |
|      |               | Daman (UT)       |              |        |             | 540   |
|      |               | DNH (UT)         |              |        |             | 178   |
|      |               | Total            | 257387       | 374121 | 476800      | 53791 |
|      | (d) The deta  | ils are as under | please :     | 1      | 2           | 3     |
| S.No | o. Name of S  | SA DE            | Ls Target    | 6      | Godhra      | 19136 |
| 1    | 2             |                  | 3            | 7      | Himmatnagar | 21239 |
| 1    | Ahmedaba      | d                | 64967        | 8      | Jamnagar    | 20302 |
| 2    | Amreli        |                  | 14442        | 9      | Junagadh    | 28423 |
| 3    | Bharuch       |                  | 12263        | 10     | Nadiad      | 25363 |
| 4    | Bhavnaga      | r                | 15135        | 11     | Mehsana     | 39925 |
|      | -             |                  |              | 12     | Palanpur    | 24363 |

| 1  | 2             | 3      |  |
|----|---------------|--------|--|
| 13 | Rajkot        | 30859  |  |
| 14 | Surat         | 70388  |  |
| 15 | Surendranagar | 16242  |  |
| 16 | Vadodra       | 24820  |  |
| 17 | Valsad        | 29318  |  |
|    | Total         | 466000 |  |

The name of cities where new exchanges set (e) up in Jamnagar and Dahod district during the last three years and till date are as under :-

| Year  | Jamn         | agar           | Dahod        |                |  |  |
|-------|--------------|----------------|--------------|----------------|--|--|
| No    | o. of Exchs. | Name of Cities | No.of Exchs. | Name of Cities |  |  |
| 1     | 2            | 3              | 4            | 5              |  |  |
| 98-99 | Nil          | -              | 1            | Bandibar       |  |  |
| 99-00 | 2            | Medi, Rinari   | 1            | Velanwada      |  |  |
| 00-01 | 25           | Hansthal       | 6            | Balaiya        |  |  |
|       |              | Keshi          |              | Ukhreli        |  |  |
|       |              | Samor          |              | Bordi          |  |  |
|       |              | Dudhai         |              | Kadwal         |  |  |
|       |              | Bhogal         |              | Morakhedi      |  |  |
|       |              | Bagadhara      |              | Petnapur       |  |  |
|       |              | Bhandaria      |              |                |  |  |
|       |              | Fatsar         |              |                |  |  |
|       |              | Haripur        |              |                |  |  |
|       |              | Khirasara      |              |                |  |  |
|       |              | Rajpara        |              |                |  |  |
|       |              | Vanana         |              |                |  |  |
|       |              | Chandragarh    |              |                |  |  |
|       |              | Daltunganj     |              |                |  |  |
|       |              | Laiyali        |              |                |  |  |
|       |              | Majoth         |              |                |  |  |

| 1    | 2   | 3             | 4 | 5       |
|------|-----|---------------|---|---------|
|      |     | Motinagajar   |   |         |
|      |     | Sanosari      |   |         |
|      |     | Mansar        |   |         |
|      |     | Makajimeghpar |   |         |
|      |     | Motabhadukiya |   |         |
|      |     | Laloi         |   |         |
|      |     | Kajurada      |   |         |
|      |     | Pipartoda     |   |         |
|      |     | Paradva       |   |         |
| Jpto | Nil |               | 1 | Chosala |

June 01

#### (f) Rupees 15.3 Cores approximately.

[English]

#### **Production at BALCO**

SHRI J.S. BRAR : Will the Minister of MINES 218. be pleased to state :

whether the production at Bharat Aluminium (a) Company Limited (BALCO) has since been normalised;

(b) if so, the loss of production of Aluminium and man hours during the agitation period against the disinvestment of BALCO; and

the steps taken to ensure optimum level of (C) production of Aluminium at BALCO?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI JAYSINGRAO GAIKWAD PATIL) : (a) No, Sir. There are 408 pots in the Smelter Plant of BALCO. Out of them only 375 pots have been brought back in to production. The quality of the material produced continues to be of low purity.

The loss of production of Aluminium during (b) agitation period is 18906 Metric Tonnes. The man hours loss during the agitation period is 20,30,568.

Innovative methods of restarting of the pots (c) have been adopted by BALCO management. Steps have been taken to motivate the employees to put forth their best in bringing the plant back to normalcy on war footing basis.

#### **Telecom Infrastructure**

219. SHRI ANNASAHEB M.K. PATIL : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government have made any assessment of present telecom infrastructure in regard to Information Technology (IT) revolution;

(b) if so, the details thereof;

(c) whether present telecom facility is inadequate to IT boom; and

(d) if so, the steps mooted by the Government to enhance the facilities?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) to (c) The demand for domestic bandwidth is being met by the Bharat Sanchar Nigam Ltd. (BSNL) and international bandwidth by Videsh Sanchar Nigam Ltd. (VSNL) within a reasonable time frame. The demand for internet connections is being met by a large number of Internet Service Providers in the country. Thus the present telecom infrastructure is adequate to meet the demand of Information Technology (IT) sector.

(d) Necessary steps are being taken by the Government to ensure that adequate telecom facility is available to the IT industry. Some of these steps include :

(i) No restriction on the number of operators in Telecom Services such as Basic, Internet, Very Small Aperture Terminal (VSAT), Voice Mail, National Long Distance (NLD) and global Mobile Personal Communication System (GMPCS).

(ii) Under National Long Distance Policy, there are two categories of infrastructure Providers (IP) namely IP-I who can provide assets such as dark fibres, right of way, duct space etc. and IP-II who can provide end to end bandwidth.

(iii) Internet Service Providers (ISPs) have been permitted to set up International Gateways for Internet using satellite and submarine cable medium after getting security clearance. ISPs setting up International Gateways for Internet have been permitted to sell bandwidth to other ISPs.

(iv) A bandwidth Advisory committee consisting of eminent personalities of IT and Telecom Industry has been set up to advise Department of Telecommunications (DOT) on the steps to be taken to ensure that bandwidth is available on demand.

(v) Setting up of National Internet back bone by BSNL to carry Internet traffic.

(vi) Commissioning of Sanchar Sagar Project by BSNL providing large bandwidth across major cities.

#### **Optical Fibre Cable**

220. SHRI SURESH RAMRAO JADHAV :

DR. JASWANT SINGH YADAV :

SHRI RAJO SINGH :

SHRI JAI PRAKASH :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government have set any target to connect telephone exchanges with Optical Fibre Cable (OFC) during 2001-2002;

(b) if so, the details thereof, State-wise;

(c) the number of telephone exchanges proposed to be linked with OFC by the end of the Ninth Five Year Plan, State-wise;

(d) the number of telephone exchanges connected with optical fibre cable in the country as on date, State-wise;

(e) the number of telephone exchanges are in progress; and

(f) the time by which these are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) No, Sir, however as per NTP 99 Department of Telecommunications has planned to connect all the exchanges in the country with reliable media which includes Microwave, Satellite and Optical Fibre Cable by March, 2002 depending upon geographical location and technical feasibility for the concerned exchange. After Formation of Bharat Sanchar Nigam Limited (BSNL) it is also following New Telecom Policy 1999 (NTP,1999), and plan to give reliable media to all exchanges by March, 2002.

(b) The exchanges planned to be connected with Optical Fibre Cable during the year 2001-2002 is given in the enclosed statement-I.

(c) and (d) State-wise details of number of exchanges proposed to be linked with Optical Fibre Cable by the end of Ninth Five Year Plan and number of telephone exchanges connected with Optical fibre cable in the country as on date are given in enclosed statement-II.

1646

998

179

948

1653

(e) Work for Optical fibre connectivity for total 3798 telephone exchanges is in progress.

(f) All the telephone exchanges are likely to be connected with reliable media by March, 2002.

#### Statement-I

| S.No. |                           | No. of exchanges<br>to be connected by OFC<br>uring the year 2001-2002 |
|-------|---------------------------|--|
| 1     | 2                         | 3  |
| 1.    | Andhra Pradesh            | 472  |
| 2.    | Andaman & Nicobar         | 15   |
| 3.    | Assam                     | 40   |
| 4.    | Bihar                     | 169  |
| 5.    | Jharkhand                 | 125  |
| 6.    | Gujarat                   | 556  |
| 7.    | Haryana                   | 70   |
| 8.    | Himachal Pradesh          | 273  |
| 9.    | Jammu & Kashmir           | 77   |
| 10.   | Karnataka                 | 575  |
| 11.   | Madhya Pradesh            | 1240   |
| 12.   | Chhattisgarh              | 295  |
| 13.   | Kerala & Lakshadweep Isla | inds 26  |
| 14.   | Maharashra & Goa          | 1974   |
|       | North East-I              |  |
| 15.   | Meghalaya                 | 16   |
| 16.   | Mizoram                   | 9  |
| 17.   | Tripura                   | 6  |
|       | North East-II             |  |
| 18.   | Arunachal Pradesh         | 7  |
| 19.   | Manipur                   | 3  |
| 20.   | Nagaland                  | 5  |

|             |                   | -   |                                 |
|-------------|-------------------|---|---------------------------------|
| 1           | 2                 |   | 3                               |
| 21.         | Orissa            |   | 143                             |
| 22.         | Punjab            |   | 455                             |
| <b>23</b> . | Rajasthan         |   | 847                             |
| 24.         | Tamil Nadu & Por  | ndicherry   | 345                             |
| 25.         | Uttar Pradesh     |   | 950 (UPE-800<br>and UPW-150)    |
| 26.         | Uttranchal        |   | 95                              |
| 27.         | West Bengal, Siki | kim   | 615                             |
|             | S                 | itatement-II  |                                 |
| S.No        | . Telecom Circle  | No. of<br>Exchanges<br>proposed to<br>be linked by<br>OFC by end<br>Ninth Five Ye<br>Plan | country as on<br>of <b>date</b> |
| 1           | 2                 | 3   | 4                               |
| 1.          | Andhra Pradesh    | 2469  | 1997                            |
| 2.          | Andaman & Nicobar | 30  | 15                              |
| 3.          | Assam             | 277   | 237                             |
| 4.          | Bihar             | 659   | 490                             |
| 5.          | Jharkhand         | 356   | 227                             |
| <b>6</b> .  | Gujarat           | 2020  | 1464                            |
| <b>7</b> .  | Haryana           | 776   | 706                             |
| <b>8</b> .  | Himachal Pradesh  | 577   | 304                             |
| 9.          | Jammu & Kashmir   | 204   | 127                             |
|             |                   |   |                                 |

2221

2238

474

974

3627

Kamataka

Madhya Pradesh

Maharashtra & Goa

Chhattisgarh

Kerala

10.

11.

12.

13.

14.

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| 1           | 2                           | 3                                 | 4                                |
|-------------|-----------------------------|-----------------------------------|----------------------------------|
| Nort        | h East-l                    |                                   |                                  |
| 15.         | Meghalaya                   | 26                                | 10                               |
| 16.         | Mizoram                     | 16                                | 7                                |
| 17.         | Tripura                     | 8                                 | 2                                |
| Nort        | h East-li                   |                                   |                                  |
| 18.         | Arunachal Pradesh           | 13                                | 6                                |
| 19.         | Manipur                     | 9                                 | 6                                |
| 20.         | Nagaland                    | 9                                 | 4                                |
| 21.         | Orissa                      | 927                               | 784                              |
| 22.         | Punjab                      | 1122                              | 667                              |
| 23.         | Rajasthan                   | 1808                              | 961                              |
| 24.         | Tamil Nadu &<br>Pondicherry | 1662                              | 1317                             |
| 25.         | Uttar Pradesh               | 2550 (UPE-<br>1900 & UPW-<br>650) | 1600 (UPE-<br>1100 &<br>UPW-500) |
| <b>26</b> . | Uttranchal                  | 267                               | 172                              |
| <b>27</b> . | West Bengal, Sikkim         | 1159                              | 544                              |
|             |                             |                                   |                                  |

[Translation]

#### **Out of Order Telephone Exchanges**

221. SHRI RAVINDRA KUMAR PANDEY : Will the Minister of COMMUNICATIONS be pleased to state :

 (a) whether several telephone exchanges in Jharkhand and Bihar are out of order for the last several months;

(b) if so, the details thereof and the reasons therefor; and

(c) the steps taken by the Government to make them operational?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) and (b) Telephone exchanges in Jharkhand and Bihar are generally functioning satisfactorily. However, 9 exchanges in Jharkhand and 3 exchanges in Bihar are faulty due to interruption on overhead lines, equipment/antenna faults and damage by extremist.

(c) The following steps are being taken to make them operational :-

- OFC media has been planned in place of overhead lines.
- (ii) Repair of faulty antenna/lines.
- (iii) Installation of new exchange in replacement of burnt exchange.

#### Optical Fibre facility in Bihar

222. SHRI DINESH CHANDRA YADAV : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether his Ministry had taken a decision to connect the Simari Bakhtiyarpur-Teliahat and Saharsa-Balwahat telephone exchanges in Bihar with optical fibre by March, 2001;

(b) if so, the reasons for not commencing the work within stipulated period; and

(c) the time by which this work is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) Yes, Sir.

(b) The work could not commence due to non availability of Optical Fibre Cable.

(c) The work is likely to be completed by March, 2002.

[English]

#### **Revision of Pay on NALCO Executives**

223. SHRI K.P. SINGH DEO : Will the Minister of MINES be pleased to state :

(a) whether there have been a demand for revision of pay scales on IDA pattern for executive of NALCO; and

(b) if so, the steps taken by the Government for meeting the said demand?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI JAYSINGRAO GAIKWAD PATIL) : (a) Yes, Sir. Sravana 01, 1923 (Saka)

(b) The revised pay scales for executives have since been implemented in NALCO.

### [Translation]

#### Assistance to Flood Affected States

224. SHRI SHANKERSINH VAGHELA : Will the Minister of WATER RESOURCES be pleased to state :

(a) the number of States affected by famine and floods during the last three years; and

(b) the details of the financial assistance provided by the Union Government to the State Governments during the said period, year-wise and State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) No. of States affected due to flood during the years 1998, 1999 and 2000 are 16, 14 and 9 respectively. No. of States affected due to drought like situation during the years 1998, 1999 and 2000 are 5, 11 and 9 respectively.

(b) The Planning Commission allocates funds for plan works in the States during each annual Plan. The details of outlays under Flood Control Sub Sector approved for the States during the last 3 financial year i.e. 1998-99, 1999-2000 & 2000-01 are given in statement.I. The details of central assistance either in the form of grant or Central Loan Assistance (CLA) are also indicated in statement-I. The details of central share of Calamity Relief Fund (CRF) released during the years 1998-99 to 2000-01 are given in statement-II. The details of assistance provided to the States during 1998-99 to 2000-01 from NFCR/NCCF for heavy rains/floods and drought are given in statement-III. The assistance provided from National Fund for Calamity Relief (NFCR)/National Calamity Contingency Fund (NCCF) is in addition to released of Central Share of CRF.

#### Statement-I

#### State-wise outlays and Central Assistance under Flood Control Sub Sector

| SI. No. | Name of State/UT  | 1990   | 3-99       | 1999-          | 2000        | 2000-2001 |            |
|---------|-------------------|--------|------------|----------------|-------------|-----------|------------|
|         |                   | Outlay | Assistance | Outlay         | Assistance  | Outlay    | Assistance |
|         | 2                 | 3      | 4          | 5              | 6           | 7         | 8          |
| •       | Andhra Pradesh    | 20.27  | -          | 42.00          | •           | 63.00     |            |
|         | Arunachal Pradesh | 4.61   | -          | 4.25           | •           | 3.50      | -          |
|         | Assam             | 20.27  | 18.00(cla) | 27.57          | 15.00 (cia) | 3.40      | NII        |
| •       | Bihar             | 63.00  | 3.33       | 110. <b>00</b> | 5.18        | 103.00    | 13.522     |
| •       | Goa               | 0.60   | -          | 0.85           | -           | 1.20      | -          |
|         | Gujarat           | 5.00   | -          | 5.00           | -           | 5.30      |            |
|         | Haryana           | 23.40  | -          | 20.00          | -           | 20.00     |            |
|         | Himachal Pradesh  | 5.74   |            | 8.12           | -           | 7.90      | -          |
|         | Kerala            | 24.00  |            | 24.00          | -           | 22.50     |            |
| 0.      | Maharashtra       | 1.16   | -          | 0.99           | -           | 0.70      | •          |
| 1.      | Meghalaya         | 3.00   |            | 3.00           | -           | 3.00      | -          |
| 2.      | Mizoram           | 0.00   | -          | 0.00           | •           | 0.00      | •          |

(Rs. in crore)

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| 1           | 2             | 3      | 4    | 5      | 6    | 7      | 8    |
|-------------|---------------|--------|------|--------|------|--------|------|
| 13.         | Orissa        | 15.00  | -    | 12.63  | -    | 2.00   | -    |
| 14.         | Punjab        | 182.83 |      | 105.39 | -    | 142.00 | -    |
| 15.         | Rajasthan     | 4.93   | -    | 3.35   | -    | 1.90   | -    |
| 16.         | Sikkim        | 0.50   | -    | 0.02   | -    | 1.30   | •    |
| 17.         | Tamil Nadu    | 0.80   | -    | 17.77  | -    | 22.10  | -    |
| 18.         | Uttar Pradesh | 20.00  | 0.44 | 23.53  | 0.46 | 51.20  | 5.75 |
| 19.         | West Bengal   | 145.90 | -    | 165.30 | -    | 130.90 | 6.50 |
| <b>2</b> 0. | Chandigarh    | 0.00   | -    | 0.00   | -    | 0.00   | -    |
| 21.         | Delhi         | 24.00  | •    | 20.00  | -    | 21.30  | -    |
| <b>22</b> . | Lakshadweep   | 0.00   | -    | 3.05   | -    | 3.10   | -    |
| 23.         | Pondicherry   | 3.00   | -    | 4.00   | -    | 4.00   |      |
| 24.         | Uttaranchal   | -      | -    | -      | -    | -      | 1.00 |

# Statement-II

State-wise Details of Central Share of Calamity Relief Fund (CRF) released during 1998-99 to 2000-01

| ्(Rs. | In | Crore) |
|-------|----|--------|
|-------|----|--------|

| SI. No. | Name of State     | 1998-99 | 1999-2000 | 2000-2001     |
|---------|-------------------|---------|-----------|---------------|
|         | 2                 | 3       | 4         | 5             |
| ۱.      | Andhra Pradesh    | 103.30  | 107.69    | 148.54        |
| 2.      | Arunachal Pradesh | 5.86    | 6.10      | 9.02          |
| 3.      | Assam             | 41.60   | 43.37     | 76.12         |
| 4.      | Bihar             | 43.22   | 33.79     | 50.22         |
| 5.      | Chhattisgarh      | -       | -         | 20.60         |
| 6.      | Goa               | 0.89    | 0.93      | 0.47          |
| 7.      | Gujarat           | 116.12  | 121.05    | 131.14        |
| 3.      | Haryana           | 20.84   | 21.73     | 60. <b>98</b> |
| Э.      | Himachal Pradesh  | 22.42   | 23.37     | 32.61         |
| 10.     | J & K             | 16.39   | 17.09     | 26.18         |
| 11.     | Jharkhand         | -       | -         | 42.52         |
| 12.     | Kamataka          | 34.81   | 36.29     | 55.93         |

----

| 1   | 2              | 3               | 4       | 5       |
|-----|----------------|-----------------|---------|---------|
| 13. | Kerala         | 46.08           | 48.04   | 17.34   |
| 14. | Madhya Pradesh | 42.49           | 44.29   | 46.98   |
| 15. | Maharashtra    | 56.73           | 44.36   | 117.90  |
| 16. | Manipur        | 2.06            | 1.61    | 1.56    |
| 17. | Meghalaya      | 2.32            | 2.42    | 2.95    |
| 18. | Mizoram        | 1.05            | 1.10    | 1.12    |
| 19. | Nagaland       | 1.41            | 1.47    | 0.53    |
| 20. | Orissa         | 40.77           | 42.50   | 103.65  |
| 21. | Punjab         | 45.04           | 46.96   | 92.04   |
| 22. | Rajasthan      | 148.92          | 155.25  | 196.00  |
| 23. | Sikkim         | 3.92            | 4.08    | 2.95    |
| 24. | Tamil Nadu     | 49.37           | 51.47   | 76.98   |
| 25. | Tripura        | 3.74            | 3.90    | 1:41    |
| 26. | Uttaranchal    | -               | -       | 7.10    |
| 27. | Uttar Pradesh  | 104.07          | 108.50  | 32.08   |
| 8.  | West Bengal    | 42.69           | 44.50   | . 75.63 |
|     | Total          | 9 <b>9</b> 6.11 | 1011.86 | 1430.75 |

#### Statement-III

# Statewise details of Assistance provided during 1998-99 to 2000-01 from NFCR/NCCF in the wake of heavy rains/floods and drought

(Rs. in Crore)

| SI. No. | Name of State/UT  | 1998-99 | 1999-2000 | 2000-2001 |
|---------|-------------------|---------|-----------|-----------|
| 1       | 2                 | 3       | 4         | 5         |
| 1.      | Andhra Pradesh    | 26.50   | 75.36     | -         |
| 2.      | Arunachal Pradesh | 13.47   | -         | 2.00      |
| 3.      | Assam             | 59.90   | •         | -         |
| 4.      | Bihar             | 11.45   | 38.18     | 29.67     |
| 5.      | Chhattisgarh      | -       | •         | 40.00     |
| 6.      | Goa               | •       |           | •         |
| 7.      | Gujarat           |         | 54.58     | 85.00     |

| 1   | 2                | 3      | 4        | 5      |
|-----|------------------|--------|----------|--------|
| 8.  | Haryana          | 13.27  | -        | -      |
| 9.  | Himachal Pradesh |        |          | 8.29   |
| 10. | J&K              | -      | 73.42    | -      |
| 11. | Jharkhand        | •      |          | -      |
| 12. | Karnataka        | 39.78  | 17.09    | -      |
| 13. | Kerala           | -      | •        | -      |
| 14. | Madhya Pradesh   | 35.00  | 38.86    | 35.00  |
| 15. | Maharashtra      | -      | -        | -      |
| 16. | Manipur          | •      | 4.93     | -      |
| 17. | Meghalaya        | -      | •        | -      |
| 18. | Mizoram          |        | 6.00     | -      |
| 19. | Nagaland         | -      |          | -      |
| 20. | Orissa           | -      | 828.15** | 35.00  |
| 21. | Punjab           |        |          | -      |
| 22. | Rajasthan        | 21.98  | 102.93   | 85.00  |
| 23. | Sikkim           |        |          | -      |
| 24. | Tamil Nadu       |        | •        | -      |
| 25. | Tripura          | 5.05   | 5.34     | -      |
| 26. | Uttaranchal      | -      |          | -      |
| 27. | Uttar Pradesh    | 104.00 |          | -      |
| 28. | West Bengal      | 66.33* | 29.52    | 103.25 |

NFCR - National Fund for Calamity Relief

NCCF - National Calamity Contingency Fund

For Floods/Landslides

\*\* For Floods/Cyclones

### [Translation]

#### **Extension of Lease Period for Mining**

225. SHRI RAMDAS ATHAWALE : Will the Minister of MINES be pleased to state :

(a) whether the lease period for open mining and minor mining areas in various States including Maharashtra has been extended;

(b) if so, the details thereof;

(c) the employment avenues likely to be created in mining sector in various States including Maharashtra, especially in Scheduled Caste and Scheduled Tribe areas during 2000;

(d) whether any time limit has been prescribed for granting sanction for the lease, its renewal and transfer; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI JAYSINGRAO GAIKWAD PATIL) : (a) and (b) Following the amendments in the Mines and Minerals (Development and Regulation) Act, 1957 in January, 1994, the lease period for all major minerals (minerals other than minor minerals defined under section 3(e) of the Act) has been enhanced from maximum of twenty years to thirty years which is applicable to all States including the State of Maharashtra. The lease period for minor minerals is governed by the Minor Mineral Concession Rules of the respective State Governments.

(c) Segregated information regarding employment avenues in mining sector in various States including Maharashtra especially in Scheduled Caste and Scheduled Tribe areas are not maintained as such. As per information available with Indian Bureau of Mines, a subordinate office of the Ministry of Mines, the SC/ST dominated areas where mining work is being undertaken are Amravati, Bhandara, Chandrapur, Gadchiroli, Gondia and Nagpur in the State of Maharashtra; Balaghat, Betul, Chhindawara, Dhar, Jhabua, Khargaon and Seoni in the State of Madhya Pradesh; and Jashpur, Korba, Janjgir, Champa, Kanker, Dantewara, Raigarh, Rajnandgaon and Durg in the State of Chhattisgarh.

(d) and (e) The existing provisions of Mineral Concession Rules, 1960 do not prescribe any time limit for granting sanction of mining lease, its renewal and transfer.

#### [English]

#### Direct Air Services to Tirupati from Metropolitan Cities

226. SHRI B.K. PARTHASARATHI : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government propose to provide direct air services to Tirupati from all the metropolitan cities of the country within a time-frame;

- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : (a) to (c) No such proposal is under consideration of the Government at present. Airline operators are, however, free to provide services on any sector subject to compliance of route dispersal guidelines and commercial viability.

However, Indian Airlines, as per their present schedule, connects Tirupati to Hyderabad and Chennai by twice weekly A-320 services. The services from other metros to Tirupati can be availed via these points.

### [Translation]

#### **Foreign Tours**

227. DR. BALIRAM : Will the Minister of COMMUNI-CATIONS be pleased to state :

(a) the number of foreign tours undertaken by the officers and employees of the Mahanagar Telephone Nigam Limited (MTNL) during the last three years and till date;

(b) the amount involved therein;

(c) the details of the benefits accrued from said officers and employees to MTNL after returning from tour; and

(d) the steps taken by the Government to stop sending the non-technical employees on foreign tour and to check the increasing expenditure therein?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) The number of foreign tours undertaken by the officers and employees of MTNL are follows :

- 1. During last three years 178
- 2. During current year till date 25

- (b) The amount spent is as follows :
- 1. During last three years Rs. 215.58 lakhs
- 2. During current year till date Rs. 36.76 lakhs

(c) The employees were deputed on foreign tour from time to time for participation in exhibitions, conferences, financial negotiations, meetings, testing of equipment, factory, inspections etc. Few Officers were provided Management related training and training in the CDMA WLL System being installed in MTNL Delhi. Nominations to these visits is made where it is felt that participation is absolutely essential in the interest of the Company and would benefit the Organisation, as a whole.

(d) It may not be possible to stop sending nontechnical staff on foreign tour. This is because employee in non-technical disciplines like Finance, PR & Marketing, Legal etc. are required to be sent for attending exhibitions/ conferences/seminars etc. where their expertise is more relevant to the purpose of the visit. The employee to be sent is decided on case to case basis, depending on the purpose for which the foreign visit is proposed.

### [English]

#### Degradation of Natural Environmental and Ecological Balance

228. VAIDYA VISHNU DATT SHARMA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether in bio-diversity India has gone down to tenth position from second position after Brazil in 1996-97; and

(b) if so, the measures taken to hault the accelerated process of degradation of natural environmental and ecological balances in the country?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU) : (a) In 1990, International Union for Conservation of Nature (IUCN) World Resouce Institute and World Wildlife Fund, identified twelve countries as megabiodiversity countries. The concept of megablodiversity is based upon the species richness and endemism levels. The ranking among these twelve countries has been done on the basis of the number of species of flowering plants. As per this ranking, India occupies the tenth position. There has been no change in the ranking till now.

(b) Does not arise.

### Domestic Organisd Workers

229. SHRI VIRENDRA KUMAR : Will the Minister of LABOUR be pleased to state :

(a) whether the Government have a proposal to provide legal protection to the domestic unorganised workers all over the country;

(b) whether any guidelines are proposed to be prescribed for each State to make legislation for the purpose;

(c) If so the details thereof; and

(d) the details of other steps being taken by the Government to stop the exploitation of these unorganised.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL) : (a) to (d) At present Government have no proposal to provide legal protection to domestic unorganised workers by way of enacting a law for regulation of their service conditions. Such workers, however, form part of the unorganised sector and the issue of suggesting an umbrella legislation for ensuring a minimum level of protection to the workers in the unorganised sector is one of the Terms of Reference of the Second National Commission on Labour set up on 15.10.1999.

#### [Translation]

#### **Telephone Towers**

230. SHRI DANVE RAOSAHEB PATIL : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of telephone towers set up in Maharashtra at present, district-wise;

(b) the details of telephone towers being constructed in Jalana district of Maharashtra by the Department of Telecommunications; and

(c) the time by which these towers are likely to start functioning?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) The total number of telephone towers in Maharashtra is 587. The district wise details is enclosed in the statement.

(b) Three numbers of 40 meters narrow base towers are planned for construction in Jalna district in this financial year. The construction works of two towers at Warud (BK) and Sukhapuri have already been completed and that for third tower at Jalna HQ is in progress.

(c) The radio equipments on these towers are likely to start functioning by March, 2002.

#### Statement

District-wise Tower set-up details

| Name of District | Total number of Towers               |
|------------------|--------------------------------------|
| 2                | 3                                    |
| Ahmednagar       | 32                                   |
| Akola            | 7                                    |
| Amravati         | 18                                   |
| Aurangabad       | 23                                   |
|                  | 2<br>Ahmednagar<br>Akola<br>Amravati |

| 1  | 2          | 3   |
|----|------------|-----|
| 5  | Beed       | 19  |
| 6  | Bhandara   | 6   |
| 7  | Buldhana   | 14  |
| 8  | Chandhapur | 21  |
| 9  | Dhule      | 14  |
| 10 | Gadchiroli | 14  |
| 11 | Jalgaon    | 21  |
| 12 | Jaina      | 14  |
| 13 | Kalyan     | 16  |
| 14 | Kolhapur   | 23  |
| 15 | Latur      | 22  |
| 16 | Nagpur     | 13  |
| 17 | Nanded     | 41  |
| 18 | Nasik      | 31  |
| 19 | Osmanabad  | 13  |
| 20 | Parbhani   | 14  |
| 21 | Pune       | 55  |
| 22 | Raigad     | 11  |
| 23 | Ratnagiri  | 17  |
| 24 | Sangli     | 22  |
| 25 | Satara     | 17  |
| 26 | Sindhudurg | 13  |
| 27 | Solapur    | 20  |
| 28 | Wardha     | 11  |
| 29 | Yeotmal    | 17  |
| 30 | Gondia     | 9   |
| 31 | Nandurbar  | 5   |
| 32 | Hingoli    | 6   |
| 33 | Washim     | 8   |
|    | Total      | 587 |
|    |            |     |

MR. SPEAKER : The House stands adjourned to meet tomorrow, July 24, 2001 at 11.00 hrs.

#### 11.23 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, July 24, 2001/Sravana 2, 1923 (Saka)

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